1947867  08/04/2010
BENNETT, COLEMAN & COMPANY LIMITED
Times of India Building, Dr. D.N. Road, Fort, Mumbai-400001
MANUFACTURE; MERCHANT & SERVICES PROVIDER
A company Incorporated under the Companies Act, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :01/11/2003
DELHI
SCIENTIFIC AND INDUSTRIAL RESEARCH; COMPUTER PROGRAMMING
TIMESJOBS

1948401  09/04/2010
BENNETT, COLEMAN & COMPANY LIMITED
Times of India Building, Dr. D.N. Road, Fort, Mumbai-400001
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE SAINIK FARMS, N. DELHI - 110 062.
Used Since :07/11/2003
To be associated with:
1947867
DELHI
SCIENTIFIC AND INDUSTRIAL RESEARCH; COMPUTER PROGRAMMING
Trade Marks Journal No: 1938, 27/01/2020, Class 42

2032396 04/10/2010
FINANCIAL TECHNOLOGIES (INDIA) LIMITED
GROUND FLOOR, B WING, LANDMARK, SUREN ROAD, CHAKALA, ANDHERI (EAST), MUMBAI-400 093.
SERVICE PROVIDER AND MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
PROVIDING OF INFORMATION TECHNOLOGY SERVICES IN THE FIELD OF COMMODITY, EQUITY, FOREX AND FINANCE,
PROVIDING OF INFORMATION TECHNOLOGY SERVICES RELATED TO RISK MANAGEMENT, INFORMATION
TECHNOLOGY SERVICES PROVIDED BY MEANS OF A COMPUTER INFORMATION NETWORK, DEVELOPING COMPUTER
SOFTWARE, PROVIDING CONSULTANCY SERVICES RELATING TO INFORMATION TECHNOLOGY, SERVICES FOR THE
PROTECTION OF INDIVIDUALS INCLUDING MOVABLE AND IMMOVABLE PROPERTY, PROVIDING AND SOFTWARE AND
INFORMATION TECHNOLOGY BASED BUSINESS SOLUTION AND SERVICES INCLUDING B@B, E-COMMERCE, M-
COMMERCE BEING SERVICES INCLUDED IN CLASS 42
2390967  06/09/2012
TOYO ENGINEERING INDIA PRIVATE LTD.
TOYO HOUSE, LAL BAHADUR SHASTRI MARG, KANJURMARG (W), MUMBAI - 400 078
SERVICE PROVIDER
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
1501, Antartica-C, Lodha Aqua, Off. W.E Highway, Opp. Thakur Mall, Near Dahisar Check Naka, Mumbai, Maharashtra, INDIA.
Pin- 401107
Used Since: 02/07/2012
MUMBAI
ENGINEERING CONSULTANCY, OIL PROSPECTING, ALL TYPE OF DESIGNING, INFRASTRUCTURE, RESEARCH AND DEVELOPMENT
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2390912 & 2390961.
2540574   30/05/2013
SHEETAL MADHAV DHODAPKAR
trading as ;DESIGNINT
FLAT NO.2, RESILIENT BUILDING, LANE NO.7, DAHANUKAR COLONY, KOTHrud, PUNE-411 038
SERVICE PROVIDER
AN INDIAN NATIONAL
Used Since :31/12/2006
MUMBAI
PROVIDING SERVICES AND CONSULTATION IN RELATION TO INTERIOR DECORATORS, DESIGN DEVELOPERS
SANCHITA MITRA
trading as ;WEB EMISSION
GYAN MUKHERJEE ROAD, HIRAPUR, DIST. DHANBAD - 826 001, JHARKHAND
SERVICE
Address for service in India/Agents address:
SKYLINE,
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Used Since :01/04/2008
KOLKATA
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMPUTER PROGRAMMING,
INSTALLATION, MAINTENANCE AND REPAIR OF COMPUTER SOFTWARE, COMPUTER CONSULTANCY SERVICES,
DESIGN, DRAWING AND COMMISSIONED WRITING FOR THE COMPILATION OF WEB SITES, CREATING, MAINTAINING
AND HOSTING THE WEB SITES OF OTHERS, DESIGN SERVICES BEING ALL INCLUDED IN CLASS - 42.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Web Emission
AND ALL OTHER DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
OMOM
Priority claimed from 08/07/2013; Application No. : UK00003012942 ;United Kingdom

2646772  21/12/2013
STAR PROTOTYPE CHINA LIMITED
trading as ;STAR PROTOTYPE CHINA LIMITED
10A SEAPOWER INDUSTRIAL CENTRE, 177 HOI BUN ROAD, KWUN TONG, HONG KONG
SERVICE PROVIDERS
A Company existing under the Laws of Hong Kong.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/10/2013

MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; DESIGN SERVICES;
PRODUCT DESIGN AND DEVELOPMENT; DESIGN OF MOULDS.
SMART kisan

2855379  04/12/2014

DCM SHRIRAM LIMITED
5TH FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
SERVICE PROVIDER
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LEX CURIAE ADVOCATES
D-647, GAUR GREEN AVENUE, PLOT NO. 1, ABHAYKHAND, INDIRAPURAM GHAZIABAD, UP-201014

Proposed to be Used

To be associated with:
2855373, 2855376

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
2941055  14/04/2015
ASCENT TECHNOSYSTEMS PVT. LTD.
B-57, CHANDRA NAGAR, MR-9, A.B.ROAD, INDORE-452 011 (M.P.)
Service Provider

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :20/02/2014

MUMBAI
Research, design & development computer hardware & software, services provided by persons, individually or collectively in relation to the theoretical & practical aspects of complex fields of activities, such services are provided by members of profession (doctors)
Tech4Serve
3013712  21/07/2015
Hitesh Tripathi
trading as Tech4Serve
15/B1, Community centre, Lawrence road industrial area, New Delhi
Service Providers
An Indian National

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since 11/08/2012

DELHI
Technical consultancy in relation to research services relating to foods and dietary supplements; Technical consultancy in relation to the technical research in the field of food and beverages

MARK SHOULD BE READ AND USE AS A WHOLE.
3031509    13/08/2015
WELLNESS FOREVER MEDICARE PRIVATE LIMITED.
BLOCK NO.12, LAHER BROS. MANSION, DR. E. BORGES MARG, OPP. KEM HOSPITAL, PAREL (EAST), MUMBAI-400012,
MAHARASHTRA, INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT,1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
TESTING, AUTHENTICATION AND QUALITY CONTROL OF RAW MATERIALS; RESEARCH AND DEVELOPMENT OF
PHARMACEUTICAL PREPARATIONS, VACCINES AND MEDICINES; DESIGNING OF PACKAGING MATERIALS; DESIGN,
DEVELOPMENT AND MAINTENANCE OF WEBSITE; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; IT SERVICES
FOR PHARMACEUTICAL AND HEALTHCARE INDUSTRIES; DESIGN OF HEALTHCARE BUILDINGS; AND RENTAL, HIRE
AND LEASING IN CONNECTION WITH THE AFORESAID, INCLUDED IN THE CLASS; AND ADVICE, CONSULTANCY AND
INFORMATION FOR THE AFORESAID.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE
MATTERS.
STERLITE
3038406 19/08/2015
STERLITE TECHNOLOGIES LIMITED
trading as Sterlite Technologies Limited
E1, E2, E3, MIDC, Waluj, Aurangabad 431136, Maharashtra
SERVICE PROVIDERS
a Company incorporated under the Companies Act
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.
Used Since: 24/03/2000
MUMBAI
DESIGN OF TELECOMMUNICATIONS APPARATUS AND EQUIPMENT; CONSULTING IN THE FIELD OF
TELECOMMUNICATIONS TECHNOLOGY; TECHNICAL SUPPORT SERVICES, NAMELY, DESIGN, ENGINEERING,
PLANNING AND OPERATIONAL MANAGEMENT OF TELECOMMUNICATION INSTALLATIONS, POWER GENERATION,
TRANSMISSION AND DISTRIBUTION INSTALLATIONS, INDUSTRIAL PLANTS AND CONSTRUCTION PROJECTS;
RESEARCH AND DEVELOPMENT OF NEW PRODUCTS, TECHNOLOGY AND METHODS OF OPERATION IN THE FIELD OF
INDUSTRY, INDUSTRIAL AUTOMATION, TELECOMMUNICATION, ENERGY, CONSTRUCTION AND INFRASTRUCTURE
DEVELOPMENT; ARCHITECTURAL CONSULTATION; CONSULTANCY IN THE FIELD OF ENERGY-SAVING; ENERGY
EFFICIENCY MANAGEMENT (TECHNICAL); ENVIRONMENTAL SURVEYS AND TESTING OF POLLUTION AND EXHAUST
EMISSIONS; DESIGN AND ENGINEERING SERVICES CONNECTED WITH INDUSTRIAL INSTALLATIONS AND
APPARATUSES AND CONSTRUCTION OR INFRASTRUCTURE PROJECTS; TURN KEY OPERATIONS (TECHNICAL)
CONSULTANCY; ENGINEERING SERVICES FOR BUILDING, PROPERTY AND INDUSTRIAL PLANTS CONDITION
ASSESSMENT; CONSULTANCY AND INFORMATION SERVICES RELATING TO ALL THE AFORESAID.
3059427  19/09/2015
ZIPGO TECHNOLOGIES PRIVATE LIMITED
trading as :ZipGo
F-4, Green Park Extension, New Delhi - 110016, Delhi NCR
SERVICE PROVIDER
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/04/2015

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, CREATING AND MAINTAINING WEB SITES FOR OTHERS, UPDATING OF COMPUTER SOFTWARE, PROVIDING SEARCH ENGINES FOR THE INTERNET, PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE, IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES, WEB SITE DESIGN CONSULTANCY
IN USE.
SPICE ONLINE RETAIL PRIVATE LIMITED
trading as ;SPICE ONLINE RETAIL PRIVATE LIMITED
S GLOBAL KNOWLEDGE PARK, PLOT NO. 19A & 19B, SEC-125, NOID A-201301, UP.
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEX LEGAL
J-1102, NEEALPADAMKUNJ, SEC-1 VAISHALI GAZAIABAD -201010
Used Since :02/03/2015
DELHI
PROVIDING CUSTOMIZED ONLINE WEB PAGES FEATURING USER-DEFINED INFORMATION, WHICH INCLUDES ONLINE WEB LINKS TO OTHER WEB SITES; PROVIDING COMMERCIAL PLATFORM FOR THE DISPATCH, PROMOTION, SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER NETWORK AND FOR THE COLLECTION AND DISSEMINATION OF STATISTICAL, QUANTITATIVE AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER NETWORK, HOSTING CONTENT ON BEHALF OF USERS ON THE INTERNET.
3312692  19/07/2016
GENERAL MOBILE COMMUNICATION CORPORATION
trading as ;General Mobile Communication Corporation
Rm. B, 19F., No.105, Sec. 2, Dunhua S. Rd., Da’an Dist., Taipei City 106, Taiwan (R.O.C.)
SERVICE PROVIDERS
The Taiwanese Corporation
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :14/11/2012

MUMBAI
COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN FOR OTHERS; COMPUTER SOFTWARE DESIGN AND UPDATEING; MAINTENANCE OF COMPUTER SOFTWARE; COMPUTER SOFTWARE CONSULTING; INTERNET PROTOCOL (IP) ADDRESS VERIFICATION SERVICES; COMPUTER CONSULTATION IN THE FIELD OF COMPUTER SECURITY AND INTERNET SECURITY; MAINTENANCE OF ON-LINE DATABASES FOR OTHERS; CONSULTING SERVICES IN THE FIELD OF CLOUD COMPUTING; CONSULTING SERVICES IN THE FIELD OF SOFTWARE AS A SERVICE (SAAS).
E-FLOW SOLUTIONS

3313792  20/07/2016
DR. ANKIT THAKKER
CHANDRASEKHAR REDDY
JUPITER LIFE LINE HOSPITALS LTD
trading as ;E-FLOW SOLUTIONS
1A/13A, APURVA APARTMENTS, LBS MARG, GOVARDHAN NAGAR, MULUND (W), MUMBAI-400 080
SERVICE PROVIDER
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :01/07/2016

MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE IN CLASS 42.
3332964  10/08/2016
SHEETAL JAYANTILAL BADIYANI
B-1, GROUND FLOOR, MANDAR JYOT BUILDING BAWAN BUNGLOW, OLD THANA NAKA, PANVEL - 410206
SERVICE PROVIDER
AN INDIAN NATIONAL
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :04/05/2016
MUMBAI
SERVICES RELATING TO WEBSITE DESIGNING AND DEVELOPMENT, SOFTWARE DEVELOPMENT, DESIGN AND DEVELOPMENT OF ON-LINE SOFTWARE SYSTEM INCLUDING DEVELOPMENT AND MAINTENANCE OF ONLINE GAME SITES AND PORTALS, DESIGN AND DEVELOPMENT OF MULTIMEDIA PRODUCTS, DESIGNING AND DEVELOPMENT WEBSITE TEMPLATES, DESIGNING AND DEVELOPMENT WEB APPLICATION, DESIGN AND DEVELOPMENT ANDROID APPLICATION, PRODUCT LAUNCHES, PROGRAMMING OF MULTIMEDIA APPLICATIONS AND EQUIPMENT, ANIMATION AND SPECIAL EFFECTS DESIGN, GRAPHIC DESIGN IN CLASS 42.
3362950  15/09/2016
SUNNY CHAWLA
trading as ; ALLIANCE INTERNATIONAL CONSULTING FIRM
305 SILICON TOWER, BEHIND SAMARTHESHWAR TEMPLE, OFF C G ROAD, AHMEDABAD 380009, GUJARAT.

Address for service in India/Attorney address:
KETANA BABARIA
B/137, Harisiddha Park, Nr. Navsarjan School Ranip Ahmedabad-382480

Proposed to be Used
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3373760  27/09/2016

YES BANK LIMITED
48, Nyaya Marg, Chanakyapuri, New Delhi -110 021 ALSO AT: 9th floor, Nehru Centre, Discovery of India, Dr. A B Road, Worli, Mumbai - 400018

Service Providers
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Hosting of blogs; Hosting weblogs [blogs], Communication by online blogs; Writing services for blogs; Creating and maintaining blogs for others; Creation and maintenance of software for blogs; Hosting of digital content, namely, on-line journals and blogs; Providing temporary use of non-downloadable computer software for use in the creation and publication of on-line journals and blogs

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD STARTUP.
CARDEKHO

3403479  04/11/2016
GIRNAR SOFTWARE PRIVATE LIMITED
1st Floor, Plot No. - 49, Opposite EPFO Office, Sector - 44, Gurgaon, Haryana - 122 003

Service Providers
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :21/12/2006

To be associated with:
2879567

DELHI

Analysis and provision of information relating to the design of vehicles; updating and design of computer software; customer relationship management, design, drawing and commissioned, content writing, all for the compilation of web pages on the Internet; providing an e-commerce platform on the Internet featuring a wide variety of information (also interactive information) from a computer-stored data bank;

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2879567.
THE VINCI

3412141    16/11/2016
ZENSAR TECHNOLOGIES LIMITED
trading as ;ZENSAR TECHNOLOGIES LIMITED
ZENSAR KNOWLEDGE PARK, PLOT # 4, MIDC, KHARADI, OFF NAGAR ROAD, PUNE-411014, MAHARASHTRA, INDIA
SERVICE PROVIDERS
A Company existing under the Companies Act, 1956

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
DESIGN, DEVELOPMENT, INSTALLATION AND MAINTENANCE OF COMPUTER SOFTWARE AND SOFTWARE TOOLS
AND CONSULTANCY THEREOF; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE; RESEARCH AND
DEVELOPMENT OF NEW PRODUCTS, TECHNOLOGY AND METHODS OF OPERATION IN THE FIELD OF INDUSTRY
INCLUDING INFORMATION TECHNOLOGY AND DIGITAL OR ELECTRONIC CONTENTS PROCESSING AND PROVIDING
INFORMATION THEREOF; SOFTWARE AS A SERVICE (SAAS) SERVICES FEATURING SOFTWARE FOR BUSINESS
PROCESS, OFFICE AUTOMATION, DATA MANAGEMENT, DATA MINING, CUSTOMER ENGAGEMENT AND
MANAGEMENT; CONSULTANCY RELATING TO QUALITY MANAGEMENT AND CONTROL; CREATION, HOSTING AND
MAINTENANCE OF WEBSITES FOR OTHERS.
Imagine More
3422076  29/11/2016
STAR INDIA PRIVATE LIMITED
Star Centre, Plot No. 77, Institutional Area, Sec- 32, Gurgaon 122 001, Haryana Also registered office at: Star House, Urmia Estate, 95 Ganpatrao Kadam Marg, Lower Parel West, Mumbai 400 013
Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Providing access to and leasing access time to computer databases and the Internet; design, drawing and commissioned writing, all for compilation of web pages on the Internet; information provided on-line from a computer database or from the Internet; technical research; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer programming, software and hardware design and development; professional consultancy services relating to telecommunications, computer apparatus and instruments, computer networks, software and information systems; rental of computers, computer software, electrical and electronic apparatus and instruments relating to computing; updating computer software; provision of information, consultancy services and advisory services relating to all the aforesaid services.
3425321  02/12/2016
PHONEPE PRIVATE LIMITED
A 25, Mohan Cooperative Industrial Area, New Delhi - 110044, India
Service Providers
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :30/09/2015
DELHI
Providing a website featuring temporary use of non-downloadable software for payment processing; Computer services, namely, acting as an application service provider in the field of information management to host computer application software for the purpose payment processing; an interactive web site that allows electronic invoicing and payment processing; Providing a secure electronic online system featuring technology which allows electronic invoicing and payment processing;
Claiming colour “purple” and “white” as depicted in the mark.
Tinkerlab

3426924  03/12/2016

MAHAVIR SINGH
trading as ;ZIOS MAKERSPACE LLP

H.no 564, Sector10-D, Chandigarh

MAKERSPACE
LIMITED LIABILITY PARTNERSHIP

Used Since :17/05/2016

DELHI

SCIENTIFIC LABORATORY SERVICES; TECHNICAL RESEARCH AND CONSULTANCY SERVICES RELATING TO SCIENCE AND TECHNOLOGY; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS ; DEVELOPMENT AND RETAIL OF SCIENTIFIC AND TECHNOLOGICAL HARDWARE AND DESIGNER GOODS; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; TECHNICAL PROJECT STUDIES; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS FOR OTHERS; INDUSTRIAL DESIGNING. NETWORKING PLATFORMS FOR SCHOOLS AND STEM EXPERTS IN INDIA

Can only be used by ZIOS MAKERSPACE LLP or Firms/Retailers/Traders/Body/Individual approved by Proprietor of Zios Makerspace LLP-Mr. Mahavir Singh.
3430571   12/12/2016
TELEECARE NETWORK INDIA PRIVATE LIMITED
trading as ;Teleecare Network India Private Limited
RZ-340A, GALI NO-11D, KAILASHPURI EXTENSION PALAM, NEW DELHI -110045, INDIA
Manufacturer, trader & service provider
a company incorporated under The Companies Act, 1956
Address for service in India/Attorney address:
MOHAMMAD YUNUS
TELEECARE NETWORK INDIA PRIVATE LIMITED PLOT NO. 2A, SECTOR 126, NOIDA-201301, GAUTAM BUDH NAGAR, UTTAR PRADESH
Used Since :01/12/2016
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; TELECOMMUNICATIONS TECHNOLOGY CONSULTANCY
PIK STUDIOS PRIVATE LTD.
F/99, NORTH BOMBAY CO-OP HOUSING SOCIETY, JUHU TARA ROAD, JUHU, MUMBAI - 400 049 (INDIA)
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAL (WEST) MUMBAI-400052.
Used Since :01/12/1982
MUMBAI
COMPUTER HARDWARE AND SOFTWARE DEVELOPMENT, WEB SITES DESIGN, MOBILE APPLICATIONS FOR SMART PHONES AND MOBILE DEVICES, MOBILE APPS, ANIMATION AND WEB DESIGNING SERVICES IN CLASS 42
3458134   13/01/2017
SAAVN LLC
trading as ;SAAVN LLC
460 Park Avenue South, 4th Floor, New York, NY 10016, USA
Merchants and Service Provider
A Limited Liability Company under the laws of Delaware, USA
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Used Since :05/04/2016
MUMB

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER APPS RELATED TO DIFFUSION OF RADIO OR TELEVISION PROGRAMMES VIA CABLE, INTERNET, SATELLITE, AND VIDEO-ON-DEMAND TELEVISION SERVICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
word original except as substantially shown.
Trade Marks Journal No: 1938 , 27/01/2020 Class 42

3465425 24/01/2017
MOHAMMED ARIF
trading as ;M/S KAGZI EXPORTS
G-177-178, GARMENT ZONE, SITAPURA INDUSTRIAL AREA, JAIPUR, RAJASTHAN, INDIA
MANUFACTURER AND TRADER
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Used Since :22/01/2017

AHMEDABAD
COMPUTER PROGRAMMING AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, NAMELY PROVIDING AN ONLINE, INTERACTIVE BULLETIN BOARD FOR THE POSTING, PROMOTION SALE AND RESALE OF ITEMS VIA GLOBAL COMPUTER NETWORK, AND FOR THE COLLECTION AND DISSEMINATION OF STATISTICAL, QUANTITIVE AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER NETWORK INCLUDED IN CLASS 42.
FORBES MARSHALL PRIVATE LIMITED
trading as ;Forbes Marshall Private Limited
A 34/35 MIDC Estate, H Block, Pimpri, Pune 411 018
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :24/04/2015
MUMBAI
TECHNOLOGY, PROCESS & METHODS OF OPERATIONS IN THE FIELD OF INDUSTRY, MANUFACTURING OF ARTICLES BASED ON NON-CONVENTIONAL ENERGY & ELECTRIC & ELECTRONIC ARTICLES; RESEARCH & CONSULTANCY IN THE FIELD OF ENVIRONMENT PROTECTION & ENERGY SAVING; ENVIRONMENTAL SURVEYS & TESTING OF POLLUTION & EXHAUST EMISSIONS; PROVIDING INFORMATION & CONSULTANCY OF ALL THE AFORESAID
Trade Marks Journal No: 1938, 27/01/2020 Class 42

NIRSAN CONNECT PRIVATE LIMITED trading as NIRSAN CONNECT PRIVATE LIMITED
THE EXECUTIVE CENTRE, LEVEL 18, DLF BUILDING NO. 5, TOWER A, PHASE III, DLF CYBER CITY, GURUGRAM – 122002, HARYANA, INDIA
SERVICE PROVIDER
INcorporated on 6 February 2015 UNDER COMPANIES ACT 2013
Proposed to be Used
DELHI
Providing to businesses and institutions a range of management services in the areas of: (i) calibration and measurement of company and people performance, and people potential, (ii) software design and installation to aid business operations, performance measurement and management decision making, (iii) designing processes for transitioning from physical documentation to electronic media, (iv) research and development of new products.
3499539  03/03/2017
AJEEVI TECHNOLOGIES PRIVATE LIMITED
HOUSE NO. 01014, ATS PARADISE, SECTOR CHI-4, GREATER NOIDA, U.P-201312.
SERVICE PROVIDERS
AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 2013
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :02/03/2016
DELHI
3503005  03/03/2017
BROADCAST AUDIENCE RESEARCH COUNCIL INDIA
Rose Cottage, Next to Citi Tower, 61, Dr S. S. Rao Road, Parel (East), Mumbai, 400012
Service Providers

Address for service in India/Attorney address:
LEGA SOLV
Unit no. 1309, 13th Floor, Ghanashyam Enclave, Next to Lalji Pada Police Chowki, Link Road, Kandivali West, Mumbai 400067, Maharashtra, India
Used Since : 28/07/2014

MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES, RESEARCH AND DESIGN RELATING THEREETO; DESIGN, DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING; MEASUREMENT EVOLUTIONS IN THE FIELD OF MEDIA ENTERTAINMENT INCLUDING TELEVISION, RADIO, NEWSPAPER AND INTERNET; PRODUCT RESEARCH AND DEVELOPMENT; INDUSTRIAL ANALYSIS, RESEARCH FOR TELEVISION VIEWERSHIP, RADIO AUDIENCES, PRINT MEDIA READERSHIP, INTERNET WEBSITE VISITORS; CONVERSION OF DATA AND DOCUMENTS FROM PHYSICAL FORM TO ELECTRONIC MEDIA; DEVELOPMENT AND PROGRAMMING OF INTERACTIVE MULTIMEDIA SOFTWARE.
3582428  01/07/2017
STAR TELEVISION PRODUCTIONS LIMITED
Craigmuir Chambers, P.O. Box 71, Road Town, Tortola, British Virgin Islands
A Company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Providing access to and leasing access time to computer databases and the Internet; design, drawing and commissioned writing, all for compilation of web pages on the Internet; information provided on-line from a computer database or from the Internet; technical research; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer programming, software and hardware design and development; professional consultancy services relating to telecommunications, computer apparatus and instruments, computer networks, software and information systems; rental of computers, computer software, electrical and electronic apparatus and instruments relating to computing; updating computer software; provision of information, consultancy services and advisory services relating to the aforesaid services.
3584098  04/07/2017

ATHENTA TECHNOLOGIES PVT. LTD,
K-2031, 2ND FLOOR, CR PARK, NEW DELHI,
SERVICE PROVIDER

Address for service in India/Attorney address:
LEGAL ORBIT
E-968 SARASWATI VIHAR, DELHI - 110034
Used Since :01/07/2016

DELHI

MONITORING OF COMPUTER SYSTEMS BY REMOTE ACCESS, SOFTWARE AS A SERVICE [SAAS], COMPUTER
PROGRAMMING, COMPUTER SOFTWARE DESIGN, RENTAL OF COMPUTER SOFTWARE, CONSULTANCY IN THE
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, INFORMATION TECHNOLOGY [IT] CONSULTANCY,
MONITORING OF COMPUTER SYSTEMS BY REMOTE ACCESS, MAINTENANCE OF COMPUTER SOFTWARE,
OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY, UPDATING OF COMPUTER
SOFTWARE.
BiTrak

3584110  04/07/2017
ATHENTA TECHNOLOGIES PVT. LTD.
K-2031, 2ND FLOOR, CR PARK, NEW DELHI,
SERVICE PROVIDER
Address for service in India/Attorney address:
LEGAL ORBIT
E-968 SARASWATI VIHAR, DELHI - 110034
Used Since :01/07/2016
DELHI
MONITORING OF COMPUTER SYSTEMS BY REMOTE ACCESS, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, RENTAL OF COMPUTER SOFTWARE, COMPUTER SYSTEM DESIGN, COMPUTER TECHNOLOGY CONSULTANCY, INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, COMPUTER SYSTEM ANALYSIS, TECHNOLOGICAL CONSULTANCY, INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE, COMPUTER SYSTEM ANALYSIS, TECHNOLOGICAL CONSULTANCY, OUTSOURCE SERVICE PROVIDERS IN THE FIELD OF INFORMATION TECHNOLOGY, SOFTWARE AS A SERVICE [SaaS], UPDATING OF COMPUTER SOFTWARE, CONSULTANCY IN THE DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE
3600095  27/07/2017

STAR TELEVISION PRODUCTIONS LIMITED
Craigmuir Chambers, P.O. Box 71, Road Town, Tortola, British Virgin Islands
A Company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
3582428

DELHI
Providing access to and leasing access time to computer databases and the Internet; design, drawing and commissioned writing, all for compilation of web pages on the Internet; information provided on-line from a computer database or from the Internet; technical research; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer programming, software and hardware design and development; professional consultancy services relating to telecommunications, computer apparatus and instruments, computer networks, software and information systems; rental of computers, computer software, electrical and electronic apparatus and instruments relating to computing; updating computer software; provision of information, consultancy services and advisory services relating to the aforesaid services.
3604819  02/08/2017
STAR TELEVISION PRODUCTIONS LIMITED
Craigmuir Chambers, P.O. Box 71, Road Town, Tortola, British Virgin Islands
A Company incorporated under the laws of British Virgin Islands

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Providing access to and leasing access time to computer databases and the Internet; design, drawing and commissioned writing, all for compilation of web pages on the Internet; information provided on-line from a computer database or from the Internet; technical research; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer programming, software and hardware design and development; professional consultancy services relating to telecommunications, computer apparatus and instruments, computer networks, software and information systems; rental of computers, computer software, electrical and electronic apparatus and instruments relating to computing; updating computer software; provision of information, consultancy services and advisory services relating to the aforesaid services.
3605426   03/08/2017

STAR INDIA PRIVATE LIMITED
Star Centre, Plot No. 77, Institutional Area, Sec - 32, Gurgaon - 122 001, Haryana Also registered office at: Star House, Urmi Estate, 95 Ganpatrao Kadam Marg, Lower Parel - West, Mumbai - 400 013
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
3600586

DELHI
Providing access to and leasing access time to computer databases and the Internet; design, drawing and commissioned writing, all for compilation of web pages on the Internet; information provided on-line from a computer database or from the Internet; technical research; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer programming, software and hardware design and development; professional consultancy services relating to telecommunications, computer apparatus and instruments, computer networks, software and information systems; rental of computers, computer software, electrical and electronic apparatus and instruments relating to computing; updating computer software; provision of information, consultancy services and advisory services relating to all the aforesaid services.
Forget your fears and do something different

3608374  08/08/2017

STAR INDIA PRIVATE LIMITED
Star Centre, Plot No. 77, Institutional Area, Sec - 32, Gurgaon - 122 001, Haryana Also registered office at: Star House, Urmi Estate, 95 Ganpatrao Kadam Marg, Lower Parel - West, Mumbai - 400 013
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI

Providing access to and leasing access time to computer databases and the Internet; design, drawing and commissioned writing, all for compilation of web pages on the Internet; information provided on-line from a computer database or from the Internet; technical research; testing of computing, telecommunication, electrical and electronic apparatus and instruments; computer programming, software and hardware design and development; professional consultancy services relating to telecommunications, computer apparatus and instruments, computer networks, software and information systems; rental of computers, computer software, electrical and electronic apparatus and instruments relating to computing; updating computer software; provision of information, consultancy services and advisory services relating to all the aforesaid services.
ROHIT SOMANI
RH-8, Scheme no 54, Vijay Nagar, Indore (M.P.) Pin-452010
Indian Individual

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Quality control of soil products, Laboratory services for soil analysis, Soil analysing services, Soil testing services, Scientific consultancy, Water quality monitoring services, Water quality monitoring, Analysis of water, Water analysis & Laboratory analysis.
3622475 29/08/2017
1218 INDIA PVT. LTD.
1ST FLOOR, TOWER-4, VATIKA BUSINESS CENTRE, OKAYA BUILDING, SECTOR-62, NOIDA, UP-201309
SERVICE PROVIDER
Used Since: 17/06/2014
DELHI
INFORMATION TECHNOLOGY SOFTWARE SERVICES
SPRING MATH

3625569  01/09/2017

TECHNOLOGY AND INFORMATION EDUCATIONAL SERVICES
1667 Snelling Ave. N., St. Paul, Minnesota -55108, United States of America

A joint powers board of the State of Minnesota, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Providing online non-downloadable software for student testing and assessments, student performance management, instruction of students, student interventions, and analysis and reporting of student assessments and performance, in the field of mathematics education.
PSR INNOVATIONS LLP.
PRABHU SADAN, GIRITAL ROAD, GIRITAL KASHIPUR-244713, DISTT.-UDHAM SINGH NAGAR, UTTARAKHAND, INDIA.
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/06/2016

DELI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
FOLLOWME

3646714   29/09/2017

YASH JAIN.
287, AGCR ENCLAVE, NEAR KARKARDOOMA COURT, DELHI-110092, INDIA.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3654086   10/10/2017
GECOFIN S.P.A.  
Via Pelizza da Volpedo 109/111, 20092 Cinisello Balsamo (MI) Italy  
A Company duly organized and existing under the laws of Italy

Address for service in India/Attorney address:
CHADHA AND CHADHA  
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Research and development services, design of painting machines
SGC SERVICES PVT LTD

3661325   23/10/2017
SGC SERVICES PVT LTD
trading as ;SGC SERVICES PVT LTD
A-47 LOWER GROUND FLOOR HAUZ KHAS NEW DELHI
SERVICE PROVIDER

Address for service in India/Attorney address:
VARUN MEHLAWAT ADV.
B-IV/286A, KESHAV PURAM, LAWRANCE ROAD, DELHI-35
Used Since :30/12/1999

DELHI
SOFTWARE DEVELOPMENT, INSTALLATION AND RELATED SERVICES
SGC SERVICES PVT LTD
trading as :SGC SERVICES PVT LTD
A-47 LOWER GROUND FLOOR HAUZ KHAS NEW DELHI
SERVICE PROVIDER
Address for service in India/Attorney address:
VARUN MEHLAWAT ADV.
B-IV/286A, KESHAV PURAM, LAWRENCE ROAD, DELHI-35
Used Since :30/12/1999
To be associated with:
3661325, 3662053
DELHI
SOFTWARE DEVELOPMENT, INSTALLATION AND RELATED SERVICES
3708129 21/12/2017
CHERUKURI LEGAL SERVICES PRIVATE LIMITED
trading as :CHERUKURI LEGAL SERVICES PRIVATE LIMITED
D.NO. 6-I-621, PLOT NO.29, PHASE -1, OPP POLICE STATION, MAIN ROAD, VANASTHALIPURAM , HYDERABAD - PIN - 500 070, TELANGANA , INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
CHERUKURI LEGAL SERVICES PRIVATE LIMITED
BMA TOWERS, 1ST FLOOR, PLOT NOS. 13 & 14 AT HILL COLONY, (KRANTHI HILLS), OPP: RELIANCE FRESH, VANASTHALIPURAM, HYDERABAD-500070, TELANGANA, INDIA.

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; LEGAL SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.TRUSTED RELATIONS SINCE 1994.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
NUMADIC LIMITED, UK
10 John Street, London, United Kingdom, WC1N 2EB
Company Incorporated in UK
Address for service in India/Agents address:
JATIN SHANTILAL POPAT.
308, Orchid Plaza, Behind Gokul Shopping Centre, Off. S.V. Road, Near Platform No.8, Borivali (West), Mumbai-400 092.
Used Since :28/10/2015

MUMBAI
Computer programming, Computer data recovery, Computer software consultancy, design and development of software for logistics and tracking freight, Computer software design and installation, Updation of program and software, Consultancy in the field of Trasport software design and development, Data conversion of Computer program, geographical survey, Maintenance of Computer software, technical research, engineering

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..3714278.
3795607  03/04/2018

GTPL HATHWAY LTD
FP NO.50, GTPL HOUSE, OPP. ARMIEDA, SINDHU BHAVAN ROAD, AHMEDABAD-380059, (GUJARAT) INDIA.
LIMITED COMPANY

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :25/03/2018

AHMEDABAD
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3795612 03/04/2018
GTPL HATHWAY LTD
FP NO.50, GTPL HOUSE, OPP. ARMIEDA, SINDHU BHAVAN ROAD, AHMEDABAD-380059, (GUJARAT) INDIA.
LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :10/04/2015
AHMEDABAD
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3802213   11/04/2018
RESEARCH ACADEMY FOR ASTROLOGICAL SCIENCE & INDIAN SPIRITUALITY
RESEARCH ACADEMY FOR ASTROLOGICAL SCIENCE & INDIAN SPIRITUALITY, VAZHAPPALLY,KOTTOOR.P.O,
TRIVANDRUM, KERALA-695574
Service Providers
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH RELATED TO ASTROLOGY
Trade Marks Journal No: 1938, 27/01/2020 Class 42

3811195  19/04/2018
DEEP ATULKUMAR SHAH
UPLI BAZAR, NEAR POST OFFICE BARDOLI, BARDOLI 394601, GUJARAT, INDIA
ADULT, AN INDIAN NATIONAL
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :09/09/2017

AHMEDABAD
WEBSITE DESIGNING, DESIGN OF LOGOS FOR CORPORATE IDENTITY, WEBSITE DEVELOPMENT, SOFTWARE DEVELOPMENT, WEB HOSTING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
NEXTNODE
3839074 21/05/2018
SHARDUL MAHENDRABHAI PATEL & AJAY SURENDRABHAI PATEL
401, BLOSSOM RESIDENCY, OPP. VARDIMAN NAGAR SOCIETY, NAVRANGPURA, AHMEDABAD – 380 009, GUJARAT
STATE, INDIA AND 5, JAGNIRMAN SOCIETY, B/H. NAVRANG HIGH SCHOOL, NARANPURA, AHMEDABAD – 380013,
GUJARAT
JOINT APPLICANT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :12/03/2018
AHMEDABAD
CONSULTANCY IN THE FIELD OF OFFICE AND WORKPLACE AUTOMATION; CONSULTANCY AND INFORMATION
SERVICES IN THE FIELD OF INFORMATION TECHNOLOGY ARCHITECTURE AND INFRASTRUCTURE; INFRASTRUCTURE
AS A SERVICE [IAAS]; ENGINEERING SERVICES IN THE FIELD OF COMMUNICATIONS TECHNOLOGY; ENGINEERING
SERVICES IN THE FIELD OF COMMUNICATIONS TECHNOLOGY; TECHNICAL CONSULTANCY SERVICES RELATING TO
CIVIL ENGINEERING; CIVIL ENGINEERING; IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES;
CONSULTANCY AND INFORMATION SERVICES IN THE FIELD OF INFORMATION TECHNOLOGY ARCHITECTURE AND
INFRASTRUCTURE; PROGRAMMING OF SOFTWARE FOR E-COMMERCE PLATFORMS; PROVIDING USER
AUTHENTICATION SERVICES USING BIOMETRIC HARDWARE AND SOFTWARE TECHNOLOGY FOR E-COMMERCE
TRANSACTIONS; MAINTENANCE OF SOFTWARE USED IN THE FIELD OF E-COMMERCE;
Gandii Baat – Urban stories from rural India (BASED ON TRUE RUMOURS)

3863991    19/06/2018
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST)
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
NSF

3879363 05/07/2018

NSF INTERNATIONAL
789 North Dixboro Road, Ann Arbor, Michigan 48105, United States of America
MANU. AND MECHANT
a not-for-profit corporation of the State of Michigan, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI
Scientific and technological services and research and design relating thereto including chemical, toxicological, ecotoxicological and microbiological research, analysis and testing services; providing advice and information relating to chemical and microbiological contamination, industrial, commercial and scientific research, development, evaluation, analysis and testing services, all relating to environmental and public health, environmental management and environmental monitoring, preparation of reports relating to environmental and public health issues, research, development, evaluation, analysis and testing services relating to water treatment, water supply, water distribution, effluent, effluent treatment, sewerage, the environment and environmental contamination, risk assessment, testing, evaluation, certification and/or laboratory services, relating to and/or in the field of the environment, of water treatment, supply and distribution, of effluent, effluent treatment and sewerage, and of materials and products for plumbing and/or construction; professional consultancy services relating to environmental and public health issues, technical inspection services, testing, analysis and evaluation of the goods and services of others for the purpose of certification; industrial analysis and research services; design and development of computer hardware and software
Trade Marks Journal No: 1938 , 27/01/2020 Class 42

Certification mark u/s 71(1)

3879499 05/07/2018
NSF INTERNATIONAL
789 North Dixboro Road, Ann Arbor, Michigan 48105, United States of America
a not-for-profit corporation of the State of Michigan, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
To be associated with:
2597616
DELHI
Scientific and technological services and research and design relating thereto including chemical, toxicological, ecotoxicological and microbiological research, analysis and testing services; providing advice and information relating to chemical and microbiological contamination, industrial, commercial and scientific research, development, evaluation, analysis and testing services, all relating to environmental and public health, environmental management and environmental monitoring, preparation of reports relating to environmental and public health issues, research, development, evaluation, analysis and testing services relating to water treatment, water supply, water distribution, effluent, effluent treatment, sewerage, the environment and environmental contamination, risk assessment, testing, evaluation, certification and/or laboratory services, relating to and/or in the field of the environment, of water treatment, supply and distribution, of effluent, effluent treatment and sewerage, and of materials and products for plumbing and/or construction; professional consultancy services relating to environmental and public health issues, technical inspection services, testing, analysis and evaluation of the goods and services of others for the purpose of certification; industrial analysis and research services; design and development of computer hardware and software
3907239  04/08/2018
INNOVTECH GLOBAL SOLUTIONS LLP
5-3-6/B, Sri Matha Nilayam, Naneppa Nagar, Sreekantapuram Hindupur, Anantapur, Andhra Pradesh- 515201, India
Active
Address for service in India/Attorney address:
R. RAMAKRISHNA GUPTA

Proposed to be Used
CHENNAI
SOFTWARE PROGRAMMING AND TECHNOLOGY SERVICES INCLUDED IN CLASS 42.

Mark considered substantially as shown in the form of representation.
AARIALIFE TECHNOLOGIES PRIVATE LIMITED
1406, Shapath-V, S.G. Highway - 380015
Private Limited Company; Indian

Address for service in India/Attorney address:
DIKSHANT BHANSALI
109, University Plaza, Navrangpura, Ahmedabad, Gujarat - 380009

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software. Computer programs, operating programs, peripheral devices, software, software applications, mobile applications, computer hardware.
APEIRONT SOLUTIONS PRIVATE LIMITED
8TH FLOOR, SHOP NO 805, SAHJANAND SHOPPING CENTER, SHAHIBAG ROAD, SHAHIBAG, AHMEDABAD, GUJARAT-380004, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 29/06/2015
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
ASHISH ANTHONY
JUST DOGS, 1ST FLOOR, SR HOUSE, NEAR KANCHANDEEP FLATS, OPP. MANEKBAUGH, NEHRUNAGAR, AHMEDABAD -
380015, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS
ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/11/2010

AHMEDABAD
Scientific and technological services and research and design relating there to; industrial analysis and research services;
design and development of computer hardware and software.
4000307  16/11/2018
NHSM SERVICES PRIVATE LIMITED
A-301, Monarch, Opp Nakshatra Heights, Surat, Gujarat, India-394510
Private Limited Company
Address for service in India/Agents address:
PRAKASH SOJITRA
M-504, NANDINI 3, VIP ROAD, VESU, SURAT-395007.
Used Since :06/09/2018
AHMEDABAD
Providing services of engineering and architectural design
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
COLOURED PENCIL

4115443  13/03/2019

CHETAN SHAH
5, WALKESHWAR HOUSE, 38 WALKESHWAR ROAD
Sole Proprietor

Address for service in India/Attorney address:
KESHAVA H.B
old no. 3 new no.5 A4 first floor, Shreyas Apartments, Balakrishna Street, Mylapore, Chennai, Tamil Nadu, 600004

Used Since : 28/09/2007

MUMBAI
• Interior Design • Interior Design Services • Shop Interior Design • Interior Décor Design • Interior Décor Design Services • Interior Design of Stores • Interior Design Of shops • Design of Building Interiors • Advisory Services related to Interior Design • Design of Building Interiors and Exteriors • Advisory services relating to the design of interior decor • Providing graphic design services to create specialty interior environment settings • Providing information in the field of interior design via a website
4117072  14/03/2019
NETHAJI SUNDARRAJU
2 C2, KUMARAN NAGAR, COIMBATORE 641035
CLASS 42, IT services, Software and hardware development Services, Agriculture Service
Coimbatore Jurisdiction

Address for service in India/Attorney address:
N. RANGARAJAN
PLOT NO.47, BALAJINAGAR, PULIAMBEDU, NOOMBAL, CHENNAI - 600 077.

Proposed to be Used

CHENNAI
industrial analysis and research services; design and development of computer hardware and software. Industrial Automation Systems
Names, Fonts, Images, Colors, phonetics, Concepts and business should not be imitated or Copied.
No exclusive right over INDIAN MARK separately except as substantially shown in the representation of the mark.
4147919    15/04/2019
SMART COMMERCE SOLUTIONS PRIVATE LIMITED
Hombelaku, 732, Ferns Paradise, Doddanekundi, Marathahalli, Bangalore - 560037, Karnataka

Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/06/2011

CHENNAI

Software development services, IT programming services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
RAJURAM B SARAN
trading as ;SHREE BALAJI ENTERPRISE
1004, BUILDING NO.1, WING-A, PHASE-IV, OFF ADI SHANKARACHARYA MARG, POWAI, MUMBAI-400076
Used Since :01/12/2010
MUMBAI
COMPUTER PROGRAMMING AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, NAMELY, PROVIDING AN ONLINE, INTERACTIVE BULLETIN BOARD FOR THE POSTING, PROMOTION, SALE AND RESALE OF ITEMS VIA GLOBAL COMPUTER NETWORK, AND FOR THE COLLECTION AND DISSEMINATION OF STATISTICAL, QUANTITATIVE AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER NETWORK
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.RED FORT. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DR. GOLAN AYURVEDIC.COM

4180713    20/05/2019
DR. TARSEM SINGH GOLAN TRADING AS DR. GOLAN AYURVEDIC CENTRE (DAVAKHANA)
OPP. SHRI GURU HARKRISHAN PUBLIC SCHOOL, JANDIALA ROAD, TARN TARAN-143401 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/01/1994

DELHI
Research and development services relating to medicines; Computer programming and services that cannot be classified in other classes; website hosting.
SIYAD C. MAJEED
Chulliparambil House, Punnakka Bazar, P.O. Mathilakam, Thrissur, PIN-680685, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala

Used Since : 30/12/2015

CHENNAI
ENGINEERING DRAWING, CIVIL ENGINEERING, PREPARATION OF ARCHITECTURAL PLANS, STRUCTURAL ENGINEERING SERVICES, ENGINEERING CONSULTANCY SERVICES; INTERIOR DESIGN, INTERIOR DECOR DESIGN, INTERIOR DECORATION CONSULTANCY, SHOP INTERIOR DESIGN, DESIGN OF BUILDING INTERIORS, DESIGN OF BUILDING EXTERIORS, ARCHITECTURAL DESIGN FOR EXTERIOR DECORATION, DESIGNING OF FURNITURE, INTERIOR DESIGN SERVICES FOR SHOPS, INTERIOR DESIGN SERVICES FOR RETAIL OUTLETS, INTERIOR DESIGN SERVICES FOR BOUTIQUES, INTERIOR DESIGN SERVICES FOR HOMES, INTERIOR DESIGN SERVICES FOR OFFICES, INTERIOR DESIGN SERVICES FOR PLACES OF WORSHIP, INTERIOR DESIGN SERVICES FOR RELIGIOUS STRUCTURES, LANDSCAPE ARCHITECTURAL DESIGN, LANDSCAPE LIGHTING DESIGN.
4229103  08/07/2019
D. ARJUN RAO
Plot No. 1359, Road No. 45, Jubilee Hills, Hyderabad, Telangana, 500033 India
Service provider
Joint Applicant
D. HARINI RAO
Plot No. 1359, Road No. 45, Jubilee Hills, Hyderabad, Telangana, 500033 India
Service provider
Joint Applicant

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used
CHENNAI

Providing services relating to computer programming, consulting and software development, included in class 42.
4231520  10/07/2019
RIVERUS TECHNOLOGY SOLUTIONS PRIVATE LIMITED
#15, First Floor, Firuz-Ara (West Wing), Opp. Mantralaya, Madam Cama Road, Mumbai- 400021
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :07/06/2017

To be associated with:
4231515
MUMBAI
Providing Software for an online platform that provides information.
BEIJING XUEERSI EDUCATION TECHNOLOGY CO., LTD.
RM 102, 1ST F, ZHONGDING BUILDING TOWER A, NO.18 OF NORTH THIRD RING WEST ROAD, HAIDIAN DIST, BEIJING, CHINA

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
INSTALLATION OF COMPUTER SOFTWARE; SOFTWARE AS A SERVICE [SAAS]; COMPUTER SOFTWARE DESIGN; UPDATING OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; PACKAGING DESIGN; CONDUCTING TECHNICAL PROJECT STUDIES; TECHNOLOGICAL RESEARCH; DUPLICATION OF COMPUTER PROGRAMS; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA
Trade Marks Journal No: 1938, 27/01/2020 Class 42

4260720 09/08/2019

PHi Business Solutions Limited
98-99, Sector-34A, Sub-City Centre Chandigarh-160 022.
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Used Since :30/06/2005

DELHI
IT Consulting, Technology and BPO Services including software, solution development, software product re-engineering and new product development.
4262256    10/08/2019
MANAS KUMAR BAURI
Sarbari More, Panchet Road, Neturia, West Bengal 723121
an individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
KOLKATA
Graphic designing, Website design and development, Development and design of mobile applications, Programming of software for online advertising
Trade Marks Journal No: 1938, 27/01/2020  Class 42

4266119  16/08/2019
SPIA TECH(INDIA) PVT. LTD
First Floor, Biznes Avenue, Edayapuram Road, Aluva, Ernakulam-683101, Kerala, India
Registered
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA
Proposed to be Used
CHENNAI
Design and development of computer hardware and software
4266378  16/08/2019
XPERTLAB TECHNOLOGIES PRIVATE LIMITED
“XpertLab”, Office Number 10, 3rd Floor, V-Arcade Complex, Near Vanzari Chowk, M.G. Road, Junagadh, Gujarat, India – 362001

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:
HARPREETSINGH BANKER
‘SATGURU HOUSE’ Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007

USED SINCE: 01/04/2013

AHMEDABAD
Design and development of computer hardware and software; Web design; Creating and maintaining websites; Building and maintaining websites; Creating and maintaining web pages; Creating, designing and maintaining websites; Hosting an online website for creating and hosting micro websites for businesses; Programming of customized web pages featuring user-defined information, personal profiles and information
Joseph K.E. Proprietor of Ms Metex Creations

Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software, creating and maintaining web sites for others, creating and designing website-based indexes of information for others, hosting computer sites [web sites], web site design consultancy, providing information on computer technology and programming via a web site, computer software consultancy, installation of computer software, maintenance of computer software.
4268054  19/08/2019

INTEGRA DATATECH PRIVATE LIMITED
trading as ;INTEGRA DATATECH PRIVATE LIMITED
33/10 DEVARAJU URS ROAD (RACE COURSE ROAD), BANGALORE-560001. KARNATAKA,INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES;DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4268084  19/08/2019
FUTECH INTERNET PRIVATE LIMITED
C-36 BLOCK C5B JANAKPURI NEW DELHI West Delhi DL 110058 IN
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ABHINAV SINGH
2D Pocket A11 Surya Apartments Kalka Ji Extension New Delhi 110019

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
YOUU
4268353  19/08/2019
JANYA SHASHIKANTH TRADING AS CONSUMERBAY
No. 65, 4th Cross, 1st Main, Amruthahalli, Bangalore- 560092
Proprietorship
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027
Proposed to be Used
CHENNAI
Hosting of mobile applications; Software development; Software research; Creation of computer programmes.
KAPTAIN11
4273807 23/08/2019
GREEN TURTLE GAMING TECHNOLOGIES PRIVATE LIMITED
#39, NGEF, LN BINNAMANGALA, 1ST STAGE, INDIRANAGAR, BANGALORE, KARNATAKA – 560038
Address for service in India/ Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
Proposed to be Used

DELHI
SOFTWARE & HARDWARE DEVELOPMENT, APPLICATION SERVICE PROVIDER (ASP), NAMELY, HOSTING COMPUTER SOFTWARE APPLICATIONS OF OTHERS, DESIGN, DEVELOPMENT AND IMPLEMENTATION OF SOFTWARE, INSTALLATION, REPAIR AND MAINTENANCE OF COMPUTER SOFTWARE
4281240  31/08/2019  
VLOGIX TECHNOLOGIES PRIVATE LIMITED  
PLOT NO. 6, FIRST FLOOR, VINAYAGA AVENUE, OLD MAHABALIPURAM ROAD, THORAIPAKKAM, CHENNAI (T.N.)  
600097  
Applied for  
Used Since :02/06/2019  
CHENNAI  
Design and development of computer hardware and software
4344884 12/11/2019

ASHEESH YADAV
H.No-22, Gopal Nagar, Kanpur road Lucknow 226023
INDIVIDUAL

Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095

Proposed to be Used
DELHI

COMPUTER SOFTWARE, TECHNICAL SUPPORT SERVICES, TROUBLE SHOOTING, PROVIDING A WEBSITE FEATURING INFORMATION RELATING TO COMPUTER SOFTWARE.
4350871  18/11/2019
SAREGAMA INDIA LIMITED
33, Jessore Road, Dum Dum, Kolkata - 700 028
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :24/11/2017
KOLKATA
Consultation, evaluation and research in the fields of software development and the use of software application and data, and hosting computer software applications and data and all services included in Class 42.
OLA FOODS

4352343  19/11/2019

ANI TECHNOLOGIES PRIVATE LIMITED
REGENT INSIGNIA, #414, 3RD FLOOR, 4TH BLOCK, 17TH MAIN, 100 FEET ROAD, KORAMANGALA, BANGALORE – 560034, INDIA
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3164896, 3164897, 3164898, 3164899, 3488205, 3488209, 3692658, 3692669

CHENNAI
providing platforms for providing goods and services in databases with electronic, interactive access for immediate order placement, in the field of providing food and drink, catering, transport of food and drink.
4357320  25/11/2019
SAFS ECO-TECH PRIVATE LIMITED
trading as ;SAFS ECO-TECH PRIVATE LIMITED
NO.172,VAZHUDUVAR MAIN ROAD, GANDHI NAGAR, PUDUCHERRY-605009. PUDUCHERRY INDIA.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
P.SANJAI GANDHI
YMIA BUILDING, OLD NO.49, MOOR STREET, 2ND LINE BEACH ROAD,PARRYS ,CHENNAI - 600 001 TAMIL NADU, INDIA.
Used Since :15/04/2015
CHENNAI
DESIGNING OF SOLAR INSECTS TRAPS.
IOXT

Priority claimed from 05/06/2019; Application No. : 88461058 ;United States of America

4367143 04/12/2019

IOXT, LLC
660 Newport Center Drive, Suite 200, Newport Beach, California 92660, United States of America

a Delaware limited liability company, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELI

Standard-setting services, namely, developing and providing standards relating to the security of Internet-connected devices; testing, analysis and evaluation of service providers and devices to determine conformity with established accreditation standards; consultancy services regarding security of Internet-connected devices and computer software; computer software design and development; design of smart devices for others
ZOAPI

4368495   05/12/2019
ZOAPI INNOVATIONS PVT. LTD
U-402, Rohan Jharoka Phase-2, Yemalur Main Road, Bangalore, Karnataka, India 560037
Private Limited

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :28/09/2018

CHENNAI
Software as a Service
4370782  07/12/2019
DUCEM TECHNOLOGIES PRIVATE LIMITED
103, SOMESHWAR SQUARE, OPP. SOMESHWARE ENCLAVE, VESU SURAT, GUJARAT-395007 SURAT
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 01/08/2017
AHMEDABAD
Software development services; Software design and development services
FUNSTAY

4373914    11/12/2019
FUNSTAY SERVICES PRIVATE LIMITED
1192/1, 22nd Cross, 24th Main, HSR Layout Sector-2, Bengaluru-560102
MSME

Address for service in India/Attorney address:
ALETHEIJA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002

Used Since: 02/09/2014

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; SOFTWARE SERVICES IN THE FIELD OF THE INTERMEDIATION BETWEEN THOSE WHO SEEK AND OFFER TEMPORARY ACCOMMODATION, TOURISM AND TRAVEL ARRANGEMENT
LOOKCOOK

4376451   13/12/2019
ASHOK KUMAR
609/9B, Krishna Street No-10, MAUJPUR, Delhi- 110053
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
DELHI
Textile design services
4377182  13/12/2019
M/S MAGNAMIOUS SYSTEMS PVT LTD
102 Chintamani Kutir Off Azad Road Vile Parle East Mumbai Maharashtra - 400057
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
SHA INFOTECH SOLUTION PRIVATE LIMITED
UNIT NO. 1502, SIDCO GLOBAL TOWER, CN-8/2, 14TH FLOOR, SECTOR – V, SALTLAKE, KOLKATA – 700091, W.B.
STANDARD TRADE MARK

Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
CN-8/2,SIDCO GLOBAL TOWER,UNIT NO.1501,15TH FLOOR,SECTOR-V,SALT LAKE,KOLKATA 700 091,WEST BENGAL,INDIA

Used Since :02/09/2019

KOLKATA
SERVICE PROVIDER OF SOFTWARE CONSULTANCY SERVICES, CONSULTANCY IN THE FIELD OF COMPUTER SOFTWARE
4378956   16/12/2019
NIHARIKA MUKHERJEE
TH-21, PURVA PARKRIDGE, SPARKLING NEST RD, GARUDACHAR PALYA, MAHADEVAPURA, BANGALORE - 560048
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
graphic arts design
4378959 16/12/2019
HAWX MEDIA (OPC) PRIVATE LIMITED
#12/5,HAWX MEDIA,LITTLE FLOWER BUILDING NEAR SAMUEL PUBLIC SCHOOL, HALEHALLI, VIRGONAGAR POST,BANGALORE BANGALORE KA 560049 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Software development,Developing computer software,Software design,Information technology engineering services,Information technology [IT] consulting services,Research, design and development of information and communications technology
4378992 16/12/2019
NUSHIFT TECHNOLOGIES PRIVATE LIMITED
FLAT # 208,ANUHARS 99 PARC SYNO.146, ROAD # 1 ALKAPOOR TOWNSHIP NEKNAMPUR, HYDERABAD HYDERABAD TG 500089 IN
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software; Design and development of software in the field of mobile applications
4379330   16/12/2019
MOHD DANISH ANSARI
S/O: MOHD SABIR ANSARI, 335/160 ,MAHMOOD NAGAR,CHOWK,LUCKNOW,UTTAR PRADESH-226003
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
BLUE ARCHIO

4379647    17/12/2019

MR. SAYANTAN DANA TRADING AS SAYANTAN DANA DESIGN STUDIO
MOHAN BAG, TEJGANJ, P.O. SRIPALLY, BURDWAN SADAR, DISTRICT PURBA BARDHAMAN, PIN – 713 103, WEST BENGAL

Sole Proprietorship Concern

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA

Interior Designing, Architectural Designing.
Proposed to be Used

AHMEDABAD

Digitization of documents [scanning]; Providing cloud computing featuring analytics software for collecting and analyzing information, data and content to facilitate information, data and content management; Providing cloud computing featuring software that provides for predictive data and content analytics, data and content processing, analysis and visualization, and data and content mining from disparate data sources, and for providing automated solutions to enable organizations to integrate disparate data and content; providing cloud computing featuring software for use in data and content analytics, namely, for storing, managing and analyzing structured, semi-structured and unstructured data and content and for performing advanced analysis and modeling of diverse multi-structured data and content, building data and content software applications, and performing complex large scale analytics on data and content; providing cloud computing featuring software for searching, identifying, collecting, aggregating, filtering, ranking, processing, merging, visualizing, storing, sharing, managing, reporting and analyzing data and content on batch mode or real time, and for enabling users to access, view, analyze, share and report data and content from multiple sources; providing cloud computing featuring software for storing, querying, and sharing functionality for management of multidimensional data and content sets, machine learning algorithms, predictive models, facts and dimensions, and digital traces; Providing cloud computing featuring software for managing machine-to-machine (M2M) and internet of things (IOT) communications and interactions; Providing cloud computing featuring software for use in accessing, analyzing, automating, bookmarking, collecting, displaying, distributing, editing, identifying, indexing, integrating, linking, modifying, organizing, processing, retrieving, searching, sharing, storing, transferring, transmitting and viewing content, data, digital assets, documents, records and information; Providing cloud computing featuring software for use in document management, data management, project management, organizational management, content management and knowledge management; Providing cloud computing featuring software for use in providing a document and data and content retrieval system and a document and data and content management system; Providing cloud computing featuring software for use in document and data and content storage, organization and retrieval; Providing cloud computing featuring software for archiving, aggregating and classifying content, data, databases, digital assets, documents, records, information; Providing cloud computing featuring software for use in records management; Providing cloud computing featuring software for use in the field of searching, compiling, sorting, organizing and interfacing data, content, information and documents; Providing online non-downloadable software for use in managing organizational data and content governance; Providing online non-downloadable computer software for use in managing organizational governance, risk management, risk assessment, incident management, event identification and response management, incident investigation, case management, internal audit and control, regulatory compliance, managing policies and procedures, data collection, data management, data analysis, interpretation of data, real-time analytics, group decision-making, voting, process automation, reporting and security operations; Providing cloud computing featuring software for information extraction and entity extraction from data and content, Computer programming, software design, updating and maintenance; computer software design for third parties, interconnection of computer hardware and software, namely, integration of computer systems and networks, design and development of computer software, data recovery services, Website development for others.
4379849   17/12/2019
TASKMATE SOFTECH PRIVATE LIMITED
297- BG , Scheme 54 , Senior HIG, Vijaynagar , Indore , M.P., Pincode-452010
Company Incorporated under Indian Company Act , 2013 through Director
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Software design and development, Computer software upgrading services, Maintenance of software, Installation of software, Software consulting services, Computer software installation, Software maintenance services, Computer software design, Design of software, Website development for others, Website design consultancy, Website design & Website maintenance.
4380121 17/12/2019

SOURAV SAHA
A216, Midtown Opulent, 55/6, Varthur Harohalli Road, Bangalore - 560087
individual

Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No.606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No.7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore - 560066

Proposed to be Used
CHENNAI
Platform as a Service [PaaS], Hosting of Platforms on Internet
Trade Marks Journal No: 1938 ,  27/01/2020  Class 42

4380124    17/12/2019
MERMER TECHNOLOGIES INDIA PRIVATE LIMITED
Door No. 48/147, Manorama Memorial Edackoyvelil Building, Aisha Road, Ponnurunni, Vytila, Cochin, Kerala - 682019
Private Limited
Address for service in India/Agents address:
SHIVANI SHRIVASTAVA
C-1101, ORCHID WOODS, HENNUR-BAGALUR MAIN ROAD, NEAR GUBBI CROSS, OPPOSITE TO GOLD SUMMIT, BANGALORE-560077.

Proposed to be Used
CHENNAI
Design and Development of Computer Software; Advisory services relating to computer software used for publishing;
Application service provider, namely hosting, managing, developing, analysing and maintaining applications, software
and websites of others in the field of advertising, marketing and offline retail businesses
4380468    17/12/2019

SMT. SAVITHA DEVI
No.12, Erappa Reddy Layout, 1st Floor Above GK Vale Studio, Subbanapalya, Banaswadi Main Road, Banaswadi Bangalore-560043, Karnataka, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Hosting of mobile applications, Hosting of multimedia applications, Software development, Software installation, software creation, development of software, smart phone software design,
4380791  17/12/2019
ZOOMSTAR INNOVATIONS PRIVATE LIMITED
D-196, Sector-61, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201301
A Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :15/05/2018
DELHI
Software design services; Software development; Scientific and technological services and research and development services relating thereto.
Design Markelab

4381469  18/12/2019
ALEX M ALIAS
Nangelipady, Thrikkariyoor part, Nellikuzhy, Ernakulam, Kerala - 686691
Proprietor
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4381693  18/12/2019

NITISH MAHAJAN
HOUSE NO 1334, SECTOR 34-C, CHANDIGARH
Sole Proprietor

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116. Mob:9216333435 RKFLAW@GMAIL.COM

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; computer software design, engineering, computer programming, computer system design, computer software consultancy, computer virus protection services, rental of computer software, software as a service [SaaS], technological consultancy, maintenance of computer software, monitoring of computer systems by remote access, monitoring of computer systems to detect breakdowns, monitoring of computer systems for detecting unauthorized access or data breach, installation of computer software, internet security consultancy, information technology [IT] consultancy, computer security consultancy, computer system analysis, platform as a service, updating of computer software, software development in the framework of software publishing, server hosting, installation of computer software, hosting computer sites [web sites], creating and designing website-based indexes of information for others [information technology services], hosting computer sites [web sites], providing information on computer technology and programming via a web site, rental of web servers, web site design consultancy, creating and maintaining web sites for others, electronic data storage, data security consultancy, computer technology consultancy, consultancy in the design and development of computer hardware, conversion of computer programs and data, other than physical conversion, development of computer platforms, duplication of computer programs, recovery of computer data, research and development of new products for others
4381894  18/12/2019
DEEPA M N
1 / 2, Veppampattu Road, Kottamedu, Thiruninraur, Thiruvallur - 602024, Tamil Nadu
Individual

Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development, Customizing computer software, Software research.
4382525  19/12/2019
BLS SOFTWARE PVT. LTD.
#710,7th Floor, Sakti Statesman Building, 34/1, 7th Main Green Glen Layout, Iblur, Outer Ring Road, Bangalore- 560103
A company incorporated under the Indian Companies Act
Address for service in India/Attorney address:
RITU SINGH GHUMMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001
Used Since :11/11/2014
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4382638  19/12/2019
THINQ PHARMA - CRO LTD.
Thinq House, A-30, Road no. 10, M.I.D.C, Wagle Estate, Thane- 400604, Maharashtra, India
Limited Company
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since :10/11/2006
MUMBAI
Scientific and industrial research, computer programming.
4382675   19/12/2019
COMPUTER AGE MANAGEMENT SERVICES LTD
New No.10, Old No.178, M.G.R.Salai, (KH Road), Nungambakkam, Chennai-600 034
Body Incorporate Limited

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
CHENNAI
Creating and maintaining Website for others. Providing Information on Computer Technology and Programming via Website
IIMA ADVANCEMENT TRUST
IIM Ahmedabad New Campus, Vastrapur, Ahmedabad-380015
Irrevocable Trust
Proposed to be Used
AHMEDABAD
Research and development of new products for others; Technical research; Technical project studies; Research on Case Studies;
4382774  19/12/2019

AMIT ARORA
217, Tagore Park, GTB Nagar Model Town North West Delhi, 110009
INDIVIDUAL

Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Used Since :24/09/2017
DELHI

Design of interior decor, interior design, graphic arts design.
ELYMNTZ CONSULTING PRIVATE LIMITED
101, LAA LAVENDER, OLD MANAGAMANPALLY, BOMMANAHALLI, BANGALORE, KARNATAKA - 560068

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Information technology consultancy; information technology consultation; Information technology [IT] consulting; Information technology consultancy services; Consultancy relating to information technology; Consultancy and information services relating to information technology; Research in the field of information technology; Consultancy and information services relating to information technology architecture and infrastructure; Consultancy and research services in the field of information technology
Proposed to be Used

CHENNAI

Interior design; Interior design services; Interior decor design; Shop interior design; Interior decor design services; Interior design of stores; Design of interior decor; Design of shop interiors; Design of building interiors; Design of interior decor for shops; Design of building interiors and exteriors; Advisory services relating to the design of interior decor; Architectural design; Architectural design services; Architectural services for the design of buildings; Consultancy in the field of architectural design; Consulting services in the field of architectural design; Architectural design in the field of luxury condominiums; Architectural services for the design of shopping centres; Architectural services for the design of commercial buildings; Architectural services for the design of office buildings; Architectural design in the field of single family homes; Landscape lighting design; Landscape lighting design services; Consultancy in the field of architecture and construction drafting
4383001 19/12/2019
ALARVY TECHNOLOGIES PRIVATE LIMITED
PLOT NO.179, B-4, 2ND MAIN ROAD, BHUVANESWARI NAGAR, VELACHERY EAST, CHENNAI - 600042, TAMIL NADU,
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
TRI-TRACK
4383167  19/12/2019
TRIDENT LIMITED
Trident Group, Sanghera-148101, Punjab
A PUBLIC LIMITED COMPANY INCORPORATED AND REGISTERED UNDER THE PROVISIONS OF THE INDIAN COMPANIES ACT, 1956

Proposed to be Used
DELHI
Computer programming; design and development of computer software and mobile applications; software as a service (SaaS) featuring computer software for connecting, operating, integrating, controlling and managing vehicles via wireless networks
4383207 19/12/2019
TEKKI WEB SOLUTIONS PRIVATE LIMITED
45-46, 1st Floor, Star Enclave, Near Green City Dugri Dhandra Road LUDHIANA Ludhiana PB 141116 IN
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
PROVIDING SOFTWARE AND WEBSITE DEVELOPMENT SERVICES INCLUDED IN CLASS 42.
HappySoul
4383255  19/12/2019
HAPPYSOUL TECHNOLOGIES PVT LTD
A401, DeepRatna, Juhu Versova Link Road, Andheri - West, Mumbai 400053
Owner
Address for service in India/Attorney address:
AMIT KOSHAL
B1/2002-03, F Residences, Balewadi, Pune 411045, MH, India
Used Since :05/09/2019
MUMBAI
Creating and maintaining websites for cellular phones; Providing temporary use of non-downloadable software applications accessible via a website; Information technology services for the pharmaceutical and healthcare industries; Electronic storage of digital music; Creating and maintaining websites for cellular phones; Providing temporary use of non-downloadable software applications accessible via a website; Information technology services for the pharmaceutical and healthcare industries; Electronic storage of digital music; computer memory devices; downloadable music files; Smart glasses; Smart watches; Headsets; microphones; headphones; portable media players; virtual reality headsets; Wireless headsets for smart phones; MP3 players; Headsets for virtual reality games;
4383768  20/12/2019
G.I.M INFOTECH PRIVATE LIMITED
Ganpati Tower Vyavsaik Parisar, First Floor, Behind Maruti Showroom, Pandri Raipur - 492001 Chhattisgarh
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
INFORMATION SECURITY RESEARCH ASSOCIATION
36/1427, Athiparambil Lane, Kaloor, Cochin-682017, Kerala
Registered

Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
Design and development of computer hardware and software
4384015   20/12/2019

PAVAN DUGGAL

trading as ;PAVAN DUGGAL ASSOCIATES

S-307, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048

SERVICE PROVIDER

Address for service in India/Attorney address:

PAVAN DUGGAL ASSOCIATES

S-307, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048, INDIA

Used Since :01/01/2000

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
"PAVAN DUGGAL ASSOCIATES"

4384016  20/12/2019
PAVAN DUGGAL
trading as : PAVAN DUGGAL ASSOCIATES
S-307, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048
SERVICE PROVIDER

Address for service in India/Attorney address:
PAVAN DUGGAL ASSOCIATES
S-307, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048, INDIA

Used Since: 01/01/2000

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
Trade Marks Journal No: 1938, 27/01/2020

**VANSHIKA GUPTA**

4384069  20/12/2019

**VANSHIKA GUPTA**

trading as **VANSHIKA GUPTA**

E-21, SATYAWATI COLONY, ASHOK VIHAR, PHASE-3, NEW DELHI-110052, INDIA

MANUFACTURER & MERCHANT

Address for service in India/Attorney address:

KUMUD SINGH

C/O K.C. SINGHAL & ASSOCIATES, B-1/21, YAMUNA VIHAR, DELHI-110053, INDIA

Proposed to be Used

DELHI

FASHION DESIGNING
VULU

4384085  20/12/2019

JANYA SHASHIKANTH
No. 65, 4th Cross, 1st Main, Amruthahalli, Bangalore- 560092
INDIVIDUAL

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Software development; Software research; Creation of computer programmes; mobile applications development, mobile applications hosting, mobile app research, website development.
CamCom

4384367  20/12/2019

GIFTO RETAIL TECHNOLOGIES PRIVATE LIMITED
No. 136, 3rd Cross, 3rd Main Rd, JP Nagar 4th Phase, Dollars Colony, Bengaluru, Karnataka 560078
An Indian Company and a Start up registered under the DIPP Scheme.

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since : 12/03/2019

CHENNAI

scientific and technological services, research and design relating thereto; design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform; computer software development in the field of mobile applications; electronic storage services for archiving databases, images and other electronic data; hosting of platforms on the internet; Platform As A Service (PAAS); Software As A Service [SAAS]; Application Service Provider (ASP); hosting of e-commerce platforms on the internet; maintenance of software used in the field of e-commerce; programming of software for ecommerce platforms; Information Technology (IT) engineering, consultancy, support services.
Trade Marks Journal No: 1938 , 27/01/2020 Class 42

4384615  20/12/2019
M/S. URBANKISAAN
5th Floor, 36 Urban Center, Road No. 36, Jubilee Hills, Hyderabad 500033
Partnership Firm

Address for service in India/Attorney address:
SHEELA RAM KUMAR
FLAT 101, PLOT 361, ROAD NO.24, JUBILEE HILLS HYDERABAD, TELANGANA, INDIA
Used Since :17/01/2016

CHENNAI
Agricultural research services, research relating to agriculture farming, forestry and Hydrophonic Farming and all other included in class 42.
MATT
4384621  20/12/2019
NEBULAA INNOVATIONS PRIVATE LIMITED
Basement-2, Lakshmi Towers, Nagarjuna Hills, Punjagutta, Hyderabad, Telangana - 500082
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.
Used Since :26/04/2019

CHENNAI
Quality checking and testing; Testing, inspection and research services in the fields of agriculture, livestock breeding and fisheries
jiCOUPONS
4385222    21/12/2019
JIWEB TECHNOLOGIES LLP
Jiweb Technologies LLP, C-127, Industrial Area, Phase 8, Sector 72, Mohali, Punjab - 160071
Limited Liability Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
jiSECURE
4385223  21/12/2019
JIWEB TECHNOLOGIES LLP
Jiweb Technologies LLP, C-127,Industrial Area, Phase 8, Sector 72, Mohali, Punjab - 160071
Limited Liability Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
ProMIS.ONE

4385253  21/12/2019

JIWEB TECHNOLOGIES LLP
Jiweb Technologies LLP, C-127, Industrial Area, Phase 8, Sector 72, Mohali, Punjab - 160071
Limited Liability Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
4385440  21/12/2019  

HIVE SPACE  
Ground Floor, Sy12, Modern profound Tech Park, White Field Road, Kothaguda, Kondapur, Ranga Reddy, Hyderabad - 500084, Telangana, India  
Sole Proprietor  
Address for service in India/Agents address:  
PRADEESH P.L  
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.  
Used Since: 01/05/2018  
CHENNAI  
Website design; Building and maintaining websites; Website development; Creating and maintaining websites for mobile phones; Providing information on computer technology via a website; Planning, design, development and maintenance of online websites for third parties; Computer software development; Development of computer software for logistics, supply chain management and e-business portals;
4385447  21/12/2019
SUDIPTA MONDAL SOLE PROPRIETOR OF MS WEB DESIGNER
0, CHHAYANI-GUJRAT, RUPASGORI, HOWRAH, WEST BENGAL, 711312
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Website design, Web design, Creating, designing and maintaining websites, Design and programming of web sites, Hosting electronic memory space on the Internet for advertising goods and services
4385605    21/12/2019
KOLI TECHSERV PRIVATE LIMITED
D-701, GYANGANGA APARTMENT, NAKHATE WASTI, NEAR TAMBE SCHOOL, RAHATNI, PUNE, MAHARASHTRA - 411017
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Engineering services, Mechanical engineering services
4385714  21/12/2019

MS. GORLE REENA
4-108, Chatlawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
An Individual

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :01/01/2017

CHENNAI
Maintenance Services; Design and development of energy distribution networks; Engineering services relating to energy supply systems; Consultancy in the field of energy-saving; Product research and development services; Industrial research, development and testing services.
4386417   23/12/2019
CYBER SECURITY AND PRIVACY FOUNDATION PTE. LTD.
#10-01, Six Battery Road, Singapore

Company
Address for service in India/Attorney address:
DHRUV BAGRI
#43, WeWork Galaxy, Residency Road, Bangalore 560 025

Proposed to be Used
CHENNAI
Design and Development of computer software.
HomeGlow

4386420   23/12/2019
STACKTRAIL CASH AND CARRY PRIVATE LIMITED
1090/O, Municipal No. 1580/1090/O, 17th Main, Sector 3, HSR Layout, Bangalore Karnataka 560102
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
4386661  23/12/2019
TATA CAPITAL LIMITED
11th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai 400 013, India
Body Incorporate

Address for service in India/Attorney address:
ANAND AND ANAND AND KHIMANI
Anand & Anand & Khimani, 703-704, Tulsiani Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400 021, India

Proposed to be Used
MUMBAI

Software as a service (SaaS); providing website & website links to information; website maintenance and updation of downloadable and non-downloadable software and solutions for financial, insurance and investment sectors.
4386681    23/12/2019
SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :11/02/2016

CHENNAI
Design services; Testing of raw materials; Material testing; Quality control; Surveying; Research and development of new products for others; Hosting computer sites (web sites); Providing search engines for the internet; Hosting web portals; Hosting of weblogs; Computer programming; Server hosting; Software as a service (SaaS); Hosting e-commerce platforms on the internet; Rental of web servers.
Trade Marks Journal No: 1938, 27/01/2020 Class 42

4386713 23/12/2019
SUDHI K R
KAROTTU HOUSE, PADAM ROAD, PERANDOOR, ELEMAKKARA, ERNAKULAM-682026 KERALA, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
SOFTWARE, SOFTWARE DESIGN & DEVELOPMENT, WEB ENABLED SERVICES.
TMB TMedia Business Solution

4386813   23/12/2019

TMEDIA BUSSINESS SOLUTION PRIVATE LIMITED
F 401, TITANIAM CITY CENTRE, NEAR SACHIN TOWER, 100 FT ROAD, ANAND NAGAR, AHMEDABAD-15 GUJARAT

Used Since :13/10/2017

AHMEDABAD

SOFTWARE DESIGN, WEBSITE DESIGNING AND MAINTAINANCE, COMPUTER TECHNOLOGY CONSULTANCY,
TECHNOLOGICAL CONSULTANCY INCLUDED IN CLASS – 42.
SUZUKI RIDE CONNECT

4386816    23/12/2019

SUZUKI MOTOR CORPORATION
300 Takatsuka-cho, Minami-ku, Hamamatsu-shi, Shizuoka-Pref. 432-8611 Japan
A corporation duly organized and existing under the laws of Japan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
2299115

CHENNAI
Rental of computers; providing computer programs on data networks; technological advice relating to computers, automobiles and industrial machines.
VIRTUALBULL

4386909  23/12/2019

VIRTUALBULL PRIVATE LIMITED
KULATHUNKAL HOUSE, POONJAR, NADUBHAGAM, KERALA, KOTTAYAM – 686581

Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
4387152   23/12/2019
DESIGN DYNAMICS
ROOM NO.11, 1ST FLOOR, PLOT NO.554, KANHAYA BHUVAN, JAGANNATH SHANKARSHETH MARG, CHIRA BAZAR,
KALBADEVI, MUMBAI- 400002, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
INTERIOR AND EXTERIOR DESIGN SERVICES, DESIGN SERVICES RELATING TO INTERIOR DECORATION,
ARCHITECTURE CONSULTANCY SERVICES
WONDERSOFT

4387266  23/12/2019
WONDERSOFT PRIVATE LIMITED
120, ARYA GOWDER ROAD, WEST MAMBALAM, CHENNAI-600033, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since: 02/02/1995

CHENNAI

SOFTWARE AS A SERVICE [SAAS]; ONLINE PROVISION OF NON-DOWNLOADABLE WEB-BASED APPLICATIONS; PROVIDING TEMPORARY USE OF WEB-BASED SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES; COMPUTER SOFTWARE CONSULTANCY; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; INSTALLATION OF COMPUTER SOFTWARE; MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE; RECOVERY OF COMPUTER DATA
4387351 23/12/2019
SCINEERS SCIENTIFIC INDIA PRIVATE LIMITED
FLAT NO. 101, DAISY BUILDING NO. 8, REGENCY ESTATE DNYANESHWAR NAGAR, KALYAN SHIL ROAD, DOMBIVLI, THANE 421201
Private Limited Company
Address for service in India/Attorney address:
BHAVIK SALIA
703, Vijay Tower, Dr. Lazarus Road, Charai, Thane
Used Since :22/03/2016
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, INCLUDED IN CLASS 42
4387415    24/12/2019
ONKAR KULKARNI
8, Moreshwar Prasad, shilavihar Colony, Paud Phata, dashbhuja Ganpati Temple, Kothrud, Pune 411038
Software development, Programming and implimentation, It Consultancy, advisory and Information services
Proprietor
Used Since :01/06/2014
MUMBAI
Software development, Programming and implementation, IT Consultancy, advisory and Information services
RAJAT ARORA
365-D, POCKET-2, MAYUR VIHAR PHASE-1, DELHI-110091
INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATED THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4387938    24/12/2019
SCHOOLAND INVESTMENTS N.V.
Landhuis Joonchi, Kaya Richard J. Beaujon Z/N, Willemstad, Curacao
A company organized and existing under the Laws of Curacao

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014
Used Since :31/12/2008

DELHI
Software development services targeting the Educational sector and to be used for providing management, licensing and training services to Educational institutions and to cater to their needs and requirements.
4388002  24/12/2019
CLEMENCE INFOTECH PRIVATE LIMITED
120, ARCOT ROAD, VALASARAVAKKAM, CHENNAI, THIRUVALLUR - 600087
THE TRADEMARK ACT -1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Information technology engineering; Information technology consultation; Information technology consultancy; Information technology [IT] consulting; Information technology consultancy services; Consultancy relating to information technology; Consultancy and information services relating to information technology; Engineering services relating to information technology; Consultancy in the field of information technology; Research services in the field of information technology; Providing information on computer technology and programming via a website; Consultancy services in the fields of science, engineering and information technology; Consultancy relating to the design and development of information and communications technology; Software consultancy; Software consultancy services; Telecommunications engineering consultancy; Consultancy in the field of office and workplace automation
Babjiinfo

4388208  24/12/2019
HUSSAIN LEMONWALA
Old 123, New 25, Ammar Nagar, Dhar Road, Indore, (M.P.) Pincode- 452002
Indian Individual

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Brand design, Graphic designing, Website design, Development and design of mobile applications & Software design and development.
4388484  24/12/2019
SHABNAM THAKUR
504, Silvernest, SVP Nagar, Mhada, Andheri (West), Mumbai 400 053
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
CLOTHING AND APPAREL DESIGN SERVICES, CONSULTANCY IN FASHION DESIGN, DESIGNING OF CLOTHING, FOOTWEAR, HEADGEAR, FASHION ACCESSORY
4388595    24/12/2019
AVIS E-SOLUTIONS PRIVATE LIMITED
C-106, Sector - 2, Noida - 201301
Private Limited Company
Address for service in India/Attorney address:
PRERNA OBEROI
Lex Mores, Dynamic House, Main Dadri Road, Sector - 41, Noida - 201301

Proposed to be Used
To be associated with:
3916209

DELHI
Programming of Telecommunication Software; Software Design, Software Creation; Software Research, Software Development; Software Integration; Maintenance of Software; Software Consultancy Services
AJMAL HOLDINGS & INVESTMENTS PRIVATE LIMITED
3/24, Kamal Mansion, 1st Floor, Arthur Bunder Road, Near Radio Club, Colaba, Mumbai – 400005.
A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used

MUMBAI
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER AND TECHNICAL CONSULTING AND SUPPORT SERVICES; COMPUTER PROGRAMMING SERVICES; SCIENTIFIC, TECHNOLOGICAL AND RESEARCH SERVICES.
DW Language Lab

4388756  25/12/2019

DIGITAL WORLD
C/o. Vinod Kumar Mishra, H. No. 388, Ram Bag Colony, Civil Lines, Bijnore - 246701, Uttar Pradesh
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI

Design and development of software in the field of mobile applications, Research, design and development services relating to software application solutions.
KRIPALUTA
4388800  25/12/2019
JITENDRA SINGH
4 LAXMI NAGAR HARNATHPURA KALWAR ROAD JHOTWARA JAIPUR -302012
JITENDRA SINGH (Individual)
Address for service in India/Attorney address:
JEETAM KUMAR SAINI
G-123(A) TIME SQUARE, CENTRAL SPINE VIDHYDHAR NAGAR, JAIPUR- RAJASTHAN -302039
Proposed to be Used
AHMEDABAD
PROFESSIONAL SERVICE RELATING TO ENGINEERING,ENGINEERING CONSULTANCY,TECHNICAL INSPECTION SERVICES, TECHNICAL TESTING SERVICES
CULINARY CULTURE

4388867  25/12/2019
CULINARY CULTURE INDIA PRIVATE LIMITED
ONE INDIABULLS CENTER, 16TH FLOOR, TOWER 2A, SENAPATI BAPAT MARG, MUMBAI-400013
BODY INCORPORATE

Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055
Used Since :18/10/2019

MUMBAI
Hosting platforms on the internet, programming of software for internet platforms, platform as a service, hosting of platforms on the internet, constructing an internet platform for electronic commerce, hosting of communication platforms on the internet, hosting of transaction platforms on the internet, included in Class 42
KEITO TECH PRIVATE LIMITED
Row House No 4, Nandini Apartment, Survey No 22/3, 22/4/1, Balewadi, Pune - 411045
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Information technology [IT] consultancy services, Information technology [IT] engineering, Scientific and technological services and related research and design services.
QRAVE

4389085  25/12/2019
CULINARY CULTURE INDIA PRIVATE LIMITED
ONE INDIABULLS CENTER, 16TH FLOOR, TOWER 2A, SENAPATI BAPAT MARG, MUMBAI-400013
BODY INCORPORATE

Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Used Since :18/10/2019

MUMBAI
Hosting platforms on the internet, programming of software for internet platforms, platform as a service, hosting of platforms on the internet, constructing an internet platform for electronic commerce, hosting of communication platforms on the internet, hosting of transaction platforms on the internet, included in Class 42.
4389089  25/12/2019
CULINARY CULTURE INDIA PRIVATE LIMITED
ONE INDIABULLS CENTER, 16TH FLOOR, TOWER 2A, SENAPATI BAPAT MARG, MUMBAI-400013
BODY INCORPORATE

Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055
Used Since :18/10/2019

MUMBAI
Hosting platforms on the internet, programming of software for internet platforms, platform as a service, hosting of platforms on the internet, constructing an internet platform for electronic commerce, hosting of communication platforms on the internet, hosting of transaction platforms on the internet, included in Class 42.
4389093  25/12/2019
CULINARY CULTURE INDIA PRIVATE LIMITED
ONE INDIABULLS CENTER, 16TH FLOOR, TOWER 2A, SENAPATI BAPAT MARG, MUMBAI-400013
BODY INCORPORATE
Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055
Used Since : 18/10/2019
MUMBAI
Hosting platforms on the internet, programming of software for internet platforms, platform as a service, hosting of platforms on the internet, constructing an internet platform for electronic commerce, hosting of communication platforms on the internet, hosting of transaction platforms on the internet, included in Class 42.
4389161    25/12/2019
GLOBO SOFT SOLUTIONS
705, Florica Co-operative Society Ghodbandar Road, Opp Hyper city, Thane West-400080, Maharashtra, India
Proprietorship firm (Proprietor- ROHIT BALWANT DHOKLE)
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate,Marol , Andheri East,Mumbai-400059.
Proposed to be Used
MUMBAI
Software development in the framework of software publishing, installation of computer software, maintenance of computer software, as covered under Class 42
4389420   26/12/2019
KARTIK KRISHNA RAVICHANDER
Number 293, 9th Cross Road, RT Nagar, Bengaluru 560032, Karnataka
Individual
Address for service in India/Attorney address:
KAUSTUBHA MANI
21/1 Manjushree Haudin Road Bangalore

Proposed to be Used
CHENNAI

telecommunications technology consultancy, technological consultancy, Technology services
Trade Marks Journal No: 1938, 27/01/2020  Class 42

TrueNotify
4389436  26/12/2019
MOMAGIC TECHNOLOGIES PRIVATE LIMITED
trading as ; MOMAGIC TECHNOLOGIES PRIVATE LIMITED
I-9, LFG, LAJPAT NAGAR, PART-III, DELHI-110024
SERVICE PROVIDER
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Easy Dose

4389685    26/12/2019
JS HEALTHCARE AND BIO TECH PRIVATE LIMITED
A 102 1ST FLOOR MITRANGAN S.NO 202/6 BANDER PUNE MAHARASHTRA 411047 INDIA

Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P
Used Since :31/05/2019

MUMBAI
COMPUTER PROGRAMMING FOR MEDICATION MANAGEMENT AND MEDICATION ADHERENCE ANALYTICS; DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE FOR USE IN MEDICATION MANAGEMENT AND MEDICATION ADHERENCE ANALYTICS; PROVIDING ON-LINE NON DOWNLOADABLE SOFTWARE FOR USE IN MEDICATION MANAGEMENT AND MEDICATION ADHERENCE ANALYTICS
CLTP

4389738   26/12/2019
TINAZ DHUNJISHA BILLIMORIA
DEEPANJALI B-17, SHAHAIJI RAJE MARG, VILE PARLE (EAST), MUMBAI-400057

Single Firm
Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West,
Mumbai- 400104

Proposed to be Used
MUMBAI
Providing quality assurance services, quality assurance consultancy, process monitoring for quality assurance,
development of computer software application solutions, database development services, programming of software for
market research purposes.
4389751  26/12/2019
UDYAM IMPEX INDIA PVT. LTD.
KAMANI CHAMBERS, 4TH FLOOR, 32-R, KAMANI MARG, BALLARD ESTATE, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, WEBHOSTING AND MAINTAINANCE SERVICES, SERVICES FOR DESIGNING COMPUTER SOFTWARE, RENTAL OF COMPUTER HARDWARE AND SOFTWARE FACILITIES, IT SECURITY AND PROTECTION SERVICES, COMPUTER AND QUALITY TESTING, CERTIFICATION AND QUALITY CONTROL SERVICES, DATA DUPLICATION AND CONVERSION SERVICES, DATA CODING SERVICES.
PRODES PROJECTS & DESIGN INDIA PRIVATE LIMITED
D-58, 7/18, BHAGWAN DAS COLONY, SIGRA, VARANASI- 221010
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
research and design relating thereto; Architectural services for the design of buildings; Consultancy in the field of architectural design; Architectural services for the design of office buildings; Interior design services; Interior decoration consultancy; Architectural consultancy services
4390151    26/12/2019
RIOT GAMES, INC.
12333 W. Olympic Blvd., Los Angeles, California 90064, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Technical research; quality control; surveying; chemical analysis; biological research; meteorological information; material testing; industrial design; architectural services; dress designing; computer programming; computer software design; consultancy in the design and development of computer hardware; maintenance of computer software; hosting computer sites [web sites]; computer software consultancy; software as a service [SaaS]; authenticating works of art; graphic arts design; cloud seeding; handwriting analysis [graphology]; cartography services; intangible assets evaluation; weighing of goods for others; design and development of computer game software; design and development of virtual reality software
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

Transliteration : FENG NIAO JI PEI
ACTCAD

4390277  26/12/2019

JYTRA TECHNOLOGY SOLUTIONS PVT. LTD.
6-646 Sri Mutala Sreehari Estate, Rangampeta-533291, East Godavari District, Andhra Pradesh

Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 23/09/2014

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
4390483  27/12/2019
VINITA JAIN TRADING AS CARMEN SOLUTIONS
The Atrium-Ouark City, A-45, GF, Zone-D, Sector 74, Mohali - 160059
Proprietorship firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2007
DELHI
Software development, Information technology [IT] consultancy services.
ZENBOX

4390497  27/12/2019

THERMAL ENERGY SERVICE SOLUTIONS PRIVATE LIMITED

PLOT NO R-389, TTC INDUSTRIAL AREA, MIDC, RABALE NAVI MUMBAI, THANE 400701

PRIVATE LIMITED

Address for service in India/Agents address:

PUNIT KUMAR GOYAL

Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used

MUMBAI

To carry on the Business of Providing Services of Remote Monitoring of Temperature controlled Equipment like Refrigerated Vehicles, Cold Rooms, Freezers and Insulated Boxes
SWAP

4390498    27/12/2019
THERMAL ENERGY SERVICE SOLUTIONS PRIVATE LIMITED
PLOT NO R-389, TTC INDUSTRIAL AREA, MIDC, RABALE NAVI MUMBAI, THANE 400701
PRIVATE LIMITED

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
To carry on the Business of Providing Services of Remote Monitoring of Temperature controlled Equipment like Refrigerated Vehicles, Cold Rooms, Freezers and Insulated Boxes
Dew Solutions

DEW SOLUTIONS PVT. LTD.
Unit No. 439, Commercial Complex, Vipul Trade Centre, Sector 48, Sohna Road, Gurgaon - 122 002, Haryana
An Indian Company incorporated under Companies Act, 1956.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :08/07/2010

To be associated with:
3197622

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4390698  27/12/2019
KAVISH KANAKKUMAR SHAH
25, SABARBAUG SOCIETY, DHARMNAGAR, AHMEDABAD-380005, GUJARAT
Proposed to be Used
AHMEDABAD
SCIENCE AND TECHNOLOGY SERVICES.
LBIT

4390801  27/12/2019

M/S. PENNANT FIN SERVICES PRIVATE LIMITED
Plot No.4,1-98/8/9/A, Image Gardens Road, Madhapur, Hyderabad – 500081, Telangana, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :15/03/2018

CHENNAI

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
THE INCLEN TRUST INTERNATIONAL
F 1/5, 2nd Floor, Okhla Industrial Area, Phase – 1, New Delhi 110020.
A Trust registered under The Indian Trusts Act 1882.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :05/02/2018

DELHI
Medical research; environmental monitoring services; research, design and development of software for managing data; hosting of databases; scientific research conducted using databases and the Internet.
4391163   27/12/2019
SRIDEVI,G, PROPRIETRIX OF M/S.ARQUISITE’
NO.1, 3rd MAIN ROAD, CAMBRIDGE LAYOUT, ULSOOR, BANGALORE-560008, KARNATAKA,INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
DESIGN SERVICES, ARCHITECTURAL DESIGN, CLOTHING DESIGN, LIGHTING DESIGN, GRAPHIC DESIGN, DESIGN CONSULTANCY, SOFTWARE DESIGN, WEB DESIGN, INTERIOR DESIGN, INDUSTRIAL PRODUCT DESIGN, BRAND DESIGN SERVICES, COMMERCIAL ART DESIGN, DESIGN OF ARTWORK, ANIMATION DESIGN, TOOL DESIGN, INTERIOR DESIGN, INTERIOR DECORATION CONSULTANCY, DESIGN OF BUILDING INTERIORS AND EXTERIORS
4391771   28/12/2019
HETI SOLUTION PRIVATE LIMITED
Flat - 1602, Shivshankar Chs, Plot - E - 104, Sec - 3, Kharghar Navi Mumbai, Raigarh, Maharashtra - 410210
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Software development, Information technology [IT] consultancy.
SHYAMAL
4392267  28/12/2019
SMT. GEETANJALI AGARWAL TRADING AS : GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE
4392318  28/12/2019
WILSON DSOUZA
Someshwarakan Basrikatte, Chikmangalur - 577114, Karnataka
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4392776  30/12/2019
RAVICHANDRA REDDY TRADING AS CLASSFLY
NO.168, Sappthagiri Nilaya, 5th Cross, Ndraprastha Layout, Madavara, North Bangalore - 560073, Karnataka
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :02/11/2019
CHENNAI
Online provision of non-downloadable web-based applications.
NSYS

4393408  30/12/2019
NSYS TECHNOLOGIES PRIVATE LIMITED
Shriram Business Centre, Flat No 14, Krishna Marke, Lajpat Nagar
Private Limited

Address for service in India/Attorney address:
NITIN GROVER & CO.
240 STREET NO 4 MADAN PURI GURGAON 122001

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
TOKA MONK

4393599  30/12/2019

TOKA MONK WEARABLES PVT LTD
501, Ruby Building, Regency Tower, Vijay Vilas Road, Behind Arun Muchhala College, Kavesar, Thane, Maharashtra 400601
Private Limited Company

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since: 29/10/2019

MUMBAI

Cloud computing, website design; design and development of computer hardware and software; Technical research services
TOKA MONK-The Inspiration Company

4393601  30/12/2019
TOKA MONK WEARABLES PVT LTD
501, Ruby Building, Regency Tower, Vijay Vilas Road, Behind Arun Muchhala College, Kavesar, Thane, Maharashtra 400601
Private Limited Company

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :29/10/2019

MUMBAI

Cloud computing, website design; design and development of computer hardware and software; Technical research services
TOKA MONK WEARABLES PVT LTD
501, Ruby Building, Regency Tower, Vijay Vilas Road, Behind Arun Muchhala College, Kavesar, Thane, Maharashtra 400601
Private Limited Company
Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No. 40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since: 29/10/2019
MUMBAI
Cloud computing, website design; design and development of computer hardware and software; Technical research services
TOKA MONK WEARABLES PVT LTD
501, Ruby Building, Regency Tower, Vijay Vilas Road, Behind Arun Muchhala College, Kavesar, Thane, Maharashtra 400601
Private Limited Company

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062
Used Since :29/10/2019

MUMBAI
Cloud computing, website design; design and development of computer hardware and software; Technical research services
WITNOVUS

4393776  30/12/2019

BHAVIK ANILBHARTHI GOSWAMI, Proprietor of WITNOVUS
421/A, Siddhraj Zori, Sargasan Cross Road, Gandhinagar -382421
An Indian Proprietorship Firm

Address for service in India/Attorney address:
ASHUTOSH DAVE
5/A, Gurushikhar Society, Opp. Vrundavan Flats, B/h Dharnidhar Derasar, Vasna-380007

Proposed to be Used
AHMEDABAD

Scientific And Technological Services And Research And Design Relating Thereto, Industrial Analysis And Research Services; Design, Development And Maintenance Of Computer Hardware And Software; Design, Development, Hosting And Maintenance Of Mobile Applications, Web Applications, Websites; Services Of Cloud Computing, Artificial Intelligence, Database Management, Quality Assurance, Testing And Security; Consultancy Services In Information Technology; Information Technology Services For Hardware And Software Included In Class -42.
GIIX

4393844  31/12/2019
SANGEET GAURAV
Flat No.1504, Bhabha Tower, Grihapravesh Apt., Sector 77 Noida 201301
Sole Proprietor

Address for service in India/Attorney address:
YATIN GROVER
1189, Sector 15 Part 2, Gurgaon 122001, Haryana

Proposed to be Used
DELHI

Cloud computing, computer programming, computer system analysis, computer system design, conversion of computer programs and data other than physical conversion, creating and designing website-based indexes of information for others [information technology services], data encryption services, electronic data storage, hosting computer sites [web sites], providing information on computer technology and programming via a web site, research and development of new products for others, updating of computer software
PAWSNME CARE PRIVATE LIMITED
13/1, Ground Floor, 1st Cross Samrat Layout, Arekere Bangalore 560076, Karnataka
Private Limited Company

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since: 22/11/2019

CHENNAI
Design and development of computer software for cloud computing; Providing web servers and co-location servers to third party cloud computing and data storage facilities; Providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; Website design and development
Kapareva
4394422  31/12/2019
Anupam Nagpal
I-31, BASEMENT, KIRTI NAGAR, NEW DELHI-110015
An Indian National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :19/01/2008
DELHI
Design and consultancy for architectural services.
4394473 31/12/2019
KUMAR ISHAN
Blk B, Flat 401, Shrvananti Paradise Apt, JP Nagar, 6th Phase, KK Pura, Main Road, Bangalore - 560078, Karnataka
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Software development, information technology [IT] consultancy.
Trade Marks Journal No: 1938, 27/01/2020  Class 42

4394662  31/12/2019
MEAVEN DESIGNS PRIVATE LIMITED
# 135, Kno.11, 1 Sarakki(V), Bangalore - 560078
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :28/02/2019

CHENNAI
Interior design services.
CONVERSA
4394968  01/01/2020
TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
COMPUTER PROGRAMMING AND COMPUTER SOFTWARE DESIGN; DEVELOPMENT OF COMPUTER PLATFORMS;
DESIGN AND DEVELOPMENT OF ELECTRONIC DATABASES; MAINTAINING DATABASES; PLATFORM AS A SERVICE
[PAAS]; PROGRAMMING OF SOFTWARE FOR INTERNET PLATFORMS; PROVIDING A SECURED-ACCESS WEBSITE
THAT GIVES REGISTERED INTERNET NETWORKED INSTITUTIONS THE ABILITY TO UPLOAD, VIEW, COPY, PRINT,
DOWNLOAD AND SHARE DOCUMENTS AND IMAGES FOR THE PURPOSES OF CONDUCTING CONSUMER-DRIVEN
TRANSACTIONS; PROGRAMMING OF SOFTWARE FOR INTERNET PORTALS, CHATROOMS, CHAT LINES AND INTERNET
FORUMS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR ANALYZING FINANCIAL DATA
AND GENERATING REPORTS; DESIGN AND DEVELOPMENT OF WIRELESS COMMUNICATION SYSTEMS FOR
TRANSMISSION AND RECEIPTION OF VOICE, DATA AND VIDEO; DESIGN OF INFORMATION SYSTEMS RELATING TO
FINANCE; PLATFORM AS A SERVICE (PAAS) FEATURING CHATBOT PLATFORMS THAT SEEKS TO AID BOTH END-
USERS IN SOLVING THEIR BANKING QUERIES AND ENTERPRISES; PLATFORM AS A SERVICE [PAAS] FEATURING
SOFTWARE PLATFORMS FOR TRANSMISSION OF IMAGES, AUDIO-VISUAL CONTENT, VIDEO CONTENT AND
MESSAGES.
NINEXTECH
4395015  01/01/2020
NARENDRA KUMAR DUA
A-101, L.A, LAGUNE APPARTMENT, NEXT TO VATIKA TOWER, SECTOR- 54, GURGAON, SECTOR 56, GURGAON, HARYANA-122011, INDIA
PROPRIETOR-NARENDRA KUMAR DUA

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
INFORMATION TECHNOLOGY ENGINEERING, SOFTWARE RENTAL, HOSTING OF MOBILE APPLICATIONS, WEBSITE DEVELOPMENT, WEB HOSTING SERVICES, RENTAL OF DATABASE MANAGEMENT SOFTWARE, INFORMATION TECHNOLOGY [IT] CONSULTING, INFORMATION TECHNOLOGY [IT] CONSULTING SERVICES,DEVELOPMENT AND DESIGN OF MOBILE APPLICATIONS, WEBSITE DEVELOPMENT SERVICES, WEBSITE DESIGN AND DEVELOPMENT, WEBSITE HOSTING SERVICES, SOFTWARE AS A SERVICE, DESIGN AND RENTAL OF SOFTWARE, PROGRAMMING OF SOFTWARE FOR DATABASE MANAGEMENT, SOFTWARE RENTAL, RENTAL OF APPLICATION SOFTWARE.
4395191   01/01/2020
TALENTech solutions private limited
G-14 Green Park Main Delhi South Delhi-110016
Private Limitec Company
Address for service in India/Attorney address:
P.A. & Associates
H-63 Vijay Chowk Laxmi Nagar Delphi 110092
Used Since: 01/10/2019
To be associated with:
3325297
DELHI

Industrial analysis and research services; design and development of computer hardware and software.
4395192  01/01/2020
TALENTECH SOLUTIONS PRIVATE LIMITED
G-14 Green Park Main Delhi South Delhi-110016
PRIVATE LIMITEC COMPANY
Address for service in India/Attorney address:
P.A. & ASSOCIATES
H-63 VIJAY CHOWK LAXMI NAGAR DELHI 110092
Used Since :01/10/2019
DELHI
industrial analysis and research services; design and development of computer hardware and software
Trade Marks Journal No: 1938, 27/01/2020

KOODO INDIA PRIVATE LIMITED
203, B- WING, Snehganga Building Shankarsheth Road Pune 411037
Private Limited

Address for service in India/Agents address:
ROHITKUMAR VIKAS PINGALE

Proposed to be Used
MUMBAI

Providing search engines for the internet; Computer software design for online access advertising and directory services; Creating and maintaining web site for advertising and publicity services, namely, promoting the goods, services, brand identity and commercial information and news of third parties.
4395679  02/01/2020
MOHD JAVED AHMED SHAIKH, SOLE PROPRIETOR OF KAMRAN GROUP'S
FLAT NO 105,D-BLOCK, ADITYA IMPERIAL HEIGHTS, MANJERA PIPE LINE ROAD, HAFFEEZ PET, HYDERABAD - 500049
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
design of interior decor
XMPRO

4396028  02/01/2020

FAROOK NAWAZALI MERCHANT

MERCHANT'S BUNGALOW, ROAD NO. 3C, SOUTH AVENUE, CLOVER MYSTIQUE SOCIETY, KALYANI NAGAR, PUNE-411 006, INDIA.

An Indian National.

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

CREATION, HOSTING AND MAINTENANCE OF WEBSITES FOR RETAIL E-COMMERCE; COMPUTER PROGRAMMING AND SERVICES, NAMELY FOR INTERNET BUSINESS; DESIGN OF HOME, OFFICE AND FACTORY AUTOMATION EQUIPMENT; CONSULTANCY IN THE FIELD OF OFFICE, HOME AND WORKPLACE AUTOMATION; RESEARCH RELATING TO COMPUTERIZED AUTOMATION OF TECHNICAL, ADMINISTRATIVE AND INDUSTRIAL PROCESS; RESEARCH AND DEVELOPMENT OF NEW PRODUCTS, TECHNOLOGY AND METHODS OF OPERATION IN THE FIELD OF INDUSTRY INCLUDING ELECTRIC AND ELECTRONIC GOODS MANUFACTURING INDUSTRY AND HOME, OFFICE AND FACTORY AUTOMATION EQUIPMENT.
4396341  02/01/2020
INTELLILEAP SOLUTIONS INDIA PRIVATE LIMITED
DBS House, # 26, Cunningham Road, Bangalore - 560052
PRIVATE LIMITED
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :22/08/2016
CHENNAI
computer programming , computer security consultancy , computer software consultancy , computer software design ,
computer system analysis , computer system design , computer technology consultancy , data encryption services , data
security consultancy , development of computer platforms , electronic data storage , information technology [IT]
consultancy , information technology services provided on an outsourcing basis , providing information relating to
computer technology and programming via a web site , maintenance of computer software , platform as a service [PaaS] ,
software development in the framework of software publishing
4397200  03/01/2020
EDDY FASHION PRIVATE LIMITED.
315, FIRST FLOOR, PATPARGANJ INDUSTRIAL AREA, DELHI-110092.
BODY INCORPORATE
Address for service in India/Attorney address:
DIKSHA SAINI
B-44/G-2, DLF, BHOPRA, GHAZIABAD, U.P.-201005.
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
4397806 04/01/2020
MR. NILESHKUMAR CHATURBHAJ DETROJA
AKSHAR TOWER CHHATRALAY ROAD, MORBI-363641, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4398415   05/01/2020
AXAR DIGITAL SERVICES PRIVATE LIMITED
L. Square, Office No.8,9 &10, Second Floor, Plot No.8, Survey No.187, Sanghvi Nagar, Aundh Pune - 411007
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
MUMBAI
COMPUTERIZED ASSISTANCE TOOL FOR LEGAL, RECOVERY OF COMPUTER DATA, COMPUTER PROGRAMMING,
COMPUTER RENTAL, MAINTENANCE OF COMPUTER SOFTWARE, SOFTWARE PRODUCTS AND APPLICATIONS,
SOFTWARE DESIGN, COMPUTER SYSTEMS ANALYSIS, PROFESSIONAL CONSULTANCY, NON BUSINESS,
SOFTWARE RENTAL OF COMPUTER, SOFTWARE UPDATING OF COMPUTER, STUDIES TECHNICAL PROJECT,
TECHNICAL RESEARCH, RESEARCH AND DEVELOPMENT
SURYALOG NANO
4398569  06/01/2020
NITIN BALAJI GUTTE
trading as ;NITIN BALAJI GUTTE
FLAT NO 401 NIRMAN VIVA WING E1 SNO 12 12/2/A SNO 11/8 SINHGAD COLLEGE ROAD AMBEGAON BUDRUK, PUNE - 411046
Proposed to be Used
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
SURYALOG PICO

4398571 06/01/2020

NITIN BALAJI GUTTE

trading as ;NITIN BALAJI GUTTE

FLAT NO 401 NIRMAN VIVA WING E1 SNO 12 12/2/A SNO 11/8 SINHGAD COLLEGE ROAD AMBEGAON BUDRUK, PUNE - 411046

Proposed to be Used

MUMBAI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Proposed to be Used

MUMBAI

Design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform, for providing transport, travel and dispatching motorized vehicles to customers; providing software as a service (SAAS), namely, mobile application and web platform, for providing transport, travel and dispatching of motorized vehicles included in class 42.
AMAN NIZAM SHERIFF (INDIAN NATIONAL, PROPRIETOR), TRADING AS INTIVION TECHNOLOGIES
11, Audumbar, 19, Tilak Mandir Road, Vile Parle (East), Mumbai - 400057, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since: 30/06/2006

MUMBAI
Software development and maintenance
PEACH LOVE

4399433  06/01/2020

ULTRAHUMAN HEALTHCARE PVT LTD
1st Floor, Gopala Krishna Complex, #45/3, Residency Road, Bengaluru, Karnataka- 560025
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI

Design and development of software in the field of mobile application
ULTRAHUMAN KIDS

4399439  06/01/2020
ULTRAHUMAN HEALTHCARE PVT LTD
1st Floor, Gopala Krishna Complex, #45/3, Residency Road, Bengaluru, Karnataka- 560025
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THRMOS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Design and development software in the field of mobile application
ULTRAHUMAN PROGRAM

4399445 06/01/2020

ULTRAHUMAN HEALTHCARE PVT LTD
1st Floor, Gopala Krishna Complex, #45/3, Residency Road, Bengaluru, Karnataka- 560025
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Design and development of software in the field of mobile application
4400144   07/01/2020
MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
SERVICE PROVIDER
Proposed to be Used
To be associated with:
4263386, 4350096
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
JUST ENTERTAINMENT TALKS

4400870   07/01/2020

INBORN ENTERTAINMENT PRIVATE LIMITED
Building - I, Wing - C, Flat No. - 101, Floor No. - 1, Shree Kalpavruksha CHSL, Gorai Road, Borivali West, Mumbai - 400091.

Private Limited Company

Address for service in India/Attorney address:
MASRANI NIRALI VIMAL
D-98, Mulund Darshan, Mulund Colony, Mulund West - 400082, Mumbai, Maharashtra, India

Proposed to be Used

MUMBAI

Software as a Service (SaaS), Research and development of new products, Installation, maintenance and updating of computer software, Creating and maintaining website, Electronic Data Storage
4405116   10/01/2020
ANJALI BABARIA
Dosti Elite, A-Tower 9th Floor,Flat No.901/902 Near Sion Telephone Exchange, Sion East Mumbai-400022
Individual

Address for service in India/Attorney address:
AMIT SAMANI & CO
1310, GHANSHYAM ENCLAVE NR LALJIPADA POLICE CHOWKI, LINK ROAD, KANDIVALI (W). MUMBAI -400067

Proposed to be Used
MUMBAI

Fashion Designing included in class 42.
4407185  13/01/2020
ZIKRABYTE SOLUTIONS
RSMJ TOWER, 1794/5/26, 2ND FLOOR, 49TH ‘A’ CROSS, NEAR POST OFFICE, JAYANAGAR 9TH BLOCK, BENGALURU,
KARNATAKA – 560069
Indian Partnership
Address for service in India/Attorney address:
SIDDHARTH MATHUR
C/o Lex Protector LLP First Floor, Plot No. 995, 9th Main Rd, Sector 7, HSR Layout, Bengaluru, Karnataka, India- 560102
Used Since :26/01/2015
CHENNAI
Website development; Development and design of Mobile Applications; Design of logos for corporate identity.
2714825   09/04/2014
AMIT GHARPURE
GANEISH KALAPPA
FLAT NO.12, MAGNOLIA CHS, EDEN WOODS, CHESTNUT PLAZA, POKHRAN ROAD NO.02, THANE (WEST), PIN-400610
SERVICE PROVIDER
JOINT HOLDERS
Used Since :24/12/2012
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
FLOODS

2765544 01/07/2014
SPECIALITY RESTAURANTS LIMITED
B-25, MORYA LANDMARK-I, 4TH FLOOR, VEERA INDUSTRIAL ESTATE, OFF NEW LINK ROAD, ANDHERI (WEST), MUMBAI-400053.
SERVICES A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHAND CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS.
2798637  27/08/2014
ARUN AGARWAL
501, ANAND VILLA, BUDDHA MANDIR MARG, OPP. ST. XAVIER PLAYGROUND, PAREL T.T, MUMBAI-400012, MAHARASHTRA
SERVICE PROVIDER
INDIAN NATIONAL
Used Since : 22/08/2014
MUMBAI
PROVIDING FOOD AND DRINKS SERVICES, CAFES, RESTAURANT, SNACK COMER, SNACK-BARS
2830879   21/10/2014
VIRENDRA VASANT PATIL
trading as ;MARATHI KATTA
21, GOKUL PARK, MANAV MANDIR, AMBADI RD VASAI (W), 401202.
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :27/03/2013
MUMBAI
SERVICE FOR PROVIDING FOOD
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MARATHI.
2912915   02/03/2015
SAKAL PAPERS PVT. LTD.
595, BUDHWAR PETH, NEAR SHANIWAR WADA, PUNE-411002, MAHARASHTRA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.
Used Since :01/01/2010
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
THE WAREHOUSE CAFE

2951907   21/04/2015
NIKHIL HALDIYA
HALDIYA BHAWAN, GANDHI NAGAR MODE, TONK ROAD JAIPUR
GOODS AND SERVICES

Address for service in India/Attorney address:
ANKITA BHATNAGAR
k-82, kishan nagar shyam nagar jaipur
Used Since :25/02/2015

AHMEDABAD
RESTAURENT, SNACKS AND FAST FOOD CENTER, PROVIDING OF FOOD AND DRINK, CATERING SERVICES.
2971002  25/05/2015
M/S. SAJDHAJ MARRIAGE DECORATOR PVT. LTD.
1 TO 5, MANGLIK BHAWAN, OPPOSITE HOTEL SAYAJI, BEHIND HOTEL PARK, INDORE, M.P.
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2011
MUMBAI
Services for providing food and drink; temporary accommodation (only in the state of Madhyapradesh, Chhattisgarh, Uttar Pradesh, Maharashtra, Rajasthan and Gujrat)
ASIAN SPICES
3021952  31/07/2015
MELJOY PEREIRA
JENIFER PEREIRA
trading as ;M/S. MAGGIES FOOD HOSPITALITY
KAUL HERITAGE CITY, BHABOLA NAKA, VASAI ROAD, NEXT TO K MOVIE STAR MULTIPLEX, THANE-401202, MUMBAI
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :02/01/2015
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
THE HIVE
3114721 03/12/2015
VR ASSET MANAGEMENT PTE. LTD.
10 MARINA BOULEVARD, #16-03, MARINA BAY FINANCIAL CENTRE, SINGAPORE (018983)
SERVICE PROVIDER
Address for service in India/Attorney address:
SARC ASSOCIATES PVT. LTD
129, DDA SITE-1, NEW RAJINDER NAGAR, NEW DELHI-60
Used Since: 02/04/2014
DELHI
FOOD & DRINK/TEMPORARY ACCOMODATION.
3152663  07/01/2016
VINOD VIJAY TALE.
trading as ; ROHIT WADEWALE FOOD MALL
FLAT NO.1, F BUILDING, POONAM PARK, BEHIND BHAGALI HOSPITAL, BIBWEWADI, PUNE-411037.
SERVICE PROVIDER
A SOLE PROPRIETORSHIP CONCERN
Used Since :01/11/2014
MUMBAI
SNACKS FAST FOOD.
3163448 20/01/2016
SUNIL SOHI
trading as ;SAFFRON TREE FOODS LLP
B-106, 3RD FLOOR, SEC-65 NOIDA U.P-201301
SERVICE PROVIDER
Address for service in India/Agents address:
RAJEEV KUMAR
17/103, GEETA COLONY, DELHI-110031
Used Since :14/01/2016
DELHI
RESTAURANTS, HOTELS, TEMPORARY ACCOMMODATION, PROVIDING FOOD AND DRINK SERVICES INCLUDING IN CLASS-43.
3177256  05/02/2016
MAKERS DEVELOPMENT SERVICES (PVT.) LIMITED
MAKER TOWER F, CUFFE PARADE, MUMBAI 400005
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956.
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, ACCOMMODATION BUREAUX (HOTELS, BOARDING HOUSES), BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, RENTAL OF COOKING APPARATUS, DAY-NURSERIES (CRÈCHES), RENTAL OF DRINKING WATER DISPENSERS, FOOD AND DRINK CATERING, FOOD SCULPTING, HOTEL RESERVATIONS, HOTELS, RENTAL OF LIGHTING APPARATUS, RENTAL OF MEETING ROOMS, MOTELS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, RENTAL OF TEMPORARY ACCOMMODATION, TEMPORARY ACCOMMODATION RESERVATIONS.
3186313  15/02/2016
AMAR SURESH HAWARE
ISHAANEE AMAR HAWARE
trading as ;The Koffee Works.
2305, 23rd Floor, Haware Infotech Park, Sector 30, Vashi, Navi Mumbai- 400 705.
Service Providers
Partners-Indian National. A registered partnership firm.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :17/12/2015
MUMBAI
Services relating to providing of food & drink; cafeterias, catering & restaurant services; providing of food counters, fast foods, snack bars, pubs, bars, providing of boarding & lodging services; hospitality services included in class 43.
3189820   19/02/2016
SAMHI HOTELS PRIVATE LIMITED
Caspia Hotels Delhi, District Centre Crossing, Opp. Galaxy Toyota Outer Ring Road, Haiderpur, Shalimar Bagh, Delhi-110088
SERVICE PROVIDERS
(A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956)
Address for service in India/Attorney address:
CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007
Proposed to be Used
DELHI
HOTELS, MOTELS, RESORT, INNS, GUEST HOUSES, RESTAURANTS, CAFETERIA, LOUNGE, TEA-ROOM, COFFEE SHOPS, SNACKS-BAR, TAKE AWAY OUTLETS, FOOD COURTS, CONCIERGE, LODGING AND BAR SERVICES, BANQUETS SERVICES, ACCOMMODATION SERVICES FOR MEETINGS, EXHIBITIONS AND EVENTS FACILITIES INCLUDED IN CLASS 43
HARPAL SHAH SINGH
trading as ;Foodiestan
E-1619, 2nd Floor, Ex. Sainik Colony, Sector - 49, Faridabad - 121001, Haryana
SERVICE PROVIDER
Proprietor

Address for service in India/Agents address:
AMRIT PAL SINGH
34/1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, CAFÉ SERVICES, CAFETERIA SERVICES, CANTEEN SERVICES, FOOD AND DRINK CATERING, HOTEL SERVICES, RESTAURANT SERVICES, SELF-SERVICE RESTAURANT SERVICES, SNACK-BAR SERVICES
PROPOSED TO BE USED.
FOODBOOK

3218342  22/03/2016
JAMAL KUNHIPARAMBATH
trading as ;JAMAL KUNHIPARAMBATH
KUNHIPARAMBATH HOUSE, KURIKKILAD PO, VATAKARA VIA, KOZHIKODE DIST, KERALA.
SERVICE PROVIDERS
An Indian national
SIDDIQUE PALOLLATHIL
trading as ;SIDDIQUE PALOLLATHIL
PALOLLATHIL HOUSE, MUTHUVADATHOOR PO, PURAMERI VIA, KOZHIKODE DIST, KERALA
SERVICE PROVIDERS
An Indian national
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :17/03/2015

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, MOTELS AND RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN, CAFES AND CAFETERIAS, ICE-CREAM PARLOURS; BAR SERVICES; PUBS; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; SERVICED APARTMENT HOTELS; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES.
3218343   22/03/2016
JAMAL KUNHIPARAMBATH
trading as ;JAMAL KUNHIPARAMBATH
KUNHIPARAMBATH HOUSE, KURIKKILAD PO, VATAKARA VIA, KOZHIKODE DIST, KERALA.
SERVICE PROVIDERS
An Indian national
SIDDIQUE PALOLLATHIL
trading as ;SIDDIQUE PALOLLATHIL
PALOLLATHIL HOUSE, MUTHUVADATHOOR PO, PURAMERI VIA, KOZHIKODE DIST, KERALA
SERVICE PROVIDERS
An Indian national
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :17/03/2015
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, MOTELS AND RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK BARS, CANTEEN, CAFES AND CAFETERIAS, ICE-CREAM PARLOURS; BAR SERVICES; PUBS; CATERING SERVICES; PROVIDING TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; SERVICED APARTMENT HOTELS; RENTAL OF TENTS AND TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES.
3232547  12/04/2016
MRS. PRADNYA NILESH PATIL
trading as ;KHANDESHI DARBAR
B6/93, ELITE EMPIRE, NEAR BHARTI VIDYAPEETH SCHOOL, BALEWADI PUNE 411045.
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
SATHEESH. K.R
195, SHANIWAR PETH, BEHIND SHANIWAR POLICE CHOWKI, PUNE 411030
Used Since :01/01/2016
MUMBAI
PROVIDING OF FOOD AND DRINK; TEMPORARY ACCOMMODATIONS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3238128  20/04/2016
VAKIL KHAN
KHURSHID KHAN
trading as ;AZAD CATERERS
ROW HOUSE NO.6, PLOT NO. 211, OPP. SHREERAM SCHOOL, SECTOR - 3, AIROLI, NAVI MUMBAI-400708
SERVICE PROVIDER
A REGISTERED PRTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932
Used Since :05/03/2013
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK FOR CONDUCTING IN MAHARASHTRA STATE ONLY
3320553 28/07/2016
CHANDRESH CHAMANBHAI LUNAGARIYA
RAJESH MURLIDHARBHAI PANARA
JIGNESHBHAI MANHARLAL PATEL
trading as; GIRIRAJ FOOD INDUSTRIES
201, NAKSHATRA-1, 150, FEET RING ROAD, ABOVE UNION BANK, AMIN MARG CORNER, RAJKOT - 360005 ( GUJARAT)
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD., 121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND TEMPORARY ACCOMODATION INCLUDED IN CLASS-43.
3324936  01/08/2016
GIANI ICE CREAM PVT. LTD.
trading as ;GIANI ICE CREAM PVT. LTD.
Plot no. 89, Sector - 6, IMT Manesar, Gurgaon, Haryana-122050
Manufacturers, Traders and Merchants
A Company incorporated and existing under the laws of India
Address for service in India/Attorney address:
TRADEMARK JURIS
412 - A, KIRTI SHIKHAR, ANSAL TOWERS, DISTRICT CENTRE, JANAK Puri, NEW DELHI - 110058
Used Since :01/07/2016
To be associated with:
3324933
DELHI
Services relating to sale of food and drinks, Restaurants, Ice Cream Parlour, Snack-Bars, Cafes, Cafeterias, Canteens, Takeaway Outlets, Banquet Hall, Food Courts, Carry Out Restaurants, Take Out Restaurants; Catering Services, Bakery, Cafe Club, Ice Cream Kiosk, outlets and stalls in shopping malls; and other kinds of eateries providing variety of foods & drinks, ice cream shakes, ice cream products, soft drinks, fresh juices etc.
3360353   12/09/2016
AATIF AHSAN KHAN
1703, 17th Floor, Samarth Aangan-I Building, Opposite Millat Nagar, Andheri West, Mumbai 400053
SERVICE PROVIDER
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
RESTAURANT, CAFES, LOUNGES (PROVIDING FOOD & DRINKS)
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3368112  20/09/2016
RCS HOSPITALITY LLP
trading as ;URBAN CRAVE - Modern Indian Bistro
109/363, 1st Floor, R.K. Nagar, G.T. Road, Kanpur - 208012, Uttar Pradesh.
Service Provider
Limited Liability Partnership
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/07/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
IN USE.
3384517  08/10/2016
SHIVANI TREHAN
trading as ;Social Cravings
R-40, NEW DELHI SOUTH EXTENSION, PART-2, NEW DELHI -110049
PROVIDING FOOD AND DRINK,
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ASHISH SHARMA
Ch.No. 391, PATIALA HOUSE COURT, NEW DELHI-110001
Used Since :04/09/2014
DELHI
PROVIDING FOOD AND DRINK, RESTAURANTS; SNACKBARS, TEMPORARY ACCOMMODATION., HOTEL RESERVATIONS, HOTELS, HOUSES (BOARDING), MOTELS, RENTAL OF TEMPORARY ACCOMMODATION, PROVIDING CAMPGROUND FACILITIES, RENTAL OF MEETING ROOMS, RENTAL OF TEMPORARY ACCOMMODATION, RESERVATIONS(TEMPORARY ACCOMMODATION), RETIREMENT HOMES, TOURIST HOMES, ALL BEING SERVICES INCLUDED IN CLASS 43
3399185  31/10/2016
LOCHI FOODS
294 WAZIRABAD NEAR DHANI CHOWK GURGAON HARYANA
SERVICE PROVIDER

Address for service in India/Attorney address:
DIWAN ADVOCATES
CHAMBER-303, PATIALA HOUSE COURT, NEW DELHI-1

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
HOTEL LE PRINCESS

3417502  24/11/2016
JITENDER KUMAR SINGH
trading as; HOTEL LE PRINCESS
A-80, ROAD NO. 04, GALI NO. 06, MAHIPAL PUR EXT. SOUTH WEST, DELHI.
SERVICE PROVIDER

Address for service in India/Attorney address:
SUSHIL KUMAR TIWARI (ADVOCATE)
B-607, 2ND FLOOR, AVANTIKA ROHINI, SEC-1, NEW DELHI-110058.
Used Since : 15/10/2015

DELHI
HOTEL SERVICE( ROOM SERVICE PROVIDED IN THE HOTEL)
3422553  30/11/2016
SAYED WAJID ALI
71/14, KAMAL KHAN CHAWL, GROUND FLOOR, IMAMWADA ROAD, OPP. SUBOO SIDDIQUE HOSPITAL, MUMBAI 400009, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL
Used Since :20/12/2012
MUMBAI
SERVICE PROVIDING FOR HOTEL, RESTAURANTS, FAST FOOD SERVICES, PROVIDING FOOD AND DRINK-INCLUDING IN CLASS 43
3443950  29/12/2016
SPECIALITY RESTAURANTS LIMITED
B-25, MORYA LANDMARK-1, 4TH FLOOR, VEERA INDUSTRIAL ESTATE, OFF NEW LINK ROAD, ANDHERI (WEST),
MUMBAI-400053
SERVICE PROVIDER
A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS
(SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS,
TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS.
3491442  23/02/2017
M/S FUSION HUNGER
SHALIN YOGESHKUMAR JOSHI
MANDEEPKUMAR MANILAL RATHOD
G-51, RADHESQUARE, KUDASAN, GANDHINAGAR, GUJARAT-382421.
SERVICE PROVIDER
Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.
Used Since :17/02/2017
AHMEDABAD
RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING SERVICES INCLUDED IN CLASS 43.
3493800 28/02/2017
MR. PIYUSH JERAMBHAI ZALARIYA
trading as ;PATEL TEA ZONE
SHOP NO.4, KOHINOOR COMPLEX, CENAL CHOWKDI, RAVAPAR ROAD, MORBI
SERVICE PROVIDER
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT
Used Since :11/08/2016
AHMEDABAD
RESTAURANT AND HOTEL SERVICES, SERVICES PROVIDING FOR FOOD AND DRINKS, TEMPORARY
ACCOMMODATION SERVICES, CATERING SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words TEA ZONE &
device of CUP & SAUCER.
Trade Marks Journal No: 1938 ,  27/01/2020    Class 43

DEEPAK DUGGAL
trading as ;DEEPAK DHABA
SANGRUR ROAD, DHANAULA, DISTT. BARNALA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1986
To be associated with:
3190543
DELHI
Provision of Food & Drinks, Restaurants, Dhaba, Self Service Restaurants, Fast Food Restaurants, Snack Bars, Food Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias and Ice Cream Parlours.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3190543..
VACANZA GROUP
3506081  04/03/2017
MOHIT SURENDRA AGRAWAL
trading as ;Sree Sai Earth Movers
250, Palladium Mall, Vip Road, Vesu, Surat
SERVICE PROVIDER
Address for service in India/Agents address:
VIKEN DINESHBHAI SHAH
811/812, 1st floor, Aradhana Building, Hiramodi Street, Udhana Darwaja, Surat-395002.
Used Since :01/04/2013
AHMEDABAD
Services for providing food and drink, temporary accommodation.
3534944  27/04/2017
KASAMMIYA ABBASMIYA SHAIKH
trading as ; MAJI SAINIK EGGS CENTER
SHOP NO. 7, SANKET HEIGHTS, SUNPHARMA ROAD, AKSHAR CHOWK VADODARA - 390012 STATE GUJARAT
Used Since : 01/04/1955
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION.
ABHILASH BHARDWAJ
trading as ;M/S ABHYANK & GC GROUP
A/391, DABUA COLONY, NIT FARIDABAD, HARYANA 212001

PARTNERSHIP FIRM

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
M/s ASKLEX, PILI KOTHI, LANGUR GALLI, PATNA CITY-800008, BIHAR

Proposed to be Used

DELHI

CARVERY RESTAURANT SERVICE ( a buffet or restaurant where cooked joints are displayed and carved as required in front of customers)

No claim is made to the exclusive right to use “Fit and food”, apart from the mark as shown. Mark should be used as whole.
3575697  21/06/2017
RITHESH KUMAT
304 , Apollo Square , 7/2 , Race Course Road , Indore ( M.P.) Pin-452003
Indian Individual

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Restaurant services, Hotel, restaurant, cafe-restaurant and bar services, Restaurant and hotel services, Ice cream parlors.
BURGER.in
3586914  07/07/2017
Rakesh Kumar trading as Burger.in
84, Adhchini, Near Hero showroom, Sri Aurobindo Marg, New Delhi – 110017, India
a sole proprietorship
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :19/09/2015
DELHI
Restaurant services; snack bars; fast-food outlets; services for providing food and beverages.
3590479  13/07/2017
MR. PRATEEK DHINGRA
269A, SANT NAGAR, EAST OF KAILASH, NEW DELHI-110065
Individual Name
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Used Since :12/05/1962
DELHI
FOOD AND DRINK PROVIDING SERVICES, RESTAURANT SERVICES, CATTERING SERVICES INCLUDED IN CLASS 43
RAGHAV HOSPITALITY PRIVATE LIMITED.
Simran Bunglow, Tidke Colony, Kasbewadi, Near Nasardi Golf Club Road, Nashik – 422 103.
A company incorporated under the provisions of the Companies Act, 2013.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Restaurants, services relating to providing food and drinks; cafeterias, lounges, pubs; catering services, providing food counters, temporary accommodation, hospitality services, hotels, motel and restaurant booking and reservations; providing of boarding and lodging services; hotel information services being services included in class 43.
3598701  25/07/2017
MR. PARSHANT NANDWANI.
HOUSE NO.-1302, BLOCK-C, ANSAL SUSHANT CITY, PANIPAT, HARYANA-132103, INDIA.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
RESTAURANT, SELF SERVICE RESTAURANT, PROVIDING FOOD & DRINK, SNACK BARS, CANTEEN AND CATERING SERVICES INCLUDED IN CLASS 43.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3609914 10/08/2017
CENTRALPARK ESTATES PRIVATE LIMITED
3rd Floor, Tower D, Global Business Park, M.G. Road, Gurgaon - 122002, Haryana
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
3433015, 3433019

DELHI
Arranging, booking, rentals and reservations of temporary accommodation; Hotel, motel, banqueting and catering services; Rental of rooms for holding functions, conferences, conventions, exhibitions, and meetings; Cafés; Hospitality services (food, drink and accommodation); Cocktail, Wine Lounge & Bar services; Preparation of meals and Restaurant services, Hotel resort services, namely providing food and lodging that specialize in promoting patrons' general health and well-being; Retirement homes and resorts, Resorts & homes for the elderly;

MARK SHOULD BE READ AND USE AS A WHOLE.
3610578  10/08/2017
GHIBS FACILITY & ALLIED SERVICES PVT LTD
Regd Office: 41-A, Friends Colony East, New Delhi-110065
Indian National
Address for service in India/Agents address:
KHARBANDA TRADE MARK CO.
STAR BUILDING, SADAR BAZAR, DELHI-110006.

Proposed to be Used
DELHI
SERVICES OF FOODS, INDIAN, MUGHLAI, TANDOORI AND CHINESE & DRINKS SUPPLIED INSIDE AND OUTSIDE RESTAURANT & TAKE AWAY
3613727  16/08/2017
KF TEA USA INC
34-36 56TH STREET, WOODSIDE, NEW YORK 11377, U.S.A.
A U.S.A. Corporation

Address for service in India/Airents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Restaurant services featuring non-alcoholic drinks, beverages, pastries, and confections.
3613806   16/08/2017
RUCHIKA GULIANI
634, SARASWATI VIHAR, GURGAON, HARYANA, INDIA
Sole Proprietorship

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Used Since :09/06/2016

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; SELF-SERVICE RESTAURANTS; SNACK-BARS; CAFÉS;
CAFETERIAS; CANTEENS; FOOD AND DRINK CATERING SERVICES; SETTING UP FOOD AND DRINK KIOSKS;
TEMPORARY ACCOMMODATION
3616870  21/08/2017
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate, Phase-III, New Delhi-110020.

Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Services for providing food and drink, restaurants, bars, cafes and cafeterias, catering services, resorts and lodging services, rental of temporary accommodation, resorts, canteen, motel, hotel rental of meeting rooms, research and development of new technology in the field of hotel industry and food processing, homes (retirement tourist) reservations (hotels temporary accommodation day, nurseries (crèches).

MARK SHOULD BE READ AND USE AS A WHOLE..
3617611  22/08/2017
DEJO GEORGE
J-79, SECTOR-41, NOIDA-201301 UP
SERVICE PROVIDER
Proposed to be Used
DELHI
HOTELS, CAFETERIAS, RESTAURANTS, SNACK BARS AS INCLUDED UNDER CLASS 43
3620374  25/08/2017
MRS. AMEE DEVI CHAUHAN
B-368, VIKAS VIHAR EAST, VIKAS NAGAR, UTTAM NAGAR, NEW DELHI-110057
SERVICE PROVIDER
Proposed to be Used
DELHI
SPECIAL PARATHA, LACCHA PARATHA, ALOO KA PARATHA, GOBHI KA PARATHA.
Registration of this trade mark shall give no right to the exclusive use of the word PARATHA.
AAYUSH WELLNESS

3628894 06/09/2017

MRS. VIBHA VATS.
276, SECTOR-38, GURGAON, HARYANA, INDIA.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3633186 12/09/2017

ACHIEVERS UNIFIE PRIVATE LIMITED
D-706, PLOT NO.6, SATISAR APARTMENTS, SECTOR-7, DWARKA, NEW DELHI-110075
PVT. LTD.

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
RESTAURANT & BAR

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3633185.
3634490  13/09/2017
SIMAR BEDI
334- Model Town Jalandhar, Punjab – 144 003, India
An Indian National

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Services for providing food and drinks; Hotel, restaurant, café-restaurant; hotel, banqueting and catering services; rental of rooms for holding functions, conferences conventions; cafes; hospitality services (food, drink and accommodation); restaurant services;

NO EXCLUSIVE RIGHT OVER THE TERM “VIA-PUNJAB” AND OTHER DESCRIPTIVE MATTER APPEARING ON LABEL.
Food Junction

KRISHNA HEIGHTS, GROUND FLOOR, B/12/13, GODREJ GARDEN CITY ROAD, JAGATPUR, GOTA, AHMEDABAD 382470

PARTNERSHIP FIRM

Address for service in India/Attorney address:

HARSHWARDHAN
plot no. 44, sukhmohini bungalow, near CNP press wall, jijamatanagara, nasikroad, nasik 422101

Used Since: 26/08/2016

AHMEDABAD

PROVIDING FOOD AND DRINK SERVICES OF PUNJABI FOOD, CHINESE, SOUTH INDIAN, KATHIYAWADI FOOD, BHAJI PAAV, PULAV, PIZZA, SANDWICHES AND OTHER FOOD ALL INCLUDED IN CLASS 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FOOD.
FOLLOWME
3646715   29/09/2017

YASH JAIN,
287, AGCR ENCLAVE, NEAR KARKARDOOMA COURT, DELHI-110092, INDIA.

INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
3647606    30/09/2017
TABISH PATEL
1402, United Crystal, Opp. Baby Garden, Agripada, Mumbai - 400008, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Hookah lounge services
3647972   03/10/2017
MRS. RANU SURANA
379, K-1 ROAD, BHUPALPURA, UDAIPUR-313001
INDIVIDUAL

Address for service in India/Attorney address:
KAS LAW OFFICES
80/5-A, LGF, MALVIYA NAGAR, NEW DELHI-110017

Used Since : 24/03/2015

AHMEDABAD

RESTAURANT SERVICES, HOTEL SERVICES, CATERING SERVICES, SERVICES FOR PROVIDING FOOD, DRINKS AND BEVERAGES, PROVIDING TEMPORARY ACCOMMODATION, CAFETARIA AND BAR SERVICES, CATERING & COCKTAIL, CANTEENS, CAFETERIAS, FAST FOOD OUTLETS, HOTEL RESERVATION, BANQUET SERVICES, RUNNING FRANCHISED OUTLETS; SERVICES RELATED TO PROCUREMENT AND PROVIDING OF FOODS & DRINKS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “PURE” APPEARING ON THE LABEL.
3648695  04/10/2017
DEEPIKA TARACHANDANI
Shop Address - GF 101, Aries Pavillion, 14 Shobhna Nagar Society, Vasna Road, Vadodara - 390097
Individual

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028

Proposed to be Used
AHMEDABAD
Restaurant services, cafes included in class 43.
Services restricted in the state of Gujarat only.
ROCKMAN

3652221  07/10/2017

ROCKMAN INDUSTRIES LIMITED
A-7, Focal Point, Ludhiana - 141 010, Punjab

Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI

Services for providing food and drink, restaurants, bars, cafes and cafeterias, catering services, resorts and lodging services, rental of temporary accommodation, resorts, canteen, motel, hotel rental of meeting rooms, research and development of new technology in the field of hotel industry and food processing, homes (retirement tourist) reservations (hotels temporary accommodation day, nurseries (crèches).
KNITE RYDER

3659976  18/10/2017

JAY KUMAR GARG S/O LT. SH. RAJ KUMAR GARG.
B-320, NEW FRIENDS COLONY, NEW DELHI-110025

INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAI MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
HOTEL AND RESTAURANT, PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMMODATION
3660013  18/10/2017
CULINARY AFFAIRS LLP
504-505, Venus Amadeus, Jodhpur Cross Roads, Ahmedabad - 380015, Gujarat, India

A Limited Liability Partnership

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used
AHMEDABAD
Services for providing food and drink, catering Services including services relating to restaurant
KHICHDI.
3661811  24/10/2017

SH. YP MANOCHA

trading as ;Veda5 Wellness

Vedic study centre, Tapovan, Rishikesh Dt. Narendra Nagar – 249192, India

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3674762  10/11/2017
PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
SERVICE PROVIDER
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/08/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK AT UTSAV PVR CINEMAS.
COLOUR (BLACK, PINK, ORANGE, RED GREEN & BLACK).
Proposed to be Used

MUMBAI
Services for providing food and drink; temporary accommodation
3760015  21/02/2018
ANKUR KASHIKAR
203, B-BLOCK, PERFECT KALAKRUTI, GOYAL VIHAR, KHAJRANA, INDORE (M.P.) - 452016
AN INDIAN NATIONAL APPLICANT

Address for service in India/Age nts address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE ( M.P.) - 452 001.
Used Since :01/02/2018

MUMBAI
RESTAURANT, CAFE, TAKE AWAY FOOD, HOTEL, PROVIDING SERVICES FOR FOOD AND DRINK INCLUDED IN CLASS 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KACHORI.
3789128   26/03/2018
CHANDRAKANT LAXMIDAS PATEL TRADING AS DEMAND INTERNATIONAL
Ashok Garden Corner, Mani Nagar, Main Road, Nr Anand Bangla chock, Rajkot, Gujarat -360004
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/12/2017
AHMEDABAD
Providing online information relating to hotel reservations, Temporary accommodation, Food preparation, Booking services for accommodation, Take-away food services
3819487  28/04/2018
RAJPUT DIVYAPAL SINGH TRADING AS HIDEAWAY HOSTELS
28, Picholi Bhattachan Chohta, Near Hotel Raj Palace, Udaipur 313001, Rajasthan, India.
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Services for providing food and drink, restaurant, catering, canteens and cafes, Snack-bars, hotels, motels, boarding houses or other establishments providing temporary accommodation.
Color is not claimed. service is restricted in the state of Rajasthan only..
3850712  03/06/2018
M/S JOKER GANTHIYA PROP. GOHIL PRADIPSING
GAYTRINAGAR MAFT PLOT, DHROL, JAMNAGAR, DHROL, GUJARAT - 361210
PROPRIETOR
Address for service in India/Attorney address:
LALIT KR.SHRMA
F-223 A GF , MANGAL BAZAR, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
AHMEDABAD
TEA STALL AND RESTAURANTS
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Trade Mark : JOKER GANTHIYA (LABEL)
PIRATES OF PANEER

3882755  09/07/2018

HEMANG H. PUNJABI
NEAR RANCHHOD TEMPLE, NAVA BAJAR, TAL: KARJAN, DIST: VADODARA
INDIVIDUAL

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used

AHMEDABAD
RESTAURANT FOR FOOD, DRINKS AND CATERING SERVICES, SERVICE PROVIDING FOR TEMPORARY ACCOMMODATIONS, HOTELS, RESORTS AND ALLIED SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PANEER..
3930632    30/08/2018
KKUL SANAT RELIA HUF (TRADING AS MF CORPORATION)
10, Shubham Bungalows, Besides SD Jain School, University Road, Vesu, Surat, 395007
Hindu Undivided Family
Address for service in India/Attorney address:
ANILKUMAR OMPRAKASH SARAOGI
209 Poddar Plaza, Opp Fire Station, Ghod Dod Road, Surat, Gujarat 395 001
Used Since :01/07/2018
AHMEDABAD
Hotel, Restaurants, Banquets, Service Apartments, Resorts, Lodging & Boarding Service, etc, as included in class 43
NO EXCLUSIVE RIGHT DESCRiptIVE MATTERS APPEARING IN THE MARK / LABEL.
SINGH SAAAB DI RASOI

3931230  30/08/2018
RABINDER KAUR PARVINDER SINGH ARORA
R.S.NO. 8 PAIKI PLOT NO. B/80-81, TALAV FALIYU, SHRAMJIVI SOC.-2, UMRA, SURAT -395007
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/05/2015
AHMEDABAD
Providing food and beverages, Serving of food and beverages, Preparation of food and beverages, Hotel, restaurant, cafe and bar services, Catering Services.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Shriji's Garden Restaurant
1504/A, MANIBHUVAN, GHOGHA CIRCLE, BHAVNAGAR, Gujarat, India
partnership firm

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since :20/10/1997

AHMEDABAD
SERVICES OF PROVIDING RESTAURANT AND HOTEL SERVICES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS AND TEMPORARY ACCOMMODATION AND RESORTS
3950707  20/09/2018
MR.MITESH RAMANBHAI DUNGRANI, MR.NIRAJ RAMANBHAI DUNGRANI (JOINT APPLICANT)
4th Floor, Opp. Suryam Villa, Nr. Galaxy Circle, T.P. 14 (PAL), Surat
JOINT APPLICANT
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Providing food and beverages, Serving of food and beverages, Preparation of food and beverages, Hotel, restaurant, cafe and bar services; Temporary Accommodation
LA VICTORIA

3950708  20/09/2018

MR. MITESH RAMANBHAI DUNGRANI, MR. NIRAJ RAMANBHAI DUNGRANI (JOINT APPLICANT)

4th Floor, Opp. Suryam Villa, Nr. Galaxy Circle, T.P. 14 (PAL), Surat

JOINT APPLICANT

Address for service in India/Attorney address:

TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Providing food and beverages, Serving of food and beverages, Preparation of food and beverages, Hotel, restaurant, cafe and bar services; Temporary Accommodation

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.: 3950707.
SRIKANTA UPADHYAY
No. 105, Vikas Tech Park, 2nd Floor, 1st A Cross, Jyothi Nivas Collage Road, 5th Block Koramangala Industrial Layout, Bengaluru
560095
An Individual

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001

Proposed to be Used

CHENNAI
Cocktail lounge services; Bar and cocktail lounge services; bar and cocktail lounge services; Bar services.
Trade Marks Journal No: 1938, 27/01/2020 Class 43

3987561  30/10/2018

M/S. GOPI RESTAURANT,
SHOP NO. 119 SIDDHI VINAYAK BUSINESS HUB, OPP. GHEVAR COMPLEX, SHAHIBAUG, AHMEDABAD-380004 GUJARAT INDIA.

PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 15/10/2018

AHMEDABAD

Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1938, 27/01/2020 Class 43

4008166 26/11/2018
SUNIL KUMAR AHIRWAR
BLDG NO. 2, ROOM NO. 68, OFF AGHOSH GALLY, J K BHASIN MARG, GTB NAGAR, SION KOLIWADA, MUMBAI – 400037
AN INDIVIDUAL

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai – 400013. Opp. Saidham

Proposed to be Used
MUMBAI
RESTAURANT SERVICES, ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES], CAFÉ SERVICES,
CANTEEN SERVICES, FOOD AND DRINK, CATERING, HOTEL SERVICES, HOTEL RESERVATIONS, SNACK-BAR
SERVICES, CAFETERIA SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Food.
4011036   29/11/2018
M/S. TEA CHAT (1) JOSHI SAGAR KAMLESHBHAI,(2) CHAVDA HARDIK GOVINDBHAI
PLOT NO. 1923/A,1, SHUBHAM COMPLEX, B/H. SBI BANK, NR. SANSKR MANDAL,BHAVNAGAR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT
Used Since :01/07/2018

AHMEDABAD
PROVIDING AND SERVING ALL KIND OF FOOD, DRINKS, ETABLE, AND BEVERAGES, TEA, COFFEE, PACKED FOODS, FAST FOODS, R.T.E.FOODS SERVICES INCLUDED IN CLASS-43
4051432  09/01/2019
MR. YOEGSH DHAWAN TRADING AS HOTEL ANNAPURNA FAMILY GARDEN RESTAURANT
Near Tata Showroom, Kasaba Male Gaon Road, Tal. Baramati, Pune – 413 102
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhunal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :12/03/2013

MUMBAI
PROVIDING FOOD, DRINKS & BEVERAGES
4060267 18/01/2019
SHAMKANT RAJARAM KHUTWAD
SURVEY NO. 75/1/2, KRUSHNA ARJUN NIWAS, AHER NAGAR, CHINTAMANI CHOWK, WHALEKARWADI, CHINCHWAD, PUNE-411033
PROPRIETOR
Address for service in India/Attorney address:
CHIRAG CHANDRAKANT CHAVAN
B-002, CHINMAYANAND SOCIETY, GANESHMALA, OPP. SBI BANK, SINHAGAD ROAD, PUNE-411030
Proposed to be Used
MUMBAI
Tea and Snacks Hotel
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE AMRUTTULYA and MAHARASHTRIAN CHAHA CHA BHAVISHYAKAL.
Condition to use the mark as substantially represented in the form of Application...
MR.K.P PAUL  
Residing Address is: KODIYAN HOUSE, P.O.KUZHUR,MALA, THRISSUR-680734, KERALA, INDIA.  
PROPRIETOR  
Address for service in India/Attorney address:  
V.C VALSAN K  
269/2002, MAXMILLIANS, 2ND FLOOR, SUNNY JUNCTION BUILDING, OPP:MALA ROAD, CHALAKUDY, THRISSUR-680307, KERALA, INDIA.  

Proposed to be Used  
CHENNAI  
RESTAURANTS, SELF SERVICE RESTAURANTS; BOARDING HOUSES, CANTEENS; HOTELS, RESORTS, LOUNGE; TEA-ROOM; CAFES, CAFETERIA; SNACK BARS, FOOD AND DRINK CATERING SERVICES; RENT OF MEETING ROOMS; ACCOMMODATION; TOURIST HOMES, MOTELS, RENTAL OF TEMPORARY ACCOMMODATION.
MR. ADITYA M. DADARKAR TRADING AS: RUTBA ROYAL RESIDENCY
B/303, MUGDHA APARTMENTS, SATYA NAGAR, BORIVALI (W), MUMBAI- 400092, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:

SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RENTAL OF ROOMS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ROYAL RESIDENCY.

area restricted to the state of MAHARASHTRA..
4117233  14/03/2019
SANTHOSAKANLS
trading as ;MANI CAFE
NO.12/3, KAMARAJAPURAM MAIN ROAD, KAMARAJAPURAM, CHENNAI-73, TAMILNADU, INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
FOOD AND DRINKING
*The mark should be used as a whole.*
MOBIFOOD MOBILIZING DELIVERY PRIVATE LIMITED

Flat no.9, Nityanand Com, Opp Vasanndada Sugar Factory, Sangli, Maharashtra-416416
BODY CORPORATE

Address for service in India/Agents address:
SAMPAT DHARUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
MUMBAI
SERVICE FOR PROVIDING FOOD AND DRINK AND RESTAURANT SERVICES
BEYOND PANCAKE

4150028  17/04/2019

BEYOND PANCAKE

3 A, Ground Floor, Plot -1, Dinaz Mansion, Tribhuwan Marg, Dreamland Cinema, Grant Road, Girgaon, Mumbai - 400004, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI

Services for providing food and drink; temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word PANCAKE.
CRAFT BEVERAGES

4151661  18/04/2019

PHIRANGI BEVERAGES PVT. LTD.
55 Urban Green, Sarjapur Road, Banaglore - 562125
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Providing of food and drinks in restaurants and bars, Providing of food and drinks for guests in restaurants, Cafe and restaurant services.
SRI SUBBAYYA VAARI ATHITHYAM

4160958   29/04/2019
GUNUPUDI SUBBA RAO GUPTA TRADING AS NEW HOTEL SRI KRISHNAS
H. No. 10 - 6 - 10, Nookalamma Temple Street, Ramarao Peta, Kakinada, East Godavari - 533004, Andhra Pradesh
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/07/2017
CHENNAI
Restaurant services.
4178317    16/05/2019
GRATITUDE FOOD
SHOP NO 16, EROS CITY, ROSEWOOD CITY, SECTOR 49-50, GURUGRAM, GURGOAN, HARYANA 122001
PARTNERSHIP
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4179940  17/05/2019
MR. PARMANAND GOPAL SURALKAR
363, Navi Peth, Ganjawe Chowk, Pune City, Pune- 411030,
Individual
Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Providing Food and Drink; Temporary Accommodation
4180138  20/05/2019
CLOUD DINING PRIVATE LIMITED
Flat No. 501, 5th Floor, B16-2-677/2, Trimula Towers, Judges Colony, Malakpet, Hyderabad – 500 036
Body Incorporate
Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.
Used Since :01/02/2019
To be associated with:
4167961, 4180139
CHENNAI
HOTELS, RESTAURANTS, RENTAL OF TEMPORARY ACCOMMODATIONS, FOOD AND DRINK, PUB AND BAR.
4180139  20/05/2019  
CLOUD DINING PRIVATE LIMITED  
Flat No. 501, 5th Floor, B16-2-677/2, Trimula Towers, Judges Colony, Malakpet, Hyderabad – 500 036  
Body Incorporate  
Address for service in India/Agents address:  
ASHOK KUMAR J. DAGA, ADVOCATE  
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.  
Used Since :01/02/2019  
To be associated with:  
4180138  
CHENNAI  
HOTELS, RESTAURANTS, RENTAL OF TEMPORARY ACCOMMODATIONS, FOOD AND DRINK, PUB AND BAR
GOVIND KOLTE FOODS PRIVATE LIMITED.
J-90,MIDC , JALGAON-425003.
Body Incorporate
Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4193399 31/05/2019
VIJAY KUMAR SHARMA
M/S CHOTA MAMA CHICKEN MAMA VEG., HIG-96, SECTOR -9, AVAS VIKAS, SIKANDRA, AGRA.
PROPREITOR
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since: 01/04/2006
DELHI
HOTEL, RESTAURANTS, PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMMODATION.
4253253   01/08/2019
ALKA SINGH
4TH FLOOR, WYNN PLAZA, C2, ACHARYA NIKETEN, MAYUR VIHAR PHASE 1, NEW DELHI
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK ; CAFETERIAS, CANTEENS, CATERING OF FOOD AND DRINK, RESTAURANTS, SELF SERVICE RESTAURANTS AND TEMPORARY ACCOMMODATION
4256445  05/08/2019
JIGAR NARENDRAKUMAR PANDYA
C/O PARTY KARE, AT-POST MAHOR, TA-VADALI, DIST. SABARKANTHA, GUJARAT, INDIA
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since: 01/01/2016
AHMEDABAD
Restaurant reservation services, Reservation of restaurants, INCLUDED IN CLASS 43
NAVGUN ENTERPRISES PUNJABI'S EATING HUB.
PARTNERSHIP
Address for service in India/Attorney address:
 LALJI ADVOCATES
 A-48, Yojna Vihar, Delhi-110092
 Used Since :06/04/2015

DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4260711   09/08/2019
MR. RAHUL PALIWAL TRADING AS CAFE NAMASTE  
In Front Of SBI, Panchmari Road, Pipariya- 461 775 (Madhya Pradesh) 
Sole Proprietor 
Address for service in India/Attorney address: 
LAW PROTECTORS  
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011 
Used Since :06/06/2018
MUMBAI 
Providing Food And Drink
4261086  09/08/2019
BUMBLE BEE INTERNATIONAL (PROPRIETOR: PRADEEP KANNAN J)
No.27, Gopalapuram, Opp. Amirtha Mahal, Karur - 639001, Tamil Nadu
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 27/06/2019

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4261099  09/08/2019
M/S EXPERION DEVELOPERS PRIVATE LIMITED
F-9, FIRST FLOOR, MANISH PLAZA 1, PLOT NO. 7, MLU SECTOR 10, DWARKA NEW DELHI-110075
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4263072  12/08/2019
VENKATA SURYA PRATAP NALLAMOTHU
Flat 201, Mourya Nivas, Opp. Current Office, Palakalur Road, Gujjanagundla, Guntur, Andhra Pradesh – 522006
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :24/10/2017
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
MR. Radha Krishnan Trading as M/S. Delightz Inn
Belmonte Terrace, Tiger Hill Road, Melthalayatimund, Ooty, Tamil Nadu 643001, India
Proprietorship
Address for service in India/Attorney address:
LAW AND RIGHTS (ADVOCATE)
SUITE NO-G-8, A BLOCK, GROUND FLOOR, GOLDEN JUBILEE GARDENS, GURU RAGHAVENDRA FOUNDATIONS, 181, DARGA ROAD, ZAMIN PALLAVARAM, CHENNAI-600043
Used Since: 01/01/2011
CHENNAI
Providing food and drink, Temporary accommodation and Hospitality Services
AMIT GOYAL
230-A, NEHRU NAGAR, AGRA-282002, UTTAR PRADESH, INDIA.
INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.
Proposed to be Used
DELHI
Services for providing Food and Drink; Temporary Accommodation; Café, Cafeteria, Coffee Shop, Tea Shop, Snack Bar & Restaurant included in Class 43.
MANOJ KUMAR
34, NEHRU NAGAR, TANDA, AMBEDKAR NAGAR, UTTAR PRADESH, INDIA
Proprietor

Address for service in India/Attorney address:
MOHIT KALYANI
Qworky, 6th Floor, Levana Cyber Heights, Vibhuti Khand, Gomti Nagar, Lucknow- 226010

Proposed to be Used

DELHI
Restaurant Services
4264812  14/08/2019
MR. BHARATKUMAR CHAJJED
Shop No. 561/580, 2nd Floor, Orchid City Center, Opp. BEST Bus Depot, Bellasis Road, Mumbai Central (East), Mumbai – 400 008
Individual
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
MUMBAI
Restaurant services
4265244  14/08/2019
GOODDOT ENTERPRISES PRIVATE LIMITED
First Floor, Crossway, Above Kailash Parbat Restaurant, Near Celebration Mall, Bhuwana, Udaipur -313004, India
A company organized and existing under the Indian Companies Act.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :06/07/2019
AHMEDABAD
Services for providing food and drink.
4265780   15/08/2019
KARTHIK. B
NO E-2, 1ST CROSS BRAHMA PURAM, SRIRAMPURAM, BANGALORE NORTH, BANGALORE - 560021
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4265846   15/08/2019

RIYAS T H
PROPRIETOR, M/S POOTHA’S TAXI RESTAURANTS, NEAR EDAKOCHI VILLAGE OFFICE, OLD ERNAKULAM- TVM HIGHWAY, PASHNITHODE, PALLURUTHY, ERNAKULAM DISTRICT, KERALA STATE, PIN- 682006, INDIA

Single Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Used Since :22/07/2019

CHENNAI

REFRESHMENT PARLOUR CAFE, CAFETERIA, ICE CREAM PARLOUR , HOTEL, MOTEL, RESTAURANT, RESTAURANT CHAINS,TAKEAWAY OUTLETS,FAST FOOD OUTLETS, LOUNGE, TEA-ROOM,SELF-SERVICES, SNACK-BARS, BANQUETING AND CATERING SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, AND SERVICE PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING INCLUDED IN CLASS 43.
4265922  15/08/2019
CAFE IFTAR FOODS PRIVATE LIMITED
NO.20/1, MOSQUE ROAD FRAZER TOWN BANGALORE - 560005.
Private Limited Company
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.
Yum Yum MoMo
4266190   16/08/2019
UJAI MEHRA
524 GROUND FLOOR SECTOR 47 GURUGRAM HARYANA 122001
Food
Proprietor
Proposed to be Used
DELHI
SERVING OF FOOD, RESTAURANTS, HOTELS, FOOD CARTS, FOOD KIOSK
4266751    16/08/2019
SHYLA ASIF
Traditional Caters, Chungamveli,Auva – 683112, Kochi, Kerala, India
single proprietor
Address for service in India/Attorney address:
ABIN MATHEW JOHN
# KNERA 23, ILLIPARAMBU LINE, ASHOKA, KALOOR 682017, COCHIN, KERALA, INDIA
Used Since :17/10/2015
CHENNAI
CAFES, CATERING, HOTELS , PROVIDING SERVICES OF FOOD AND DRINK
AMRITSARIYAT

4267339   17/08/2019
LSR HOTELS AND RESTAURANTS PRIVATE LIMITED
BA-14 H 4TH FLOOR DDA FLATS, MUNIRKA, NEW DELHI-110067, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
services for providing food and drink temporary accommodation
4267613  17/08/2019  
AKASH N. AMALANI, PROPRIETOR OF, AKY’S INVESTMEN 
BLOCK NO. 57, TOPLEND RESIDENCY, S. V. ROAD, RAJKOT-360 005, GUJARAT

propietor

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD 
HOTEL, RESTAURANT, CATERERS PROVIDING OF FOOD, COLD DRINKS INCLUDED IN CLASS - 43
PARVATI WOODS

4269852    20/08/2019
KASOL TRIP PRIVATE LIMITED
V-31/11 DLF PHASE 3, GURUGRAM HARYANA-122001
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4270209   21/08/2019

JITENDRA SONI TRADING AS M/S. MOTHER’S FOOD
Shop No. 11, 12, 13, Shreekrushna Arcade, 1180, Budhwar Peth, Tulsi Baug, Pune, Maharashtra, India 411002
A Proprietorship Firm

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :14/08/2019

MUMBAI
Services for providing food and drink.
4270417  21/08/2019
UTOPIA HOSPITALITY PVT LTD
FILKA BUILDING, DAFTARY ROAD, OPP. RLY STN, MALAD EAST, MUMBAI 400097.
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
RESTAURANT & BAR, ACCOMMODATION RESERVATIONS, ACCOMMODATION BUREAUX (HOTELS), RENTAL OF
TEMPORARY ACCOMMODATIONS, TEMPORARY BAR SERVICES, CAFES, CAFETERIAS, FOOD & DRINK, OUTDOOR
CATERING SERVICES, HOTEL RESERVATIONS, HOTELS, MOTELS, RENTAL OF CHAIRS, TABLES LINEN, GLASSWARE,
RENTAL OF MEETING ROOMS, SELFSERVICE RESTAURANTS & SNACK BARS.
NYC CREPES

4270568  21/08/2019
NILESH.D.MUDALIAR
305 DRONA BUILDING, VISHAL NAGAR, MITH CHOWKI, MARVE ROAD, MALAD (W), MUMBAI 400064

Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai 400 037.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation & Restaurants
4271830    22/08/2019
TRANSCEND RESTAURANTS PVT. LTD.
160/D, Patny Nagar, S.P.Road, Begumpet, Hyderabad (T.S)
Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used
CHENNAI
Restaurants, hotels, cocktail lounges, services of food and drink catering and ice cream parlour services
4272335  22/08/2019
VENKATA PAPARAO GUMMADAPU
2-118, RAJA PETA, MYLAVARAM, MYLAVARAM - 521230, ANDHRA PRADESH
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
4274727   26/08/2019
NAUNIDH SALES (OPC) PRIVATE LIMITED
Plot No. WZ-A-356, Gulab Bagh, Nawada, Uttam Nagar NEW DELHI West Delhi 110059
BODY CORPORATE
Address for service in India/Attorney address:
S. AGGARWAL & ASSOCIATES
I-446, KARAM PURA, NEW DELHI-110015
Proposed to be Used
DELHI
Food and drink catering, food scultping, restaurants, snack, kulcha, chaat papri, lunch, dinner.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
INDIA COFFEE HOUSE

4276240  27/08/2019

COFFEE BOARD
trading as; COFFEE BOARD

COFFEE BOARD, DR. AMBEDKAR VEEDHI, BANGALORE - 560 001.

SERVICE PROVIDER
A STATUTORY BODY CONSTITUTED UNDER THE COFFEE ACT, 1942

Address for service in India/Attorney address:

MAHENDRA BHANSALI
FLAT NO.2A, SIDDHART SIYAJEE APTS, NO.72, CHOOLAI HIGH ROAD, CHOOLAI, CHENNAI 600 112.

Used Since : 28/09/1936

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
OHRI’S MISHTHANN VEDA

4276320  27/08/2019

M/S. OHRIS HOSPITALITIES
8-2-682/1, Road No.12, Banjara Hills, Hyderabad - 500 034, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :28/06/2019

CHENNAI
Hotels, Restaurants, Catering services, Providing Temporary Accommodation, Providing Food And Drink In Restaurants, Coffee Shops, Bar And Restaurant Services, Snack bar services, Banqueting services.
4277780  28/08/2019
YUM PLUM LLP
N-146, 1st Floor, Panchsheel Park, South Delhi
SERVICE PROVIDER
Limited Liability Partnership
Address for service in India/Attorney address:
JATIN NANDA
WZ-139/4, GALI NO.2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.

Proposed to be Used
To be associated with:
4277666

DELHI
Providing food and drink in restaurants and bars
THE OBEROI SERVICED APARTMENTS
4278151  28/08/2019
OBEROI HOTELS PRIVATE LIMITED
7, SHAM NATH MARG, DELHI-110 054
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
CAFES, CAFETERIAS, SNACKS, SNACK BARS, RESTAURANTS, SELF SERVICE RESTAURANTS, BOARDING, CATERING,
OUT DOOR CATERING, TOURIST HOMES, HOTELS MANAGEMENT AND RESERVATIONS RENTALS AND ALLIED
HOSPITALITY SERVICES BANQUET HALLS, RESORTS SERVICES, MARRIAGE PALACE, PROVIDING OF FOOD AND
DRINKS AND TEMPORARY ACCOMMODATION, CAFE SHOPS, ICE CREAM PARLORS, CATERERS AND BAR SERVICES,
PROVISION OF EXHIBITION FACILITIES AND PROVISION OF FACILITIES FOR CONFERENCES INCLUDED IN CLASS-43.
SEJAL PURVESHBHAI PATEL
B-2, Devcity Bungalows, R.C. Technical Road, Chandlodiya, Ghatlodiya, Ahmedabad 380061
Sole Proprietor

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Used Since :07/03/2019

AHMEDABAD
Providing food and beverages, Cafés, Providing food and drink in bistros, temporary accommodation, Outside catering services; Business catering services; Mobile catering services; Outside catering; Catering services; Off-site catering services; Catering services for schools.

Transliteration : PATEL NI FIREY PANIPURI
RAM PRASAD MAKHANLAL

4282135  03/09/2019
SIDDHARTH KHANDELWAL TRADING AS M/S. RPML ONLINE RETAIL
453, NAYA BANS, KHARI BAOLI, DELHI - 110006.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2013

DELHI
Take away services, restaurant, cafeteria, providing food and drinks.
VENUEPEDIA
4306609  27/09/2019
ACCURATA INFO SYSTEMS PVT. LTD.
G-34, D.D.A. COMMERCIAL COMPLEX (TRIVENI), SHEIKH SARAI, PHASE-I, NEW DELHI-110017
Company incorporated under the Companies Act, 1956.
Address for service in India/Attorney address:
GROVER & ASSOCIATES
A-250, DEFENCE COLONY, NEW DELHI-24
Proposed to be Used
DELHI
providing on-line information relating to hotel reservations and conference facilities; reservations for rooms for holding conferences, conventions, exhibitions, seminars and meetings; providing facilities for conference, exhibition and meetings
4340065  06/11/2019
BETTA COFFEE
No.3/4 Residency Road, Bangalore 560001
Partnership Firm
Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
120(14), 4th Floor AMBA, 1st MAIN, DR.RAJKUMAR ROAD, 1st BLOCK, RAJAJINAGAR, BANGALORE-560010.
Used Since :01/01/2019
CHENNAI
Cafeterias and restaurants services included under class 43
Trade Marks Journal No: 1938, 27/01/2020 Class 43

4360423 27/11/2019
JAYANDRASAMY ADITAN K
NO 7, KALAYANASUNDARAM NAGAR, 1ST STREET, KARUMANDABAN, TIRUCHIRAPPALLI, TAMIL NADU-620001

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Providing food and drink, Serving food and drinks, Providing of food and drink for guests, Preparation of food and beverages
4369032   06/12/2019
MOHIT PATHAK
UNIT NO EG-06, GROUND FLOOR, UNITECH RODEO DRIVE, SOUTH CITY-2, SECTOR 49, GURUGRAM 122018 HARYANA INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
RESTAURANTS
4376280  12/12/2019
SYED MOHAMMED SHABBIR
D/NO.10/440-1, KVR TOWERS, CELLAR, OPP BIG C MOBILE, SUBHASH ROAD, ANANTAPURUM 515001, ANDHRA PRADESH
sole proprietorship

Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
204 'A' WING, MITTAL TOWERS 6, M G ROAD, BANGALORE-560001

Proposed to be Used
CHENNAI

PROVISION OF INFORMATION RELATING TO HOTELS AND RESTAURANTS, HOTEL CATERING SERVICES, HOTEL ACCOMMODATION RESERVATION SERVICES, RESTAURANT SERVICES, FOOD PREPARATION AND COOKING SERVICES
HEAVEN'S KITCHEN

4376760    13/12/2019
MR. RAHUL KHERA TRADING AS: HEAVEN'S KITCHEN
17/542, DDA Flats, Kalkaji, New Delhi-110019, India
A citizen of India.
Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi-110030, India
Used Since: 16/01/2012
To be associated with:
3349546
DELHI
Restaurant, Bar, Cafe, Hotel, Motel, Pubs And Catering Services Included In Class 43
4376928  13/12/2019

TRISITA BASU TRADING AS CAFE LOOMBINI
N-200, Mudialy Road, Unit-H, Ground Floor, Shop-S9, Block-111, Kolkata-700 024, West Bengal.
Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Services for Providing Food & Drink, Temporary Accommodation.
4377231  13/12/2019
MAMMY PANCAKE COMPANY LIMITED
G/F 36 Main Tai ST, Hunghom, Kowloon, Hong Kong
A limited liability company incorporated under the laws of Hong Kong

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Restaurant Services; Cafeteria services; Hotel Services; Self-services restaurant services; Washoku restaurant services
SHAILAJA
1-85-4, Narasimha Krupa, Near Canara Bank, Beejadi, Koteswara, Dist - Udupi - 576222, Karnataka
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Resort hotel services, Resort lodging services.
4378276    15/12/2019  
ASHISH SAWANT  
B-404, VICEROY PARK, OPP. DAHISAR RTO, DAHISAR WEST, MUMBAI - 400068, MAHARASHTRA, INDIA  
68 BY LANE KITCHEN  

Address for service in India/Attorney address:  
LAHANE SANJEEV  
TRADEMAARK.COM, OFFICE NO. A/4, BLDG NO. 7, ASTER, OPP. PATANKAR PARK, NALASOPARA WEST, PALGHAR - 401203  

Proposed to be Used  
MUMBAI  
SERVICES FOR PROVIDING FOOD AND DRINKS, FAST FOOD RESTAURANT SERVICES
Trade Marks Journal No: 1938, 27/01/2020 Class 43

4378460 16/12/2019
ROY
SITHARA, IMA HALL ROAD, NADAKKAVU PO CALICUT-673011 KERALA INDIA
SOLE PROPRIETOR
Used Since :01/04/2019

CHENNAI
SERVICES PROVIDED BY PERSONS OR ESTABLISHMENTS WHOSE AIM IS TO PREPARE FOOD AND DRINK FOR CONSUMPTION AND SERVICES PROVIDED TO OBTAIN BED AND BOARD IN HOTELS, BOARDING HOUSES OR OTHER ESTABLISHMENTS PROVIDING TEMPORARY ACCOMMODATION. RESERVATION SERVICES FOR TRAVELLERS ACCOMMODATION, PARTICULARLY THROUGH TRAVEL AGENCIES OR BROKERS.
4378960  16/12/2019
CHANDRU SHANMUGAM SOLE PROPRIETOR OF MAMMI'S KITCHEN
NO.31, EZHUPIDARI AMMAN KOVIL STREET, KAMATCHI AMMAN NAGAR, KARAMBAKKAM, PORUR CHENNAI - 600116
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant and hotel services, Restaurant and catering services, Restaurant and cafe services
Trade Marks Journal No: 1938 , 27/01/2020 Class 43

4378965  16/12/2019
DIKSHANT SHAHI
A-208, NR WINDGATES, CHOKKANAHALLI, NEAR THANISANDRA MAIN ROAD, BENGALURU, KARNATAKA - 560064
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services, Hotel, restaurant, cafe-restaurant and bar services
4378967  16/12/2019
JAYACHANDRAN.R
307/2, NEAR URC NAGAR SBI BRANCH, PERUNDURAI ROAD ERODE - 638011
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services, Restaurant and catering services, Hotel and restaurant services
4379667  17/12/2019
RUCHI FOODS PLAZA PRIVATE LIMITED
132 C, CHARKOP INDUSTRIAL ESTATE BEHIND CAPSULE FACTORY, HINDUSTAN NAKA, KANDIWALI(W), MUMBAI-400 067.
A Company incorporated under the Companies Act 1956.
Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
To be associated with:
2157223, 2527383
MUMBAI
providing food drink and beverages services; Services for providing food and drink; fast food restaurants, cafeterias, catering services, business activities including distribution marketing and trading of fast food and snack included in class 43.
4379753 17/12/2019
HEERAN RETREAT RESORT
VILLAGE CHITROD, TALUKA TALALA, DISTRICT GIR SOMNATH, GUJARAT, INDIA
REGISTERED PARTNERSHIP FIRM

Address for service in India/Attorney address:
ALPESH N. DAVDA
7 - EVEREST SOCIETY, JAYANT K.G.SOCIETY MAIN ROAD, OPP. KHADI BHAVAN, NEAR ANAND BUNGLA CHOWK, MAVDI MAIN ROAD, RAJKOT - 360 004 - GUJARAT

Proposed to be Used
AHMEDABAD
(1) RESORT HOTELS, (2) RESORT LODGING SERVICES, (3) RESORT HOTEL SERVICES, (4) HOTEL, MOTEL AND RESORT SERVICES, (5) PROVIDING FOOD AND LODGING IN HEALTH RESORTS THAT SPECIALIZE IN PROMOTING PATRONS GENERAL HEALTH AND WELL-BEING, (6) HOTEL RESTAURANT SERVICES, (7) HOTEL ACCOMMODATION SERVICES, (8) PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMMODATION FOR GUESTS BEING SERVICES INCLUDED IN CLASS-43
4379835    17/12/2019
AMITKUMAR D PATEL
1ST FLOOR, SOPAN PALLADIUM, NR. TIRTHBHUMI APRT, NR. R.T.O, OPP. SUBHASH BRIDGE, AHMEDABAD - 380027,
GUJARAT
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD
Services for providing food and drink, catering, fast food, food stalls, restaurants, cafe
4379971   17/12/2019
PUNITA AHLUWALIA D/O MOHAN PATEL Proprietor of M/s WRAPPERZ
SHOP NO. 1, NYAY KHAND-2 TYAGI MARKET, OPP. ADITYA MALL INDRA PURAM, GHAZIABAD, UTTAR PRADESH-201014
INDIVIDUAL
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Proposed to be Used
DELHI
RESTAURANTS & CATERING SERVICES
Cafe Cameno

4380335  17/12/2019
CAFE CAMENO / ANSHUL JODHA
361, Vardhman Nagar A, Badarwas, Near 20ft Bypass, Jaipur, Rajasthan- 302019
Sole Proprietor

Address for service in India/Attorney address:
KOMALAHUJA
D-248/10,Office No-202 Abhishek Business Centre, Laxmi Nagar, Delhi-92

Proposed to be Used
AHMEDABAD
Providing Food and Drink services as per class 43
Laung Laachi

4380408    17/12/2019

LAUNG LAACHI
A203, SUVASTU OAK LEAF, SARJAPUR ROAD, BENGALURU, KARNATAKA- 562125

Partnership Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
CHENNAI

Services For Providing Food And Drinks, Restaurants, Restaurant Service, Providing Restaurant Services in class 43
4380951  18/12/2019
MR RAAGHAV SALLY
M-124 VIKAS PURI, NEW DELHI 110018
Individual

Address for service in India/Attorney address:
SHITIJ SAINI
M-134, 2nd Floor, Vikaspuri, New Delhi, 110018

Proposed to be Used
DELHI
ARRANGING TEMPORARY HOUSING ACCOMMODATIONS; PROVIDING ONLINE RESERVATION SERVICES FOR TEMPORARY LODGING; PROVIDING TEMPORARY LODGING INFORMATION VIA THE INTERNET; PROVIDING RESERVATION; BOOKING AND SEARCH SERVICES FOR TEMPORARY ACCOMMODATIONS AND TEMPORARY RENTAL LISTINGS; PROVIDING INFORMATION IN THE FIELD OF TEMPORARY ACCOMMODATIONS AND TEMPORARY RENTAL LISTINGS; PROVIDING RENTAL INFORMATION FOR TEMPORARY ACCOMMODATIONS AND TEMPORARY RENTAL LISTINGS, NAMELY, PROPERTY DESCRIPTIONS AND IMAGES, REVIEWS, LOCATIONS AND AMENITIES, AVAILABILITY AND RATES.
4381881  18/12/2019
CHETTAIS CATERERS
E-P-2 Block, Hebbal Industrial Housing area, Mysore 570016
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services.
4382398  19/12/2019
ANUJA MALIKARJUN PATIL
trading as ;MALIKARJUNA READY FOODS PRIVATE LIMITED
FLAT NO. 10, KONARK ADITYA, GOLIBAR MAIDAN CHOWK, CAMP, PUNE - 411001

Proposed to be Used
MUMBAI
HOTEL AND RESTAURANT, SERVICES FOR PROVIDING FOOD AND DRINK, CATERING (FOOD AND DRINK), INCLUDED IN CLASS 43
4382637  19/12/2019
S KARAPAGAPONNI
KARPAGA VINAYAGA, B6, 6TH STREET, T.N.H.B, 2ND MAIN ROAD, THIRUVALLUVAR NAGAR, THIRUVANMIYUR, CHENNAI 600 041
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Restaurant services, Arranging for the provision of food, Food cooking services, Providing food and drink, Providing information, including online, about services for providing food and drink, and temporary accommodation, Consultancy, advisory and information services in relation to the provision of food and drink
4382965  19/12/2019
NYGREE SOLUTIONS PRIVATE LIMITED
NO.945, 1ST FLOOR, 5TH MAIN, 21ST CROSS 7TH SECTOR, HSR LAYOUT, BANGALORE, KARNATAKA - 560102
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :09/09/2019
CHENNAI
Restaurant services
Trade Marks Journal No: 1938, 27/01/2020          Class 43

4382997    19/12/2019
DINESH RATHINAM
NO:42, AC BLOCK, 3RD CROSS STREET, 6TH MAIN RD, BLOCK AC, AC BLOCK, ANNA NAGAR, CHENNAI, TAMIL NADU 600040
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Hotel and restaurant services, Restaurant and catering services, Café and restaurant services, Hotel accommodation reservation services,
4382999    19/12/2019
R.C.KAPIL DEV PROPRIETOR OF MOMLY
B 302, SK HILLVIEW APARTMENTS, RAINBOW COLONY, SUGUNAPURAM, MYLKAL, COIMBATORE - 641008
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink
M/S. PARSHWA GAME ZONE
10/505, KHALASI LINE, TILAK NAGAR, KANPUR (UTTAR PRADESH).
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

Used Since :11/11/2019

DELHI
RESTAURANT SERVICES, COUNTER SALES OUTLET, TAKE AWAY AND HOME DELIVERY SERVICES RELATING TO FOOD SELF SERVICE RESTAURANT, SNACK BAR, CATERING, CAFE, COCKTAIL LOUNGE AND SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, RESORTS.
4383874  20/12/2019
NAZEEMA CHOLAYIL
Thaivalappil House, Thottungal Road, Mythri Nagar, Palakkad, Kerala-678014
Registered
Address for service in India/Attorney address:
JIMMI JOSE
LAWWORDS 4TH FLOOR, EDASSERY BUILDING, BANERJI ROAD, ERNAKULAM, KERALA
Used Since :20/09/2019
CHENNAI
Services for providing food and drink; Temporary accommodation
4383957  20/12/2019
VARUN GUPTA
BOOTH NO. 350, PATEL MARKET, SECTOR-15D, CHANDIGARH
Proprietor

Address for service in India/Agents address:
ARJUN TYAGI
#119, DARIA, U.T. CHANDIGARH-160101.

Proposed to be Used
DELHI
HOTELS, MOTELS, RESORTS, PROVISION OF CONFERENCE, EXHIBITION AND MEETING FACILITIES, BANQUET HALLS, RESTAURANTS, BAR, LODGING, BOARDING, INDOOR AND OUT DOOR CATERING, FOOD CATERING SERVICES, SNACK BARS, TAKEAWAY FOOD OUTLETS, CAFES, CAFETERIAS, ICE CREAM PARLOUR, BEERBARAND PUBS, CANTEENS; FOOD AND DRINK CATERING
4384114    20/12/2019
TAMARA LEISURE EXPERIENCES PRIVATE LIMITED
trading as ; TAMARA LEISURE EXPERIENCES PRIVATE LIMITED
INNOVATIONS, 58, 15TH CROSS, 2ND PHASE, J. P. NAGAR, BANGALORE, KARNATAKA, INDIA-560078
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHIVAKUMAR AND SURESH
NEW NO.4, OLD NO.83, 3RD STREET, EAST ABIRAMAPURAM, MYLAPORE, CHENNAI-600 004
Proposed to be Used
CHENNAI
TEMPORARY ACCOMMODATIONS, SERVICES FOR PROVIDING FOOD AND DRINK.
INDUS HOSPITALITY
Shop No. 8 to 15 Raheja Classic, Oshiwara, New Link Road, Andheri West- 58.
Partnership Firm

Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092

Proposed to be Used
MUMBAI
Bar services, Café, Cafeterias, Food and Drink Catering, Hotels, Motels, Self-service restaurants, restaurants, Snack-Bar and Tourist home included in Class 43
LOKOMADES
4384301  20/12/2019
LOKOMADES
Shop No. 1, Gr. Floor, Silver Craft CHS LTD, 33, Road Opposite Punjab Hotel, Bandra West, Mumbai, Maharashtra – 400050
Partnership Firm
Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop, Pachagaon, Dist.Kolhapur, Maharashtra.
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
4384588  20/12/2019
RACHANA PROJECTS LLP
CTS NO. 846, NEAR DURGA HOTEL, OPP. EXCELLENT BANK, BORI COLONY, MAROL, MAROSHI ROAD, ANDHERI (E), MUMBAI-400059, MAHARASHTRA
The Limited Liability Partnership
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Providing food and beverages, multi-cuisine restaurant, out door catering, buffet services. temporary accommodation, hospitality services(accommodation), banquet hall, fast food restaurant, resort, rest home, snack bars, cafes, cafeterias, food takeaways and hotel resort services
4384589  20/12/2019
RACHANA PROJECTS LLP
CTS NO. 846, NEAR DURGA HOTEL, OPP. EXCELLENT BANK, BORI COLONY, MAROL, MAROSHI ROAD, ANDHERI (E),
MUMBAI-400059, MAHARASHTRA
The Limited Liability Partnership

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
Mumbai
Providing food and beverages, multi-cuisine restaurant, out door catering, buffet services, temporary accommodation,
hospitality services (accommodation), banquet hall, fast food restaurant, resort, rest home, snack bars, cafes, cafeterias,
food takeaways and hotel resort services
4384824  21/12/2019
SURAJ CHAUDHARI
Survey No – 852, Kamargaon, Ahmednagar – 414005
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Services For Providing Food And Drink; Temporary Accommodation, Canteen, Cafe, Bar & Pub, Fast Food Restaurants, Catering Services, Pizza Parlors, Take Out Restaurant Services, Hospitality Services.
RAVI FOODS PRIVATE LIMITED
#7-4-112/1, Madhuban Colony Road, Kattedan, Hyderabad - 500 077, Telangana, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :17/08/2005

CHENNAI
Restaurants featuring home delivery; Providing online information relating to hotel reservations; Providing food and drink catering services for sports events, concerts, conventions and exhibitions; Restaurant services; Mobile restaurant services; Serving food and drink in restaurants and bars; Hotel, restaurant, café and bar services; Café and restaurant services; Cafés; Café and cafeteria services; Serving food and drink in retail and takeaway establishments; Reservation and booking services for hotels, restaurants and holiday accommodation Café and restaurant services; Carry-out restaurant services; Restaurant and hotel services; Self-service restaurant services; Reservation and booking services for restaurants and meals.
4385451   21/12/2019

KALKI
MB 3/9 GURUDAWARA LANE , PORT BLAIR - 744101

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Restaurant services, Restaurant reservation services
Kaawa Kaapi - The Cashmere Cafe

4385586  21/12/2019

PUNEET THAPLOO
228, MODERN APARTMENTS, SECTOR 15, ROHINI, DELHI - 110089

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Services for providing food and drink; Hotel, restaurant, café-restaurant and bar services; Restaurant services; Restaurant and catering services
SPIRALO

4385661  21/12/2019
AJAY GULATI
289, 15th Main. RMV Extension, Bengalure - 560080
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services, Food preparation services.
4385717  21/12/2019

YELLOW STONE HOSPITALITY LLP
DR. RAJENDRA PRASAD NAGAR, A 317 A, BADARWAS, GOPALPURA, JAIPUR-302019
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
AHMEDABAD

Accommodation services, Hotels, Restaurants, Tourist inn services, Providing food and lodging in health resorts that specialize in promoting patrons' general health and well-being.
4385963    22/12/2019
D R JEEVITHA TRADING AS FROZEN BOMB (N J ENTERPRISES)
01, ITPL Main Road, Maheswari Nagar, Singayyanapalya, Mahadevapura, Bengaluru 560048
Proprietary firm

Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078

Proposed to be Used
CHENNAI
Restaurants, fast food service, cafes included in class 43.
FATAYER
4386383  23/12/2019
HOTEL PEARL DUNES PRIVATE LIMITED
Doraiswamy Iyer Road, Off M.G. Road, Ernakulam
Company Incorporated under Companies Act, 2013 (1956)
Address for service in India/Attorney address:
JOSEPH NIDHIRY & SRIDHAR
CS K Sridhar No. 44/38, 1st Floor, Veerabadran Street, Nungambakkam, Chennai - 600034
Used Since :04/12/2019
CHENNAI
Services for providing food and drink including but not restricted to restaurants, restaurants services, cafes, cafeterias, canteens, food and drink catering, Holiday camp services, hotels, self-service restaurants, snack-bars and other related activities/services
Trade Marks Journal No: 1938 ,   27/01/2020           Class 43

4386384    23/12/2019
HOTEL PEARL DUNES PRIVATE LIMITED
Doraiswamy Iyer Road, Off M.G. Road, Ernakulam
Company Incorporated under Companies Act, 2013 (1956)
Address for service in India/Attorney address:
JOSEPH NIDHIRY & SRIKAR
CS K Sridhar No. 44/38, 1st Floor, Veerabadran Street, Nungambakkam, Chennai - 600034
Used Since :04/12/2019
CHENNAI
Description: Services for providing food and drink including but not restricted to restaurants, restaurants services, cafes,
cafeterias, canteens, food and drink catering, Holiday camp services, hotels, self-service restaurants, snack-bars and other
related activities/services
SUNERRA
4386993    23/12/2019
COMMEASURE PTE. LTD.
12 Kallang Avenue, #03-27/28, Singapore 339511
Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES]; BAR SERVICES; BOARDING FOR ANIMALS; CAFÉ SERVICES; DAY-NURSERY [CRÈCHE] SERVICES; FOOD AND DRINK CATERING; HOTEL RESERVATIONS; HOTEL SERVICES; MOTEL SERVICES; PERSONAL CHEF SERVICES; RECEPTION SERVICES FOR TEMPORARY ACCOMMODATION [MANAGEMENT OF ARRIVALS AND DEPARTURES]; RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE; RENTAL OF COOKING APPARATUS; RENTAL OF DRINKING WATER DISPENSERS; RENTAL OF LIGHTING APPARATUS; RENTAL OF MEETING ROOMS; RENTAL OF TEMPORARY ACCOMMODATION; RESTAURANT SERVICES; RETIREMENT HOME SERVICES; SNACK-BAR SERVICES; TEMPORARY ACCOMMODATION RESERVATIONS.
4387088    23/12/2019
K. VIJAYASIMHAN, PROPRIETOR, SIMHANNS ENTERPRISES
C1205 Purva Windermere, Amman kovil street, Pallikaranai, Chennai - 600100
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT
BURIZZA BY BURGER POINT
4387683  24/12/2019
RANA BHATNAGAR
K-1194, ASHIYANA, LUCKNOW, UTTAR PRADESH - 226012
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 07/07/2016
To be associated with:
4166857
DELHI
Restaurant services
4387882  24/12/2019
BEAUT BITES PRIVATE LIMITED
SHOP NO. 1, 2ND FLOOR, 66 FOOT ROAD, PATEL NAGAR, JHAIJAR HARYANA- 124507
PRIVATE LIMITED
Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084
Proposed to be Used
DELHI
RESTAURANTS AND PROVIDING FOOD AND DRINKS.
4388026    24/12/2019
SHEER FLAVOURS
C-32, Noor Nagar Extn, Jamia Nagar, Okhla, New Delhi-110025
PARTNERSHIP
Address for service in India/Agents address:
ANU KADIAN
UG-1, Kirti Shikhar Building, Janakpur, New Delhi-110058.
Proposed to be Used
DELHI
RESTAURANT SERVICES
4388033  24/12/2019
ETAXWAY SERVICES LIMITED
TAXWAY BUILDING JEEVAN JYOTI DANMAL MATHUR COLONY GULAB BARI
Public limited company
Address for service in India/Attorney address:
CHIRAG DUA
997/37, PREM NIWAS, MEHRA GALWAR GATE, AJMER, RAJASTHAN, 305001
Proposed to be Used
AHMEDABAD
RESTAURANT, CATERING, TAKEAWAY FOR FOOD AND DRINKS, SOUP AND SALAD BAR, HEALTH FOOD AS A BUSINESS
KARNI PALACE

4388178   24/12/2019
PRITHVI RAJ SINGH RATHORE
Karni Palace, Near Nazri Resort, Saunta Waddo, Baga Road, Bardez, Goa – 403 516
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/09/2013

MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION.
Trade Marks Journal No: 1938, 27/01/2020 Class 43

4389257  25/12/2019
KWR ENTERPRISES PVT LTD
Door no-IV/104G, SAI COMPLEX, NITHYANANDA NAGAR, DERALAKATTE, MANGALORE, DK DISTRICT, KARNATAKA
Private Limited

Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used
To be associated with:
4175465

CHENNAI
RESTAURANT, HOTELS, RESORTS, CANTEENS, FOOD COURTS, MOBILE FOOD COUNTERS, EATING HOUSES, KIOSKS,
OUTLETS, CAFETERIAS, DINE IN FACILITY, TAKE AWAY, CATERERS, CAFES, REFRESHMENT ROOMS AND OTHER
SERVICES INCLUDED IN CLASS-43
4389258   25/12/2019
AVADH REALITY
NEAR TRIKON BAUG CHOWK, OPP. PGVCL, DHEBAR ROAD, RAJKOT-360001, GUJARAT, INDIA.
Partnership Firm
Address for service in India/Attorney address:
HARDEEP L MAHIDA
PLOT NO 217/1, SECTOR 4-A, NEAR G-1, GANDHINAGAR
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS AND RESTAURANTS INCLUDED IN CLASS 43.
HARADIN
4389301  24/12/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :18/12/2018

CHENNAI
Restaurants featuring home delivery; Providing online information relating to hotel reservations; Providing food and drink
catering services for sports events, concerts, conventions and exhibitions; Restaurant services; Mobile restaurant
services; Serving food and drink in restaurants and bars; Hotel, restaurant, café and bar services; Café and restaurant
services; Cafés; Café and cafeteria services; Serving food and drink in retail and takeaway establishments; Reservation
and booking services for hotels, restaurants and holiday accommodation Cafe and restaurant services; Carry-out
restaurant services; Restaurant and hotel services; Self-service restaurant services; Reservation and booking services for
restaurants and meals.
EGGDEN
H.No.8-1-284/OU/227, PLOT NO 227, OU COLONY, SHAIKPET, HYDERBAD – 500008, TELANGANA, INDIA
Partnership firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
Restaurants, Restaurant services, Fast food restaurants, Take-out restaurant services, Hotel restaurant services, Self-service restaurants
4389435    26/12/2019
RURU INFRASTRUCTURE PRIVATE LIMITED
FIRST FLOOR, A108, MS PALAZOO, JAKKUR, BANGLORE URBAN-560064, KARNATAKA, INDIA.
Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since: 09/09/2019

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANTS, CAFE SERVICES, RESORT LODGING SERVICES
4389550    26/12/2019
GAURAV NITIN MUGDIYA
C-1, MIDC, CHIKALTHANA
INDIVIDUAL
Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005
Proposed to be Used
MUMBAI
PANI PURI
4389983  26/12/2019
RAJDEEP SINGH MANN PROPRIETOR OF HEALTHY M.E. FOODS
OPP. GOVT. MEDICAL COLLEGE, 35, CIRCULAR ROAD, AMRITSAR, PUNJAB - 143001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Serving of food and drinks; Serving of food and beverages; Preparation of food and beverages; Catering of food and drink; Providing food and drink in Internet cafés; Hotel and restaurant services; Hotel and motel services; Restaurant services; Cafe and cafeteria services; Cafeteria services; Catering services for providing European-style cuisine
4390192  26/12/2019
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
1, RENTAL OF MEETING ROOMS; 2, RETIREMENT HOME SERVICES; 3, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE; 4, BOARDING FOR ANIMALS; 5, DAY-NURSERY [CRÈCHE] SERVICES; 6, RENTAL OF COOKING APPARATUS; 7, RENTAL OF LIGHTING APPARATUS; 8, TEMPORARY ACCOMMODATION RESERVATIONS; 9, RESTAURANT SERVICES; 10, RENTAL OF DRINKING WATER DISPENSERS; 11, ACCOMMODATION BUREAU SERVICES [HOTELS, BOARDING HOUSES]; 12, CAFÉ SERVICES; 13, CAFETERIA SERVICES; 14, HOTEL SERVICES; 15, PROVIDING CAMPGROUND FACILITIES.

Transliteration : FENG NIAO JI PEI
4390282    26/12/2019
MR. ADITYA M. DADARKAR TRADING AS: TEHZEEB
B/303, MUGDHA APARTMENTS, SATYA NAGAR, BORIVALI (W), MUMBAI- 400092, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, LOUNGE & RESTAURANT SERVICES
4390357   26/12/2019
RAVINDRA VAIJNATH WADIKAR
Choice Group, Ground Floor, Near Mcdonald’s, Karishma Chowk, Karve Road, Kothrud, Pune-411038, Maharashtra, India
Individual
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India
Used Since :11/10/2017
MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages, rentals and reservations of temporary accommodation; hotel, motel, banqueting, cocktail, wine lounge & bar services; preparation of meals and restaurant services being services included in class 43
4390478  27/12/2019
KIRTI BHATNAGAR SOLE PROPRIETOR OF SPACE YARD
1, ARVIND MARG, M.I. ROAD, JAIPUR, RAJASTHAN 302001
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD
RESTAURANT, CAFE, PROVIDING FOOD AND DRINK, TAKE AWAY FOOD SERVICES UNDER CLASS 43.
HIKIKS

4390852    27/12/2019
KRIANZ FOODS N BEVERAGES PRIVATE LIMITED
Sy No.145 & 146, Flat No.8/A, 1st Floor, NV Plaza, Dwarakapuri Colony, Panjagutta, Hyderabad-500082, Telangana, India
MSME Registered Company

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khagaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation, restaurants, hotels, motels, cafes, cafeteria services, self-service restaurant services, boarding house services, accommodation bureau services, providing campground facilities, canteen services, food and drink catering, holiday camp services, hotel reservations, tourist home services.
ROLLISTA
4390854  27/12/2019

PRIYANKA GIRDHAR
A-169/GF, BLOCK-A, GHANTA GHAR, HARI NAGAR, MAYAPURI, SOUTH WEST, DELHI

Individual

Address for service in India/Attorney address:
SHAILENDRA KUMAR GUPTA
51/346, SECTOR 5, PRATAP NAGAR, SANGANER, JAIPUR

Proposed to be Used
DELHI

Restaurant
4390856    27/12/2019
VANPRASTHA RESORTS
VPO CHITAI, DIST. ALMORA, UTTARAKHAND-263601
PARTNERSHIP FIRM

Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :11/12/2018

DELHI
RESORT HOTELS, RESORT HOTEL SERVICES, HOTEL RESTAURANT SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS
Vanprastha Resorts

4390857    27/12/2019
VANPRASTHA RESORTS
VPO CHITAL, DIST. ALMORA, UTTARAKHAND-263601
PARTNERSHIP FIRM

Address for service in India/Agents address:

MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.

Used Since : 11/12/2018

DELHI
RESORT HOTELS, RESORT HOTEL SERVICES, HOTEL RESTAURANT SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS
4391135  27/12/2019
ROADSTER HOSPITALITY PVT LTD
Heritage Estate # 1103, B Block Montana, Yelahanka Bengaluru Karnataka Bangalore (Urban) - 560064
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION
RAJ BHOG

4391175  27/12/2019
VIPUL AGGARWAL TRADING AS : RAJBHOG FOOD INDIA
12, Inder Enclave, Delhi - 110 087
individual

Address for service in India/Age nts address:
GLOBAL TRADE MARK SERVICE
L8, P.S. RATHI BLOCK, TIS HAZARI COURT, DELHI 110 054
Used Since : 01/04/2015

To be associated with:
2991213

DELHI
Services for providing food and drink, restaurants and catering
SHAANT
4391623   28/12/2019
M/S. SHAANT BEACH RESORT
306, Navin Asha, Dadasaheb Phalke Marg, Dadar, Mumbai – 400 014.
Partnership
Address for service in India/Agents address:
AJARAJ DILIP BAGWE
GANGA VIHAR, A-II 3RD FLOOR, 305/306, PODAR ROAD, SANTACRUZ(WEST), MUMBAI-400054.
Used Since :14/11/2011
MUMBAI
Accommodation bureaux [hotels, boarding houses], Bar services, Boarding house bookings, Boarding houses, Cafés, Cafeterias, Camp services, Campground facilities, Canteens, Catering, Holiday camp, Holiday Homes, Hotel reservations, Hotels, Motels, Lodging services, Rental of meeting rooms, Rental of temporary accommodation, Rental of tents, Resorts, Restaurants, Self service Restaurants, Snack-bars and Tourist homes.
4391624 28/12/2019
M/S. SHAANT BEACH RESORT
306, Navin Asha, Dadasaheb Phalke Marg, Dadar, Mumbai – 400 014.
Partnership
Address for service in India/Agents address:
AJARAJ DILIP BAGWE
GANGA VIHAR, A-II 3RD FLOOR, 305/306, PODAR ROAD, SANTACRUZ(WEST), MUMBAI-400054.
Used Since :14/11/2011

MUMBAI
Accommodation bureaux [hotels, boarding houses], Bar services, Boarding house bookings, Boarding houses, Cafés, Cafeterias, Camp services, Campground facilities, Canteens, Catering, Holiday camp, Holiday Homes, Hotel reservations, Hotels, Motels, Lodging services, Rental of meeting rooms, Rental of temporary accommodation, Rental of tents, Resorts, Restaurants, Self service Restaurants, Snack-bars and Tourist homes.
Amo's Nashtaghar

4391735   28/12/2019
MR. AMOL BASAVARAJ ICHAGE
C-05, Indira Nagar, Near Mahalaxmi Mandir, Vijapur Road, Dakshin Solapur-413004
INDIVIDUAL

Address for service in India/Agents address:
RAGHVENDRA BHASKAR KULKARNI
RBK & ASSOCIATES, 6, CHINTAMANI, ABOVE AJINKYATARA CO. OP. BANK, SHIVTIRTH NAGAR, PAUD ROAD, KOTHRUD, PUNE - 411 038.
Used Since:01/10/2019

MUMBAI
Services for providing Food and drink; Temporary accommodation.
4392136  28/12/2019
HOTEL RAVAJI
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
HOTEL, RESTAURANT, LODGING & BOARDING.
MS. NISHA SHARMA
M/s Phalsa Cafe Fruit Bar, Behind S.P. Office, City Centre, Gwalior- 474011 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :26/12/2017

MUMBAI
Restaurant Services
4392458  29/12/2019
TANDON FOODS CORP
Flat No.GBF-01-002, IREO RISE, SECTOR-99, MOHALI (Punjab)-140306
Partnership firm

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116. Mob:9216333435 RKFLAW@GMAIL.COM

Proposed to be Used

DELHI
restaurant services, Services for providing food and drink; temporary accommodation, cafeteria services, Food preparation, Fast food restaurants, Takeaway food services, Food and drink catering, Serving food and drinks, Catering in fast-food cafeterias, Catering of food and drink, Preparation of food and beverages, ice cream parlors, ice cream parlour services; Bars; Bar services; Salad bars; Snack-bars; Juice bars; Wine bars; Wine bar services; Beer bar services; Providing food and drink in restaurants and bars; Serving food and drink in restaurants and bars; holiday camp services [lodging]; hotel reservations; hotel services; information and advice in relation to the preparation of meals; motel services; rental of meeting rooms; personal chef services; reception services for temporary accommodation [management of arrivals and departures]; self-service restaurant services; rental of tents; tourist home services
4392535  30/12/2019
GO INDIA VACATION PRIVATE LIMITED
C-51 2nd Floor, Near Laxmi Narayan Mandir, Malviya Nagar, South Delhi, Delhi – 110017
Private Limited Company
Address for service in India/Attorney address:
RAHUL DEV KUMAR, ADVOCATE
LAW OFFICE OF RAHUL DEV, LEVEL 18, ONE HORIZON CENTRE, GOLF COURSE ROAD, DLF PHASE 5, SECTOR 43,
GURGAON - 122002, HARYANA

Proposed to be Used
DELHI
PROVIDING ACCOMMODATION SERVICES, NAMELY, HOTELS AND BOARDING HOUSES; PROVIDING CAMPGROUND
FACILITIES; HOLIDAY CAMP SERVICES, NAMELY LODGING; HOTEL SERVICES, NAMELY, HOTEL RESERVATIONS,
MOTEL RESERVATIONS; RECEPTION SERVICES FOR TEMPORARY ACCOMMODATION INCLUDING MANAGEMENT OF
ARRIVALS AND DEPARTURES; RESTAURANT SERVICE, NAME IT SELF-SERVICE RESTAURANT, SNACK-BAR
SERVICES; RENTAL OF TEMPORARY ACCOMMODATION; RENTAL OF TENTS; TOURIST HOME SERVICES ALL BEING
SERVICES INCLUDED IN CLASS 43.
MANISH KISHOR PINJANI
S.no.6/2/23, Opposite Zensar IT Park, Kharadi, Pune-411014.
Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Used Since :01/10/2018

MUMBAI
Services for providing online & offline foods and drinks, temporary accommodation, restaurants, restaurants (self services), bars, snack-bars, lounge services, hotels, cafes, Cafeterias, canteens, caterings, takeaway outlets, banquet hall, food courts, included in Class 43
MOSKON FOODS PRIVATE LIMITED
BL NO B05 SANKHESHWAR, MADHUBAN BOARDING ROAD RTN, RATNAGIRI RATNAGIRI, MAHARASHTRA, 415612

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Catering services; Hotel, restaurant, café-restaurant and bar services; Providing restaurant services
4393378  30/12/2019
RAJESH Bhai LAKHA Bhai BHALAL.A.
C/4/35 INDRAJEET BAG SOCIETY NIKOL GAM ROD AHMADABAD 382350
Individual
Address for service in India/Attorney address:
EXCELON IP
832, Gala Empire, Drive In Rd, Nilmani Society, Thaltej, Ahmedabad, Gujarat 380052
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation.
CHAAT FIESTA

4393386  30/12/2019

‘INTEGRUM FOODCORP PVT LTD
ROW HOUSE NO.1, SURVEY NO 106/2/718, LEGEND FREGRANCE, PUNE, Maharashtra, India, 411015.
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
JITENDRA GUPTA
Office No. 403, 4th floor, Landge Landmark, Nashik phata, Mumbai-Pune highway, kasarwadi, Pune-411034

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.
CONE N'DIP

4393668   30/12/2019

MR. BHAVESH VASUDEV CHELANI
402, Sanket Apartment, Plot No 13, Pratapgunj, Opp Rosery School, Pratapgunj, Vadodara- 390 002, GUJARAT, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING OF FOOD, DESERT, ICE CREME AND DRINK; TEMPORARY ACCOMMODATION
MS. KRUSHNA DHARIA
C-308, SHREENATHJI PARK, CHHARWADA ROAD, NEAR PATEL SAMAJ WADI, VAPI, VALSAD-396191
Individual
Address for service in India/Attorney address:
LEENA AMBWANI
505, SHILP APERIA, NEAR ASHOK VATIKA, BOPAL AMBLI ROAD, NR. HOTEL LANDMARK, AHMEDABAD- 380058
Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation
4393780  30/12/2019
SATISH KUMAR WADHWA
KKV BITES, SHOP NO 1, NURSARY ROAD, OPP. RANA HOSPITAL, MODEL TOWN, JALANDHAR
PROPRIETOR

Address for service in India/Attorney address:
PRATIK WADHWA ADVOCATE
EE-63 BAGH KARAM BAKSH, JALANDHAR

Proposed to be Used
DELHI
RESTAURANT AND CATERER SERVICES
BAD MONKEY

4393864    31/12/2019
M/S. M SHRI TRADERS
D-77, Shubham Enclave, Paschim Vihar, New Delhi- 110063
A Partnership Firm

Address for service in India/Attorney address:
PURVA CHUGH
IP GLOBAL SERVICES, 8/3, Ground Floor, Rajinder Nagar, New Delhi-110060, India

Proposed to be Used
DELHI
Providing of food & drink services, Catering, Restaurants, Bars, Banquet Halls, Self-Service Restaurants, Food Kiosks; Home-Delivery Food Service
4394628   31/12/2019
ADIT AGGARWAL, TRADING AS BA NI RASOI GRANDMAS GUJARATI KITCHEN
E 9/22, Vasant Vihar, New Delhi-110057
Proprietorship Firm

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI

Services for providing food and drink; Restaurant services;
MS ANKITA JAIN
trading as ;SAUTEED STORIES
PLOT NUMBER -6, RAMBAGH, BEHIND SBI, NADIADWALA COLONY.2, MALAD WEST, MUMBAI- 400064

Proposed to be Used
MUMBAI
DELIVERY KITCHEN- SERVICES FO PROVIDING FOOD AND BEVERAGES, SERVICES FO PROVIDING FOOD AND DRINK. RESTAURANT CATERING, CANTEENS AND CAFES, SNACKS- BAR HOTELS
4395142   01/01/2020

MANSURI IQBAL KASIM
S.NO. 2/3/2+4A/3+4C/2, PLOT NO.1, IQBAL COLONY, NEAR RELIANCE PETROL PUMP, NEAR MILLAT HIGH SCHOOL,
MEHRUN, JALGAON, 425001, MAHARASHTRA, INDIA.
INDIAN NATIONAL SOLE PROPRIETOR OF HOTEL LIABA

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
OFFICE NO. 414, FORTUNE BUSINESS CENTRE, KASPATE VASTI ROAD, WAKAD, PUNE, 411057, MAHARASHTRA, INDIA.
Used Since :03/09/2018

MUMBAI
PROVIDING AND SERVING FOOD AND DRINK, HOTEL, RESTAURANT.
ARAMSTAY

4395430  01/01/2020
SALAMON G A
DOOR NO.8/180, VAYALUR X ROAD, RAVATHANALLUR, R N KANDIGAI, UTHIRAMERUR, KANCHEEPURAM 603403
Individual

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI

ARRANGING TEMPORARY HOUSING ACCOMMODATIONS: PROVIDING ONLINE RESERVATION SERVICES FOR TEMPORARY LODGING: TRAVEL AGENCY SERVICES, NAMELY MAKING RESERVATIONS AND BOOKINGS FOR TRANSPORTATION AND LODGING: PROVIDING TEMPORARY LODGING INFORMATION VIA THE INTERNET.
4395628  02/01/2020

EATIOS FOOD AND BEVERAGES
FIRST FLOOR BACK SIDE, 76, GALI NO 15, BHAGWATI GARDEN UTTAM NAGAR, NEW DELHI, West Delhi, Delhi, 110059
TRADING OF FOOD AND BEVERAGES PRODUCT
Partnership Firm

Proposed to be Used
DELHI

Provision and service of food, Drink, beverages, in Restaurant, Canteens, Cafes, Snack Bars, Fast Food Outlets and other mode. Rental of furniture, linens, table setting and equipment for the provision of food and drink, Accommodation of service for hotel, meeting. including in class 43
4395673   02/01/2020
POWERBIKING TOURS PRIVATE LIMITED
DOOR NO 12/110, VATTAKANAL, KODAIKANAL DINDIGUL TN 624103 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation; Hostel services; Hotel services; Reservation of hotel accommodation
SRIPADA S V VISHWANATHAM
#54 I, Lane C4, Central Avenue, Sainik Farms, New Delhi 110062 INDIA
Individual
Address for service in India/Attorney address:
BINDU SHARMA
ORIGIIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103

Proposed to be Used
DELHI
Hotel, bar, restaurant, cafe and catering services; Resort hotel services; Providing banquet and social function facilities for special occasions; Providing conference, exhibition and meeting facilities; Providing temporary accommodation; Providing of food and drinks in restaurants and bars Serving of food, drinks and beverages included in class 43.
4396265 02/01/2020
TRF ENTERPRISES PRIVATE LIMITED
Near Bagru Police Station, 26th Milstone (Dehmi Kalan Hardhyaanpura), Main Ajmer Road, Jaipur, Rajasthan-303007
Company

Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92

Proposed to be Used
AHMEDABAD
Providing Hotel and Restaurant services as per class 43
4396388  02/01/2020
FINDMYABODE PRIVATE LIMITED
110-B DDA FLATS GHAZIPUR DELHI-110096 INDIA
Body Incorporate
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
Catering, Catering of food and drink, Restaurants
4397032   03/01/2020
SAKSHI HOSPITALITY
Flat No-1, A Wing, Ground Floor, Om Anand CHS, Louis Wadi, Thane (W), Thane, Maharashtra- 400604
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4023483
MUMBAI
Services for providing food and drink; temporary accommodation
ARAABRELLA CONSUMERS PRIVATE LIMITED
2/12, Chandrakant Bhuvan, Ayre Road, Near Madhavi School, Dombivli East, Thane, Mumbai - 421201, Maharashtra

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Restaurant Services.
AMARYLLIS GREENS

4397299   03/01/2020
DIMPY GOEL PROP. OF AMARYLLIS GREENS
4063 , URBAN ESTATE , PHASE -2 , PATIALA PUNJAB . 147001
Sole Proprietor

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2,Uttam Nagar,New Delhi-110059

Provision to be Used
DELHI

Services For Providing Food And Drink; Temporary Accommodation
4398056 04/01/2020

PAMVI HOSPITALITY LIMITED
Flat No. 102, Plot No. 194, Ulwe Node, Navi Mumbai Maharastra - 410206
Limited Company

Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092

Proposed to be Used
MUMBAI RESORTS
Trade Marks Journal No: 1938, 27/01/2020  Class 43

4399499  06/01/2020
PANDIARAJ P
FLAT NO.191, SAI RESIDENCY, 2ND MAIN ROAD, 8TH CROSS, ITI LAYOUT, HSR 6TH SECTOR, BANGALORE -560068
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.
4400145  07/01/2020
MR. ANKIT GUPTA
F-14/15A, MODEL TOWN, NEW DELHI-110009, INDIA
SERVICE PROVIDER
Proposed to be Used
To be associated with:
4350097
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4401215  07/01/2020
ASHISH VERMA PROP OF TABLEWORTH
NEW CASTLE, CIVIL LINES, MORADABAD-244001, U.P
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK, BEVERAGES.
4401681  08/01/2020
ELEMENTS HOSPITALITY SERVICES PRIVATE LIMITED
THE LINK", Shop No. 2, Ground Floor, Vijay Cross Roads, Memnagar, Ahmedabad-380009, Gujarat, India
Applicant is a Private Limited Company registered under The Companies Act-2013 in India and is a Service Provider.
Address for service in India/Attorney address:
VINAYKUMAR V. PANDYA, ADVOCATE
C-504, SURBHI RESIDENCY-2, SURBHI CROSS ROAD, NEAR KHODIYAR MANDIR, ON THE WAY FROM NIKOL TO KATHWADA S.P.RING ROAD, NIKOL, AHMEDABAD - GUJARAT
Proposed to be Used
AHMEDABAD
PROVIDING FOODS AND DRINKS, CATERING SERVICES, HOTEL & RESTAURANT INCLUDED IN CLASS 43.
4402468  08/01/2020
SRIKANTH ARVAL
# 5-9-529, Tubi Gardens, JJ Nagar Post, Yapral, Hyderabad, Telangana - 500087
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
HOTELS, RESTAURANTS, CAFE BARS, CATERING SERVICES, CRECHES AND TEMPORARY ACCOMMODATION
4402616  09/01/2020
MR. SACHIN SHANKAR JADHAV
Laxmiprabha, Opp. Bora Nursery, Old Pandit Colony, Nashik - 422002
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Services For Providing Food And Drink; Temporary Accommodation, Canteen, Café, Fast Food Restaurants, Catering Services, Pizza Parlors, Take Out Restaurant Services, Hospitality Services.
POOJA GARG
R-105, Sispal Vihar, Sector-49, Gurgaon-122018
INDIVIDUAL

Address for service in India/Agents address:
VIVEK SHARMA
222, 2ND FLOOR, VARDHMAN PREMIUM MALL, OUTER RING ROA, DEEPALI, PITAM PURA, DELHI-110034.

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation.
JAGMOHAN AGARWAL, PROPRIETOR OF M/S RELIANCE ENTERPRISES,
15/23, FF, EAST PUNJABI BAGH, NEW DELHI-110026
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD, DRINK, BAR SERVICES, CAFETERIAS, CANTEENS, RESTAURANTS, SNACK-BARS
4407365 14/01/2020
PAVITHRA P
NO.13, B1, RAINBOW APPT, MK REDDY STREET, WEST TAMBARAM, CHENNAI-600045
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.

Transliteration: to develop or grow quickly
ANJAPPAR CHETTINAD A.C
RESTAURANT.

4408185  14/01/2020
A.KANDASAMY, A.MARUTHAPANDIAN AND A.VELLAIAMMAL, PARTNERS OF: M/S. ANJAPPAR CHETTINAD A/C
RESTAURANT.
NO.7/2, J.P. TOWERS, THIRUMURTHY NAGAR MAIN ROAD, NUNGAMBAKKAM, (NUNGAMBAKKAM HIGH ROAD),
CHENNAI 600034.
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.CA BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.
Used Since :19/01/1972

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
THANE ART FESTIVAL

2906927    22/02/2015
SAURABH SHIRISH PALAYE
201, SHRADDHA BUILDING, ABOVE SHRADDHA DEPOT STATION ROAD, KALWA (W), THANE-400605
SERVICE PROVIDER

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
MRS. SHITAL SUDHIR SHARMA
trading as ;TEXTTURES SALON AND SPA
SHOP NO.03, SAI SAAKSHAAT BUILDING, SECTOR.06, KHARGHAR, NAVI MUMBAI-410210, MAHARASHTRA, INDIA
SERVICE PROVIDERS
INDIAN NATIONAL
Used Since :01/03/2015
MUMBAI
SALON AND SPA
2941056  14/04/2015
ASCENT TECHNOSYSTEMS PVT. LTD.
B-57, CHANDRA NAGAR, MR-9, A.B.ROAD, INDORE-452 011 (M.P.)
Service Provider
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :20/02/2014
MUMBAI
Medical assistance, pharmacy advice, medical analysis services relating to the treatment of persons
3056722    15/09/2015
SACHIN WAL ASHOK CHOPDA
trading as ;Universal Cancer Conquest LLP
635/1-B, New Gajara Society, Bibwewadi, Pune-411037
Service Provider
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :18/06/2015
MUMBAI
Medical and healthcare services namely for - cancer patients,providing information in the field of cancer prevention screening ,diagnosis and treatment.
3176872  04/02/2016
M/S. VANITYCUBE MOBILE SPA AND SALON PVT. LTD.
trading as ;M/s. Vanitycube Mobile Spa and Salon Pvt. Ltd.
Jamuna Bhawan, Physical College Road, Shivpuri-473551, Madhya Pradesh
Services
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :08/01/2016
MUMBAI
Beauty Saloon Services & Beauty Therapy Treatments
3202594 07/03/2016
SUBURBAN DIAGNOSTICS (INDIA) PRIVATE LIMITED
2ND FLOOR, SUNSHINE BUILDING, OPP. SHASTRI NAGAR, NEAR LOKHANDWALA CIRCLE, ANDHERI (WEST), MUMBAI, MAHARASHTRA-400053
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF THE REPUBLIC OF INDIA

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III FARIDABAD HARYANA
Used Since :11/01/2016

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, DIAGNOSTIC CENTRE, MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS, PHARMACY ADVICE, BLOOD BANK SERVICES, IN VITRO FERTILIZATION SERVICES, HEALTH CARE, HEALTH CENTRES / HEALTH CENTERS, MEDICAL CLINIC SERVICES, MEDICAL ASSISTANCE, NURSING HOMES, THERAPY SERVICES.
3292208  23/06/2016
WILDERNESS AND WELLNESS RESORTS AND CAMPS PVT.LTD
RAJ KHURANA MEMORIAL HOSPITAL, B-14/D, GOVIND MARG, RAJA PARK, JAIPUR - 302004

Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.
Used Since :31/01/2015

AHMEDABAD
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
RAKESH KUMAR RAI

trading as; RAKESH KUMAR RAI

129A, LAKE TERRACE ROAD, KOLKATA - 29, WEST BENGAL.

SERVICE PROVIDER

SOLE PROPRIETOR BEING INDIAN CITIZEN.

Address for service in India/Agents address:

IDEAL TRADE MARK SERVICES.

18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Used Since: 16/02/2016

KOLKATA

RENDERING SERVICES OF HOMEOPATHIC CLINIC.
3357283  08/09/2016
MR. RASHMIKANT SHAH
MR. GIRJESH SHAH
trading as ;HEALTHY FUTURE
204, PRERNA ARCADE, OPP. KALUPUR BANK, NEAR PARIMAL CROSSING, AHMEDABAD - 380 006 , GUJARAT.
PHYSIOTHERAPY SERVICE PROVIDER
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :11/12/2010
AHMEDABAD
PHYSICAL CARE INCLUDED IN CLASS 44.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.healthy..
3371657  25/09/2016
AMARDEEP ANEJA
trading as ;ANEJA BUSINESS ASSOCIATES
CIVIL LINES, DUTT ROAD, MOGA.
SERVICES
PROP. FIRM
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :14/09/2016
DELHI
MEDICAL SERVICES INCLUDING HEALTH CARE SERVICES, MEDICAL ASSISTANCE REGARDING BLOOD BANK SERVICES.
SUNITA ATHALYE AND SMRUTI ATHALYE
trading as ;G2G
PLOT NO.73, MCCCH SOCIETY, OPP.BARNS SCHOOL, NEAR PUROHIT HOSPITAL, PANVEL-410206
SERVICE PROVIDER
Joint Applicant
Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.
Used Since :16/07/2014
MUMBAI
BEAUTY CARE SERVICES IN CLASS 44
3375221  29/09/2016
RUCHI KHERA
MYROOTS RURAL BUSINESS CENTRES PRIVATE LIMITED, OMKAR VEDA, A 704, EKNATH GHADHI MARG, PAREL, MUMBAI-400012
SERVICE PROVIDER
AN INDIAN NATIONAL

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Used Since :28/09/2016

MUMBAI
ANIMAL BREEDING, FARM EQUIPMENT RENTAL, FERTILIZER AND OTHER AGRI CHEMICALS, HORTICULTURE, MEDICAL ASSISTANCE, PLANT NURSERIES, VETERINARY ASSISTANCE IN CLASS 44
3388452  16/10/2016
CHETNA PATHANIA
trading as ;Liveyoung diet clinic Chandigarh
# 1638, Sector 22 B Chandigarh
Service Provider
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :01/04/2016
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals
Trade Marks Journal No: 1938, 27/01/2020  Class 44

3400442 27/10/2016
VIDULA V. KULKARNI, PROPRIETOR OF M/S. REVA HAIR & BEAUTY CARE
Shop No. 1, Starlight CHS, RSC No. 1/B, Plot no. 12, Gorai – 1, Borivali (West), Mumbai – 400 091, Maharashtra, India
Service Provider
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091
Used Since: 19/08/2004
To be associated with:
3389787
MUMBAI
Health spa services; beauty salons, hair, skin & body treatment; massage; medical assistance; hygienic and beauty care for human beings.
3416488  23/11/2016
FAMHEALTH PRIVATE LIMITED
50/8, FIRST FLOOR, TOLSTOY LANE, JANPATH, NEW DELHI-110001.
SERVICES PROVIDER
Address for service in India/Attorney address:
ALETHEIAA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002
Used Since :01/01/2016
DELHI
MEDICAL SERVICES WHICH MAINLY INCLUDE MEDICAL CARE, HYGIENIC AND BEAUTY CARE GIVEN BY PERSONS OR ESTABLISHMENT TO HUMAN BEINGS AND ANIMALS.
3428309  06/12/2016
DR. ABHISHEK PRATAP
trading as ;INDRAPRASTH SPINE MANUAL THERAPY CENTRE
Village Dhiwaiya, Post Office Kurauli, District Mainpuri, Uttar Pradesh
service provider
Address for service in India/Attorney address:
TRADEMARK JURIS
412 - A, KIRTI SHIKHAR, ANSAL TOWERS, DISTRICT CENTRE, JANAK PURI, NEW DELHI - 110058
Used Since :01/11/2016
DELHI
Medical Services including Spine and Joints Manipulation, Osteopathic/ Chiropractic Manipulation, Soft Tissue Manipulation, Cardio-Respiratory Physiotherapy, Paediatric and Gynae Physiotherapy, Posture and Ergonomics Physiotherapy, Preventive Physiotherapy, Sports Physiotherapy, Ortho Physiotherapy, Neuro Physiotherapy, Dry Needling Physiotherapy, Kinesiology Taping, Treatment Based on Natural Therapies in Relation to Preventive and Curative Health Care; Electro and Laser Acupuncture.
3465338  24/01/2017
MOHAMMED RAMZAN RIZVI
trading as ;RAMZAN RIZVI
MOHALLA- GORIYAN JETARAN ROAD,MERTA CITY,MERTA-341510
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/01/2017
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
3475892  07/02/2017
RADIANCE EYE CENTRE PVT. LTD.
5/180 LALITA PARK LAXMI NAGAR DELHI-110092
SERVICE PROVIDER
Address for service in India/Attorney address:
TIRUPATI ASSOCIATES
S-551, FIRST FLOOR, ST. NO. 01 SCHOOL BLOCK-II SHAKARPUR DELHI-92
Used Since :21/10/2016
DEHLI
EYE CARE SERVICE CENTRE AS PER CLASS-44
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
3499349 03/03/2017
DR.B.S.MEENA
trading as ;M/S. LAXMI DENTAL CLINIC
1st Floor, Shubham Residency,Parvat Patia to Archna Road, Nr.Krishna Circle, B/H Amaazia Park (Raghuveer Business
Empire),Parvat Patia Surat - 395010.
SERVICE PROVIDER
Address for service in India/Attorney address:
C.MANKOLERKAR, ADVOCATE
C-443, B.G.TOWERS, OUT SIDE DELHI GATE, SHAHIBAUG ROAD, AHMEDABAD - 380 004
Used Since :07/07/2006
AHMEDABAD
DENTAL HOSPITAL IN CLASS 44.
3563150  03/06/2017
DR. KRISHAN KUMAR ARORA TRADING AS SATYAM HOSPITAL
862, KRISHNA NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2017
DELHI
Hair Implantation; Hair Replacement Services; Hair Treatment Services; Advisory services relating to Hair Care;
Professional consultancy in the field of Medical Technology, Medical Surgery and Hair Treatment.
3579736  28/06/2017
RIJU R NAIR
trading as ; ADEP CLINICAL RESEARCH & DIAGNOSITICS
B-1 EXT./A-39, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044
SERVICE PROVIDER
Used Since : 01/04/2011
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS ANIMALS;
AGRICULTURAL, HORTICULTURE AND FORESTRY SERVICES.
Chandan
3590206  12/07/2017
CHANDAN DENTAL PVT. LTD
Krishnaryan 48, Sampatrao Colony, R. C. Dutt Road

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Used Since :01/04/2006

AHMEDABAD
Dental, orthodontic, clinical and healthcare consulting and services as mentioned under class 44
3603166 31/07/2017
SUHKBIR SINGH
R-9 Greater Kailash Part II New Delhi 110048
Sole Proprietor

Address for service in India/Attorney address:
SIEBENIP
293, R.P.S. FLATS, SHEIKH SARAI PHASE-I NEW DELHI 110017
Used Since :30/07/2017

To be associated with:
3565636
DELHI
Plastic surgery, Medical services, veterinary services, hygienic and beauty care for human beings or animals.
3628281  06/09/2017
DR. VIRAL VADERA PROPRIETOR OF ELITE SMILES DENTAL CLINIC
230, Trivia Complex, Natubhai Circle, Race Course
Single Firm
Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.
Used Since :30/08/2015
AHMEDABAD
Dental Clinic, Medical Services & Dentistry and Health Care Services
CELEBRITY INK

3628445    06/09/2017
CELEBRITY INK IP HOLDINGS PTY LTD
9 Prince Patrick Street, Richmond, Victoria, 3121 Australia
An Australian Propriety Company, Limited by Shares

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Tattoo parlour services; tattooing.
3629533 07/09/2017

RENU PURI
C-113, Sector - 39, NOIDA - 201301, Uttar Pradesh
Sole Proprietor

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :02/12/2005

DELHI

Advisory, information and consultancy services relating to health, diet and nutrition; providing counseling services, information, and educational information in the fields of health, diet and nutrition via the Internet.

NO EXCLUSIVE RIGHT OVER THE TERM “Diet Centre”..
GOOD ENERGIES

Priority claimed from 09/03/2017; Application No. : 53062/2017 ;Switzerland
3632247  11/09/2017
COFRA HOLDING AG
Grafenauweg 10, CH-6300 Zug, Switzerland
a Corporation organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :12/01/2009

DELHI

Forestry services; landscaping; forest landscape and habitat restoration; Reforestation services, including market-based reforestation services; Tree surgery; Tree planting; Landscape design; Rental of agricultural machinery, including equipment for landscape maintenance; forestry services notably relating to the recultivation of industrial wastelands; Tree planting for carbon offsetting purposes; Beekeeping services; forestry services, especially in the field of reforestation, forest landscape restoration, decreasing and prevention of deforestation; aerial and surface spreading of seeds, fertilizers and other agricultural products; agricultural services, notably those relating to environmental conservation; Insecticide spraying for agricultural, horticultural and forestry purposes; Information and consultancy services relating to the use of fertilizing preparations and chemicals; information and consultancy relating to weed killing and vermin control; Consultancy relating to tree planting; Consultancy related to forestation and deforestation; Providing information related to forestation and deforestation; Consultancy in the field of landscaping, forestry products, plants, seeds and seedlings; provision and dissemination of information and advice in the field of forestry, shared use of forests and resources, forestry carbon sequestration and biodiversity, conservation and sustainable forest management; advisory and consultancy services relating to sustainable agricultural and horticulture and forestry services, including providing on line information thereto; all of the above also in relation to tropical forests

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1444968.
POWER FOR A BETTER WORLD

Priority claimed from 09/03/2017; Application No. : 53071/2017 ;Switzerland
3632248     11/09/2017

COFRA HOLDING AG
Grafenauweg 10, CH-6300 Zug, Switzerland

a Corporation organized and existing under the laws of Switzerland

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :12/01/2009

DELHI

Forestry services; landscaping; forest landscape and habitat restoration; Reforestation services, including market-based reforestation services; Tree surgery; Tree planting; Landscape design; Rental of agricultural machinery, including equipment for landscape maintenance; forestry services notably relating to the recultivation of industrial wastelands; Tree planting for carbon offsetting purposes; Beekeeping services; forestry services, especially in the field of reforestation, forest landscape restoration, decreasing and prevention of deforestation; aerial and surface spreading of seeds, fertilizers and other agricultural products; agricultural services, notably those relating to environmental conservation; Insecticide spraying for agricultural, horticultural and forestry purposes; Information and consultancy services relating to the use of fertilizing preparations and chemicals; information and consultancy relating to weed killing and vermin control; Consultancy relating to tree planting; Consultancy related to forestation and deforestation; Providing information related to forestation and deforestation; Consultancy in the field of landscaping, forestry products, plants, seeds and seedlings; provision and dissemination of information and advice in the field of forestry, shared use of forests and resources, forestry carbon sequestration and biodiversity, conservation and sustainable forest management; advisory and consultancy services relating to sustainable agricultural and horticulture and forestry services, including providing on line information thereto; all of the above also in relation to tropical forests
3639864  20/09/2017
DR. ADITYA SHAH PROPRIETOR OF AURA LASER AND COSMETIC CLINIC
A/4, Second Floor, Bihari Apartment, R C Dutt Road, B/s Welcome Hotel
Single Firm
Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.
Used Since :25/07/2014
AHMEDABAD
Skin and Cosmetic Clinic, Medical Services and Laser, Cosmetic and Skin and Healthcare Services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Service is restricted in the state of Gujrat only..
3645393   27/09/2017
DINESH KUMAR BHARDWAJ
C -368, Vikas Puri, New Delhi – 110 018
2261181

Address for service in India/Attorney address:
DASWANI & DASWANI
Daswani House, Green Acres 23B, Ahipukur 1st Lane, Kolkata - 700019
Used Since :19/09/2017

DELHI
physiotherapy
FOLLOWME
3646716  29/09/2017
YASH JAIN.
287, AGCR ENCLAVE, NEAR KARKARDOOMA COURT, DELHI-110092, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
We Love to Care

3674039  09/11/2017
DR. ANUBHA YADAV TRADING AS TENDER PALM HOSPITAL
A-5/408, VIRAJ KHAND, GOMTI NAGAR, OPPOSITE ROHIT RESIDENCY, LUCKNOW 226010

Single Firm

Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
MSGIP, ADVOCATES AND IP ATTORNEYS B-895, GROUND FLOOR, DTDC COURIER STREET, PALAM EXTENSION,
SECTOR-7, DWARKA, NEW DELHI 110077
Used Since :06/11/2015

DELHI
Healthcare Services, Medical Services including Medical Counselling, Diagnostic, Imaging, Assistance, Clinic, Care Services, IVF and all Human Fertility Treatment Services.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3674037.
3734788  23/01/2018

JAYESH JIVRAJ GAJORA (INDIAN NATIONAL, PROPRIETOR), TRADING AS PEACOCK SALON
Shop No.26-29, Bawa Tower, Navratna Hotel, Sector 17, Vashi, Navi Mumbai - 400703, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :02/12/2006

MUMBAI
Hygienic and beauty care, beauty salon
AARNAA MEDICARE PVT LTD
601, Swastik Esplanade, Behind Alpana Apartment, L. B. S. Road, Opp. CID Office, Ghatkopar (W), Mumbai - 400086, Maharashtra
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :26/03/2015
MUMBAI
Medical services
ELIXIR FITNESS
3777426  14/03/2018
ELIXIR FITNESS PRIVATE LIMITED
trading as :ELIXR
CTS-202, OAKLAND PARK,YAMUNA NAGAR, NEAR MILLAT NAGAR, OSHIWARA, ANDHERI WEST, MUMBAI 400053
FITNESS, GYM, HEALTH CLUB , SPA, RELAXATION THERAPY
PRIVATE LIMITED
Used Since :27/02/2008
MUMBAI
Description:- Running of Health Club, Spa, Relaxation Therapy and all other services included in this class
Trade Marks Journal No: 1938 , 27/01/2020 Class 44

3783932 21/03/2018
SHIKHA DHAVAL BHATT, TRADING AS POSH PETS
70, BHATT BHUVAN, FLAT NO-16A, BHAUDAJI ROAD, OPP. GYMKHANA, MATUNGA-EAST, MUMBAI-400019
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
DEEPAK AMARSHI VARIYA
Office No.305, Kaveri Commercial Premises Co.op.Society Ltd.,3rd floor, Jagannath Temple Road, Near Holiday Inn Hotel, Sakinaka Metro Station(Junction), Sakinaka, Mumbai-400072.
Used Since :15/08/2016

MUMBAI
Medical services, veterinary services, hygienic and beauty care, Grooming and other related services & activities for pets as included in class 44
3844385  26/05/2018
DR. KANCHAN AHLUWAIYA PROPRIETOR OF AHLUWAIYA HOSPITAL
NEMI CHAND GALI, RAMSAGAR PARA NEAR PRABHAT CINEMA RAIPUR (C.G.) 492001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :26/11/2015
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services included in class 44
Trade Marks Journal No: 1938, 27/01/2020 Class 44

DR. VIJAYKUMAR.P.K trading as VARDHAN FERTILITY LAPAROSCOPY & WOMENS CARE CENTRE
NO. 13, 1ST FLOOR, BANASWADI MAIN ROAD, ABOVE FERERAL BANK, BANASWADI, BANGALORE – 560043, KARNATAKA, INDIA
Service Provider
Proprietorship

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since: 01/12/2016

CHENNAI
IN VITRO FERTILIZATION SERVICES, MEDICAL SERVICES IN THE FIELD OF IN VITRO FERTILIZATION, ADVISORY SERVICES IN THE FIELDS OF IRRIGATION AND FERTILIZATION, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS
4063329 21/01/2019
SANJAY SHAH PROPRIETOR OF MEDICURO
HOUSE NO. 171, NEAR SAI BABA MANDIR, AYODHYA BYPASS ROAD, G SECTOR, AYODHYA NAGAR, BHOPAL, (M.P.) - 462041
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Health Care Services.
Area restricted to the state of M.P and MAHARASHTRA..
4101949  27/02/2019
PAREKH INTEGRATED SERVICES PVT. LIMITED,
C/O PAREKH PRINTS, 1ST FLOOR, ITALIAN TEXTILE COMPOUND, ITT BHATTI, GOREGAON EAST, MUMBAI-400063,
INDIAN COMPANY
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.included in class 44
ATHARVA INSTITUTE OF SPINE & PAIN(represented by its Partner, Mr. Pavan Kumar Bichal)
Nakshatra Hospital, Yadav Nagar colony, Alkapuri X Road, Opp. Swagath Grand Hotel, Hyderabad 500035
Partnership

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
CHENNAI
Hospitals; Clinics; Medical & Healthcare Clinics; Medical treatment services provided by clinics and hospitals, under Class 44

No exclusive right over INSTITUTE OF SPINE & PAIN and the descriptive images separately except as substantially shown in the representation of the mark.
DR. DEEPA NEELANKATAN trading as ; SAI WOMEN'S CLINIC
NO. 15, SECOND MAIN ROAD, KARPAGAM, GARDEN, ADYAR, CHENNAI TAMILNADU INDIA
SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
S. NIRMALA DAISY
1 C, KAVERI NAGAR BEACH 5TH STREET, KOTTIVAKKAM, CHENNAI-600 041
Used Since: 01/12/2007

CHENNAI
MEDICAL SERVICES FOR WOMEN
The mark should be used as a whole.
4145199   12/04/2019
SABINA TAMANG
NO 71, BRINDHAVAN NAGAR, VALASARAVAKKAM CHENNAI-87
Single Firm
Address for service in India/Attorney address:
BHUVANESWARI A
No 101 North Mada Street Thiruvatriyur Chennai 19

Proposed to be Used
CHENNAI
Human hygiene and beauty care, beauty salons, hairdressing salons, manicuring.
Subject to restrict the area to South India only.
KALLOS VANITY

4147613   15/04/2019
MD IRFAN ALI, PROPRIETOR TRADING AS KALLOS VANITY
NO.52, 7TH MAIN ROAD, 7TH AVENUE, DHANDEESWARAM NAGAR, VELACHERY, CHENNAI – 600042, TAMIL NADU, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :05/04/2019

CHENNAI
BEAUTY CONSULTATION, BEAUTY THERAPY, BEAUTY TREATMENT SERVICES, BEAUTY CARE SERVICES, HAIRDRESSING AND BEAUTY SALON SERVICES, HEALTH AND BEAUTY CARE SERVICES PROVIDED BY SAUNAS, BEAUTY SALONS, SANATORIUMS, HAIRDRESSING SALONS AND MASSAGE PARLORS, MAKE-UP CONSULTATION AND APPLICATION SERVICES, PERMANENT MAKE-UP TATOOGING SERVICES

The mark should be used as a whole.
4236434  16/07/2019

SHAHNAWAZ USMANI
C-11/199, FIRST FLOOR, YAMUNA VIHAR, DELHI-110053 DELHI INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
ECR
4248926   29/07/2019
PRABHAT RANJAN CHOUDHARY
NIKHIL SUJOK WORLD, 63, NIKHILESHWAR NAGAR, STATE BANK OF INDIA, KUDI BHAGTASANI HOUSING BOARD,
SECTOR - 2, JODHPUR, RAJASTHAN - 342005.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :21/04/2017

AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture
and forestry services included in class 44.
KETO WAY

4260664    09/08/2019

PRAVIN RAMNATH SANDHAN
Fl. No.-6, Tara Appt. Opp. Ramayan Bung, Tilakwadi Nashik, Maharashtra, 422005, India

Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.

Used Since :01/07/2019

MUMBAI

‘Medical consulting services in food medicine, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.. as included in class 44’
SAURABH SHARMA
House no-101/2, Rishi Nagar near budhla sant mandir, Hisar, Haryana 125001
The Trademark class is 44.
Sole Proprietorship

Proposed to be Used

DELHI

Beauty Salon, Hairdressing Salon and Manicuring
4265660  14/08/2019
GAJANAN PANDURANG BHALEKAR TRADING AS BHALEKAR OPTICS
A 503, NEW SAMADHAN DATTAGURU CHS LTD, SENAPATI BAPAT ROAD, DADAR (W), MUMAI 400028.
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013
Proposed to be Used
MUMBAI
Optician services, Sight-testing [opticians’] services
4266698 16/08/2019
CLICK LABS PVT. LTD.
PLOT NO. 16, IT PARK, SECTOR-22, PANCHKULA, HARYANA
BODY INCORPORATE

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
BEAUTY CARE SERVICES, BEAUTY SALOON SERVICES INCLUDED IN CLASS 44
4267647   17/08/2019
SOSALEY TECHNOLOGIES PRIVATE LIMITED
NEW NO. 141, C-3, SECOND FLOOR, GANDHI SALAI, VELACHERY CHENNAI TN 600042
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
interpretation of electrocardiographic signals; medical testing for diagnostic or treatment purposes; preparation of reports relating to medical matters; advisory services relating to medical instruments; providing information relating to the rental of medical machines and apparatus
4274145   24/08/2019

SHAIKH SAJIDA MOHD HUSSAIN
104 SAROOPI JAMUNA CHS LTD NAYA NAGAR,NR ASMITA SUPER MARKET,MIRA ROAD (E), THANE PIN CODE:401107

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**

**MUMBAI**

Paramedical services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4274873   26/08/2019
YUSUF MATCHESWALLA (INDIAN NATIONAL, PROPRIETOR), TRADING AS DR. MATCHESWALLA'S HAPPY MINDS
Bai Jerbai Baug, Office No- 5, 1st Floor, Above Bharat Gas, Dr. Babasaheb Ambedkar Road, Next To Gloria Church, Byculla (East),
Mumbai - 400027, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :26/01/2015
MUMBAI
Psychological counseling services
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
DR. MATCHESWALLA'S HAPPY MINDS

4274874  26/08/2019

YUSUF MATCHESWALLA (INDIAN NATIONAL, PROPRIETOR), TRADING AS DR. MATCHESWALLA'S HAPPY MINDS

Bai Jerbai Baug, Office No- 5, 1st Floor, Above Bharat Gas, Dr. Babasaheb Ambedkar Road, Next To Gloria Church, Byculla (East), Mumbai - 400027, Maharashtra

A Proprietorship Concern

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (MUMBAI)

201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since : 26/01/2015

To be associated with:

3522106

MUMBAI

Psychological counseling services
Trade Marks Journal No: 1938, 27/01/2020 Class 44

SARVANANTHARAJA THIRUCHENTHORAN
NO.118/3, FIRST FLOOR, THATHAGUNI VILLAGE, THATHAGUNI POST, KENGERI HOBLI, BENGALURU SOUTH-560082,
KARNATAKA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
HOSPITAL SERVICES, DENTAL CLINIC SERVICES, MEDICAL AND HEALTHCARE CLINIC SERVICES, MEDICAL TOURISM
SERVICES IN THE NATURE OF DENTAL CARE, MEDICAL AND SURGICAL SERVICES, COSMETIC AND PLASTIC
SURGERY CLINIC SERVICES, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, SPA
SERVICES, HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE BODY AND SPIRIT INCORPORATING
MASSAGE, FACIAL AND BODY TREATMENT SERVICES, AND COSMETIC BODY CARE SERVICES, AGRICULTURE,
HORTICULTURE AND FORESTRY SERVICES, PEST CONTROL SERVICES FOR AGRICULTURE, HORTICULTURE OR
FORESTR.
4279354  30/08/2019
M/S. PINKNBLU INFO PRIVATE LIMITED
BHIVE WORKSPACE HSR S6, 6-148, 5TH MAIN, 6TH SECTOR HSR LAYOUT BANGALORE 560102, KARNATAKA, INDIA.
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
BEAUTY SALON SERVICES, HAIR SALON SERVICES FOR CHILDREN, SKIN CARE SALON SERVICES.
Trade Marks Journal No: 1938, 27/01/2020 Class 44

4355108 22/11/2019

SUNIL THAKUR
trading as RICH INFINITY
Shop No. 45, Shopper's Orbit, 'B' Wing, Vishrantwadi, Pune 411015
Service provider
Single Firm

Address for service in India/Attorney address:
PARMESHWAR PRASAD PATEL
near manorama dairy,beside jora talab,Ashok Nagar, Sarkanda, bilaspur,C.G

Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4362834  29/11/2019
MAHAVEER MEDI-SALES PRIVATE LIMITED
No. 97, Mahaveer Arcade, 17th Cross, Sirsi Road, Chamarajpet, Bengaluru, Karnataka - 560 018, India
A company existing under the laws of India.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
CHENNAI
Pharmacy services, medical diagnostic services; consultancy and information services relating to pharmaceutical and medical products.
MADHURITA SINGH
L-3/89 SECTOR-D ALIGANJ LUCKNOW. PIN-226024 UTTAR PRADESH
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Hairdressing and beauty salon services; Hairdressing salon services for women; Hairdressing salon services for men; Hairdressing salon services for children; Beauty salon services; Skin care salon services
4376373  13/12/2019
TEJVEER S/O SH. RAM MEHAR
TEJVEER S/O SH. RAM MEHAR R/O WARD NO. 9, OPP. ALLAHABAD BANK, RAILWAY ROAD, SAFIDON, DISTT. (JIND)
HARYANA-126112
INDIVIDUAL
Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HARYANA
Proposed to be Used
DELHI
HEALTH SPA, HYGINIE AND BEAUTY CARE FOR HUMANS INCLUDING HAIR DRESSING, FACIAL, PEDICURE, MANICURE, BEAUTY SALON SERVICES, HAIR DRESSING, SPA, COLURING, HEAD MASSAGE, FOOT MASSAGE, BODY MASSAGE, BLEACH, WAXING, BRIDE AND GROOM MAKE UP ALL INCLUDED IN CLASS-44
4376927   13/12/2019
NITIN KUMAR
1/2655, GARI NUMBER 3 NEAR AHINSA VATIKA, RAMNAGAR, LONI ROAD, SHAHDARA, DELHI-110032
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture
and forestry services
CRAZY TOWN

4377935  14/12/2019
PRINCE KARRARA TRADING AS CRAZY TOWN
THANDAL, AJNOHA, HOSHIARPUR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/12/2019

DELHI
Beauty Care & Body Care Treatment Services, Health & Beauty Care Services provided by Saunas, Beauty Salons, Sanatoriums, Hairdressing Salons; Hair Coloring Services & Massage Parlours, Beauty Therapy & Beauty Consultancy Services.
PUSHTISANSKAR

4379002    16/12/2019

PUSHTISANSKAR SANSTHAN TRUST THROUGH ITS TRUSTEE ANAND THAKKER
Moti Haveli, Panch Hatadi Chowk, Junagadh - 362 001 in the State of Gujarat within the Union of India.
a trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4302701

AHMEDABAD
plant nursery services
4379441    16/12/2019

ASTEL
VAYAKKARA HOUSE, P.O. CHOVVA, KANNUR – 670006, KERALA
Partnership Firm

Address for service in India/Attorney address:
SANDHYA SHAJI
RP Complex,Nr Ashoka Hospital, Chenoli Road , South Bazar, Kannur- 670002, Kerala.

Proposed to be Used
CHENNAI
PHARMACY SERVICES
Trade Marks Journal No: 1938, 27/01/2020 Class 44

4380756 17/12/2019
SAKSHI MALIK
428, NAPIER TOWN, JABALPUR, MADHYA PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals
Freedom Guru

4381548  18/12/2019

PRAVEEN KENNETH
4B, Horizon apartment, Pali Hill, Nargis Dutt road, Bandra West, Mumbai - 400 050

Individual

Address for service in India/Attorney address:
ANAND AND ANAND AND KHIMANI
Anand & Anand & Khimani, 703-704, Tulsiani Chambers, Free Press Journal Marg, Nariman Point, Mumbai - 400 021, India

Proposed to be Used
MUMBAI

Providing information and advice in the field of health and wellness, featuring meditation and mindfulness for medical purposes
TRIPPINK

4382788  19/12/2019

RITOPRIYO SAHA
B-402, ROSE GARDEN APARTMENTS, AREKERE GATE, BANNERGHATTA ROAD, BANGALORE-560076

An Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since :07/04/2008

CHENNAI

Tattooing services; Body piercing services
Trade Marks Journal No: 1938, 27/01/2020 Class 44

DURBY HAIR STUDIO

4383799   20/12/2019
MR. VICKY SABIR ALI
C/O SABIR, MOHALLA CHAUDHARIYAN, WARD NO. 10, BACHHRAON, DHANAURA, AMROHA-244225, UTTAR PRADESH-INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR -440034

Proposed to be Used
DELHI
HAIRDRESSING SALONS; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
ONCOMAX NE

4383864  20/12/2019

PARTHA SARATHI CHAKRABORTY
Flat 3 F, Protech Harkanan, Ganesh Mandir Path, New Guwahati, Assam - 781020
Natural Person

Address for service in India/Attorney address:
PRIGYA ARORA
C-36, third floor, south extension part 1, new delhi-110049

Proposed to be Used

KOLKATA
Medical Services including Oral & Maxillo-Facial Oncosurgery, Head & Neck Oncology, Oral & Maxillofacial Reconstrucive Surgery, Oral & Maxillofacial Surgery, Microvascular Surgery, Head & Neck Cancer Care, Physicians & Surgeons Training, Head & Neck Cancer Awareness, Academic activities, Clinical & Basic Research Activities, Community Programmes
4384024  20/12/2019
DR.THALHATH . P (PROPRIETOR)
M/s. METROMIND CLINIC & DEADDICTION CENTRE, PALOLI (H), P.O VIA KODIYOURA, KALLACHI, KOZHIKODE - 673 506.
PROPRIETOR
Address for service in India/Attorney address:
GUDWIL & GOODWILL.
41/785, ‘SWATHI’ C.P. UMMER ROAD, COCHIN-35, KERALA
Used Since : 26/09/2019
CHENNAI
PSYCHIATRIST SERVICE, CLINIC SERVICES.
4384277  20/12/2019

RENUKA DEVI
M/S THE LASH STUDIO.IN, OLD NO.14, NEW NO.25, GEMS COURT, SHOP NO.25, KHADER NAWAZ KHAN ROAD,
NUNGAMBAKKAM, CHENNAI - 600 006.
PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
A.GANAPATHEESWARAN
IP360, NO.7/2,1ST FLOOR,MEHTHA HOUSE,KONDI CHETTY STREET,CHENNAI-600001

Used Since :25/05/2019

CHENNAI
BEAUTY TREATMENT SERVICES ESPECIALLY FOR EYELASHES, EYELASH CURLING SERVICES, EYELASH EXTENSION SERVICES, AND BEAUTY SALOON SERVICES
SHABIYA TABASSUM MALIK
HOUSE NO. 168, BATHINDI MORH, NEAR MATTOO MEDICOSE, JAMMU – 180 011 (J & K), INDIA
INDIVIDUAL

Address for service in India/Attorney address:
ANUSHA BHAT
GREENCORP LEGAL SOLUTIONS, H-1,802, THE MEADOWS, ADANI SHANTIGRAM, NEAR VAISHNODEVI CIRCLE, S.G. HIGHWAY, AHMEDABAD - 382421, GUJARAT, INDIA

Used Since: 04/02/2019

DELHI
MEDICAL & HEALTHCARE CLINIC SERVICES, DENTAL CLINIC, COSMETOLOGY SERVICES AND THERAPY SERVICES INCLUDED IN CLASS 44
AKHIL HOLISTIC HEALTH & WELLNESS CARE PRIVATE LIMITED
8-2-603/A/71 GURUBRAHMA NAGAR ROAD NO.10, BANJARA HILLS HYDERABAD HYDERABAD TG 500034

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

MEDICAL SERVICES, HOSPITALS, CLINICS, CLINICAL SERVICES, CONVALESCENT HOMES, HUMAN HEALTH CARE SERVICES, REHABILITATION CARE AND COUNSELLING, REHABILITATION MEDICINE, TRANSITIONAL CARE, RESEARCH AND DEVELOPMENT CENTRE, HEALTH CARE COUNSELLING, NURSING HOMES, HOSPICES, PALLIATIVE CARE, CONTINUUM CARE SERVICES, MEDICAL ASSISTANCE, PHYSIOTHERAPY, PHYSICAL THERAPY, PHYSICAL REHABILITATION, REHABILITATION FOR SUBSTANCE ABUSE PATIENTS, SPEECH THERAPY SERVICES, HEALTH CARE CENTRES, OSTEOPATHIC AND CHIROPRACTICS, ALTERNATIVE MEDICINE SERVICES, WELLNESS CENTRE SERVICES, MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES, MEDICAL HOME HEALTH CARE SERVICES, MEDICAL EQUIPMENTS, MENTAL HEALTH SERVICES, HUMAN HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS AND ANIMALS, THERAPY SERVICES, PHARMACEUTICAL SERVICES, DIAGNOSTIC SERVICES, SURGICAL SERVICES, DENTISTRY, OPTICIANS SERVICES, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, FARMING, GARDENING AND LANDSCAPING. Veterinary services; Hygienic and beauty care for human beings or animals.
ACRENEXT
4384686  20/12/2019
Pioneer Hi-Bred International, Inc.
7100 NW 62nd Avenue, P.O. Box 1014, Johnston, Iowa 50131, United States of America
an Iowa corporation

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA
Agriculture information and consultancy services relating to agriculture and farming practices, namely, services relating to the selection of seed, planting of crops, and application of agricultural chemicals and fertilizers for crop production
HEMATO ONCOLOGY CLINIC AHMEDABAD PVT LTD
Vedanta Institute Of Medical Sciences, 1st Floor, Stadium, Commerce College Road, Navrangpura, Ahmedabad - 380 009, Gujarat, India.
A Company Incorporated under the laws of India.

Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Used Since: 31/08/2007

AHMEDABAD
Hospital services; Medical treatment services provided by clinics and hospitals; Medical analysis services for diagnostic and treatment purposes provided by medical laboratories; Medical services in the field of oncology; Chemotherapy services; Therapy services; Medical diagnostic services [testing and analysis]; Medical analysis services for diagnostic purposes provided by medical laboratories; Medical analysis services for treatment purposes provided by medical laboratories; Medical and pharmaceutical consultation; Medical care and analysis services relating to patient treatment; Medical clinic services; Medical testing services; Medical imaging services; Medical care services; Medical information services; Medical counselling services; Medical and surgical services; Medical and healthcare services; Medical information services provided via the Internet; Drugstore dispensary services;
DR. P. MAYUR RAO TRADING AS SHRI SAI CLINIC
H. No. 443, Ashok Vihar Nagar, Nigam Colony, Bhopal- 462 023 (Madhya Pradesh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Medical Services
FASAK ONLINE PRIVATE LIMITED
53-17-52-16/1, NEAR V.S.KRISHNA COLLEGE, MADDILAPALEM, VISHAKHAPATNAM, ANDHRA PRADESH, 530013
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services, Emergency medical assistance, Medical screening, Providing medical information, Consultancy services relating to nutrition, Medical, medicinal and pharmaceutical consultancy, Medical treatment services provided by clinics and hospitals
RAJNI VERMA PROPRIETOR RAJNI'S MAKEUP STUDIO & ACADEMY
Ganesh vihar, Saha Mullana Road, Opposite Nirankari Satsang Bhawan, VPO- Saha, District Ambala, Haryana-133104
Sole Proprietor
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, FLAT NO. Q24, FIRST FLOOR, PGI ENCLAVE, GHS NO.94, SECTOR-20, PANCHKULA (HARYANA)-134116, Mob:9216333435 RKFLAW@GMAIL.COM
Proposed to be Used
DELHI
hygienic and beauty care for human beings, beauty salon services, hairdressing, sauna services, Beauty spa services; Beauty salon services; Human hygiene and beauty care; Hair salon services; Skin care salon services; Hair styling; Hair cutting; Hair treatment services; Cosmetic treatment services for the body, face and hair; Laser hair removal services; Facial beauty treatment services; Beauty treatment services; Beauty care services provided by a health spa; Consultancy in the field of body and beauty care; Body art; Bodywork therapy; Cosmetic facial and body treatment services; Nail care services
4385913    22/12/2019
SEBANTI GOSWAMI
Flat G-1, Premises No. 45, S.R.Das Road, Tollygunge, Kolkata- 700026
Natural Person
Address for service in India/Attorney address:
JATINDER PAL SINGH
67/2D, Ho-Chi-Minh Sarani, Kolkata-700061
Proposed to be Used
KOLKATA
DOCTORS CLINIC
NAIJER POLYCLINIC

4386012 22/12/2019

MOHAMMED HAMED KHALEEL

Naijer Polyclinic, 6-1- 205/1, International Airport Main Road, Opposite Flyover Pillar No-308, Rajendra Nagar, Hyderabad-500030, Telangana

INDIVIDUAL

Address for service in India/Agents address:

ANKIT SETHI

218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used

CHENNAI

Medical services, healthcare, as covered under Class 44.
4387187    23/12/2019

BAJRANG LAL
SHOP NO.C-18, OM VIHAR, UTTAM NAGAR, NEW DELHI-110059
PROPRIETOR

Address for service in India/Attorney address:
MEENU VERMA
J-178 B VISHNU GARDEN, NEAR SHAKTI MANDIR, NEW DELHI-110018.

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Avance

4387355  23/12/2019
MANOJ SAINI
Itena India, Shop No- 99, Cabin- 1, 1st Floor, Royale Estate, Zirakpur, Mohali- 140603, Punjab
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services Under Class “44”
MONTSI-LC

4387459   24/12/2019

RAJKUMAR POPATLAL GANDHI
FLAT NO 12, SHREE KRUPA BLD.,BIBVEWADI PUNE-411037 MAHARASHTRA
INDIVIDUAL

Proposed to be Used
MUMBAI
PROVIDING MEDICAL AND HEALTH CARE SERVICES.
4387610  24/12/2019
SUNMED HEALTHCARE PVT.LTD
No: 5/103D, VIP Garden, 5th ward, Narasingam, Opposite to High Court, Madurai-625107.
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counseling; Health care; Medical assistance; Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation of prevention, diagnosis and treatment of persons; Laboratory Services, providing information in relation to prevention, providing pharmacy aggregation, pharmacy information and pharmacy advise
4387612  24/12/2019
SUNMED HEALTHCARE PVT.LTD
No: 5/103D, VIP Garden, 5th ward, Narasingam, Opposite to High Court, Madurai-625107.
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counseling; Health care; Medical assistance; Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation of prevention, diagnosis and treatment of persons; Laboratory Services, providing information in relation to prevention, providing pharmacy aggregation, pharmacy information and pharmacy advise
4387614  24/12/2019
SUNMED HEALTHCARE PVT.LTD
No: 5/103D, VIP Garden, 5th ward, Narasingam, Opposite to High Court, Madurai-625107.
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counseling; Health care; Medical assistance; Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation of prevention, diagnosis and treatment of persons; Laboratory Services, providing information in relation to prevention, providing pharmacy aggregation, pharmacy information and pharmacy advise
4387616  24/12/2019  
SUNMED HEALTHCARE PVT.LTD  
No: 5/103D, VIP Garden, 5th ward, Narasingam, Opposite to High Court, Madurai-625107.  
A body incorporate registered under the Indian Companies Act, 1956  
Address for service in India/Attorney address:  
ALTACIT GLOBAL  
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.  
Proposed to be Used  
CHENNAI  
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counseling; Health care; Medical assistance; Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation of prevention, diagnosis and treatment of persons; Laboratory Services, providing information in relation to prevention, providing pharmacy aggregation, pharmacy information and pharmacy advise
4387618  24/12/2019
SUNMED HEALTHCARE PVT.LTD
No: 5/103D, VIP Garden, 5th ward, Narasingam, Opposite to High Court, Madurai-625107.
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI
Medical services; Hospitals; Nursing homes; Medical clinic services; Health counseling; Health care; Medical assistance;
Nursing, Medical; Blood bank services; Pharmacy advice; Therapy services; Medical treatment management; facilitation
of prevention, diagnosis and treatment of persons; Laboratory Services, providing information in relation to prevention,
providing pharmacy aggregation, pharmacy information and pharmacy advise
ANANDI HOSPITAL
4388176    24/12/2019
MR. GIRISH SOLANKE TRADING AS ANANDI HOSPITAL
Varad Ganesh Mandir, Samarth Nagar, Auranganad-431001.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :25/10/2019
MUMBAI
MATERNITY'S & WOMAN CARE SERVICES.
Proposed to be Used

MUMBAI

Beauty salon services, Hair salon services for women, Hair salon services for men, Skin care salon services
4388877    25/12/2019
RSS HEALTH CARE SERVICES
41, AAEE BUNGLOW, VANVIHAR COLONY, NEAR BHOSALA MILITARY SCHOOL, PARIJAT NAGAR, NASHIK-422007
Active
Address for service in India/Attorney address:
VINIT R PATIL
S No.41/54/B5, Kaustubh Bunglow H.A. Housing Society, Erandwane, Pune-411038. Maharashtra
Used Since : 18/07/2019
MUMBAI
HEALTH CARE CONSULTANT
4388971  25/12/2019
DR. SIKHA AGARWAL
B-507, DSK Madhukosh, Near Hotel OYO Town House and Bachoo Garage, Andheri Kurla Road, Safedpul, Sakinaka, Andheri (East), Mumbai – 400 072
Individual
Address for service in India/Agents address:
SAURABH ASHOKKUMAR JAIN
29B, MHATRE PLAZA, OPP. DAHANUKAR WADI, M.G. ROAD, KANDIVLI(WEST), MUMBAI-400067.
Used Since :21/12/2019
MUMBAI
Clinics, Hospitals and Medical Services in the field of pediatrics and Pediatric Rheumatology
LIFENEST HEALTHCARE PRIVATE LIMITED
108, MUKTANAND NAGAR, GOPALPURA BYE PASS, JAIPUR, RAJASTHAN-302018
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004

Proposed to be Used
AHMEDABAD
Medical services which included in Class 44
DINOOP K C
DINOOP K C, KATTUPARAMBIL HOUSE, ELINJIPRA P.O, CHALAKKUDY, PIN CODE: 680721, THRISSUR DISTRICT, KERALA STATE, INDIA
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
HAIR REPLACEMENT, HAIR TREATMENT, HAIR RESTORATION, HAIR IMPLANTATION, HAIR CARE SERVICE
4390289   26/12/2019
MR. RAJ OMPRAKASH BHUSHAN TRADING AS: PROLIFE HOMEOPATHY
D – 178, SOBO CENTRE, SOUTH BOPAL, AHMEDABAD – 380058, GUJARAT, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/07/2018
AHMEDABAD
MEDICAL AND HOMEOPATHIC CLINICAL SERVICES
MR. LALIT ARORA
trading as ;M/S FIRANGI BAWARCHI
RZ A-1/17 KHNO. 81/14/2, DABRI VIJAY NAGAR ENCLAVE PALAM ROAD DELHI NEW DELHI-110045, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Luxulo

4390825  27/12/2019
NILAM VERMA
303/T3, Nri City Gh-1, Omega2 Greater Noida Uttarpradesh Gautam Buddha Nagar - 201310
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Proposed to be Used
MUMBAI
FARMING SERVICES, CONSULTANCY SERVICES RELATING TO FARMING, PROVIDING INFORMATION RELATING TO FARMING EQUIPMENT, LIVESTOCK FARMING SERVICES, CATTLE FARMING SERVICES, AGRICULTURE SERVICES INCLUDED IN CLASS 44
THE INCLEN TRUST INTERNATIONAL
4391129 27/12/2019
F 1/5, 2nd Floor, Okhla Industrial Area, Phase – 1, New Delhi 110020.
A Trust registered under The Indian Trusts Act 1882.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :31/05/2015
DELHI
Public health counselling; provision of health information; advisory services relating to health; preparation of reports relating to health care matters.
4391161  27/12/2019
MEDIGINIC HEALTH SOLUTIONS PVT LTD
G-101, Marvel Ritz (west), Tupe patil road, near amanora mall, hadapsar, Pune , Maharashtra - 411028
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/08/2019
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
LUNGQUEST
4391246  27/12/2019
LUPIN LIMITED
Kalpataru Inspire, 3rd Floor, Off Western Express Highway, Santacruz (East), Mumbai - 400055
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
ZEPP

4391371  27/12/2019

Shunyuan Kaihua (Beijing) Technology Co., Ltd.
UNIT 206-2, LEVEL 2, BLOCK 23, NO. 8 DONG BEI WANG WEST ROAD, HAIDIAN DISTRICT, BEIJING, CHINA 100000

A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Health care; Telemedicine services; Medical assistance; Therapy services; Medical consultations; Health counselling; Dietary and nutritional guidance; Rental of sanitary installations; Pharmacy advice; Medical testing services, namely, fitness evaluation; Medical information services provided via the Internet; Medical evaluation services; Remote monitoring of data indicative of health or physical condition.
Proposed to be Used
To be associated with:

CHENNAI

MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE, ONLINE CLINIC MANAGEMENT SOFTWARE SOLUTIONS AS A BUSINESS, HEALTH CARE SERVICES, ESTABLISHMENT, PROMOTION AND MAINTENANCE OF HOSPITALS, MULTI-SPECIALITY HEALTH HOSPITALS, ICCUS, HEALTHCARE CENTRES, NATURE CARE CENTRES, POLYCLINICS, SURGICAL CENTRES, LABORATORY AND RESEARCH CENTRES, DIAGNOSTIC CENTRES, FITNESS CENTRES, HEALTHCARE TOWNSHIPS WITH PATHOLOGY, RADIOLOGY, MICRO-BIOLOGY, BIO-CHEMISTRY, CT SCAN, ULTRA SONOGRAPHY, AND OTHER MODERN FACILITIES FOR TREATMENT, PREVENTION, DETECTION AND CURE OF DISEASES, AILMENTS OF ALL KINDS, ONLINE CLINIC MANAGEMENT SOFTWARE SOLUTIONS AS A BUSINESS, BLOOD BANK SERVICES, DIAGNOSTIC SERVICES TO ORGANISE AND GENERALLY TO CONDUCT THE BUSINESS OF NETWORKS OF HIGH QUALITY PROVIDERS TO PROVIDE HEALTHCARE SERVICES AND SPECIALTY NETWORKS, DETECTION AND CURE OF DISEASES, AILMENTS OF ALL KINDS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
ULTRA BLAZE
4391833  28/12/2019
VANDANA BHOLA W/O SH. SUSHIL KUMAR BHOLA
P/O ULTRA BLAZE M/s Vandana Enterprises, B-6, FF, Panchsheel Apartment, Opp All India Radio, Shamsabad Road, Agra 282001
proprietor
Address for service in India/Attorney address:
RAJEEV CHANDEL
23/251,JEONI MANDI,AGRA282003 UP
Used Since :08/11/2019
DELHI
Medical services, Whole sale and retail medical outlets, Medical products marketing services, veterinary services, hygienic and beauty care for human beings
4391867  28/12/2019
SOCKO HEALTHCARE TECHNOLOGIES PVT LTD
HOUSE NO. 118 FIRST FLOOR BLOCK-A POCKET-02 SECTOR-03 ROHINI DELHI-110085
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
DELHI
Medical Services, Health Counselling / Health Counselling, Medical Analysis Services For Diagnostic And Treatment
Purposes Provided By Medical Laboratories, Medical Clinic Services, Medical Advice For Individuals With Disabilities,
Medical Assistance, Telemedicine Service not covered under any other class.
Trade Marks Journal No: 1938, 27/01/2020  Class 44

4392138  28/12/2019
JARA HOSPITALS PVT. LTD.
Plot No. 136/A, Gut No. 71, Jai Nagari, Satara Parisar, Aurangabad – 431 010
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :21/06/2017
To be associated with:
3647806
MUMBAI
HEALTH CARE SERVICES.
4394485   31/12/2019
DR SAJIN
Vcare multispeciality homoeopathy, kairali road, balussery
an individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Used Since: 14/05/2008

CHENNAI
Health care relating to homeopathy
4396018    02/01/2020
BIOFARMA
50, rue Carnot, 92284 SURESNES Cedex, FRANCE
a Société par actions simplifiée organized and existing under the laws of France
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Medical information service; pharmaceutical information service; advice on personal well-being[health]
TAMANNA HOSPITAL

4396881  03/01/2020

TEENA SAINI D/O. SH. RAJENDRA KUMAR SAINI PROPRIETOR OF M/S. TAMANNA HOSPITAL
AATOLIA BHAWAN, NEAR RAILWAY PHATAK, MANDAWAR, DAUSA - 321609 (RAJASTHAN)

Proprietorship Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Used Since :01/02/2018

AHMEDABAD

Hospitals, Hospital services, Private hospital services, Hospital nursing home services, Medical treatment services provided by clinics and hospitals in class 44.
NIRBEEJA YOGA

4399408 06/01/2020

BITHA SADANANDAN
NO.689, 2ND FLOOR, 5TH MAIN, SRINAGAR, BANGALORE 560050

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Medical testing services for fitness evaluation, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals;
4400867  07/01/2020  
MONICA SARUP  
HOUSE NO. 9 SECTOR 3, CHANDIGARH PIN CODE 160001  
THE TRADE MARK ACT-1999  
Address for service in India/Attorney address:  
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
DELHI  
Nutrition consultancy, Nutritional advisory services, Dietary and nutritional Guidance, Medical testing for fitness evaluation, Fitness testing
VOID TECHNIQUE

4401308  07/01/2020

AMIT SINGH
84 B Masjid Moth, DDA Flats, Phase – II, New Delhi – 110048.
An Indian citizen

Address for service in India/Attorney address:
SANJAY CHOUDHARY & ASSOCIATES
A-124/6 DILSHAD COLONY DELHI- 110095

Used Since :31/03/2012

DELHI
Reiki healing services
2646770  21/12/2013
SHAILJA TRIVEDI
07, VINDHYA RETREAT, OPP. D.K. RAINBOW, CHUNA BHATTI, BHOPAL (M.P.)
Service Provider

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :23/03/2013

MUMBAI
LEGAL SERVICES; ASTROLOGICAL, BLESSINGS AND SPIRITUAL SERVICES, SECURITY SERVICES FOR THE
PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET
THE NEEDS OF INDIVIDUALS.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2954742 01/05/2015
SANT NIRANKARI MANDAL (REGD.)
SANT NIRANKARI ADMINISTRATIVE BLOCK, NIRANKARI COMPLEX, DELHI 110009
SERVICE PROVIDER
A SOCIETY DULY REGD. UNDER THE SOCIETIES ACT, 1860
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/10/1982
To be associated with:
2954728, 2954732, 2954735
DELHI
SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NGO SERVICES, ^ PERSONAL & SOCIAL, SPIRITUAL
RELIGIOUS SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND SOCIETY AT LARGE AND
GENERAL PUBLIC
MARK SHOULD BE READ AND USE AS A WHOLE..
3141123  29/12/2015

PRADEEPKUMAR NANDLAL DHOOT
GANGAPURWAL, 2275 ADAT BAZAR, AHMEDNAGAR (MAHARASHTRA) - 414001
SERVICE PROVIDER
AN INDIAN NATIONAL

Proposed to be Used

MUMBAI

PROVIDING PERSONAL AND SOCIAL SERVICES TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL INTRODUCTION AND NETWORKING SERVICES; HOSTING AN ONLINE WEBSITE COMMUNITY FOR USERS TO SHARE INFORMATION, PHOTOS, AUDIO AND VIDEO CONTENT AND ENGAGE IN COMMUNICATION AND COLLABORATION BETWEEN AND AMONG THEMSELVES, TO FORM GROUPS AND TO ENGAGE IN SOCIAL NETWORKING; PROVIDING INFORMATION IN THE FIELD OF PERSONAL DEVELOPMENT, SELF-IMPROVEMENT, LICENSING OF COMPUTER SOFTWARE, PROVIDING INFORMATION IN THE FIELD OF CHARITABLE AND PHILANTHROPIC SERVICES, PUBLIC AND COMMUNITY SERVICES.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3330406  06/08/2016
CORACLE INFOTECH (INDIA) PVT. LTD.
SUMIT PUSTAK BHANDAR, PUSHP NAGAR, DARIYAPUR ROAD, HATHRAS JUNCTION, HATHRAS-204102(UTTAR PRADESH) (INDIA)
SERVICE PROVIDER
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gssc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922
Used Since :22/01/2013
To be associated with:
3056689, 3133286, 3133287
DELHI
LITIGATION OF ONLINE SOCIAL NETWORKING SERVICES, Legal services LICENSING & MANAGEMENT OF INTELLECTUAL PROPERTY & its consultancy; LICENSING OF COMPUTER PROGRAMMES,SOFTWARE & LEGAL RESEARCH,SECURITY SERVICES & INVESTIGATION SERVICES ,COPYRIGHT MANAGEMENT SERVICES; LITIGATION SERVICES ,PATENT LICENSING [software & LEGAL SERVICES]; VALUATION LEGAL SERVICES,NAMELY-
INTELLECTUAL PROPERTY CONSULTING SERVICES IN THE FIELD OF IDENTIFICATION, STRATEGY,ANALYTICS & INVENTION
ADAR POONAWALLA CLEAN CITY

3340032    17/08/2016
AGNIMITRA TRADING AND FINANCE PRIVATE LIMITED
“Sarosh Bhavan”, 16-B/1, Dr. Ambedkar Road, Pune-411 001, Maharashtra, India

Service Providers
Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPE NAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals.
ALL LIFE SOLUTION

3401364  02/11/2016
ALL LIFE SOLUTION PRIVATE LIMITED
478, BLOCK E, SGM NAGAR, FARIDABAD-121001, HARYANA
SERVICE PROVIDER

Address for service in India/Attorney address:
CS MOHIT GULATI
A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI 110018
Used Since : 10/10/2016

DELHI
PLANNING AND ARRANGING OF WEDDING, WEDDING CHAPEL & PANDALS SERVICES INCLUDING PERSONAL & SOCIAL SERVICES, MAKING MATRIMONIAL MATCH AND LEGAL SERVICES INCLUDED IN CLASS 45.
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT, MATHURA, (U.P.) 281305
SERVICE PROVIDER

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Proposed to be Used
To be associated with:
3407794, 3407816

DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
NUMINOUS CONSULTANCY

3455748  10/01/2017
GOURI RISBOOD
trading as ;NUMINOUS CONSULTANCY
NUMINOUS CONSULTANCY,7-A,ARJAV COMPLEX-3,CITY LIGHT,SURAT:395007
SERVICE PROVIDER
Address for service in India/Attorney address:
SHAILESH I MEHTA
F.F.19-VIJAY COMPLEX,NEAR VASNA BUS STAND, VASNA,AHMEDABAD,GUJARAT:380007
Used Since :27/01/2015

AHMEDABAD
SERVICES RELATED TO NUMEROLOGY AND ASTROLOGY
3524186 11/04/2017
SRI SRI RAVI SHANKAR (VENKATRATNAM RAVISHANKAR RAMANAYAKANPET)
VVMVP Campus, 21km Kanakapura Main Road, Udipalya, Bangalore Rural, Karnataka 560082, India
An Indian Citation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049
Used Since: 01/06/2015

CHENNAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
3575531   21/06/2017
DR. SANJEEV SINGH CHAWLA
66 A/3, GROUND FLOOR, GAUTAM NAGAR, NEW DELHI - 110049
INDIVIDUAL
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
DELHI

personal and social services rendered by others to meet the needs of individuals
3598272  24/07/2017
ABHILASH ANAND
2014, Overseas Apartments, F-9, Sector 50, Noida - 201 301, Uttar Pradesh
An Indian National

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Providing social networking services via global communication networks; providing information in the field of personal development, namely, self-improvement and self-fulfilment; allowing registered users to share information, photos, audio and video content and engage in communication and collaboration between and among themselves, to form groups and to engage in social networking; social networking feature on website to facilitate in building profiles of learners and mentors;
3615024  18/08/2017
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower-A, Asset Area no. 11, Hospitality District, Indira Gandhi International Airport, New Delhi – 110037
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Online social networking services; Social introduction and networking services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3148041..
3754069  15/02/2018
NIDHI SHRIMALI
51 Gayatri Nagar, Behind Latiyal Vatika, Pal Road, Jodhpur-342001, Rajasthan
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since : 26/02/2015
AHMEDABAD
Astrology consultancy
4140086  07/04/2019
MOHAMMED SHADAAN SAIPILLAI
110/126 C, 2nd Floor, Greams Road, Thousand Lights, Chennai 600006, Tamil Nadu
an Indian national

Address for service in India/Attorney address:
V.C. MATHEWS
FLAT NO. 5A, 2nd FLOOR, ELDECO MYSTIC GREENS, SECTOR OMICRON 1, GREATER NOIDA 201310
Used Since :04/02/2019

CHENNAI
Legal services including consultancy, litigation, legal research, licensing; advisory and consultancy services relating to law
SONALIKA SOCIAL DEVELOPMENT SOCIETY
C/o. M/s. International Tractors Limited, Village Chak Gujran, P.O. Piplanwala, Jalandhar Road, Hoshiarpur-146022, Punjab

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Used Since: 05/07/2015

DELHI

PROVIDING SOCIAL SERVICES AND INFORMATION IN THE FIELD OF PERSONAL DEVELOPMENT, NAMELY SELF-IMPROVEMENT, SELF-FULFILLMENT, CHARITABLE, PHILANTHROPIC, VOLUNTEER, PUBLIC AND COMMUNITY SERVICES, AND HUMANITARIAN ACTIVITIES.
4267644  17/08/2019
ELITE DETECTIVE & SECURITY SERVICE
Door No:- 225, New Jail Road, Rani Paints 1st Floor, Madurai-625016, Tamil Nadu, India
Partnership firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Used Since :22/06/2005
CHENNAI
Services for Providing Security Services for the protection of property and individuals
4267798   19/08/2019
Gramin Punarnirman Sahkarita Sansthan
Lah Kothi, Ratu Road
Trust

Address for service in India/Attorney address:
KARAN AGGARWAL
148, 3rd Floor, Kakrola Housing Complex, Dwarka Mor, Near Reliance Fresh Store, New Delhi - 110078

Proposed to be Used
KOLKATA

Personal and social Services rendered by others to meet the needs of Individuals

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4268237   19/08/2019
ARIHANT JAIN
1069 / 72, Devaram Park, Tri Nagar Delhi-110035
INDIVIDUAL
Address for service in India/Attorney address:
ANUJ JAIN
403 NEW DELHI HOUSE BARAKHAMBA ROAD CONNAUGHT PLACE NEW DELHI - 110001.
Used Since :23/05/2019
DELHI
Legal Compliance Management, Administration, Facilitation, Consulting, Drafting, Legal Research & Support, Legal Process Outsourcing, Documentation & Conveyance. Legal Audit, Reviewing standards and practices to assure compliance with laws and regulations
4278262  29/08/2019
JAMUNADAS DEEPCHANDRA ASSOCIATES (OPC) PVT. LTD.
A-302 katam HI Dharam CGHS Ltd, GH-84, Sector -55, Gurugram- 122011 Haryana
Body Incorporate
Address for service in India/Attorney address:
JYOTHI A.C.
B 160, Sector 44, Noida -201301,(U.P)
Proposed to be Used
DELHI
LEGAL FACILITATION AND SUPPORT SERVICES;Legal Services, Legal Consulting, Online Legal Consulting, Online Legal Services and Online Documentation Service;Legal aid services
4278791    29/08/2019
K2D MULTIDISCIPLINARY SERVICES PRIVATE LIMITED
1-D, Middle block, saptamallika apartments, 188, poonamallee High road, kilpauk, chennai-600010
Company Incorporated under Companies Act, 2013
Used Since :02/06/2017
CHENNAI
Compliance Advisory; Intellectual Property Rights; Regulatory Approvals; Due Diligence; Business and Corporate
Structuring; incorporation/formation and management of company, Limited Liability Partnership, Partnership, Society,
Trust ; Amalgamation and Mergers; Joint Ventures; Drafting of Deeds, Legal Instruments, Agreements and other Legal
Drafting
RISHIKESH MISHRA  
Plot No.8, Block-k, Sector-3 Bawana Industrial Area, Delhi-110039  
Proprietor 

Address for service in India/Attorney address:  
POOJASHREE 
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since :22/04/2015  

DELHI  
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
MEGAFLEX
Priority claimed from 17/06/2019; Application No. : 38894670 ;China
4287685    09/09/2019
SCIENTIFIC DESIGN COMPANY, INC
49, INDUSTRIAL AVENUE, LITTLE FERRY, NEW JERSEY 07643-1901, USA

Body Incorporated
Address for service in India/Agents address:
AGGARWAL ASSOCIATES.
N - 17, JANGPURA EXTN., NEW DELHI - 110 014.

Proposed to be Used
DELHI
LICENSING OF INTANGIBLE PROPERTY, NAMELY, CHEMICAL PROCESS TECHNOLOGY
4377123  13/12/2019
WASIYAT
B-XXX, 2185/C-2, SUA ROAD, VILLAGE GOBINDGARH, LUDHIANA-141017 (PB.)
A TRUST DULY REGISTERED UNDER THE TRUST REGISTRATION ACT 1882

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2018

DELHI
Personal and Social Services Rendered by Others to Meet the Needs of Individuals & Civil Protection Services.
4378900    16/12/2019
E9714 LLC
Fourth Floor, Emirates Towers, Trade Centre 2, Dubai, United Arab Emirates
a company established as per the laws of United Arab Emirates

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of Individuals, in class 45
Olous

4383270 19/12/2019

DARSHAN TEREDESAI
A 502, Valle Vista, Bavdhan, Pune 411021, India
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
"PAVAN DUGGAL ASSOCIATES"
4384018 20/12/2019
PAVAN DUGGAL
trading as ; PAVAN DUGGAL ASSOCIATES
S-307, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048
SERVICE PROVIDER
Address for service in India/Attorney address:
PAVAN DUGGAL ASSOCIATES
S-307, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048, INDIA
Used Since :01/01/2000
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4384223   20/12/2019

PARESH THAKKAR
504, VINI ELEGANCE, L T ROAD, ABOVE TANISHQ JEWELLERS, BORIVALI WEST, MUMBAI 400092
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
LEGAL SERVICES, LEGAL RESEARCH, LITIGATION SERVICES, INDUSTRIAL ANALYSIS & RESEARCH SERVICES.
K K CORPORATE SOLUTIONS

4384300    20/12/2019

R.SUMATHI

trading as ;K K CORPORATE SOLUTIONS

NO.14/2D, G.H.ROAD,SULUR,COIMBATORE-641 402. TAMILNADU INDIA.

SOLO PROPRIETOR

Address for service in India/Attorney address:

S.V.S. KANDANATHAN

13/3F, NAHRU NAGAR, SIRUVANI TANK ROAD,SULUR,COIMBATORE-641 402.

Proposed to be Used

CHENNAI

LEGAL SERVICES.
Flat-O-File
4384385   20/12/2019
PHOTON LEGAL
B1/2002-03, F-Residences, Balewadi, Pune 411045, Maharashtra

Ownership

Address for service in India/Attorney address:
AMIT KOSHAL
B1/2002-03, F Residences, Balewadi, Pune 411045, MH, India

Proposed to be Used

MUMBAI
www.icrms.org

4385247  21/12/2019
TINAZ DHUNJISHA BILLIMORIA
DEEPANJALI B-17, SHAHAJI RAJE MARG, VILE PARLE (EAST), MUMBAI-400057

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West, Mumbai- 400104
Used Since :01/04/2007

MUMBAI
Domain services
4385499    21/12/2019
NISAR B
KUNHAMINA MANZIL, NHATTUVAVAL, TALIPARAMBA, KANNUR, KERALA - 670141

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Planning and arranging of wedding ceremonies, Marriage agency services, Wedding ceremony planning and arranging consultation services, Consultancy services relating to the planning and arranging of wedding ceremonies
4385500   21/12/2019
LIGHTNING CHARITABLE TRUST
2/363, RAAJA VEETHI, KONGARAYAPALAYAM KONGARAYAPALAYAM, PO, KALLAKURICH, TAMIL NADU - 606203
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4386001   22/12/2019
TAT TWAM ASI
1118, LAXMAN VIHAR, PHASE 2, NEAR KALI MATA MANDIR,
Partnership Firm
Address for service in India/Agents address:
OOVES MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since : 12/08/2017
DELHI
SPIRITUAL SERVICES
4386682  23/12/2019

SHYAM TEXTILES LIMITED
No. 37/12-1, Archana Complex, 4th Cross, Lalbagh Road, Bangalore -560027
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :11/02/2016

CHENNAI
Licensing of intellectual property; Licensing services; Copyright management; Copyright licensing; On-line social networking services; Legal administration of licences; Licensing of franchising concepts; Licensing authority services.
4388602  24/12/2019
SHAMIM ALAM
H.NO. C-48/9, STREET NO.5, NEAR NOORANI MASJID, CHAUHAN BANGAR, NEW SEELAMPUR, DELHI-110053
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4388767  25/12/2019
KAMALPRABHA CHOICE FOUNDATION
S No 140/6, Warje Chowk, Nda Rd, Warje Malwadi, Pune - 411052, Maharashtra
Sec. 8 Non-profit company (NGO) registered under the companies act 2013

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Social services rendered by others to meet the needs of individuals.
4388802  25/12/2019
WELLCORP SOLUTIONS LLP
H NO-86, AKBARPUR,URF GANGAGANJ,BALRAJ NAGAR, ALLAHABAD
Limited Liability Partnership
Address for service in India/Attorney address:
MOHD SAQIB
L-64 BASEMENT LAJPAT NAGAR-II NEWD ELHI - 110024
Used Since :01/02/2019

DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUAL;
ADVISORY SERVICES REALTED TO COPYRIGHT, REGULATORY AFFAIRS, INTELLECTUAL PROPERTY RIGHTS,
ALTERNATIVE DISPUTE RESOLUTION SERVICES, SERVICES RELATING TO THE LAW, ARBITRATION SERVICES,
ATTORNEY SERVICES (LEGAL), COMPREHENSIVE LEGAL, PARA-LEGAL, SECRETARIAL SERVICES; CORPORATE
ADVISORY SERVICES AND LPO SERVICES.
VASTUVIKAS
A Path of Life Towards Stability & Prosperity

Proposed to be Used
MUMBAI

Providing the services of Astrological and spiritual services which includes the services of healing, chakra healer, signature and name analysis and remedies for body, mind & soul for adding the values to life.
Niranjani Charitable Trust

4389704    26/12/2019
NIRANJANI CHARITABLE TRUST
FLAT NO: A3, SAI BALAJI RESIDENCY, PRAKASH NAGAR, TTD KALYANAMANDAPAM ROAD, RAJAMAHENDRAVARAM, EAST GODAVARI DIST, (RAJAHMUNDRY) PIN:533101, ANDHRA PRADESH, INDIA
AN INDIAN TRUST

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian street, 2Nd floor, Parrys, Chennai-600 001, India
Used Since :20/09/2019

CHENNAI
PERSONAL AND SOCIAL SERVICES PROVIDED BY THIRD PARTIES TO MEET THE NEEDS OF INDIVIDUALS, ONLINE SOCIAL NETWORKING SERVICES ACCESSIBLE BY MEANS OF DOWNLOADABLE MOBILE APPLICATIONS, INTERNET-BASED SOCIAL NETWORKING SERVICES, SOCIAL INTRODUCTION AGENCY SERVICES, ONLINE SOCIAL INTRODUCTION SERVICES, KIMONO DRESSING ASSISTANCE, BEREAVEMENT COUNSELLING, OTHER THAN PSYCHOLOGICAL ASSISTANCE
4390229  26/12/2019
MANOJ SETHI
E-108, GROUND FLOOR, PANDAV NAGAR, NH-24, DELHI-110092
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Legal consultancy services, Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
4390846   27/12/2019
RAJIV GANDHI COMPUTER SHIKSHA MISSION WHOSE PRESIDENT IS DEBJANI KUNDU
73/1, Swarnamoyee Road, Berhampore, Dist.-Murshidabad, Pin-742101, West Bengal.
Service Provider
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Used Since :05/05/2017
KOLKATA
Service provider for social services in respect of various skill development programme and activities.
4392126  28/12/2019
VAHAN CHALAK MALAK SAMAJIK SANG
House No.312, Mahavir Nagar, Bhima Khedi Gate Jaora District Ratlam Madhya Pradesh-457340
Association of persons

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4394933    01/01/2020
WX CONSULTANTS PVT LTD
FLAT NO. 2, SPECTRUM BUILDING, PLOT NO. B-2, NEAR SUYOJIT LAWNS, KAMGARNAGAR, SATPUR, NASHIK 422 007, MAHARASHTRA
BODY INCORPORATE
Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
FLAT NO. 204, BLOCK O2, ADANI PRATHAM, BEHIND NIRMAL UNIVERSITY, S.G HIGHWAY, AHMEDABAD 382481, GUJARAT
Used Since :20/04/2017
MUMBAI
SOCIAL SERVICES, SERVICES FOR RENDERING HELP TO OTHERS ALL INCLUDED IN CLASS 45
IPDISTRY
4397288   03/01/2020
N.K.ANAND, PRAVIN ANAND AND SAFIR ANAND
B-41, NIZAMUDDIN EAST, NEW DELHI 110013
Indian Nationals
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Legal Services and consultancy litigation service and legal research arbitration services, intellectual service and consultancy; Legal service, legal research, patent agency and trade mark agency services, establishment, maintenance and management of domain name registration information and advisory service, relating services, legal services falling in class 45.
4398110 04/01/2020
GURMEET SINGH PROPRIETOR OF GURMEET SINGH & ASSOCIATES
E-24, SECTOR 51, NOIDA UP.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, Dena Bank Building, I.P Extantion Near Mayur Public School, Delhi-110092
Proposed to be Used
DELHI
LEGAL SERVICES INCLUDED IN CLASS 45
4398111  04/01/2020
GURMEET SINGH PROPRIETOR OF GURMEET SINGH & ASSOCIATES
E-24, SECTOR 51, NOIDA UP.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P Extantion near Mayur Public School, DELHI-110092
Proposed to be Used
DELHI
LEGAL SERVICES INCLUDED IN CLASS 45
Trade Marks Journal No: 1938 , 27/01/2020 Class 45

Spiritual Aloha
4401219  07/01/2020
SHAROO SAHNI
F-136, 3RD FLOOR, PHASE-1, ASHOK VIHAR, NORTH WEST DELHI-110052
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Proposed to be Used
DELHI
Personal and social services rendered by others to meet the needs of individuals including Spiritual services, consultancy, counseling, mentoring, guidance and advice, Organization of spiritual group meetings, Spiritual awareness to increase the consciousness, Spiritual retreat and development services, Numerology consultancy, Oracle card reading, Angel card reading, Forecasting services, Relationship consultancy, Psychic reading services, Past life healing consultancy, Occult science consultancy, Karma board reading, Past life regression therapy, Consultancy related to Akashic Records, Astrology services, Meditation counselling and sessions, Angel Therapy, Life style counseling & consultancy, Motivational sessions.
Trade Marks Journal No: 1938, 27/01/2020

Class 45

4403357 09/01/2020
MAYANK GOEL
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
INDIVIDUAL

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Used Since: 12/10/2019

DELHI
Legal services, Litigation services [services of a lawyer], Litigation support services, Litigation consulting, On-site legal services, Legal advice, Consultancy and legal services in the field of privacy and security laws, regulations, and requirements, Consulting services in the field of national security, Legal investigation services, Attorney services [legal services], Intellectual property services, Intellectual property consultation; Intellectual property management services; Protection of intellectual property; Enforcement of intellectual property rights; Investigations in relation to intellectual property; Licensing of intellectual property and copyright; Advisory services relating to intellectual property protection; Legal services relating to the acquisition of Intellectual property; Intellectual property consultancy services for universities and research institution; consultancy relating to the management of intellectual property and copyrights; Licensing of intellectual property in the field of copyrights, Trade Marks, Patents [legal services]; Intellectual property consultancy services in the field of patents and patent applications; legal services relating to the negotiation and drafting of contracts relating to Intellectual property rights, Licensing of technology [legal services], Legal research relating to business mergers.
TJS

4403969  09/01/2020
ARPIT CHAUDHARY
Chamber No.416A, Western Wings, Tis Hazari Courts, New Delhi-110054
Individual
Address for service in India/Attorney address:
ABHISHEK DEVGAN
GH-13/471, Paschim Vihar, New Delhi

Proposed to be Used
DELI

TJS are the initial letters of the name of the firm “The Jural Saints”, a law firm which provides legal services to individuals, HUF, Partnership firms and corporations. The primary services provided by the TJS is to advise clients about their legal rights and responsibilities and to represent their clients in all kinds of civil and criminal, corporate, intellectual property rights, labour and other legal matters and provide them with legal assistance whenever required.
Proposed to be Used

AHMEDABAD

Online social networking services accessible by means of downloadable mobile application and other digital medium to facilitate users to upload, download and share various audio, video, images captured by users to assist public and police with the happening in surrounding, lectures for public awareness, intimation and information of recent developments in the city and the like included in Class 45.
4404709 10/01/2020
K2 BEAUTY BAAR
11, Tirupati Plaza, Near Mota Mandir, Chauta Bazar, Surat- 395003, Gujarat
Trust
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
AHMEDABAD
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals under Class “45”.
PRIMARY TOOTH PRODUCTS

1823785  29/05/2009
FARHAN SHAHID
trading as ;FARHAN SHAHID
43 HIWETT ROAD SHAKKU COMPOUND BHANMATI CHOWRAHA LUCKNOW
MANUFACTURERS, TRADERS AND SERVICE PROVIDERS

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.3; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS SOAP; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS; DENTIFRICE.

Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THERE WITH); COMBS AN SPONGES; BRUSHES (EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEEL WOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES.
AIDASS

2390123    05/09/2012

AIRBUS DEFENCE AND SPACE GMBH
Willy-Messerschmitt-Str. 1, 82024, Taufkirchen, Germany.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY

Address for service in India/Agents address:
HIRAL C. JOSHI

501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used

MUMBAI

Cl.9; TEST DEVICES (REAL TIME SYSTEMS) FOR CONDUCTING TESTS ON ELECTRIC TEST PIECES, AND PARTS FOR THE AFORESAID APPARATUS, PARTICULAR DATA INPUT, DATA RECORDING, DATA EVALUATION AND DATA DISPLAY APPARATUS, DATA BUSES AND DATA BUS SYSTEMS, ANALOG-DIGITAL AND DIGITAL-ANALOG CONVERTERS, PROGRAM SCANNERS, SIMULATORS FOR SIMULATING MECHANICAL, ELECTRIC NO ELECTRONIC FUNCTION PROCESSES, LINKING MODULES, DATA GENERATORS, DATA ANALYSERS AND ELECTRONIC MONITORING AND CROSSBAR SWITCHES, INTERFACES, INCLUDING DATA BUS, ANALOG, DIGITAL AND DISCREET INTERFACES; CONTROL DEVICES FOR TEST DEVICES AND SCANNABLE RECORDED PROGRAMS ON DATA CARRIERS, FOR USE IN THE AFORESAID CONTROL DEVICES; SCANNABLE RECORDED TEST PROGRAMS ON DATA CARRIERS; INSTRUMENTS AND COMPUTER HARDWARE AND SOFTWARE FOR THE SIMULATION OF ELECTRONIC TEST PIECES AND OF MECHANICAL, ELECTRIC AND ELECTRONIC FUNCTION PROCESSES; AND INSTRUMENTS AND COMPUTER HARDWARE AND SOFTWARE FOR THE SIMULATION OF ELECTRIC AND MECHANICAL FUNCTION PROCESSES; DISPLAY DEVICES FOR THE PREPARATION AND CONDUCTING OF TESTS ON ELECTRONIC TEST PIECES, AND FOR EVALUATING TEST RESULTS; SOFTWARE, NAMELY DATABASES FOR MANAGING TESTS ON ELECTRONIC TEST PIECE, FOR CHECKING THE CONFIGURATION OF TEST SYSTEMS AND FOR DEFINING TEST SYSTEMS; COMPUTER HARDWARE AND SOFTWARE FOR DRAWING UP TEST DOCUMENTS; COMPUTER HARDWARE AND SOFTWARE FOR CONNECTING TEST INSTALLATIONS VIA TELECOMMUNICATIONS MEDIA AND/OR VIA THE INTERNET AND/OR LOCAL AREA NETWORKS; INSTRUMENTS AND INSTALLATIONS FOR TESTING VEHICLES AND APPARATUS FOR LOCOMOTION BY LAND, AIR AND WATER.

Cl.38; TRANSMISSION OF DATA FROM TEST INSTALLATIONS VIA TELECOMMUNICATIONS MEDIA AND/OR VIA THE INTERNET AND/OR LOCAL AREA NETWORKS.

Cl.42; CONDUCTING TESTS ON ELECTRONIC TEST PIECES, EVALUATION OF TESTS ON ELECTRONIC TEST PIECES; DESIGN AND DEVELOPMENT OF COMPUTERS AND/OR COMPUTER PROGRAMS.
ABP PRIVATE LIMITED
trading as ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001.
PRINTERS AND PUBLISHERS.
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since 01/06/2012
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
Cl.9; CINEMATOGRAPHIC APPARATUS, APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND; MAGNETIC DATA CARRIERS, RECORDING DISCS.
Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Cl.38; TELECOMMUNICATIONS.
2566716    18/07/2013
MAGIC PRODUCTION GROUP (M.P.G.) S.A.
Findel Business Center, Complexe B, Rue de Treves, L-2632 Findel, Luxembourg.
MANUFACTURERS, MERCHANT & SERVICE PROVIDER
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; SCIENTIFIC, NAUTICAL SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS’ MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS; TYPE; PRINTING BLOCKS.

Cl.28; GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.

Cl.38; TELECOMMUNICATIONS, namely, television broadcasting, radio broadcasting, cable television broadcasting, communication by cellular phones, computer aided transmission of messages and images, transmission of electronic mail, communications by fiber optic networks, transmission of digital files, wireless broadcasting, video-on-demand transmission.

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
CUMBRELLA

2799064  27/08/2014
CUMBRELLA CONDOM COMPANY, INC.
232 North Ida Street, PO Box 1326, Coats, North Carolina 27521, United States of America
Manufacturers and Merchants
A corporation organized and existing under the laws of the State of North Carolina, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.10; Condoms
Cl.14; Keychains
Cl.21; Drinking cups and drinking glasses
Cl.25; Clothing items (including, shirts, t-shirts, sweatshirts, hats)
LAMBRETTA

2890654  28/01/2015
SCOOTERS INDIA LTD
POST BAG NO 23 SAROJINI NAGAR LUCKNOW 226008 U.P
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used
To be associated with:
913107, 1695001

DELHI

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
Cl.27; CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS(NON-TEXTILE)
Cl.28; GAMES AND PLAYTHINGS, GYMNASIc AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES
Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TRECACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); ICE
LAMBRETTA

2890657    28/01/2015

SCOOTERS INDIA LTD
POST BAG NO 23 SAROJINI NAGAR LUCKNOW 226008 U.P
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
L.S. DAVAR & CO.
5/1, FIRST FLOOR, KALKAJI EXTENSION., NEW DELHI - 110 019. INDIA.

Proposed to be Used
To be associated with:
344915, 350817, 363618, 397507, 1619334, 1695001, 2875677

DELHI

Cl.12; VEHICLES AND PARTS THEREOF; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER.

Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES; JEWELLERY, PRECIOUS STONES; HQROLOGICAL AND OTHER CHRONOMETRIC INSTRUMENTS

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SLDNS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, *HARNESS AND SADDLERY
SALESFORCE LIGHTNING

Priority claimed from 14/10/2014; Application No.: 86/423,963; United States of America

2941073 14/04/2015

SALESFORCE.COM, INC.

“Salesforce Tower, 415 Mission Street, 3rd Fl., San Francisco, California 94105, U.S.A.

Manufacturers and Service Providers

A Delaware Corporation

Address for service in India/Agents address:

ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:

1593089, 2208035, 2728202, 2728211, 2941072

DELHI

Cl.9; Downloadable software in the nature of a mobile application; computer application software for mobile phones and devices; computer software, namely, downloadable and non-downloadable software development tools for the creation of mobile internet applications and client interfaces; computer software development tools; computer software for web and mobile applications for providing data analytics, business analytics, business intelligence and for collecting and analyzing data; enterprise software in the nature of a database for compiling data, customer data and customer interactions, to plan, personalize, optimize and customize communications; sales leads, customers and contract forecasts throughout the marketing, sales, and service lifecycle; downloadable computer programs and computer software for retrieving, tracking, analyzing, testing, measuring and managing data, customer data and customer interactions; downloadable computer programs and computer software for retrieving, tracking, analyzing, testing, measuring and managing data, customer data and customer interactions in the field of marketing, sales and service; downloadable computer programs and computer software recorded on data media for retrieving, tracking, analyzing, testing, measuring and managing data from computer networks, and from the Internet; downloadable computer programs and computer software recorded on data media for retrieving, tracking, analyzing, testing, measuring and managing data from computer networks, and from the Internet; downloadable computer programs and computer software recorded on data media for retrieving, tracking, analyzing, testing, measuring and managing data from computer networks, and from the Internet; downloadable computer programs and computer software recorded on data media for retrieving, tracking, analyzing, testing, measuring and managing data from computer networks, and from the Internet; downloadable computer programs and computer software recorded on data media for retrieving, tracking, analyzing, testing, measuring and managing data from computer networks, and from the Internet; downloadable computer programs and computer software recorded on data media for retrieving, tracking, analyzing, testing, measuring and managing data from computer networks, and from the Internet; downloadable computer programs and computer software recorded on data media for retrieving, tracking, analyzing, testing, measuring and managing data from computer networks, and from the Internet.

Cl.35; Business and marketing data analytics services; business and marketing data analytics services for web and mobile sites; customer loyalty services for commercial, promotional and advertising purposes; marketing services for others, namely, marketing content development, media placement, strategy and management, social media strategy consultation, and social media community management; business consultancy services for others in connection with customer engagement and customer interactions on the Internet and other media; advisory services relating to advertising, marketing, sales and service; business management and organization advisory and consultancy services; compilation and systemization of data and information into computer databases; compilation and systemization of data and information into computer databases in the field of marketing, sales and services; compilation of statistics; office functions, namely, administration and indexing of data and information for business purposes; office functions, namely, creating indexes of information, websites and other information sources for business purposes; compilation of data, in
particular, image, audio and/or video data in computer databases for business purposes; monitoring of social sites, internet postings, web content, and online content for others; Advertising, in particular television advertising, online advertising on computer networks, radio advertising, advertising by mail order, bill-posting, print and Internet advertising; dissemination of advertising matter; direct mail advertising; advertising via mobile radio networks; advertising on mobile phone television; advertising on the Internet for others; advertising agency services; planning and design of advertising activities; presentation of companies on the Internet and other media for promotional purposes; distribution of samples; sales promotion (for others), public relations; market research, including in particular for others, on digital networks (webvertising); telemarketing services; market research and analysis services; PR agency services, namely public relations, commercial information agency services; writing of publicity texts; updating of advertising material; rental of advertising time on communication media; publication of publicity texts; publicity columns preparation; publicity material rental; production of advertising films; opinion polling; news clipping services; marketing; marketing research; rental of advertising space on the Internet; layout services for advertising purposes; arranging advertising events; multimedia agency services (advertising); merchandising agency services, namely advertising, sales research and market studies and analysis; auctioneering on the Internet; arranging and conducting of exhibitions and trade fairs for industrial (business), commercial and advertising purposes; business management services; advisory services relating to advertising and marketing; business management and organization consultancy, in particular: development of business concepts; business management advisory and consultancy services; business consultancy; assistance to commercial or industrial firms in the conduct of their business; personnel management consultancy; outsourcing services; business efficiency expert services. arranging of trading and economical contacts, also over the Internet; arranging of contracts, for others, for the providing of services; arranging of Advertising, in particular television advertising, online advertising on computer networks, radio advertising, advertising by mail order, bill-posting, print and Internet advertising; dissemination of advertising matter; direct mail advertising; advertising via mobile radio networks; advertising on mobile phone television; advertising on the Internet for others; advertising agency services; planning and design of advertising activities; presentation of companies on the Internet and other media for promotional purposes; distribution of samples; sales promotion (for others), public relations; market research, including in particular for others, on digital networks (webvertising); telemarketing services; market research and analysis services; PR agency services, namely public relations, commercial information agency services; writing of publicity texts; updating of advertising material; rental of advertising time on communication media; publication of publicity texts; publicity columns preparation; publicity material rental; production of advertising films; opinion polling; news clipping services; marketing; marketing research; rental of advertising space on the Internet; layout services for advertising purposes; arranging advertising events; multimedia agency services (advertising); merchandising agency services, namely advertising, sales research and market studies and analysis; auctioneering on the Internet; arranging and conducting of exhibitions and trade fairs for industrial (business), commercial and advertising purposes; business management services; advisory services relating to advertising and marketing; business management and organization consultancy, in particular: development of business concepts; business management advisory and consultancy services; business consultancy; assistance to commercial or industrial firms in the conduct of their business; personnel management consultancy; outsourcing services; business efficiency expert services. arranging of trading and economical contacts, also over the Internet; arranging of contracts, for others, for the providing of services; arranging of contracts, for others, for the buying and selling of goods; procurement services for others; arranging subscriptions to telecommunication services for others; arranging of commercial transactions, for others, including within the framework of e-commerce; arranging of contracts, for others, for the providing of services with regard to lotteries and competitions; administrative order processing; consumer consultancy with regard to products and claims management (office functions) via service hotlines for consumers, in particular for Internet users (call centre services); conducting research in computer files, in databases, on the Internet and on computer networks, for others, with regard to business matters and into offers for goods and services; maintenance and compilation of data and information in advertising purposes; systematic ordering of data and information in advertising purposes; multimedia agent services; computerized file management; compilation of statistics; office functions for the administration and indexing of data and information; office functions for the creating of indexes with regard to information, websites and other information sources; compilation of data, in particular image, audio and/or video data in computer databases contracts, for others, for the buying and selling of goods; procurement services for others; arranging subscriptions to telecommunication services for others; arranging of commercial transactions, for others, including within the framework of e-commerce, arranging of contracts, for others, for the providing of services with regard to lotteries and competitions; administrative order processing; consumer consultancy with regard to products and claims management (office functions) via service hotlines for consumers, in particular for Internet users (call centre services); conducting research in computer files, in databases, on the Internet and on computer networks, for others, with regard to business matters and into offers for goods and services; maintenance and compilation of data and information in computer databases; systematic ordering of data in computer databases; computerized file management; compilation of statistics; office functions for the administration and indexing of data and information; office functions for the creating of indexes with regard to information, websites and other information sources; compilation of data, in particular image, audio and/or video data in computer databases.

Cl.41: Publication of printed matter, books, newspapers and/or periodicals (other than for advertising purposes); publication of newspapers, periodicals and books, and of printed instructional and information material (other than for advertising purposes), in electronic form and/or on the Internet; electronic desktop publishing; publication of texts, other than publicity texts; rental of printed publications; online publication of printed matter (other than for advertising purposes); editing of (mobile) websites; rental of sound recordings; digital picture service; production of television, mobile phone television and radio programs; film production, other than advertising films; conducting entertainment events, cultural events, live cultural and sporting events, training events, including in connection with applications for posting images, links, videos, text and other brand content, for retrieving, sorting, filtering and moderating user generated content and online communications, for managing brand content on social media websites and social networks, and for analyzing, retrieving and managing the performance of brand engagement; club services; coaching; correspondence courses; education information; educational examination; practical training; vocational retraining; arranging and conducting of conferences, congresses, concerts and symposiums, seminars, training courses, instructional and lecture events (cultural or educational purposes), arranging of exhibitions for cultural purposes, arranging of entertainment
shows; online games services (on computer networks); conducting games (for entertainment) on the Internet, including on the mobile Internet; entertainment in the form of information on entertainment services via computer networks.

**Cl.42;** Computer software development in the field of mobile applications; providing temporary use of on-line downloadable and non-downloadable software development tools; technical consulting services in the field of data management, data analytics, and business intelligence analytics; technical data analytics services; software as a service (SAAS) services featuring software for providing data analytics, business analytics, business intelligence and for collecting and analyzing data; platform as a service (PaaS) software in the nature of a database for compiling data, customer data and customer interactions for enabling marketers to plan, personalize, optimize and customize communications with customers throughout the marketing, sales, and service lifecycle; platform as a service (PaaS) featuring computer software platforms for retrieving, tracking, analyzing, testing, measuring and managing data, customer data and customer interactions; platform as a service (PaaS) featuring computer software platforms for retrieving, tracking, analyzing, testing, measuring and managing data, customer data and customer interactions in the field of marketing, sales and service; platform as a service (PaaS) featuring computer software platforms for enabling marketers to plan, personalize, optimize, monitor, analyze and measure customer interactions across channels and devices; platform as a service (PaaS) featuring computer software platforms for enabling marketers to plan, personalize, optimize, monitor, analyze and measure customer interactions across social media, customer relationship management (CRM) systems, point-of-sale systems, web analytics, web posts, email and mobile devices; optimization of online websites for third parties for marketing purposes; consulting services in the field of providing online, non-downloadable software and applications; providing temporary use of on-line non-downloadable software; online hosted computer services, namely, designing, developing, customizing, and maintaining computer software applications for others, and consulting services related thereto; technical research; information technology consulting services; installation of computer software; computer system design and analysis; data conversion of computer programs and data; maintenance of computer software; monitoring of computer systems by remote access; rental of computer software; Scientific and technological services and research and design relating thereto; industry analysis and research services; design and development of computer hardware and software; computer software consultancy; computer system design and analysis including for posting images, links, videos, text and other brand content, for retrieving, sorting, filtering and moderating user generated content and online communications, for retrieving, sorting, filtering and moderating user generated content and online communications, for managing brand content on social media websites and social networks, and for analyzing, retrieving and managing the performance of brand engagement; creating and maintaining web sites for others; data conversion of computer programs and data; maintenance of computer software; monitoring of computer systems by remote access; providing search engines for the internet; rental of computer software; software as a service; styling; technical research; web site design consultancy; consultancy in the design and development of computer hardware; digitization of documents; duplication of computer programs; information technology consulting services; installation of computer software; software for generating embeddable code for websites, for the purpose of creating, customizing, deploying, scheduling, tracking, analyzing and managing online content on users’ websites, on social media websites and other online forums, and for analyzing, monitoring and managing the performance of brand engagement of others; software for creating and deploying customized interactive content on social profiles; packaging design / packaging design services; technical project studies; quality control; recovery of computer data; rental of web servers; research and development of new products for others; server hosting.

**Cl.45;** Licensing of computer systems and software; brand engagement and online communications investigations (security services); monitoring of social sites and online content for others; online social networking services for others; registration of domain names; security consultancy.
TALPA CONTENT B.V.
Zevenend 45, 1251 RL LAREN, Netherlands
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Netherlands

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 31/03/2015

DELI

Registration of this trade mark shall give no right to the exclusive use of the word India.

Cl.9; Audiovisual apparatus; apparatus for recording, transmission or reproduction of text, sound and/or images; magnetic data media; disc-shaped image and/or sound carriers; downloadable musical, sound and audiovisual recordings; cassettes, compact discs, video tapes, video compact discs (image discs), interactive CDs (CDi), read-only-memory discs (CD-ROMs), DVDs and other digital data carriers; electronic and digital publications, downloadable or on data carriers; apparatus for data processing; computers, including computers for playing games; computer peripheral devices; television apparatus; telephone equipment; computer software; computer games (software), including online; spectacles [optics]; sunglasses; computer software applications for mobile telephones, smartphones, notebook computers, computers and media players

Cl.28; Games; toys; electronic games for use with television sets; computer games apparatus; gymnastic and sporting articles, not included in other classes

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; compiling, producing, directing and presenting of radio, television, audiovisual, musical, entertainment and theatre programmes; rental, publishing and lending of sound and/or image recordings containing radio, television, audiovisual, musical, entertainment and theatre programmes; manufacturing of video films; organising sporting, cultural, musical and educational events; arranging and conducting of music events, concerts, festivals, performances and parties; services of musicians and other performing artists; performing and composing of music; rental of audio recordings, sound recording apparatus and musical instruments; recording, production and post-production of musical works, films and image and/or sound recordings; publishing, lending and/or rental of musical works, films, video films and image and/or sound recordings; publishing of information in the fields of showbusiness, entertainment, radio and television programmes, motion picture films, culture, education, entertainment and sport (content); devising concepts for (game) shows on radio and television, including formats; rental of stage scenery; rental of radio and television sets; publishing, lending and providing of books, newspapers, magazines, guides, program listings and other publications; publishing services; lottery services; the aforesaid services including via radio, television, teletext, the Internet or other networks, electronic or otherwise; editorial services (non-publicity); making photographic, film and video reports; photography; arranging of performances in the context of theatrical booking agencies
3079450  15/10/2015
KINDRED TECHNOLOGIES PVT. LTD.
37 Birch Court, Nirvana Country, Sector 50, Gurgaon 122018, Haryana
Manufacturer and Service Providers
Company
Address for service in India/Attorney address:
ALETHEIAA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002

Proposed to be Used
To be associated with:
3026595

DELHI

Cl.9; Computer hardware and software for managing customer loyalty programs for use by merchant establishments and end customers; computer software for tracking and evaluating purchase history, coupon activity, loyalty points, rewards, rewards redemption history and related customer relationship management; computer software for collecting data generated by end customers and merchant establishments and transforming data into meaningful reports and analytics; computer software to facilitate business management of merchant establishments.

Cl.35; Administration of customer loyalty program for use by merchant establishments and end customers; advertising, marketing and promoting goods and services of merchant establishments by customer relationship management and by means of a managed customer loyalty program featuring points, rewards, coupons, discounts and offers disseminated via
the Internet, wireless, electronic and mobile communication networks; facilitate business management of merchant
establishments.

**Cl.42;**ASP and software as a service (SAAS) provider featuring a secured access, membersonly SAAS application for
managing customer loyalty programs for use by merchant establishments and end customers; SAAS application for
customer relationship management and customer loyalty programs featuring points, rewards, coupons, discounts and
offers; SAAS application that collects data generated by end customers and merchant establishments and transforms
data into meaningful reports and analytics; SAAS application that facilitates business management of merchant
establishments.
THE NATURE CONSERVANCY

3091583 02/11/2015

THE NATURE CONSERVANCY
4245 North Fairfax Avenue, Suite 100, Arlington, Virginia 22203, U.S.A.

Manufacturers and Service Providers
A non-profit corporation organized under the laws of the District of Columbia (USA)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3007980

DELHI

Cl.16: Printed publications, namely, books, booklets, pamphlets, magazines, scientific reports, and newsletters, and printed periodicals in the fields of the conservation of natural resources and preservation of wildlife and endangered species; greeting cards; holiday cards; postcards; printed art reproductions; calendars; posters.

Cl.18: Luggage; backpacks; tote bags; travel bags; handbags; wallets; key cases; leather and imitation leather bags, wallets, and cases; umbrellas.

Cl.25: Clothing, namely, shirts, tops, pants, shorts, bottoms, neckties, hats, and scarves; headgear, namely, hats, caps, and visors; footwear.

Cl.36: Charitable fundraising services in the fields of the conservation of natural resources and preservation of wildlife and endangered species; providing grants, financial support of fellowships, and financial support in the fields of the conservation of natural resources and preservation of wildlife and endangered species; real estate and financial services in connection with the financing, acquisition, and preservation of land, namely, real estate acquisition, real estate financing, and real estate brokerage; establishing, financing and managing land trusts and conservation easements.

Cl.42: Scientific research and scientific consulting services in the fields of the conservation of natural resources and preservation of wildlife and endangered species; scientific consulting services, namely, land and water conservation evaluation services; providing websites and databases in the fields of the conservation of natural resources and preservation of wildlife and endangered species.
3141131 29/12/2015
NETPROPHETS CYBERWORKS PVT. LTD
54 ANANDLOK NEW DELHI 49
SERVICES PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since: 22/11/2015

DELHI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.

Cl.45; LEGAL SERVICE; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEED OF INDIVIDUALS.
ADLER
3204516 07/03/2016
ADLER MODEMÄRKTE AG
Industriestrasse Ost 1-7, 63808 Haibach (Germany)
Manufacturers and Merchants
a company organized and existing under the laws of Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 31/12/1996
DELHI
Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; small leather goods, in particular purses, pocket wallets, key wallets; bags and other containers not specifically designed for the objects to be carried therein; bags for campers; beach bags; sports bags; casual bags; belt pouch; handbags; shoulder bags; rucksacks; bags for school; carrier bags; trunks and travelling bags; umbrellas, parasols and walking sticks; walking stick seats; mountaineering sticks
Cl.25; Clothing; footwear; headgear
DIFFERENT BY DESIGN

3300481 02/07/2016
CONCENTRIX CORPORATION
44201 NOBEL DRIVE, FREMONT, CALIFORNIA 94538, UNITED STATES OF AMERICA

Service Providers
Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Used Since :25/05/2016
DELHI

Cl.35; Business Process Outsourcing (“BPO”) services; business outsourcing services; outsourcing services [business assistance]; outsource service provider in the field of customer relationship management; outsourced administrative management for companies; procurement services for others [purchasing goods and services for other businesses]; operation and management of telephone call centers for others; operation and management of customer service email and chat services for others; customer relationship management (“CRM”) services; customer service management for others; business management assistance; business research services; business support services; business consulting services; invoicing services; billing services; design and development of marketing and advertising materials for others; sales promotion for others; marketing services; marketing research; advertising services; compilation of statistics; administration of the licensing of the goods and services of others; managing technology contract renewal services for customers, vendors, distributors and resellers; arranging subscriptions to telecommunication services for others; tracking, renewing and managing subscription contracts and licenses for computer hardware and software; tracking, securing, renewing and managing insurance contracts, claims and benefits; business management of insurance agencies and brokers on an outsourcing basis; Insurance outsourcing services;

Cl.42; Computer technology consultancy; computer software consultancy; information technology (IT) consultancy; telecommunications technology consultancy; computer help desk services; technical support services; providing technology advice by means of a support hotline, chat, and email; outsource service providers in the fields of information technology and information technology consulting; computer software, computer hardware, and computer network testing services; provision of online computer databases featuring information in the fields of computer software; provision of online computer databases featuring information for troubleshooting problems with computer software and for diagnosing problems with computer and telecommunications networks; providing information on computer technology and programming via a web site; computer software design, development and customization services; computer programming services; integration of computer hardware, computer software and computer networks; monitoring of computer systems by remote access; updating of computer software; database development and customization services; recovery and backup of computer data; web site design consultancy; ASP (Application Services Provider) services, namely, hosting computer software applications for others; provision of online non-downloadable software; non-downloadable Customer Relationship Management (“CRM”) software; non-downloadable software for tracking, securing, renewing and managing insurance contracts, claims and benefits; provision of hosted computer programs on data networks; cloud computing;
3400126  28/10/2016
LIQUIDHUB ANALYTICS PRIVATE LIMITED
Unit No. 216, Commercial Building Square one, C2, District Centre, Saket, New Delhi, 110017, India.
Traders & Service Providers
An Indian Company Incorporated Under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :31/08/2015
DELHI
Cl.9; Computer Programmes [Programs], recorded; Computer Software Applications, Downloadable; Software
Cl.35; Business Management Assistance; Organization Consultancy; Computerized File Management; Marketing; Updating and maintenance of data in computer databases; Systemization of information into computer databases; Outsourcing services [business assistance]
Cl.42; Cloud Computing; Computer Software Consultancy; Computer technology consultancy; Electronic data storage; Information technology [IT] consultancy; Installation of computer software; Maintenance of computer software; Technological consultancy
BREATHE HAPPY

3413189  18/11/2016

THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati, Ohio 45202, United States of America
Manufacturers, Merchants & Service Providers
A corporation organized and existing under the laws of the State of Ohio, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since : 30/04/2015

DELHI

Cl. 3; Preparations for the care, treatment and beautification of fabrics; potpourri; incense; oils for perfumes and scents; scented water for household use and for use on fabrics; scented wood; aromatics; essential oils; preparations for perfuming the air, atmosphere or fabrics in the form of smoke, vapour or gas

Cl. 5; Air fresheners; air purifying preparations; deodorants; deodorizing preparations for fabrics, upholstery and the ambient atmosphere; preparations for neutralizing odors

Cl. 11; Air deodorizing apparatus; air cooling apparatus; air reheaters; air driers; air conditioning installations; air filtering installations; air purifying apparatus and machines; air sterilizers; deodorizing apparatus, not for personal use; disinfectant apparatus; fumigating apparatus, not for medical purposes

Cl. 35; Advertising
AMBI PUR BREATHE HAPPY

3413190  18/11/2016
THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati, Ohio 45202, United States of America
Manufacturers, Merchants & Service Providers
A corporation organized and existing under the laws of the State of Ohio, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :30/04/2015

DELHI

Cl.3; Preparations for the care, treatment and beautification of fabrics; potpourri; incense; oils for perfumes and scents; scented water for household use and for use on fabrics; scented wood; aromatics; essential oils; preparations for perfuming the air, atmosphere or fabrics in the form of smoke, vapour or gas

Cl.5; Air fresheners; air purifying preparations; deodorants; deodorizing preparations for fabrics, upholstery and the ambient atmosphere; preparations for neutralizing odors

Cl.11; Air deodorizing apparatus; air cooling apparatus; air reheaters; air dryers; air conditioning installations; air filtering installations; air purifying apparatus and machines; air sterilizers; deodorizing apparatus, not for personal use; disinfectant apparatus; fumigating apparatus, not for medical purposes

Cl.35; Advertising
Trade Marks Journal No: 1938 , 27/01/2020  Class 99

3422519  29/11/2016
NEEM BIOTECH LIMITED
Units G-H, Roseheyworth Business Park, Abertillery, Blaenau Gwent, Wales, NP13 1SX, United Kingdom.
Manufacturers, Merchants & Service Providers
Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI ROAD), DELHI 110006

Proposed to be Used
DELHI

Cl.5;Acaricides; algicides; alginate dietary supplements for pharmaceutical purposes; amino acids for medical purposes; amino acids for veterinary purposes; anthelmintics; antibiotics; antiparasitic preparations; appetite suppressants for medical purposes; bacterial poisons; biocides; biological preparation for medical, pharmaceutical and/or veterinary purposes; by-products of the processing of cereals for dietetic and/or medical purposes; chemical preparations for medical, pharmaceutical and/or veterinary purposes; chemical preparations to treat mildew, wheat blight and/or wheat smut; chemico-pharmaceutical preparations; dietary supplements; dietary fiber; dietetic food for medical or healthcare purposes; dietetic beverages for medical or healthcare purposes; dietetic substances adapted for food for babies; dietetic substances for healthcare or medical purposes; disinfectants; drugs for medical purposes; enzyme dietary supplements; enzymes for medical purposes; enzyme preparations for medical purposes; enzymes preparations for pharmaceutical purposes; enzymes preparations for veterinary purposes; food supplements; fumigation preparations for medical purposes; fungicides; health food supplements made from plant extracts; herbal teas for medical purposes; herbicides; insect repellents; insecticides; lotions for pharmaceutical purposes; lotions for veterinary purposes; material for stopping teeth, dental wax; meal for pharmaceutical purposes; medicinal herbs and infusions; medicines for dental purposes; medicines for human; medicines for veterinary purposes; mouthwashes for medical purposes; nutraceutical preparations; nutraceutical supplements; nutritional supplements; parasiticides; pesticides; plant extracts for pharmaceutical use; plant extracts for nutraceutical use; plant extracts for dietary use; plant extracts for medical use; plant extracts for nutritional purposes; plasters, material for dressings; pharmaceutical preparations; porcelain for dental prostheses; preparations for destroying dry rot fungus and/or vermin; sanitary preparations for medical purposes; veterinary preparations; yeast dietary supplements; yeast for pharmaceutical purposes.

Cl.31;Additive to animal feed not for medical purposes; agricultural, horticultural and/or forestry products not included in other classes; algae for human or animal consumption; animal feed not for medical purposes; animal and/or livestock fattening preparations; edible chews for animals; by-products of the processing of cereals, for animal consumption; cattle cake; cattle food; foodstuffs for animals; fresh fruits; fresh vegetables; fruit residue; grains for human or animal consumption; grains not included in other classes; mash for fattening livestock; meal for animals; natural flowers; natural plants; pet food; seeds; stall food for animals; strengthening animal forage; weeds for human or animal consumption; wheat germ and/or yeast for animal consumption.

Cl.42;Bacteriological research; biological research; chemical analysis; chemical research; chemistry services; collection and analysis of data in the bio-pharmaceutical and/or nutraceutical field; cosmetic research; provision of consultancy services in the bio-pharmaceutical and/or nutraceutical field; provision of scientific and/or technical information in the bio-pharmaceutical and/or nutraceutical field; research and/or development in the bio-pharmaceutical and/or nutraceutical field; research in the bio-pharmaceutical and/or nutraceutical field; scientific laboratory services; scientific services for scientific research; technical research; technological services for scientific research.
3436861    20/12/2016
CVC CAPITAL PARTNERS FINANCE LIMITED
LIME GROVE HOUSE GREEN STREET, ST HELIER, JE12ST, JERSEY
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF JERSEY
Address for service in India/Attorney address:
BHARUCHA AND PARTNERS
4TH FLOOR, CECIL COURT, M AHAKAVI BHUSHAN MARG, COLABA, MUMBAI-400 039.
Used Since :28/02/2002
MUMBAI
Cl.35;SERVICES RELATING TO ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Cl.36;SERVICES RELATING TO INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
CVC

3436862  20/12/2016
CVC CAPITAL PARTNERS FINANCE LIMITED
LIME GROVE HOUSE GREEN STREET, ST HELIER, JE12ST, JERSEY
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE LAWS OF JERSEY

Address for service in India/Attorney address:
BHARUCHA AND PARTNERS
4TH FLOOR, CECIL COURT, M AHAKAVI BHUSHAN MARG, COLABA, MUMBAI-400 039.

Used Since :28/02/2002

To be associated with:
3436861

MUMBAI

Cl.35;SERVICES RELATING TO ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

Cl.36;SERVICES RELATING TO INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS
3440164    22/12/2016
INDEPAY NETWORKS PRIVATE LIMITED
711, 7TH FLOOR, BLOCK 6 JAN PRATINIDHI APARTMENTS SECTOR 28 GURGAON 122002
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI

Used Since :08/11/2016

To be associated with:
3030196, 3030197, 3440164

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3030196.

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus

Cl.35; Advertising, business management, business administration, office functions

Cl.36; Insurance, financial affairs; monetary affairs; real estate affairs

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3457134  12/01/2017
SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since :07/07/2016

To be associated with:
3406320, 3406323, 3457137, 3457140

DELHI
Cl.9; DATA PROCESSING APPARATUS; COMPUTERS; COMPUTER HARDWARE; MOBILE DIGITAL ELECTRONIC DEVICES FOR THE SENDING AND RECEIVING OF TELEPHONE CALLS; COMPUTER SOFTWARE FOR USE WITH SATELLITE AND/OR GPS NAVIGATION SYSTEMS FOR NAVIGATION, ROUTE AND TRIP PLANNING, AND ELECTRONIC NRAPPING;

Cl.38; TELECOMMUNICATION SERVICES; ELECTRONIC TRANSMISSION OF COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; PROVISION OF CONNECTIVITY SERVICES AND ACCESS TO ELECTRONIC COMMUNICATIONS NETWORKS, FOR TRANSMISSION OR RECEPTION OF AUDIO, VIDEO OR MULTIMEDIA CONTENT; PROVISION OF ON-LINE COMMUNICATIONS SERVICES; COMMUNICATIONS VIA A GLOBAL COMPUTER NETWORK OR THE INTERNET; BROADCASTING SERVICES; VIDEO-ON-DEMAND BROADCASTING; ON DEMAND CABLE TELEVISION BROADCASTING; ON DEMAND TELEVISION BROADCASTING.

Cl.42; SOFTWARE SERVICES; CLOUDING COMPUTER SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING; DESIGN AND DEVELOPMENT OF COMPUTER SYSTEMS; COMPUTER SOFTWARE CONSULTANCY; COMPUTER RENTAL; RENTAL OF WEB SERVERS; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA CREATING AND MAINTAINING WEB SITES FOR OTHERS; HOSTING COMPUTER SITES [WEB SITES]; PROVIDING SEARCH ENGINES FOR THE INTERNET; RENTAL OF APPLICATION SOFTWARE; RENTAL OF A DATABASE SERVER RENTAL OF COMPUTER SOFTWARE; CLOUD HOSTING PROVIDER SERVICES.
3457139  12/01/2017
SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001 (Delhi)
MANUfacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Used Since :07/07/2016

To be associated with:
3406320, 3406322, 3406323, 3457137, 3457140

DELHI

Cl.9; DATA PROCESSING APPARATUS; COMPUTERS; COMPUTER HARDWARE; MOBILE DIGITAL ELECTRONIC DEVICES FOR THE SENDING AND RECEIVING OF TELEPHONE CALLS; COMPUTER SOFTWARE FOR USE WITH SATELLITE AND/OR GPS NAVIGATION SYSTEMS FOR NAVIGATION, ROUTE AND TRIP PLANNING, AND ELECTRONIC MAPPING.

Cl.38; TELECOMMUNICATION SERVICES; ELECTRONIC TRANSMISSION OF COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; PROVISION OF CONNECTIVITY SERVICES AND ACCESS TO ELECTRONIC COMMUNICATIONS NETWORKS, FOR TRANSMISSION OR RECEPTION OF AUDIO, VIDEO OR MULTIMEDIA CONTENT; PROVISION OF ON-LINE COMMUNICATIONS SERVICES; COMMUNICATIONS VIA A GLOBAL COMPUTER NETWORK OR THE INTERNET; BROADCASTING SERVICES; VIDEO-ON-DEMAND BROADCASTING; ON DEMAND CABLE TELEVISION BROADCASTING; ON-DEMAND TELEVISION BROADCASTING.

Cl.42; SOFTWARE SERVICES; CLOUDING COMPUTER SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING; DESIGN AND DEVELOPMENT OF COMPUTER SYSTEMS; COMPUTER SOFTWARE CONSULTANCY; COMPUTER RENTAL; RENTAL OF WEB SERVERS; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA CREATING AND MAINTAINING WEB SITES FOR OTHERS; HOSTING COMPUTER SITES[WEB SITES]; PROVIDING SEARCH ENGINES FOR THE INTERNET; RENTAL OF APPLICATION SOFTWARE; RENTAL OF A DATABASE SERVER RENTAL OF COMPUTER SOFTWARE; CLOUD HOSTING PROVIDER SERVICES
ESTEVE

3509948  17/03/2017

ESTEVE PHARMACEUTICALS, S.A
Passeig de la Zona Franca, 109, 4ª planta, 08038 Barcelona (Spain)

A company incorporated under the laws of Spain

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used

DELHI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; Unprocessed artificial resins, unprocessed plastics; Manures; Fire extinguishing compositions; Tempering and soldering preparations; Chemical substances for preserving foodstuffs; Tanning substances; Adhesives used in industry.

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides.

Cl.42; Scientific and technological services and research and design relating thereto.

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; pharmaceutical services.
BUMBLEBFF
Priority claimed from 25/12/2016; Application No. : 016090227 ;European Union
3557308 26/05/2017
BUMBLE HOLDING LIMITED
Africa House 70 Kingsway London WC2B 6AH, United Kingdom
A company incorporated under the laws of UK
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Used Since :04/03/2016
DELHI
Cl.9; Computer software; computer application software for mobile phones; computer games; electronic game programs; computer software development tools; computer software for use as an application programming interface (API) to allow access to online services for social networking and friend introductions; software and software applications to enable transmission, access, organization, and management of text messaging, instant messaging, web links and images via the Internet and other communications networks; computer software for building social networking and friend introduction applications and allowing for data retrieval, upload, download, access and management; computer software to enable uploading, downloading, accessing, posting, displaying, streaming, linking, sharing or otherwise providing electronic media or information via computer and communication networks; downloadable software in the field of social networking and friend introductions; downloadable software in the nature of a mobile application; downloadable software in the nature of a mobile application for social networking and friend introductions; application software for social networking services via internet; downloadable electronic publications; including parts and fittings for all the aforementioned goods.
Cl.25; Clothing; sweaters, shirts, T shirts, trousers, outer clothing, knitwear, coats, skirts, aprons, parkas, camisoles, pants, underclothing, jerseys, vests, underwear, dresses, jeans, leggings, jumpers, beach clothes, pyjamas, underpants, swim suits, bikinis, swimming trunks, waterproof clothing, footwear, boots, shoes, sandals, slippers, caps, hats, headgear; lingerie, socks, gloves, scarves, ties, clothing belts.
Cl.35; Advertising; business management services; business management provided on-line from a computer database or the Internet; advertising and promotion services and information services relating thereto provided on-line from a computer database or the Internet; compilation of advertisements for use as web pages on the Internet; provision of space on websites for advertising goods and services; business administration services; business administration services for the processing of sales made on the internet; organisation, operation and supervision of loyalty and incentive schemes; opinion polling; writing of publicity texts; search engine optimisation; database management; collection of data; electronic data processing; compilation of data in computer databases; providing business information in the field of social media; providing marketing consulting in the field of social media; advertising and marketing services provided by means of social media; information, advisory and consultancy services relating to all the aforesaid.
Cl.38; Telecommunications services, namely electronic transmission of data, messages and information between and among computers, mobile and handheld devices and wired and wireless communication devices; telecommunication services, namely, enabling users to transmit messages, comments, multimedia content, videos, movies, films, and photos, audio content, animation, pictures, images, text, information, and other user-generated content via a global computer network and other computer and communications networks; providing online communications links which transfer users to other websites; providing online forums, chat rooms and electronic bulletin boards for users to post, search, watch, share, critique, rate, and comment on subjects of interest; chat room services for social networking; providing access to computer, electronic and online databases; audio, text, video and multimedia broadcasting services over computer and electronic communications networks, namely uploading, posting, displaying, tagging and electronically transmitting data, audio, and video; providing access to computer databases in the fields of entertainment and education; providing access to computer databases in the field of social networking and friend introductions; providing telecommunication facilities that enable the sharing of blogs, photos, videos, podcasts, and other audio-visual materials; providing telecommunication facilities that enable the creation and updating of personal electronic web pages featuring user-provided content; information, advisory and consultancy services relating to all the aforesaid.
Cl.41; Entertainment and education services; disseminating information and providing, sponsoring and hosting seminars, presentations and discussion groups and providing training in the fields of personal development, career development, relationship building, training, recruiting, business consulting, business development, and networking; electronic publishing services for others; electronic and online publishing services; hosting of exhibitions, conferences and seminars and networking events for business, cultural and educational purposes; organising and conducting online educational and training events including virtual meetings and seminars; electronic publications (not downloadable);
writing of texts, other than publicity texts; social club services for entertainment purposes; publication of documents in the field of social affairs; information, advisory and consultancy services relating to all the aforesaid.

Cl.42; Design, drawing and commissioned writing for the compilation of web sites; creating, maintaining and hosting the web sites of others; design and development of computer hardware and software; application service provider services; Software as a service [SaaS]; operating search engines; providing search engines for obtaining data via communications networks; computer services for the analysis of data; data mining; research in the field of social media; information, advisory and consultancy services relating to all the aforesaid.

Cl.45; Social introduction and networking services; online social networking services; dating services provided through social networking; online social networking services accessible by means of downloadable mobile applications; social introduction agencies; personal introduction services by computer; Internet based personal introduction services; Internet based dating, matchmaking and personal introduction services; providing information in the field of personal development, namely self-improvement, self-fulfillment, charitable, philanthropic, volunteer, public and community services, and humanitarian activities; licensing of computer software and other technology; information, advisory and consultancy services relating to all the aforesaid.
SUITS + JEANS
Priority claimed from 17/01/2017; Application No. : 16256836 ;European Union
3584152 04/07/2017
EYGN LIMITED
One Montague Place, East Bay Street, Nassau, Bahamas
a company organised and existing under the laws of Bahamas

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELI
MARK SHOULD BE READ AND USE AS A WHOLE..

Cl.35; Advertising services; promotional services; personnel and recruitment services; bookkeeping and auditing services; tax consultation, tax preparation, accounting, business auditing and business consultation services; advertising services provided via the Internet; business management services; business administration; business advisory services, consultancy and information; provision of business information; office functions; opinion polling; market research; business and marketing research services; business surveys relating to financial services; market surveys; market survey analysis; data processing; arranging of presentations for business, commercial and trade purposes; business management consultancy; business management assistance; business transaction advisory services; business modelling services; business restructuring services; business benchmarking services; expert evaluation and reports relating to business matters; collection and systemisation of business data; economic forecasting; business appraisals; business data analysis; analyses and appraisals of enterprises; preparation and writing of business reports; personnel services; personnel management consultancy; systematisation of information into computer databases; computerised file management; financial statement preparation and analysis for businesses; advice relating to business mergers and acquisitions; due diligence services; pre-sale diligence services including assisting with preparation of financial, tax, HR and operational information; including all of the aforesaid services provided electronically or online from a computer database or via the Internet; tax accounting services; business organisation consultancy; tax advisory services; tax and duty consultation services; tax performance advisory services; transfer pricing and tax effective supply chain management services; supply chain management services; consultancy relating to business documentation management; compilation of statistics; business project management; information, advisory and consultancy services relating to the aforesaid services

Cl.36; Financial affairs; financial management, assistance, advice, consultancy, information and research services; financial cross border advisory services; insolvency services; investment services; valuation services; corporate finance services; corporate financial consulting; corporate asset valuation; financial valuation of real and personal property; financial analysis and consultation, namely, restructuring of bankrupt companies; insurance consultation, namely, insurance regulatory support and advisory services; intellectual property valuation services; estate agency and estate management services; monetary affairs; real estate affairs; services relating to real estate, including appraisal of real estate; provision of financial information; insurance; provision of financial information; investment services; valuation services; monetary affairs; capital investment advisory services; capitalisation services; including all of the aforesaid services provided electronically or online from a computer database or via the Internet; financial analysis; clearing (financial); financial sponsorship; trusteeship; financial evaluation (insurance, banking, real estate); business liquidation services (financial); financial services relating to monetary affairs; actuarial services; fiscal assessments; financial benchmarking services; financial advisory services relating to tax; financial transaction services; information, advisory and consultancy services relating to the aforesaid services

Cl.41; Education; delivering training; entertainment; sporting and cultural activities; organising and conducting classes, seminars, symposiums and conferences; organising, conducting, staging of and providing facilities for ceremonies and events; organising, conducting, staging of and providing facilities for competitions; publishing services; training in business skills; training in business management; providing of training in relation to documentation management; providing of training in the fields of business, accounting, tax, compliance, business management, business innovation and growth, corporate governance, business risk assessment, business operational effectiveness; organizing and conducting classes, seminars, symposiums and conferences; educational services, namely, conducting classes, workshops, seminars, and online seminars in the fields of accounting, business, account auditing, tax preparation, business management, financial management, documentation management, macro-economics, and use of computer software, and distribution of course material in connection therewith; publishing services; electronic publishing services; library services; publishing services relating to accountancy, taxation, auditing, finance, economics, macro-economics,
documentation management, business and office management and administration and information technology; audio-visual display presentations; production of audio/visual presentations; publishing of books and magazines of all kinds; publishing of eBooks, eMagazines and articles online; teaching and sharing of risk management and tax planning related knowledge; organising seminars on risk management and tax planning topics and business growth; organising prize award events and activities; translation services; language translation services; including all of the aforesaid services provided electronically or online from a computer database or via the Internet; information, advisory and consultancy services relating to the aforesaid services

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware, firmware and software; design and development of computer software for use in processing, generating, tracking, calculating, measuring, reporting, and analysing information in the fields of accounting, business, compliance, risk management, account auditing, tax preparation, business management, financial management, supply chain management, manufacturing and information technology; consultancy, advice, assistance, analysis, design, evaluation and programming services relating to computer software, firmware and hardware; consultancy, advice, assistance, analysis, design, evaluation and programming services in relation to data management software; computer programming; technology information relating to computer software provided on-line from a global computer network or the internet; research, development, design, testing, monitoring, inspection, and analysis in the fields of telecommunications, computers, computer systems and computer networks; rental of computer software, firmware and hardware; rental of data management software; provision of information (not included in other classes) relating to technical matters, information technology; technical project studies; including all of the aforesaid services provided electronically or online from a computer database or via the Internet; computerised analysis of data; software as a service [SaaS]; software as a service (SaaS) services for use in database management in the field of financial reporting and compliance; hosting services and software as a service and rental of software; providing temporary use of on-line non-downloadable software for use in processing, generating, tracking, calculating, measuring, reporting, and analyzing information and reports in the fields of accounting, business, compliance, account auditing, tax preparation, business management, financial management, HR, sales, marketing, branding, legal, trade, compliance, manufacturing, supply chain and information technology; providing temporary use of on-line non-downloadable software for use by multiple users to collaborate on projects and documents; providing temporary use of on-line non-downloadable software for enabling multiple users to share data files, databases, and other project materials with one another; computer hardware and software design services relating to sharing of data among multiple users; data storage; electronic storage of documents; IT project management; database design, development and maintenance services; computer database design consultancy services; consulting in the field of database software; data conversion of electronic information; maintenance of computer software; information, advisory and consultancy services relating to the aforesaid services
3585122    05/07/2017

YOGESH KUMAR
trading as ;AMPLE GARMENT MACHINERY
B-69, SEC-65, NOIDA-201301
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

Cl.7;INDUSTRIAL SEWING MACHINES, LEATHER PARING MACHINES, KNITTING MACHINES, TEXTILE INDUSTRY MACHINES, STITCHING MACHINES, EMBROIDERY MACHINE, PACKING MACHINES, PACKAGING MACHINES, STEAM PRESSES (ROTARY) PORTABLE FOR FABRICS, ELECTRIC SCISSORS, CUTTING MACHINES, GRINDING MACHINES, GRINDSTONES (PARTS OF MACHINES), MACHINES TOOLS, KNIVES (PARTS OF MACHINES), KNIVES ELECTRIC, MOTORS EXCEPT FOR LAND VEHICLES, STAND FOR MACHINES, TABLES FOR MACHINES & OTHER MACHINERY.

Cl.9;METAL DETECTORS, NEEDLE DETECTORS.
ZUIKO

3585816  06/07/2017
KABUSHIKI KAISHA ZUIKO, DOING BUSINESS AS ZUIKO CORPORATION
15-21 Minamibefucho, Settsu-Shi, Osaka, Japan
a Japanese company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.5; Dressings for wounds; oiled paper for medical purposes; wrapping wafers for dose of medicine; gauze for dressings; empty capsules for pharmaceuticals; eye patches for medical purposes; ear bandages; menstruation bandages; menstruation tampons; sanitary napkins; sanitary panties; absorbent cotton; adhesive plasters; bandages for dressings; liquid dressings; breast-nursing pads; dental materials; dental cements; dental wax; materials for artificial teeth; diapers; adult diapers; baby diapers; incontinence diapers; babies’ diaper-pants; disposable adult diapers; disposable babies’ diaper-pants; disposable diapers for incontinence; diaper covers; semen for artificial insemination

Cl.7; Machines for producing sanitary masks and their parts and fittings; machines for producing medical caps and their parts and fittings; machines for producing surgical drapes and their parts and fittings; machines for producing nursing pads and their parts and fittings; machines for producing dressings for wounds and their parts and fittings; disposable diaper production machines and their parts and fittings; sanitary napkin production machines and their parts and fittings; packaging machines and their parts and fittings; pulp crushing machines and their parts and fittings; pulp making, papermaking or paper-working machines and their parts and fittings; pulp recycling machines and their parts and fittings; pulp fiberizing machines and equipment and their parts and fittings; machines for producing diapers for domestic pets and their parts and fittings; machines for producing incontinence sheets for domestic pets and their parts and fittings
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403-2467, United States of America
ea Minnesota Corporation

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
3591608

DELHI

Cl.3; Personal care kits containing men's grooming products, namely, facial wash, body wash, shampoo, hair conditioner, deodorants for personal use and antiperspirants, shaving lotions and gels, skin lotion, after-shaves, colognes; facial wash; body wash; shampoo; hair conditioner; deodorants and antiperspirants; shaving lotions and gels; skin lotion; aftershaves; colognes

Cl.9; Eyeglasses; sunglasses; eyeglass and sunglass cases

Cl.14; Watches; cuff links; watch bands and straps; tie clips and tie bars

Cl.16; Money clips
SPECTRUM XLI

3593565 18/07/2017

PURE TECHNOLOGIES LTD.
11th AVENUE SOUTH WEST, 3rd FLOOR, UNIT 705, CALGARY, ALBERTA T2R 0E3, CANADA
A CANADIAN COMPANY

Address for service in India/Attorney address:
QUEST IP
122/71 Silver Oaks Apartments, DLF PH-1, Gurgaon-122002, Haryana

Proposed to be Used
DELHI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.9; SURVEY AND INSPECTION EQUIPMENT FOR PERFORMING MAPPING AND INSPECTION SURVEYS ON BURIED PIPELINES AND CABLES AND FOR EVALUATING THE INTEGRITY OF BURIED PIPELINES AND CABLES FOR GEOTECHNICAL, CORROSION AND CRACKING THREATS; DATA PROCESSING AND REPORTING SOFTWARE IN THE FIELD OF BURIED PIPELINE AND CABLE SURVEYS AND INSPECTIONS.

Cl.41; TRAINING SERVICES, NAMELY, TRAINING PROPER USE OF SURVEY AND INSPECTION EQUIPMENT FOR PERFORMING MAPPING AND INSPECTION SURVEYS ON BURIED PIPELINES AND CABLES.
TEMPLE UNIVERSITY—OF THE COMMONWEALTH SYSTEM OF HIGHER EDUCATION
1330 Polett Walk, Suite 300, Philadelphia, PA 19122, United States of America
a Pennsylvania state-related institution and non-profit corporation organized under the laws of the Commonwealth of Pennsylvania, U.S.A.

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELI

The applicant wishes to claim the colours ‘red’ and ‘white’ as elements of the mark in the coloured representation of the series.

Cl.35; Biobanking and biorepository services, namely, providing scientific sample management in the nature of inventory management in the field of scientific samples, donor organs, and tissues for the bioscience industry; business management and business administration of biobanking and biorepository services; business management and business administration of laboratory services and of the services of packaging, transporting, processing, storing, preserving, monitoring, disposing and destroying of biological samples and materials, the foregoing services provided in connection with a repository of biological samples and materials

Cl.39; Storage services at a biorepository, namely, storing, maintaining and protecting biological materials and samples; packaging articles for transportation performed in conjunction with a biorepository

Cl.41; Medical training and teaching

Cl.42; Medical and scientific research services; conducting clinical trials; cancer and cancer prevention research; operating and maintaining a biorepository for medical and scientific research purposes; providing an online computer database for medical and scientific researchers, especially those with an emphasis on genomics and proteomics; medical and scientific laboratory services, namely, analysis and characterization of biological tissue samples

Cl.44; Hospital and medical services; medical information services; tissue bank services
3617713 22/08/2017
ARIA INTERIOR DESIGN PVT LTD.
C/o. Golden Rolls Pvt Ltd, G.T. Road, Bahalgarh, Village Sultanpur, Sonepat, Haryana-131001, India
a Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Used Since: 11/08/2017

DELHI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.20; Furniture
Cl.42; Interior design
Priority claimed from 26/07/2017; Application No. : 87/544,043 ;United States of America
3619502  24/08/2017
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.2; Wood preservatives and stains; paints
Cl.3; Potpourri; skin soap; lotions, namely, face, hand, hair and body lotions and shaving and aftershave lotions; incense; room fragrances; room fragrance refills for non-electric room fragrance dispensers; wood conditioners
Cl.9; Digital scales; weather thermometers, not for medical use; measuring spoons and cups
Cl.28; Christmas tree ornaments and decorations; Christmas tree stands and covers; Christmas tree skirts and stockings; outdoor activity games in the nature of croquet, bocce balls and lawn bowling
Priority claimed from 26/07/2017; Application No.: 87/544,034; United States of America

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.24; Household linens; shower curtains; shower curtain liners; mattress pads of cotton; mattress pads of foam; bedding, namely, comforters, sheets and sheet sets, shams, pillow cases, bed skirts, bed spreads, blankets, coverlets, duvets, quilts and throws; table linens not of paper, namely, placemats, napkins, tablecloths, fabric table runners; fabric window coverings, namely, curtains, draperies, sheers, swags, valances; towels; wash cloths; dish cloths; covers for cushions; fitted toilet lid covers made of fabric

Cl.26; Artificial flowers; artificial fruit; artificial plants; artificial flower, fruit and greenery swags; artificial wreaths; artificial topiary

Cl.27; Rugs; accent rugs; door mats; rugs in the nature of floor runners; bath mats; fabric bath tub rugs; rug stays, namely, non-slip rug pads

Cl.35; Retail store services featuring a wide variety of consumer goods; online retail store services featuring a wide variety of consumer goods
Trade Marks Journal No: 1938 , 27/01/2020 Class 99

Priority claimed from 26/07/2017; Application No. : 87/544,003 ;United States of America
3619505 24/08/2017

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.4; Candles

Cl.8; Flatware, namely, forks, knives, and spoons; hand tools for use in the kitchen, namely, household utensils in the nature of kitchen tongs; pizza cutters; cutting tools, namely, knives, knife sharpeners, non-electric can openers, and scissors; non-electric food peelers; flatware caddies specially designed for holding forks, knives and spoons

Cl.11; Lighting fixtures; lamp shades; lamp bases; lamp finials; electric night lights; solar light fixtures, namely, indoor and outdoor solar powered lighting units and fixtures; sconce lighting fixtures; dispensing units for air fresheners and room deodorants; electric candles; fire bowls, namely, portable fireplaces

Cl.14; Clocks; jewelry and accessory boxes; jewelry armoires

Cl.16; Prints; stationery, letter racks, cookbook holders; chalk boards, black boards, magnetic boards; desk sets; desk file trays, desktop organizers, bookends; file boxes for storage of business and personal records, file trays; photo book albums and storage boxes; paint brushes; globes; stencils; wallpaper stencils
Priority claimed from 26/07/2017; Application No.: 87/544,023; United States of America
3619506  24/08/2017
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Cl.6; Baskets of common metals; metal hooks; decorative boxes made of non-precious metal; desktop statuaries made of non-precious metal; wrought iron decorative artwork; decorative hardware and fixtures made of metal, namely, doorknobs, pulls, knobs, handles

Cl.18; Umbrellas; umbrella bases; umbrella covers; trunks; all-purpose carrying bags; tote bags

Cl.19; Pottery stone; non-precious stones for garden or ornamental use; figurines of clay and stone

Cl.20; Furniture; outdoor and indoor furniture, namely, coffee tables, end tables, side tables, dining tables, chairs, dining chairs, motion chairs, lounge chairs, ottomans, stools, benches, work benches, sofas, couches and chaise lounges; umbrella stands; tea carts; shelving; mirrors; picture frames; photograph frames; beds, pillows and bolsters; drapery hardware, namely, tension rods, rod sets, rods of wood, rods of steel, poles, rings, brackets, drapery rings not of metal; decorative window finials; wall plaques made of plaster, plastic, or wood; display boards; fireplace screens; clothes hangers; curtain hooks, rings, rods, rollers and poles; shower curtain rings; shower curtain rods; bath pillows; towel racks, towel stands; wine racks; cushions; statues and figurines of plaster, plastic, and wood; non-metal storage boxes of wood and plastic for use on building decks; decorative boxes made of wood; storage and organization products and accessories, namely, storage shelves, storage cabinets, drawer organizers and storage systems comprising shelving and drawers, storage racks; cupboards; non-metal containers for storage, namely, wood and plastic storage boxes; bookcases; book stands, desks; jewelry armoires; cabinets; chests of drawers; dressers; entertainment centers; filing cabinets; medicine cabinets; nightstands; garment racks; coat stands; hat racks; glass bottle stoppers; desktop statuary of wood and plastic; cork boards and bulletin boards

Cl.21; Containers for plants, namely, planters and flower pots; statues of glass; vases; buckets; sieves for household purposes; candle holders; urns; food and beverage containers for household use; dinnerware; stemware; beverage ware; drinking glasses and mugs; mixing bowls; butter dishes; cake stands; pitchers; chip-and-dip dish sets comprised of dishware; banana holders in the nature of household kitchen utensils; dish drying racks; household food storage canisters sold empty; meal trays; paper towel dispensers for household use; napkin rings not of precious metal; soap dispensers; soap dishes; shower caddies; cotton ball dispensers; toilet tissue holders and dispensers for facial tissues; toothbrush holders; containers for household or kitchen use; clothes drying racks; garbage cans; waste baskets; decorative pots not of metal; plates and pots; home decorative accessories, namely, decorative plates, candleholders, candle rings; desktop statuary not of metal, namely, desktop statuary made of glass; ceramic sculptures, vessels and bowls; pillar candle plates; kitchen tools and accessories, namely, cookie jars, carafes, napkin holders not of metal, coaster sets not of paper and not being table linen, bread boxes, gravy boats, pepper mills and salad bowl sets comprising salad bowls; pans; bake ware; serving dishes; sugar and creamer sets; salt and pepper shakers; tea pots not of precious metal; trivets; household utensils, namely, spatulas, tongs, sponge holders, graters, strainers, turners, whisk; utensils for barbecuing, namely, tongs, forks and turning; serving forks; flatware caddies, namely, caddies for dishes; portable beverage coolers; cooking utensils, namely, wire baskets for domestic use; statues and figurines of ceramic; spoon rests; kitchen tools and accessories, namely, beverage stirrers, spice racks; cookware, namely, pots and pans, roasting pans; cocktail picks; beverage stands; laundry hampers; oven mitts
GOTAB

3633509   12/09/2017

GOLDEN OMEGA S.A.
Av. El Golf 150, piso 15, Las Condes, Santiago – Chile
a Chilean company

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
DELHI

Cl.5; Pharmaceutical, veterinary products and diet foods for medical and pharmaceutical use that comprise fats and oils, including fats and oils derived from fish comprising omega-3 fatty acids; Pharmaceutical, veterinary products and diet foods for medical and pharmaceutical use that are derived from fats and oils, including fats and oils derived from fish comprising omega-3 fatty acids; Dietary, vitamin and food supplement and medical foods, for either humans or animals, that comprise fats and oils, including fats and oils derived from fish comprising omega-3 fatty acids; Dietary, vitamin and food supplement and medical foods, for either humans or animals, that are derived from fats and oils, including fats and oils derived from fish comprising omega-3 fatty acids.

Cl.29; Edible fats and edible oils, including, fats and oils derived from fish comprising omega-3 fatty acids; Fish oil; food additives derived from edible fats and edible oils, including, fats and oils derived from fish comprising omega-3 fatty acids, and fish oil.
VUKA VUKA
3646375  28/09/2017
GALACORE TRADING LIMITED
4 Afentrikas, Afentrika Court, Office 2, 6018, Larnaca, Cyprus
A Company Incorporated and existing under and pursuant to the Laws of the Republic of Cyprus
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Cl.1; antioxidants for use in the manufacture of food supplements; proteins for use in the manufacture of food supplements; vitamins for use in the manufacture of food supplements
Cl.5; mineral food supplements; nutritional supplements
CHARLOTTE TILBURY TM LIMITED
Lakeview House, 4 Woodbrook Crescent, Billericay, Essex, CM12 0EQ
A Company duly organized and existing under the laws of England and Wales.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.3; Cosmetics, make up; skin care preparations, powder compacts (cosmetics); lipsticks; lip gloss; make-up powder and foundation; moisturisers; beauty care preparations, body care preparations, essential oils for personal use; preparations and products for removing make-up; lotions, creams and conditioners for the face, hands and body; beauty masks; abrasive cloth; abrasive paper; abrasives; adhesives for affixing false hair; adhesives for cosmetic purposes; after-shave lotions; almond milk for cosmetic purposes; almond oil; almond soap; aloe vera preparations for cosmetic purposes; alum stones [astringents]; amber [perfume]; antiperspirant soap; antiperspirants [toiletries]; aromatics [essential oils]; astringents for cosmetic purposes; balms other than for medical purposes; bath salts, not for medical purposes; baths (cosmetic preparations for -); beard dyes; beauty masks; bergamot oil; bleaching preparations [decolorants] for cosmetic purposes; breath freshening sprays; breath freshening strips; cakes of toilet soap; cedarwood (essential oils of -); citron (essential oils of -); cleansing milk for toilet purposes; colorants for toilet purposes; color-removing preparations; colour-brightening chemicals for household purposes [laundry]; cosmetic kits; cosmetic preparations for slimming purposes; cosmetics for animals; cotton sticks for cosmetic purposes; cotton wool for cosmetic purposes; creams (cosmetic -); creams (skin whitening -); dental bleaching gels; deodorant soap; deodorants for human beings or for animals; depilatories; depilatory preparations; douching preparations for personal sanitary or deodorant purposes [toiletries]; dry shampoos; dyes (cosmetic -); eau de cologne; emery; essences (etheral -); essential oils; ethereal essences; ethereal oils; extracts of flowers [perfumes]; eyebrow cosmetics; eyebrow pencils; eyelashes (adhesives for affixing false -); eyelashes (cosmetic preparations for -); eyeliners (false -); false eyelashes; false hair (adhesives for affixing -); false nails; flower perfumes (bases for -); flowers (extracts of -) [perfumes]; foot perspiration (soap for -); gels (dental bleaching -); greases for cosmetic purposes; hair colorants; hair dyes; hair lotions; hair spray; hair waving preparations; hydrogen peroxide for cosmetic purposes; incense; ionone [perfumery]; jasmine oil; javelle water; jelly (petroleum -) for cosmetic purposes; joss sticks; kits (cosmetic -); lavender oil; lavender water; lemon.
(essential oils of -); lotions for cosmetic purposes; lotions (tissues impregnated with cosmetic -); make-up preparations; make-up removing preparations; mascara; massage gels other than for medical purposes; milk (cleansing -) for toilet purposes; mint essence [essential oil]; mint for perfumery; musk [perfumery]; moustache wax; nail art stickers; nail care preparations; nail polish; nail varnish; nails (false -); neutralizers for permanent waving; oils for cosmetic purposes; oils for perfumes and scents; oils for toilet purposes; pencils (cosmetic -); pencils (eyebrow -); perfumery; perfumes; permanent waving (neutralizers for -); petroleum jelly for cosmetic purposes; polishes (denture -); pomades for cosmetic purposes; powder (make-up -); pumice stone; rose oil; shampoo; shaving preparations; shaving soap; skin care (cosmetic preparations for -); skin whitening creams; slimming purposes (cosmetic preparations for -); soap; soap (antiperspirant -); soap (cakes of -); soap (deodorant -); soap for foot perspiration; sprays (breath freshening -); strips (breath freshening -); sunscreen preparations; sun-tanning preparations [cosmetics]; talcum powder, for toilet use; terpenes [essential oils]; tissues impregnated with cosmetic lotions; toilet water; toiletries; transfers (decorative -) for cosmetic purposes; varnish (nail -); varnish-removing preparations; waving preparations for the hair; wax (depilatory -).

Cl.44: Make up artist services; make-up services; cosmetic make-up services; beauty care services; beauty salon and beauty treatment services; beauty therapy services and treatments; beauty treatment; healthcare, diet, exercise and lifestyle advisory services; cosmetic treatment for the hair; hair care, hair colouring, hair styling and hair cutting services; hairdressing salon services; advice and consultancy services relating to the above services.
RICH PRODUCTS CORPORATION
One Robert Rich Way, Buffalo, New York 14213, United States of America
a corporation organised and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..561883 & 1856186.

Cl.29; Dairy-based whipped toppings; non-dairy-based whipped toppings; dairy-base and non-dairy-based blend whipped toppings; dairy-based whippable toppings; non-dairy-based whippable toppings; dairy-based and non-dairy based blend whippable toppings; dairy-based whipped cream; non-dairy-based whipped cream; dairy-based and non-dairy based whipped cream; dairy-based sour cream; non-dairy-based sour cream; dairy-based and non-dairy-based sour cream; dairy-based beverage creamer; non-dairy-based beverage creamer; dairy-based and non-dairy-based beverage creamers; dairy-based toppings, non-dairy-based toppings, and dairy-based and non-dairy-based blend toppings for food products, namely, cream toppings, whipped toppings, fruit toppings, nut-based toppings, yogurt-based toppings, vegetable-based toppings; dairy-based fillings, non-dairy-based fillings, and dairy-based and non-dairy-based blend fillings for food products, namely, cream fillings, whipped cream fillings, fruit fillings, nut-based fillings, yogurt-based fillings, vegetable-based fillings; dairy-based cheese; non-dairy-based cheese; dairy-based and non-dairy-based blend cheese; dairy-based cream cheese; non-dairy-based cream cheese; dairy-based cheese spread; non-dairy-based cheese spread; dairy-based and non-dairy-based blend cheese spread; dairy-based yoghurt; non-dairy-based yoghurt; dairy-based and non-dairy-based blend yoghurt; dairy-based yoghurt-based drinks; non-dairy-based yoghurt-based drinks; dairy-based and non-dairy-based blend yoghurt-based drinks; yoghurt preparations, namely, drinking yoghurt; dairy-based; non-dairy-based; dairy-based and non-dairy-based blend yoghurt-based drinks, namely, dairy-based yoghurt-based drinks, artificial dairy-based yoghurt-based drinks, fruit spreads, fruit-based spreads, nut-based spreads, yogurt-based spreads, vegetable-based spreads; milk; artificial milk; milk substitute, soy-based milk; hemp-based milk; flax-based milk; hazelnut based milk; oats-based milk; sunflower-based milk; grain-based milk; nut-based milk; rice-based milk; almond-based milk; yeast-derived milk; grain-based milk; coconut milk, vegetable-based milk; five grains milk; milk powder; dairy coffee creamers in liquid and powdered form; non-dairy coffee creamers in liquid and powdered form; dairy-based and non-dairy-based blend coffee creamers in liquid and powdered form; crème filling comprised primarily of dairy cream, artificial cream, or blend of dairy cream and artificial cream; fillings for food products; caramel topping for food products; caramel filling for food products; dairy cream, artificial cream, and dairy and artificial dairy blend for use in the manufacture of food products; toppings made from edible oils; vegetable-based fillings for foods; yoghurt toppings for food; coconut-milk toppings for food; toppings comprised of edible oil emulsions for food products; fillings comprised of edible oil emulsions for food products; food spreads comprised of edible oil emulsions; whipped cream containing edible oil emulsions or soy; sour cream containing edible oil emulsions or soy; beverage creamer containing edible oil emulsions or soy; soya milk; cream containing edible oil emulsions or soy; cream containing edible oil emulsions or soy used as a substitute for milk and dairy cream; milkshakes; bases for making milkshakes; non-dairy-based cream products, namely, artificial cream; crème fillings; ganache; topping concentrates for food products; icing based on edible oils emulsions for food products; milkshakes; yogurt shakes

Cl.30; Dairy-based icing for food products; non-dairy-based icing for food products; dairy-based and non-dairy-based blend ice cream; ice cream sundaes; non-dairy-based dessert pudding; dairy-based pudding; dairy-based and non-dairy-based dessert puddings; dairy-based cakes; non-dairy-based cakes; dairy-based and non-dairy-based cake; dairy-based pies; non-dairy-based pies; dairy-based and non-dairy-based blend pies; caramel topping for dessert, bakery products, pastry and confectionery; icings being frozen or non-frozen and being ready-to-use or not ready-to-use; chocolate; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch fillings
for food products, namely bakery desserts and bakery products; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch fillings based on oil emulsions for food products, namely, bakery desserts and bakery products; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch toppings for food products, namely bakery desserts and bakery products; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch toppings based on oil emulsions for food products, namely, bakery desserts and bakery products; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch toppings for food products, namely bakery desserts and bakery products; chocolate and artificial chocolate toppings, icings and fillings; liquid topping syrup for cakes and desserts; chocolate, ganache, chocolate ganache, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch sauces; chocolate, artificial chocolate, marshmallow, artificial marshmallow, fudge, caramel and butterscotch glazes; flavored syrups for food products, namely, topping syrup; candy toppings; fondants; confectionery, namely, chocolate confectionery and confectionery made of sugar; chocolate-based toppings for foods; chocolate-based fillings for foods; chocolate liquid being toppings for food; frozen chocolate toppings and fillings for use as toppings and fillings on dessert, pastry, confectionery and bakery products; flan; custard; trifles; parfaits; mousse; toppings and fillings for bread; toppings and fillings for food products; edible decorations for food products; chocolate toppings and fillings for use as toppings and fillings on food products; crèmes, namely, crème brûlée, crème caramel and crème fraîche; custard toppings and fillings for food products; liquid topping syrup for food products
PELLICONI & C. S.P.A.
Via Emilia 314, 40064 OZZANO DELL’EMILIA (BO), ITALY
A Company duly organized and existing under the laws of Italy

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.6; Stoppers of metal; Metal bottle caps; Cap closures of metal; Metal bottle stoppers; Plugs [stoppers] of metal; Screw caps of metal; Screw tops of metal for bottles; Bottle closures of metal; Closures of metal for containers; Screw threaded fasteners of metal; Closures of metal; Metal lids; Metal lids for cans

Cl.20; Sealing caps, not of metal; Plastic caps; Corks for bottles; Corks for containers; Corks; Stoppers of cork imitations; Non-metal bottle caps; Cap closures (Non-metallic) for containers; Screw tops, not of metal, for bottles; Containers, and closures and holders therefor, non-metallic; Closures for containers, non-metallic; Fasteners, non-metallic; Closures made of plastic for containers made of glass; Non-metallic caps and closures for bottles and for containers; Non-metal threaded fasteners; Bottle closures, not of metal; Container closures of plastic; Fixing plugs, not of metal; Plastic lids for cans; Caps made of non-metallic materials for containers
3668625  02/11/2017
JOE GREEN PTE LTD
50 Macpherson Road, #07-00 Amazana Building, Singapore 348471
a Private Limited Company under the Laws of Singapore

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi-110037.

Proposed to be Used
DELHI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...

Cl.2; Coating (paints), Enamel (varnishes), Enamel for painting, Lacquers, Thinner for lacquers, Paints, Fireproof paints, Thinner for paints, Primers, Putty.

Cl.6; Sleeve anchor, Gravity anchor, L bracket, Building materials made of metal, Fitting of metal for building, Hardware of metal, Aluminium tape to join panel for use in wall, attic, ceiling, and flooring applications in the building, Scaffolding.

Cl.7; Hydraulic jack wall panel installation machine, Hydraulic engines and motors, Lifting apparatus, Wall panel lifting machine, Suction lifting machine, Vacuum pumps machines.

Cl.8; Hand operated telescopic arm for fixing panels of plasters on wood/walls/ceilings, Axes, Spanners, Hoes, Hammers, Chisels, Knives, Lifting jack (hand operated), Shovels, Shears.

Cl.17; Construction mastic sealants for ceiling, wall and floor tiles, wood & panel & asphalt – Acryshield.

Cl.19; Fire proof cement coatings, Plaster – Flexshield, Construction materials, not metal – Crackshield, & other accessories.
3670014  04/11/2017
VALID SOLUÇÕES E SERVIÇOS DE SEGURANÇA EM MEIOS DE PAGAMENTO E IDENTIFICAÇÃO S.A.
RUA PETER LUND, 146 / 202 RIO DE JANEIRO - R.J. -BRASIL
A joint stock company organized and existing under the laws of Brazil

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Cl.9; Plastic cards, magnetic cards, inductive cards, smart cards and other kinds of cards of this nature, all with contact (encoded); lottery systems, including electronic; computer applications; softwares for processing payment of credit and debit cards; softwares for use in the field of financial and banking services, telecommunication and telephony services, tokenization for business transactions, emission and processing of discount coupons, data mining and business intelligence, information technology, goods and person tracking, logistics, marketing and publicity management, database management and data analyzing, artificial intelligence (AI), business management; computer platform for managing surgical instruments; computer platform for managing production, distribution, logistics and loss prevention, telecommunication device manager; OTA computer platform for SIM cards; mediation platform for telecommunication service quality; telemetry IoT (IoTEK) platform; dynamic allocation platform for SIM cards; smart tags, integrated circuit cards and chips.

Cl.16; Plastic cards, except magnetic or encoded cards, non-magnetically encoded cards and other cards of this kind, all contactless (not encoded); printed matter, security printed matter, tickets, paper money.
MANISH SHARMA
29/5, SHANKAR MAHAL, SOPHIA COLLEGE LANE, BREACH CANDY, MUMBAI-400026
MANUFACTURER, TRADER AND SERVICER PROVIDER
INDIVIDUAL
Address for service in India/Agents address:
GANDHI & ASSOCIATES.
AJAY SAHAWAS "A" WING, NARIMAN ROAD, VILE PARLE (E), MUMBAI-57.
Used Since :19/05/2006
MUMBAI
Cl.16;STATIONARY SUCH AS BUT NOT LIMITED TO, FOLDERS, FILES, NOTEBOOKS, DIARIES, PENS, IMPLEMENTS, CARTRIDGES
Cl.40;DOCUMENT PRINTING AND RELATED SERVICES, COPYING AND REPRODUCTION SERVICES.
3822297   02/05/2018

AKASH MEHTA
FH-09, Country Walk colony, Jhalaria
Individual
Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Used Since :17/06/2017

MUMBAI

Cl.18;LEATHER LUGGAGE, LEATHER BAGS
Cl.20;CONTAINERS, NOT OF METAL, FOR STORAGE OR TRANSPORT
Cl.24;Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
ISOLINE, S.R.O.
Kozi 915/7, 110 00 Prague 1, Czech Republic
A company incorporated under the laws of Czech Republic.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used

AHMEDABAD
combined, black and white.

Cl.5; Concentrates and syrups for preventive and medical purposes, energy gels for preventive and medical purposes, tablets and pills for preventive and medical purposes, energy bars for preventive and medical purposes, vitamin and enhancing nutritional preparations, dietetic foodstuffs.

Cl.29; Milk products, namely yogurt and other products made from milk, dietetic preparations based on milk, milk-based products for a good condition and slim figure, milk beverages.

Cl.32; Non-alcoholic beverages, non-alcoholic, refreshing, invigorating and energy beverages, preparations for making beverages including instant (powders for effervescing beverages), syrups and concentrates, lemonade, beverages for sportsmen, powders for effervescing beverages, isotonic beverages, hypotonic beverages, ion beverages, slimming beverages.
KSHITIJA SAGAR JUJAM
Office no. 1, Crystal Castle so. Phase 2, Opposite Sungrace Highschool, Salunke Vihar Rd. Wanawadi, Pune -411040

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8

Used Since :01/03/2012

MUMBAI

Cl.41: Education, providing of training, teacher training courses, seminars, workshops, corporate sessions, personal sessions in Yoga and Ayurveda.

Cl.44: Medical services, Ayurveda services and Ayurvedic treatments such as Panchakarma.
DRAGON TEA
Priority claimed from 11/01/2018; Application No. : 87/751877 ;United States of America
3882876 09/07/2018
MONSTER ENERGY COMPANY
1 Monster Way, Corona, California 92879, USA
a Delaware corporation
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Subject to association with application no:3882875.
Cl.30;Tea; iced tea; tea based beverages; ready to drink tea; ready to drink flavored tea.
Cl.32;Non-alcoholic beverages.
ROYAL HUBLOT PREMIUM

4173333  10/05/2019

B SRINIVASA RAYALU
BIOTECH SPIRITS, III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBakkAM, CHENNAI-600 024.

Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

CL.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

CL.33; ALCOHOLIC BEVERAGES (EXCEPT BEER)
HINDUSTAN UNILEVER LIMITED
Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai, Maharashtra 400099
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.3; Soap; medicated soap; cleaning preparations; perfumery; essential oils; deodorants and antiperspirants; hair care preparations; shampoos and conditioners; hair colourants; hair styling products; non-medicated toilet preparations; bath and shower preparations; skin care preparations; oils, creams and lotions for the skin; shaving preparations; pre-shave and aftershave preparations; cologne; depilatory preparations; sun-tanning and sun protection preparations; cosmetics; make-up and make-up removing preparations; petroleum jelly; lip care preparations; talcum powder; cotton wool for cosmetic purposes; cotton sticks for cosmetic purposes; tissues, pads or wipes impregnated or pre-moistened with personal cleansing or cosmetic lotions; beauty masks, facial packs.

Cl.5; Herbal skin cream, soap, herbal and nutritional supplements, ayurvedic preparations for skin, hair, eyes, ayurvedic medicine, fairness cream.
ARANYANI

4233766   12/07/2019
SAI LAKSHMI INDUSTRIES PRIVATE LIMITED
Whitefield Hoskote Road, Kammamangala, Bangalore-560067
A company incorporated under the laws of India

Address for service in India/Attorney address:
R PARTHASARATHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used
To be associated with:
3427367

CHENNAI

Cl.3; Perfumery, essential oils, cosmetics; scented waters; scented body sprays; perfumes; liquid perfume; toilet water; toiletries; shower gels; after-shave cologne; deodorant sprays for personal use; deodorant sticks for personal use; antiperspirants.

Cl.4; Perfumed candles; fragranced candles; scented candles.

Cl.9; Sunglasses, spectacles, aesthetic, spectacles, protective eyeglasses, eyeglasses for sporting activities; frames for spectacles and masks; parts and accessories for spectacles; lenses for sunglasses, lenses for spectacles and lenses for aesthetic spectacles, ear stems and other replacement parts, cases and holders for spectacles and masks; supports and displays for spectacles; contact lenses and contact lenses cases, magnifying glasses; binoculars; optical apparatus and instruments.

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith (except cutlery, forks and spoons), jewellery, precious stones, horological and chronometric instrument.
4254493  02/08/2019
ARUN ARAVIND
9D-JAIN CHARING CROSS,KATHRIKADAVU,KALOOR ERNAKULAM,PIN-682017, KERALA,INDIA
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
Cl.29;MEAT,FISH,POULTRY AND GAME;MEAT EXTRACTS; PRESERVED,DRIED AND COOKED FRUITS AND VEGETABLES;JELLIES,JAMS,EGGS,MILK AND OTHER DAIRY PRODUCTS;EDIBLE OILS AND FATS;PRESERVES,PICKLES.
Cl.30;COFFEE,TEA,COCOA,SUGAR,RICE TAPIOCA,SAGO,COFFEE SUBSTITUTES;FLOUR AND PREPARATIONS MADE FROM CEREALS;BREAD,BISCUITS,CAKES,PAstry AND CONFECTIONERY;ICES, HONEY; TREACLE,YEAST,BACKING-POWDER;SALT,MUSTARD; PEPPER,VINEGAR,SAUCES,SPICES,ICE.
MY BLU

Priority claimed from 04/02/2019; Application No. : UK00003372462 ;United Kingdom

4254615 02/08/2019

FONTEM HOLDINGS 4 B.V.
Radarweg 60, Amsterdam NL-1043 NT, Netherlands

Address for service in India/Attorney address:

LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since :06/02/2018

To be associated with:

3881793

DELHI

Cl.9; Batteries for electronic cigarettes, smokeless vaporisers and electronic devices used for heating tobacco; Battery chargers for use with electronic cigarettes, smokeless vaporisers and electronic devices used for heating tobacco; USB chargers for electronic cigarettes and for electronic devices used for heating tobacco; car chargers for electronic cigarettes and for devices used for heating tobacco; portable charging cases for battery operated portable vaporising units such as electronic cigarettes, smokeless vaporisers and devices used for heating tobacco; firmware and software for electronic cigarettes, smokeless vaporisers and devices used for heating tobacco.

Cl.34; Tobacco whether manufactured or unmanufactured; cigarettes; cigars; tobacco products; tobacco substitutes, none being for medicinal or curative purposes; matches and smokers' articles; electronic cigarettes; Liquids for electronic cigarettes; Smoker's articles for electronic cigarettes; Pouches and cases for carrying electronic cigarettes; Mouth pieces for electronic cigarettes; Vaporising devices for tobacco, tobacco products and tobacco substitutes; Cigarettes containing tobacco substitutes; electronic devices for heating tobacco sticks, tobacco products and tobacco substitutes; Tobacco sticks, tobacco products and tobacco substitutes for the purposes of being heated; parts and fittings for the aforesaid goods.
DREIMASTER
4256669   05/08/2019
DREIMASTER MODEVERTRIEB GMBH
Osterfeldstrasse 12-14, 22529 Hamburg, Germany
A limited liability company organised and existing under the laws of Germany.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.14; Goods in precious metals and their alloys or coated therewith, namely decorative objects, boxes and crates; jewellery (including costume jewellery) namely rings, keyrings, buckles, earrings, cufflinks, bracelets, charms, brooches, chains, necklaces, tie-pins, ornamental novelty pins, medallions; horological and chronometric instruments, namely watchstraps, wristwatches, clocks, small clocks, alarm clocks, cases for horological instruments.

Cl.18; Leather and imitations of leather and goods (included in this class); bags of cloth, leather and leather-type materials (included in this class); purses, rucksacks, trunks, holdalls, umbrellas, briefcases, wallets, document cases (included in this class), cosmetic purses and vanity cases.

Cl.21; powder compacts.

Cl.25; Clothing, in particular women’s and men’s outerclothing, blouses, costumes, dresses, skirts, jackets, trousers, shirts, pullovers, neckties, coats, scarves, gloves, stockings, undergarments, T-shirts, polo shirts, sportswear, swimwear, leather clothing, headgear, shoes, boots, belts.
4264303   13/08/2019
DUNI CHAND
Plot no-32, 1st Floor, 5th Cross, Hashmi Nagar, Malapur, Dharwad-580008
Single Firm
Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Used Since : 20/07/2018
CHENNAI
Cl.6; Ductile Iron pipes, cast iron pipes, Galvanized Iron Pipes, Steel Pipes
Cl.7; Valves.
B SRINIVASA RAYALU
BIOTECH SPIRITS, III FLOOR, ANU ARCADE, # 12, C M H ROAD, INDIRA NAGAR, BANGALORE 560 038
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBAKKAM, CHENNAI-600 024.

Proposed to be Used
To be associated with:
3306717

CHENNAI
Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Cl.33; ALCOHOLIC BEVERAGES EXCEPT BEER
4268119    19/08/2019
TRISARA BUILDERS PRIVATE LIMITED
Plot No. 25, Sector- 32, Gurgaon, Haryana- 122001
Company registered under the Indian Companies Act, 2013

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India
Used Since :28/09/2018

DELHI

Cl.35; Office co working space with office facilities and services including providing meeting rooms, maintenance, telecommunication equipment and other office amenities; business informative services.

Cl.36; Leasing of co working space, Real estate affairs and management.
DENTALCIDIN

4271592  22/08/2019
FRESCO ENTERPRISES LLC
18 Hangar Way, Ste A Watsonville, California 95076, United States of America
Limited Liability Company (California)

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Proposed to be Used
DELHI

Cl.3; Class 3: Toothpaste; non-medicated mouthwash; non-medicated dental preparations, namely, preparations for removing plaque, tooth cleaning preparations, dental rinses, tooth whitening preparations and breath freshening preparations for personal hygiene

Cl.5; Class 5: Dietary and nutritional supplements
BLACK IRONMAN

NITIN BANSAL
512, Sargodha Apartment, Plot No.13, Sector-7, Dwarka-110075

INDIVIDUAL

Proposed to be Used

DELHI

Cl.32; beers, mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups and other preparations for making beverages.

Cl.33; WHISKEY, VODKA, GIN, RUM AND OTHER ALCOHOLIC BEVERAGES.
4315267    09/10/2019
XIAOMI INC.
Floor 13, Rainbow City Shopping Mall II of China Resources, No. 68, Qinghe Middle Street, Haidian District, Beijing, China
a corporation organized and existing under the laws of China

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Video game cartridges; Computer game software, recorded; Memory cards for video game machines; Computer peripheral devices; Computer game software, downloadable; Computer game card; Downloadable video game program; Video game cassette; Application software for cellular phones, downloadable; Pedometers; Apparatus to check franking; Cash registers; Mechanisms for coin-operated apparatus; Dictating machines; Facial recognition device; Photocopiers [photographic, electrostatic, thermic]; Weighing machines; Measures; Electronic notice boards; Cellular phones; Virtual reality headsets; Headsets for virtual reality games; Video projectors; Precision measuring apparatus; Connected bracelets [measuring instruments]; Simulators for the steering and control of vehicles; Optical apparatus and instruments; Materials for electricity mains [wires, cables]; Semi-conductors; Integrated circuits; Conductors, electric; Electric sockets; Fluorescent screens; Remote control apparatus; Optical fibers [light conducting filaments]; Heat regulating apparatus; Lightning rods; Electrolysers; Fire extinguishing apparatus; Radiological apparatus for industrial purposes; Protection devices for personal use against accidents; Theft prevention installations, electric; Eyeglasses; Batteries, electric; Animated cartoons; Egg-candlers; Dog whistles; Decorative magnets; Electrified fences; Electronic collars to train animals; Portable remote controls for kick-up block

Cl.35; Advertising; Providing business information via a web site; Sales promotion for others; Arranging and organizing marketing promotion for others; Provision of an online marketplace for buyers and sellers of goods and services; Marketing the goods and services of others; Targeted marketing; Personnel management consultancy; Relocation services for businesses; Web site traffic optimization; Book-keeping; Rental of vending machines; Sponsorship search; Rental of sales stands; Provision of an online marketplace for buyers and sellers of game software and game product

Cl.41; Teaching; Organization of competitions [education or entertainment]; Organization of games; Organization of electronic game competitions; Mobile library services; Providing online electronic publications, not downloadable; Distribution of video; Production of music; Providing online music, not downloadable; Providing online videos, not downloadable; Entertainment services; Video arcade services; Virtual reality game services provided on-line from a computer network; Providing online computer games; Video game services provided online from a computer network; Virtual reality game arcade service; Game services provided online from a computer network; Conducting fitness classes; Toy rental; Games equipment rental; Conducting guided tours; Animal training; Modelling for artists; Organization of lotteries; Rental of indoor aquaria
4321557  15/10/2019
ALIBABA GROUP HOLDING LIMITED
Fourth Floor, One Capital Place, P. O. Box 847, George Town, Grand Cayman, Cayman Islands
A Corporation organised and existing under the laws of Cayman Islands

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; semi-conductors; semi-conductor integrated circuits; semi-conductor memory chips; semi-conductor memory controllers; semi-conductor memory integrated circuits; semi-conductor processor chips; semi-conductor processors; microcontrollers; microcontroller units; low power microcontrollers; circuit chips; computer chips; CPU (central processing unit); RISC-V computer chips and central processing units; computer chips and central processing units with
instruction set architecture; notebook computers; laptop computers; portable computers; handheld computers; personal
digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers;
computer workstations; computer servers; computer and telecommunications networking hardware; computer network
adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders,
computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software
downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the
Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable
games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television
broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces;
speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games
programmes and software (including software downloadable from the Internet); liquid crystal displays for
telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and
sunglasses; electronic signboards; encoded or magnetic bank credit, debit, cash and identification cards; automatic teller
machines, cash dispensers; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby
monitors; video baby monitors; lens hoods; tablet computers; encoded key cards; 3D spectacles; memory cards for video
game machines; computer applications for streaming videos, music and images; digital media streaming devices; all
included in Class 9.

Cl.35;Advertising; business management; business administration; office functions; organization, operation and
supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and
radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision
of business information; advertising agency services; advertising services provided for others; database management;
compilation of information into computer databases; business consulting services; business consulting services in the
field of web based events, conferences, training programs, learning programs, and seminars; business consulting
services in the field of delivering web-based knowledge; business consulting services in the field of online collaboration
and collaboration technologies; business consulting services in the fields of sales and marketing; business project
management services; business project management services relating to development, set up, staging, production,
recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and
seminars; market research and business consulting services; business consultancy services relating to facilitating the
transaction of business via local and global computer networks by locating and providing referrals for the delivery of a
wide variety of business and consumer products and services; dissemination of business information of goods and
services of others via local and global computer networks; business consultancy services relating to providing a web site
on a global computer network by which third parties can offer and source goods and services, place, determine the status
of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering
services; advertising of goods and services of others via local and global computer networks; international import and
export agency services; rental of advertising space on communication media; online trading services relating to
electronic auctioneering and providing online business evaluation relating thereto; online retail services of consumer
products; providing a directory of third party web sites to facilitate business transactions; business consultancy services
relating to operating an electronic marketplace for the buyers and sellers of goods and/or services on a global computer
network; business assistance relating to facilitating business transaction via local and global computer networks;
corporate management consultancy services; marketing and promotion services; publication of publicity materials;
marketing of vacant premises; dissemination of advertising materials, updating of advertising materials, compilation of
advertisements for use as web pages on the Internet; rental of advertising space; computer data processing; sales,
business and promotional information services; telephone answering (for unavailable subscribers); telephone answering
(for others); auctioneering provided on the Internet; personnel management; provision of sales, business, advertising and
promotional information through a global computer network and via the Internet; presentation of goods on
communication media for retail purposes; the bringing together, for the benefit of others, of a variety of goods, enabling
customers to conveniently view and purchase those goods from a general merchandise Internet web site and in a
wholesale outlet; the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently
view and purchase those goods from a general merchandise catalogue by mail order or by means of telecommunications;
the bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and
purchase those goods from retail outlets; retail and wholesale of semi-conductors, semi-conductor integrated circuits,
semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semiconductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power
microcontrollers, circuit chips, computer chips, CPU (central processing unit), RISC-V computer chips and central
processing units, computer chips and central processing units with instruction set architecture, telephones, mobile
phone handsets, mobile phone accessories, electronic and telecommunications goods, computer hardware and computer
software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing
data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery,
magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware,
porcelain and earthenware, textiles, clothing, footwear, headgear, laces and embroidery, buttons, ribbons, pins and
needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography
and agriculture, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body
lotions, essential oils, cleaning and bleaching preparations, lubricants, fuels, candles, pharmaceutical, veterinary and
sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and
hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and
instruments, spectacles and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting,
heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles,
firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper
and cardboard products, picture, typewriters and office requisites, packaging materials, rubber and plastics for
manufacture use, packing and insulating materials, leather and imitations of leather and goods made from these
materials, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns
and threads for textile use, coat hangers, place mats, dressmaker's articles, bed and table covers, playthings and sporting
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articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers' articles and matches; direct mail advertising; buying and selling agency services for others; selection of goods and procurement of goods for individuals and businesses; ordering services for others; department store retailing services; supermarket retailing services; secretarial services; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; organization of fashion shows for commercial purposes; organization of fashion shows for promotional purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; web site traffic optimization; pay per click advertising; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.

Cl.42;Scientific and technological services and research and design relating thereto, industrial analysis and research services; research and development relating to semi-conductor, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, computer chips, CPU (central processing unit), RISC-V computer chips and central processing units, computer chips and central processing units with instruction set architecture; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); computer services in connection with transmitting information, data, documents and images over the Internet; computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services, namely, hosting computer software applications of others; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support (technical consultancy) services relating to computer software and applications provided online by telephone or by electronic mail; consulting an online community for registered users, enabling them to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing Internet search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing Internet access for mobile telephones; computer services in relation to providing Internet access for wireless devices; computer software; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, world wide web and computerized communication network security services, information security services; authentication services for computer users for exchanging data; providing online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; providing on-line non-downloadable computer software and computer applications for streaming videos, music and images; all included in Class 42.

Cl.45;Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals; on-line authentication of electronic signatures; on-line social networking services; legal research; legal document preparation services; litigation services; alternative dispute resolution services; arbitration services; legal administration of licences; domain name registration services; licensing of digital data, still images, moving images, audio and text; creation, compilation and maintenance of a register
of domain names; intellectual property consultancy; licensing of intellectual property; consultancy relating to licensing of intellectual property; exploitation and licensing of industrial and intellectual property rights; exploitation and licensing of intellectual property rights relating to semi-conductors, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, computer chips, CPU (central processing unit), RISC-V computer chips and central processing units, computer chips and central processing units with instruction set architecture; licensing of computer chip and central processing unit platforms; licensing of the use of computer software and computer programs; guard and security services; personal safety services; rental of apparel; providing protection (security) services through electric central stations for intruders, burglar and fire protection systems; intruder and burglar alarms monitoring services, fire and flood detecting device and alarm monitoring services; house keeping services; baggage inspection for security purposes; personal background investigation services; security services for the protection of property and individuals; funeral services; releasing doves for special occasions; embalming services; social work services; dating services; consultancy, information and advisory services relating to the aforesaid services; all included in Class 45.
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Proposed to be Used

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Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, blank digital or analogue recording and storage media; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating devices, data processing equipment and computers; computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; computer programs; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; computer applications for streaming audio materials, video materials, videos, music, and images; digital media streaming devices; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based software; computer software (including software downloadable from the Internet); digital music (downloadable from the Internet); downloadable games, pictures, motion pictures, movies and music; computer, electronic and video games programmes and software (including software downloadable from the Internet); downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, information materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; semi-conductors; semi-conductor integrated circuits; semi-conductor memory chips; semi-conductor memory controllers; semi-conductor memory integrated circuits; semi-conductor processor chips; semi-conductor processors; microcontrollers; microcontroller units; low power microcontrollers; circuit chips; computer chips; CPU (central processing unit); RISC-V computer chips and central processing units; computer chips and central processing units with instruction set architecture; computer peripherals; notebook computers; laptop computers; portable computers; handheld computers; tablet computers; personal digital assistants; personal media players; mobile telephones; smart phones; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; automobile navigation system; compact discs; telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; earphones; speakers; Global Positioning System (GPS) apparatus and equipment; liquid crystal displays for telecommunications and electronic equipment; set top box; remote control; data storage programs; spectacles and sunglasses; electronic signboards; encoded or magnetic bank, credit, debit, cash, charge, telephone and identification cards; automatic teller machines, cash dispensers; computer software applications, downloadable; electronic book readers; toner cartridges, unfilled, for printers and photocopiers; baby monitors; video baby monitors; lens hoods; encoded key cards; 3D spectacles; memory cards for video game machines.

Cl.35; Advertising; business management; business administration; office functions; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfil trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; business consultancy services relating to operating an electronic
marketplace for the buyers and sellers of goods and/or services on a global computer network; business assistance relating to facilitating business transaction via local and global computer networks; provision of sales, business, advertising and promotional information through a global computer network and via the Internet; business administration services for the processing of sales made on the Internet; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; business management services relating to electronic commerce; organization, operation and supervision of loyalty and incentive schemes; production of television and radio advertisements; accountancy; auctioneering; trade fairs; opinion polling; data processing; provision of business information; advertising agency services; database management; compilation of information into computer databases; business consulting services; business project management services; business services; international import and export agency services; rental of advertising space on communication media; providing a directory of third party web sites to facilitate business transactions; commercial administration of the licensing of the goods and services of others; computer data processing; sales, business and promotional information services; telephone answering (for others); personnel management; presentation of goods on communication media for retail purposes; buying and selling agency services; selection of goods and procurement of goods for individuals and businesses; ordering services (for others); secretarial services; organization of exhibitions for commercial or advertising purposes; organization of fashion shows for commercial purposes; organization of fashion shows for promotional purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business referral services and personnel placement; import-export clearance agencies (import-agency export-agency services); agency for newspapers subscriptions; rental of office equipment; customer relationship management; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely, organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; web site traffic optimization; commercial intermediation services; business management for freelance service providers; negotiation and conclusion of commercial transactions for third parties; upkeep and maintenance of data and wholesale services; all in relation to computer data processing; semi-conductor memory controllers, semi-conductor memory integrated circuits, semiconductor processor chips, semi-conductor memory, substances adapted for medical or veterinary use, food for babies, dietary supplements for human beings and animals, plastics, materials for dressings, first aid kits, material for stopping teeth, dental wax, disinfectants, preparations for destroying vermin, fungicides, herbicides; retail and wholesale services, all in relation to common metals and their alloys, ores, metal materials for building and construction, transportable buildings of metal, non-electric cables and wires of common metal, small items of metal hardware, metal containers for storage or transport, safes; retail and wholesale services, all in relation to machine tools, power-operated tools, motors and engines (except for land vehicles), machine coupling and transmission components (except for land vehicles); retail and wholesale services, all in relation to agricultural implements (other than hand-operated hand tools), incubators for eggs, automatic vending machines, electrical apparatus for the kitchen, sweeping, cleaning, washing and laundring machines; retail and wholesale services, all in relation to hand tools and implements (hand-operated), cutlery, side arms (except firearms), razors, electric razors; retail and wholesale services, all in relation to scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments, apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; retail and wholesale services, all in relation to apparatus for recording, transmission or reproduction of sound, reproduction apparatus, magnetic data carriers, recording discs, mechanisms for coin-operated apparatus, cash registers, calculating machines; retail and wholesale services, all in relation to data processing equipment and computers, computer software, software applications for mobile devices and computers, software applications for use with mobile devices, software for processing electronic payments, authentication software, electronic publications (downloadable); retail and wholesale services, all in relation to instant messaging software, file sharing software, software for electronically exchanging and sharing data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks, computer software for processing images, graphics, audio, video, and text; retail and wholesale services, all in relation to downloadable computer software which allows users to participate in webbased meetings and classes, computer software for accessing, viewing, and controlling remote computers and computer networks, cloud-computing software, computer peripherals; retail and wholesale services, all in relation to semi-conductors, semi-conductor integrated circuits, semiconductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semiconductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, computer chips; retail and wholesale services, all in relation to CPU (central processing unit), RISC-V computer chips and central processing units, computer chips and central processing units with instruction set architecture; retail and wholesale services, all in relation to personal digital assistants, satellites, navigation equipment, personal digital assistants, global positioning system (GPS) apparatus, equipment, data storage programs, spectacles and sunglasses, electronic signboards; retail and wholesale services, all in relation to encoded or magnetic bank credit, debit, cash and identification cards, automatic teller machines, cash dispensers, electronic book readers, unfilled toner cartridges for printers and photocopiers, baby monitors, lens hoods, encoded key cards, 3D spectacles, memory cards for video game machines, magnets, protective clothing, protective helmets, protective gloves, protective footwear; retail and wholesale
services, all in relation to surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth, orthopedic devices, sutures, materials, therapeutic and assistive devices adapted for the disabled, massage apparatus, apparatus, devices and articles for nursing infants, sexual activity apparatus, devices and articles; retail and wholesale services, all in relation to hot air therapeutic apparatus, electric blankets for medical purposes, testing apparatus for medical purposes, blood testing apparatus, hearing aids for the deaf, hearing protectors, electronic blankets for medical purposes, diagnostic apparatus for medical purposes, artificial limbs, eyes and teeth, supportive bandages, babies' bottles, teats for use with babies' feeding bottles, tongue scrapers; retail and wholesale services, all in relation to apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes; retail and wholesale services, all in relation to vehicles, apparatus for locomotion by land, air, sea or water, bicycles, parts and accessories of vehicles, parts and accessories of bicycles, vehicle safety seats for children, safety harnesses for vehicle seats, tires, tire patches, tire covers; retail and wholesale services, all in relation to firearms, ammunition and projectiles, explosives, fireworks; retail and wholesale services, all in relation to precious metals and their alloys, jewellery, precious and semiprecious stones, horological and chronometric instruments; retail and wholesale services, all in relation to musical instruments, music stands and stands for musical instruments, conductors' batons; retail and wholesale services, all in relation to paper and cardboard, printed matter, bookbinding material, photographs, stationery and office requisites (except furniture), adhesives for stationery or household purposes, drawing materials and materials for artists, paintbrushes; retail and wholesale services, all in relation to instructional and teaching materials, plastic sheets, films and bags for wrapping and packaging, printers' type, printing blocks, cards in the form of debit cards, credit cards, charge cards, telephone cards and identification cards other than encoded and magnetic cards, user manuals, handkerchiefs made of paper, models and figurines made of paper, page holders, paper napkins, paper tissues, party decoration made of paper; retail and wholesale services, all in relation to leather and imitations of leather, animal skins and hides, luggage and carrying bags, wallets and purses, umbrellas and parasols, walking sticks, whips, harness and saddlery, collars, leashes and clothing for animals; retail and wholesale services, all in relation to furniture, mirrors, picture frames, containers (not of metal) for storage or transport; retail and wholesale services, all in relation to household or kitchen utensils and containers, cookware and tableware (except forks, knives and spoons), combs and sponges, brushes (except paintbrushes), brush-making materials, articles for cleaning purposes, glassware, porcelain and earthenware, electric toothbrushes; retail and wholesale services, all in relation to ropes and string, nets, tents and tarpaulins, awnings of textile or synthetic materials, sails, sacks for the transport and storage of materials in bulk, padding, cushioning and stuffing materials (except of paper, cardboard, rubber or plastics), raw fibrous textile materials and substitutes therefor; retail and wholesale services, all in relation to yams and threads, for textile uses; retail and wholesale services, all in relation to textiles and substitutes therefor; retail and wholesale services, all in relation to clothing, footwear, headwear; retail and wholesale services, all in relation to lace, braid and embroidery, and haberdashery ribbons and bows, buttons, hooks and eyes, pins and needles, artificial flowers, hair decorations, false hair; retail and wholesale services, all in relation to carpets, rugs, mats and matting, linoleum and other materials for covering existing floors, wall hangings, not of textile; retail and wholesale services, all in relation to games, toys and playthings, video game apparatus, gymnastic and sporting articles, decorations for Christmas trees, festive decorations and artificial Christmas trees; retail and wholesale services, all in relation to apparatus for electronic games and amusement apparatus other than those adapted for use with an external display screen or monitor, home video game machines and hand held video game machines (none being for use with television receivers), Christmas stockings, hand held unit for playing electronic games, paper party hats, plastic party hats, party party favours; retail and wholesale services, all in relation to meat, fish, poultry, game, artificial meat, preserved, frozen, dried and cooked fruits and vegetables, fruit sauces, bean curd, tofu, soups, soup stocks, jellies, jams, compotes, eggs, cream, milk and milk products, soya milk, milk substitutes, products made from milk substitutes, edible oils and fats, prepared nuts, dried nuts, snack food, prepared meals, pre-packed fast food; retail and wholesale services, all in relation to coffee, tea, cocoa and artificial coffee, rice, pasta and noodles, tapioca and sago, flour and preparations made from cereals, bread and confectionery, milk, cheese, ice cream, fruit ice cream, ices, sugar, honey, sugar products, yeasts, baking powder, salt, seasonings, spices, preserved herbs, vinegar, sauces, condiments, ice [frozen water]; retail and wholesale services, all in relation to coffee substitutes, coffee-based beverages, tea leaves and tea products, tea-based beverages, cocoa powder and cocoa products, chocolate beverages, bakery goods, pizza, custard, mooncakes, snack bars containing a mixture of grains, nuts and dried fruit [confectionery], cookies, crackers, Chinese cakes and western style cakes, Chinese dumplings, almond flakes; retail and wholesale services, all in relation to raw and unprocessed agricultural, aquacultural, horticultural and forestry products, raw and unprocessed grains and seeds, fresh fruits and vegetables, fresh herbs, natural plants and flowers, bulbs, seedlings and seeds for planting, live animals, foodstuffs and beverages for animals, malt; retail and wholesale services, all in relation to beers, preparations for making beer, mineral and aerated waters and other non-alcoholic drinks and beverages, fruit drinks and fruit juices, syrups and other non-alcoholic preparations for making beverages, vegetables juices and vegetables beverages; retail and wholesale services, all in relation to alcoholic beverages (except beer), alcoholic preparations for making beverages, alcoholic extracts, alcoholic essences; retail and wholesale services, all in relation to tobacco and tobacco substitutes, cigarettes and cigars, electronic cigarettes and oral vaporizers for smokers, smokers' articles, matches; all of the aforementioned retail and wholesale services also provided online, through department stores or supermarkets, all also enabling customers to conveniently view and purchase these goods from a general merchandise Internet web site and in a wholesale outlet, a general merchandise catalogue by mail order or by means of telecommunications and from retail outlets; consultancy, information and advisory services relating to the aforesaid services.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; clearing and reconciling financial transactions via a global computer network; funds transfer services; transmission of funds by electronic means for others; transfer of payments for others via the Internet; electronic banking services; online services; provision of electronic funds transfer services; brokerage of currency; financial transactions via blockchain; online banking services and financial services; provision of financial information via the Internet; online banking; banking services provided on-line from a computer databases or the Internet; financial clearing services; credit verification via global computer information network; electronic credit risk management services; electronic purchase payment and electronic bill payment services; information services relating to finance and insurance, provided online from a computer database or Internet; credit card services, processing and transmission of bills and payments thereof, and providing insurance for financial transactions;
financial services in the nature of billing and payment processing services; safety deposit and issuing of travel vouchers services; capital investments; financial evaluation [insurance, banking, real estate]; financial and asset management services; insurance and financial services; financial services provided by telecommunication means; financial consultancy and advisory services; securities brokerage services; stock exchange quotation services; stocks and bonds brokerage, financial analysis; debit card services, charge card services and cheque guarantee services; banking, savings account and investment services; financial accounts debiting and crediting services; issuance of stored value cards, charge cards and debit cards; telephone credit cards services; arranging finance for construction projects; arrangement and management of leases and tenancy; renting and leasing of real estate; real estate appraisal; real estate valuation; real estate financing; real estate investment; real estate brokerage services; real estate agency services; housing agency services; actuarial services; real estate management and consultancy services; rent collection; rental of offices (real estate); rental of apartments and flats; agency for collection of gas and electricity fees; antique appraisal; art appraisal; jewellery appraisal; used car appraisal; tax information supply; charitable fund raising; organizing of charitable collections; charitable collections; rental of paper money and coin counting or processing machines; rental of cash dispensers or automated-teller machines; issuing of vouchers; cash dispensing services; provision of prepaid cards and tokens; monetary exchange services; money transfer services; foreign currency transfer services; foreign currency exchange; currency trading; currency dealing; charitable fundraising; provision of charitable fundraising services in relation to carbon offsetting; brokerage of carbon offsets; sponsorship of carbon offset programmes; funding of and investment in emissions reduction projects; investment in carbon offset programmes and projects; investment in emissions reduction funds; provision of loans; providing temporary loans; including all of the aforementioned services provided by electronic means; consultancy, information and advisory services relating to the aforesaid services.

CI.38; Telecommunications; telecommunication services, namely, data transmission and reception services via telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the performance, effectiveness, and status of web-based applications, teleconferences, videoconferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing online collaboration services allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; providing access to computer database on the global computer network for searching and retrieving information, data and other resources; providing user access to computer databases and online computer networks; providing access to electronic publications, bulletin boards, database and information accessible via computer; operation of chat rooms (chat room services); multiple user access to global computer information networks for the transfer and dissemination of a wide range of information; providing access to a website on a global computer network by which third parties can offer goods and services, place and fulfill orders, enter into contracts and transact business; providing access to an interactive website on a global computer network for third parties to post information, respond to requests and place and fulfill orders for products, services and business opportunities; electronic communication services for establishing virtual chatrooms via text messaging; providing electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network; providing electronic mail and electronic mail forwarding services; audio and video communication via computers and computer networks, and via a global communications network; providing computer access and leasing access time to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendar, address book and electronic notebook, via local and global computer networks; providing direct connection services between computer users for exchanging data; provision of telecommunication access and links to computer databases and to the Internet; Internet broadcasting services; providing an online database of information regarding web-based broadcasting complaint submission platform; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunications services; telecommunication of information (web pages), computer programs and data; providing telecommunications connections to the Internet or data bases; provision of telecommunication access to world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; data communication services by electronic means; electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunication networks; instant messaging services; mobile phone communication services; collection, transmission and delivery of data by electronic means; collection, transmission and delivery of mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of audio, video, still and moving images and data whether in compressed or uncompressed form and whether in real or delayed time; electronic messaging, conferencing and order-transaction services; video conferencing services; communication by electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and message boards for transmission of messages; provision of online discussion forums; communication services, namely, text and numeric digital messaging services; transmission of information by data communications for assisting decision making; transmission of information through video communication systems; web conferencing services; providing distant video and/or telephone conferencing access and facilities; consultancy services in the field of secure data and information transmission services; provision of electronic data links; facsimile transmission; message sending; paging services; transmission of telecommunications equipment; electronic message sending, receiving and forwarding services; television broadcasting services; broadcasting and transmission of radio and television programmes; music broadcasting; transmission of music, films, interactive programmes, videos, electronic computer games; transmission of information relating to online shopping and general retail services; video-on-demand transmission services; news agency services; consultancy, information and advisory services relating to the aforesaid services.
Cl.39; Transport; packaging and storage of goods; travel arrangement; physical storage of electronically stored data or documents; storage of electronically-stored data or documents; transportation information; transport brokerage; transportation logistics; transport of goods and passengers; packaging; ship brokerage; car transport; air transport; armoured-car transport; vehicle rental; message delivery; transport of goods by mail order; courier services [messages or merchandise]; transport services in the nature of transport management; car rental services; car parking services; yacht and/or boat trips; travel agency services; travel reservation and travel information services; travel ticket agency services; arranging travel and information therefor, all provided on-line from a computer database or the Internet; provision of information relating to travel and tourism through the Internet or through telecommunication networks; providing driving directions for travel purposes; arranging of cruises; arranging of transportation for travel tours; booking of seats for travel; escorting of travellers; transport services for sightseeing tours; arranging of passenger transport services for other purposes; handling of luggage; travel reservation; providing road and/or air transport services; chauffeur services; loading and unloading of cargo; freight brokerage; removal services; brokerage for rental, leasing, selling, purchasing and/or chartering of ships and/or boats; salvage and refloating of ships and/or boats; piloting; gas distribution and supply; electricity distribution and supply; heat distribution and supply; water supplying; water distribution and supply; mooring facility services; rental of warehouses; providing flying areas; providing toll road; rental and/or leasing of wheelchairs; car parking; management of parking spaces; rental and/or leasing of airplanes; rental and/or leasing of containers; rental and/or leasing of bicycles; rental and/or leasing of cars; rental and/or leasing of ships and/or boats; rental and/or leasing of man-powered vehicles; rental and/or leasing of mechanical parking systems; rental and/or leasing of pallets; rental and/or leasing of packaging or wrapping machines; rental and/or leasing of refrigerator; collection of domestic waste and trash; collection of industrial waste and trash; rental of navigational systems; aircraft rental; cash replenishment of automated teller machines; chauffeur services; collection of recyclable goods [transport]; delivery of goods; delivery of newspapers; distribution of energy; flower delivery; franching of mail; freight [shipping of goods]; garage rental; gift wrapping; horse rental; launching of satellites for others; luggage storage; motor coach rental; parcel delivery; parking place rental; refrigerator rental; rental of freezers; rental of motor racing cars; rental of storage containers; rental of tractors; rental of vehicle roof racks; rental of wheelchairs; replenishment of vending machines; rescue operations [transport]; salvaging; taxi transport; towing; traffic information; transport reservation; wrapping of goods; consultancy, information and advisory services relating to the aforesaid services.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; publication of texts, books and journals (others than publicity texts); publication of diagrams, images and photographs; publication of newspapers, magazines and periodicals; education, training and instruction services relating to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing online electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; arranging, organizing, hosting and conducting game shows and quests; entertainment ticket agency services; information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; providing online videos, not downloadable; provision of on-line electronic publications streaming from the Internet or on a computer network or a computer database; entertainment and education services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial, via satellite, channel, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; rental of music, entertainment, educational, documentary and news programmes for broadcasting; news reporters' services; information relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet or by other electronic means; television, radio and film production; preparation and production of television programmes; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sporting and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural events; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; arranging, conducting and provision of conferences, conventions, seminars, conferences, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing broadcasting programs; instruction of machines and equipment, including audiovisual equipment, used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures (cine -films); rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; rental of pre-recorded video tapes; rental and leasing of game machines; lending of arcade game equipment; lending of pictures; photography; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of news; lottery services; notoring; consultancy, information and advisory services relating to the aforesaid services.
Cl.42; Scientific and technological services and research and design relating thereto, industrial analysis and research services; design and development of computer hardware and software; research and development relating to semiconductor, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semiconductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, computer chips, CPU (central processing unit), RISC-V computer chips and central processing units, computer chips and central processing units with instruction set architecture; software as a service (SaaS); computer services in connection with transmitting information, data, documents, and images over the Internet; application service provider (ASP) services, namely, hosting computer software applications of others; application service provider (ASP) services providing software in the fields of web-based conferencing, audio conferencing, electronic messaging, document collaboration, video conferencing, and voice and call processing; providing online non-downloadable software for facilitating the interoperability of multiple software applications; technical support services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer information services; network information services, namely, providing technical information relating to computers and networks in the field of business and e-commerce; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; access control to (security services for-) computers, electronic networks and databases; security of data transmission services and of transactions via computer networks services; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security services; information security services; information security services; authentication services for computer security; online authentication of electronic signatures; off-site data backup; providing information on computer technology and programming via a web site; cartography services; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; providing on-line non-downloadable computer software and computer applications for streaming audio materials, video materials, music and images; consultancy, information and advisory services relating to the aforesaid services.
FLAGSHIP CO., LTD.
80-1, Kobuchi, Kasukabe Shi, Saitama Ken, Japan

Company

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used
DELHI

Cl.9; Helmets for motorcyclists.

Cl.18; Bags, wallets (Pocket), pouches, shoulder bags, briefcases, rucksacks, key cases, credit card cases; commutation-ticket cases; business card cases.

Cl.25; Clothing, jackets, Tee-shirts, facemask (clothing), gloves (clothing), boots, headgear for wear, boots for motorcycling, gloves for motorcycling, jackets for motorcycling.

Cl.28; Chest protectors for motorcycling (sports articles), elbow protectors for motorcycling (sports articles); knee protectors for motorcycling (sports articles).
ARCHFIN SOLUTIONS PRIVATE LIMITED
A-GF-Office-1,Krishala Appt Nr I D Patel Campus, Chanakyapuri Road, Ghatlodiya AHMEDABAD 380061

Proposed to be Used
AHMEDABAD

Cl.35; This class includes mainly services rendered by persons or organizations principally with the object of: help in the working or management of a commercial undertaking or, help in the management of the business affairs or commercial functions of an industrial or commercial enterprise, as well as services rendered by; advertising establishments primarily undertaking communications to the public, declarations or announcements by all means of diffusion and concerning all kinds of goods or services.

Cl.37; This class includes mainly services rendered by contractors or subcontractors in the construction or making of permanent buildings, as well as services rendered by persons or organizations engaged in the restoration of objects to their original condition or in their preservation without altering their physical or chemical properties.

Cl.42; This class includes mainly services provided by persons, individually or collectively, in relation to the theoretical and practical aspects of complex fields of activities; such services are provided by members of professions such as chemists, physicists, engineers, computer specialists, lawyers, etc.
GEOPRO

Priority claimed from 22/05/2019; Application No. : 88441539 ;United States of America

LORAM MAINTENANCE OF WAY, INC.
P.O. Box 188, 3900 Arrowhead Drive, Hamel, Minnesota 55340, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.7; Railroad track maintenance equipment, namely, grinding machines, power-operated grinding wheels, machines for cleaning railway ballasts, machines for removing railway ties and replacing them with new ties and power-operated chain-type trenching machines for digging trenches

Cl.37; Railroad maintenance services
CAIRNFOUNDATION

4357421 25/11/2019

CAIRN FOUNDATION

DLF ATRIA, JACARANDA MARG, DLF PHASE 2, GURGAON-122002, INDIA

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Proposed to be Used

DELI

Cl.4; PETROLEUM GAS, NATURAL GAS, LIQUID GAS, SHALE GAS, COAL GAS, GAS FUELS, FUEL GAS, GAS [FUEL], LIQUID PETROLEUM GAS, GAS FOR LIGHTING, COMPRESSED NATURAL GAS, SOLIDIFIED GASES [FUEL], LIQUEFIED PETROLEUM GASES, SOLIDIFIED GASES BEING FUEL, GASES FOR FLAME HEATING, GASES FOR USE IN COOKING, GASES FOR USE IN HEATING, GASES FOR USE AS FUEL, GASES FOR USE AS FUELS, GASES FOR USE IN LIGHTING, GASES FOR USE AS ILLUMINANTS, BUTANE GAS FOR USE AS FUEL, BUTANE GAS CARTRIDGES SOLD FILLED, GAS OIL FOR DOMESTIC HEATING, GAS OIL FOR INDUSTRIAL HEATING, LIQUEFIED GASES FOR DRIVING MOTOR VEHICLES, BUTANE GAS FOR USE AS A FUEL, BUTANE GAS FOR USE AS A HOUSEHOLD FUEL, LIQUEFIED PETROLEUM GASES TO BE USED FOR DOMESTIC PURPOSES, LIQUEFIED PETROLEUM GASES TO BE USED IN MOTOR VEHICLES, LIQUEFIED PETROLEUM GASES TO BE USED FOR INDUSTRIAL PURPOSES, LIQUEFIED PETROLEUM GASES TO BE USED FOR DOMESTIC AND INDUSTRIAL PURPOSES AND IN MOTOR VEHICLES, LIQUEFIED PETROLEUM GASES TO BE USED FOR DOMESTIC AND INDUSTRIAL PURPOSES AND IN MOTOR VEHICLES, HEAVY OIL, OIL GAS, GAS OIL, DIESEL OIL, FUEL OIL, FUEL OILS, COMBUSTIBLE OIL, LAMP OIL, CRUDE OIL, MINERAL OILS, LIGHT OILS, INDUSTRIAL FUEL OIL, HEAVY CRUDE OILS, LIGHT CRUDE OILS, OILS FOR AUTOMOBILES, MINERAL LUBRICATING OILS, FUELS DERIVED FROM OIL, FUEL FROM CRUDE OIL, AUTOMOTIVE FINAL DRIVE OILS, FINE OILS FOR MOTORS, EXTRA FINE OILS FOR MOTORS, CRUDE OIL PRODUCTS DERIVED FROM THE REFINING OF CRUDE

Cl.35; PROMOTIONAL, ADVERTISING, MARKETING AND PUBLICITY SERVICES, PREPARATION AND PROVISION OF STATISTICAL INFORMATION RELATING TO BUSINESS; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

Cl.39; MARINE TRANSPORTATION OF LIQUEFIED NATURAL GAS, ARRANGEMENT OF THE TRANSPORTATION OF HYDROCARBONS, ARRANGEMENT OF THE TRANSPORTATION OF FUELS, TRANSPORTATION OF LIQUEFIED NATURAL GAS BY SEA, STORAGE, DISTRIBUTION, AND TRANSPORTATION OF LIQUEFIED PETROLEUM GAS, TRANSPORTATION AND STORAGE OF CRUDE OIL, OIL PRODUCTS, NATURAL GAS, LIQUEFIED NATURAL GAS AND LIQUEFIED PETROLEUM GAS, CHARITABLE SERVICES IN THE NATURE OF PROVIDING TRANSPORT FOR THE ELDERLY OR DISABLED PERSONS, CONSULTANCY SERVICES RELATING TO THE TRANSPORTATION AND STORAGE OF GAS, OIL AND CHEMICALS, CONSULTANCY SERVICES RELATING TO THE TRANSPORT AND STORAGE OF GAS, OIL AND CHEMICALS, DISTRIBUTION OF GAS, DISTRIBUTION OF ENERGY, DISTRIBUTION OF ELECTRICAL ENERGY, GAS, WATER AND DISTRICT HEATING, TRANSPORT AND STORAGE OF GAS, TRANSPORT AND STORAGE OF OIL, TRANSPORT AND STORAGE OF CRUDE OIL, OIL PRODUCTS, NATURAL GAS, LIQUEFIED NATURAL GAS AND LIQUEFIED PETROLEUM GAS, TRANSPORT BY PIPELINE, TRANSPORT OF CRUDE OIL, TRANSPORT OF FUELS BY PIPELINE, TRANSPORT OF GAS BY PIPELINES

Cl.41; TRAINING, TRAINING CONSULTANCY, CONDUCTING TRAINING AND WORKSHOPS, DISSEMINATION OF EDUCATIONAL MATERIAL, PRODUCTION OF EDUCATIONAL AND INSTRUCTIONAL MATERIAL, TRAINING OF PERSONS ENGAGED IN THE OFFSHORE OIL INDUSTRY, TRAINING OF PERSONS ENGAGED IN THE OFFSHORE GAS INDUSTRY.

Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PROVIDING CLOTHING TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING CLOTHING TO NEEDY PERSONS FOR CHARITABLE PURPOSES, PROVIDING CLOTHING TO UNDERPRIVILEGED PERSONS FOR CHARITABLE PURPOSES, PROVIDING CLOTHING TO NEEDY PERSONS (CHARITABLE SERVICES), PROVIDING SHOES TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING SHOES TO NEEDY PERSONS FOR CHARITABLE PURPOSES, PROVIDING PERSONAL SUPPORT SERVICES FOR CANCER PATIENTS AND THEIR FAMILIES, PROVIDING PERSONAL SUPPORT SERVICES FOR FAMILIES OF PATIENTS WITH LIFE THREATENING DISORDERS, PROVIDING PERSONAL SUPPORT SERVICES FOR PATIENTS AND FAMILIES OF PATIENTS WITH CANCER, PROVIDING SHOES TO UNDERPRIVILEGED PERSONS FOR CHARITABLE PURPOSES, SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4357422    25/11/2019
CAIRN FOUNDATION
DLF ATRIA, JACARANDA MARG, DLF PHASE 2, GURGAON-122002, INDIA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Proposed to be Used

DELI

Cl.4; PETROLEUM GAS, NATURAL GAS, LIQUID GAS, SHALE GAS, COAL GAS, GAS FUELS, FUEL GAS, GAS [FUEL], LIQUID PETROLEUM GAS, GAS FOR LIGHTING, COMPRESSED NATURAL GAS, SOLIDIFIED GASES [FUEL], LIQUEFIED PETROLEUM GASES, SOLIDIFIED GASES BEING FUEL, GASES FOR FLAME HEATING, GASES FOR USE IN COOKING, GASES FOR USE IN HEATING, GASES FOR USE AS FUEL, GASES FOR USE AS FUELS, GASES FOR USE IN LIGHTING, GASES FOR USE AS ILLUMINANTS, BUTANE GAS FOR USE AS FUEL, BUTANE GAS CARTRIDGES SOLD FILLED, GAS OIL FOR DOMESTIC HEATING, GAS OIL FOR INDUSTRIAL HEATING, LIQUEFIED GASES FOR DRIVING MOTOR VEHICLES, BUTANE GAS FOR USE AS A FUEL, BUTANE GAS FOR USE AS A HOUSEHOLD FUEL, LIQUEFIED PETROLEUM GASES TO BE USED FOR DOMESTIC PURPOSES, LIQUEFIED PETROLEUM GASES TO BE USED IN MOTOR VEHICLES, LIQUEFIED PETROLEUM GASES TO BE USED FOR INDUSTRIAL PURPOSES, LIQUEFIED PETROLEUM GASES TO BE USED FOR DOMESTIC AND INDUSTRIAL PURPOSES AND IN MOTOR VEHICLES, HEAVY OIL, OIL GAS, GAS OIL, DIESEL OIL, FUEL OIL, FUEL OILS, COMBUSTIBLE OIL, LAMP OIL, CRUDE OIL, MINERAL OILS, LIGHT OILS, INDUSTRIAL FUEL OIL, HEAVY CRUDE OILS, LIGHT CRUDE OILS, OILS FOR AUTOMOBILES, MINERAL LUBRICATING OILS, FUELS DERIVED FROM OIL, FUEL FROM CRUDE OIL, AUTOMOTIVE FINAL DRIVE OILS, FINE OILS FOR MOTORS, EXTRA FINE OILS FOR MOTORS, CRUDE OIL PRODUCTS DERIVED FROM THE REFINING OF CRUDE

Cl.35; PROMOTIONAL, ADVERTISING, MARKETING AND PUBLICITY SERVICES, PREPARATION AND PROVISION OF STATISTICAL INFORMATION RELATING TO BUSINESS; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

Cl.39; MARINE TRANSPORTATION OF LIQUEFIED NATURAL GAS, ARRANGEMENT OF THE TRANSPORTATION OF HYDROCARBONS, ARRANGEMENT OF THE TRANSPORTATION OF FUELS, TRANSPORTATION OF LIQUEFIED NATURAL GAS BY SEA, STORAGE, DISTRIBUTION, AND TRANSPORTATION OF LIQUEFIED PETROLEUM GAS, TRANSPORTATION AND STORAGE OF CRUDE OIL, OIL PRODUCTS, NATURAL GAS, LIQUEFIED NATURAL GAS AND LIQUEFIED PETROLEUM GAS, CHARITABLE SERVICES IN THE NATURE OF PROVIDING TRANSPORT FOR THE ELDERLY OR DISABLED PERSONS, CONSULTANCY SERVICES RELATING TO THE TRANSPORTATION AND STORAGE OF GAS, OIL AND CHEMICALS, CONSULTANCY SERVICES RELATING TO THE TRANSPORT AND STORAGE OF GAS, OIL AND CHEMICALS, DISTRIBUTION OF GAS, DISTRIBUTION OF ENERGY, DISTRIBUTION OF ELECTRICAL ENERGY, GAS, WATER AND DISTRICT HEATING, TRANSPORT AND STORAGE OF GAS, TRANSPORT AND STORAGE OF OIL, TRANSPORT AND STORAGE OF CRUDE OIL, OIL PRODUCTS, NATURAL GAS, LIQUEFIED NATURAL GAS AND LIQUEFIED PETROLEUM GAS, TRANSPORT BY PIPELINE, TRANSPORT OF CRUDE OIL, TRANSPORT OF FUELS BY PIPELINE, TRANSPORT OF GAS BY PIPELINES

Cl.41; TRAINING, TRAINING CONSULTANCY, CONDUCTING TRAINING AND WORKSHOPS, DISSEMINATION OF EDUCATIONAL MATERIAL, PRODUCTION OF EDUCATIONAL AND INSTRUCTIONAL MATERIAL, TRAINING OF PERSONS ENGAGED IN THE OFFSHORE OIL INDUSTRY, TRAINING OF PERSONS ENGAGED IN THE OFFSHORE GAS INDUSTRY.

Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PROVIDING CLOTHING TO
NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING CLOTHING TO NEEDY PERSONS FOR CHARITABLE PURPOSES, PROVIDING CLOTHING TO UNDERPRIVILEGED PERSONS FOR CHARITABLE PURPOSES, PROVIDING CLOTHING TO NEEDY PERSONS (CHARITABLE SERVICES), PROVIDING SHOES TO NEEDY CHILDREN FOR CHARITABLE PURPOSES, PROVIDING SHOES TO NEEDY PERSONS FOR CHARITABLE PURPOSES, PROVIDING PERSONAL SUPPORT SERVICES FOR CANCER PATIENTS AND THEIR FAMILIES, PROVIDING PERSONAL SUPPORT SERVICES FOR FAMILIES OF PATIENTS WITH LIFE THREATENING DISORDERS, PROVIDING PERSONAL SUPPORT SERVICES FOR PATIENTS AND FAMILIES OF PATIENTS WITH CANCER, PROVIDING SHOES TO UNDERPRIVILEGED PERSONS FOR CHARITABLE PURPOSES, SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4360370  27/11/2019
INDIAN OIL CORPORATION LIMITED
Research & Development Centre, Sector – 13, Faridabad – 121 007, Haryana
An Indian Company, incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :10/03/2015

DELHI
Cl.1; Chemical used in Industry.
Cl.4; Fuels.
4363763  30/11/2019
SYNGENE INTERNATIONAL LIMITED
Biocon SEZ, Biocon Park, Plot # 2 & 3, Bommasandra Industrial Area IV Phase, Jigani Link Road, Bangalore 560 099, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

Cl.1: Bio-technological products including, enzymes, protein carbohydrates, lipids, and nucleic acids, DNA products, immunological re-agents, and fine chemicals including organic intermediates; active chemical ingredients for use in the manufacture of pharmaceuticals for treating diseases and conditions; chemicals for use in the agrochemical industry; assays for research purposes; biomedical compounds, namely, peptide substrates used in analysing and detecting certain toxins for laboratory, research, clinical or medical laboratory use; chemical polymers; chemicals for use in biotechnological product development; chemicals, namely, chitosan; chitosan for industrial purposes; aldehydes; chromatography chemicals; cells for scientific, laboratory or medical research; reagents for use in the development of hybridoma antibodies [other than for medical or veterinary purposes]; nucleic acid sequences and chemical reagents for other than medical and veterinary purposes; nucleotides for scientific and research use; protein arrays and nucleotide arrays for scientific and medical research; peptides for industrial purposes; proteins for use in recombinant dna technology [other than for medical use]; specialty chemicals, namely, chemical additives for general industrial use in the manufacture of a wide variety of goods; reference standards [chemicals] for use in science and industry; isotopes for industrial purposes; biochemicals for in vitro and in vivo scientific use; biochemicals for in vitro and in vivo scientific use; biochemicals, namely, monoclonal antibodies for in vitro scientific or research use; assays for research purposes; diagnostic reagents for in vitro use in biochemistry, clinical chemistry and microbiology.

Cl.5: Bio-logical and bio-technological products pertaining to pharmaceutical and medical industries and formulations thereof; drug testing kits comprised of medical diagnostic reagents and assays for testing body fluids; antibodies; synthetic peptides for pharmaceutical purposes; aldehydes for pharmaceutical purposes; imaging agents for magnetic resonance imaging (MRI); nucleic acid sequences and chemical reagents for medical and veterinary purposes; pharmaceutical preparations and substances for use in oncology; biological tissue grafts; vascular grafts [living tissue]; biopharmaceuticals for the treatment of cancer; yeast and yeast extracts for medical, veterinary or pharmaceutical purposes; proteins for use in recombinant DNA technology; regulatory proteins for medical use; medicines for veterinary purposes; isotopes for medical purposes; biological preparations for medical purposes; chemical preparations for use in DNA analysis [medical]; diagnostic kits consisting primarily of monoclonal antibodies, buffers, and reagents for use in disease testing; drug testing kits comprised of medical diagnostic reagents and assays for testing body fluids.

Cl.42: Scientific research and custom synthesis included in class 42; scientific and clinical research included in class 42; scientific research and development; custom design and development of chemical reagents and biochemical assays; laboratory testing; laboratory testing services; testing of pharmaceuticals; chemical engineering; behaviour analysis of chemicals; drug discovery services; pharmaceutical drug development services; pharmaceutical products development; development of pharmaceutical preparations and medicines; scientific study and research in the field of reproduction, husbandry, and general health of animal; biotechnology research for determining the neuronal survival of molecules in animal models; research and development services in the field of antibodies, antibody technology; custom design and development of chemical reagents and biochemical assays; design, engineering, research, development and testing services in the field of polymeric materials, polymer synthesis, and materials customization for medical, scientific, and technological applications; toxicology services; toxicity analysis; toxicity testing for research purposes; clinical trials (conducting); conducting clinical trials for others [scientific research]; conducting clinical trials for pharmaceutical products; providing medical and scientific research information in the field of clinical trials; conducting early evaluations in the field of new pharmaceuticals; DNA analysis services for scientific research purposes; laboratory research in the field of gene expression; blood analysis services for scientific research purposes; analysis of human tissues for medical
research; scientific services relating to the isolation and cultivation of human tissues and cells; preparation of reports relating to scientific and technical research; analysis in the field of molecular biology; contract research services relating to molecular sciences; biological cloning services; structural and functional analysis of genomes; laboratory services; services of a chemical and/or biological laboratory; laboratory research services relating to pharmaceuticals; research and development and consultation related thereto in the field of antibodies, antibody technology, chemistry, agrochemical pharmaceuticals, bioinformatics, biomedical, biologics, biotechnology, biotherapeutics, biology, biochemical, cell line, chemoinformatic, genetics and genetic engineering, gene expression systems, in vitro, inhalation pharmaceuticals, molecular sciences, micro-organisms, nutrition, ophthalmic, pharmacogenetics, pharmacokinetics, pharmacology, pharmaceuticals, polymer, peptide synthesis, protein, solid state characterization; toxicokinetic, toxicology; scientific and technological services, namely, scientific research, development, analysis, testing, engineering, extraction, synthesis, purification and production in the field of antibody, API, biomolecules, cell bank characterization, chiral, chromosome aberration, clinical chemistry, cloning vector, cyclotides, DNA, flow cytometry, gas chromatography mass spectrometry, gene, immuno-pharmaceuticals, in vitro irritation, large molecule, liquid chromatography mass spectrometry, microbial, monomer, nanoparticle, natural products, peptides, proteins, RNA, supercritical fluid chromatography, small molecules and vaccines.

Cl.44; Medical diagnostic testing, monitoring and reporting services; preparation of reports relating to medical matters; services for the testing of urine; pathology services.
SQUARETUTOR

Priority claimed from 18/10/2019; Application No. : 88659534 ; United States of America

4365151  03/12/2019

SQUARE PANDA INC.
953 Benecia Avenue, Sunnyvale, California 94085, USA
A Corporation of the State of Delaware

Address for service in India/Attorney address:

K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.9; Tutoring software for children; tutoring software for schools.

Cl.41; Electronic educational tutoring services, including provision of computer-generated educational tutors online, on social networks, or by means of a global computer network; supporting learning pedagogy services for use on mobile phones, tablets, and other electronic mobile devices; providing learning enhancements within online computer and electronic games; providing tutoring for educational software download to mobile phones, tablets, and other electronic mobile devices; publishing of computer educational software, electronic tutoring, and other educational software.

Cl.42; Software as a service (SAAS) services featuring educational support software for children; Software as a service (SAAS) services featuring educational support software for schools.
CON INDIA

4373091  10/12/2019

Comic Con India Pvt. Ltd.
B-9/5 Vasant Vihar, New Delhi-110057

a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.41; entertainment and cultural services, including production of radio and television programs; production of animated motion pictures and television features; services relating to cinema and television studios; services relating to the publication of books, magazines and periodicals; production of dance shows, music shows and video award shows; comedy shows and game shows before live audiences which are broadcast live or taped for later broadcast; live musical concerts; organizing talent contests and music and television award events.

Cl.42; hosting and operating websites.
HINDUJA GLOBAL SOLUTIONS LIMITED
Hinduja House, 171, Dr. Annie Besant Road, Worli, Mumbai 400 018
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Used Since :12/05/2011

To be associated with:
2127873, 2127874, 2127876, 2178876, 2178878, 2178879

MUMBAI

Cl.35; Business management; business administration; office functions; outsourcing services (business assistance); invoicing and billing services; business consultancy; business process outsourcing services; data entry and processing services; back-office assistances; business research; compilation of information into computer databases; marketing research; digitization services; sales promotion for others; systemization of information into computer databases; opinion polling services; analysis, compilation and preparation of statistics.

Cl.41; Production of video recordings for marketing or publicity purposes.

Cl.42; Development, design, installation, maintenance, updating or renting out of software, computer programming, data warehousing, scientific and technological services, research and development for others, industrial analysis and research services, information technology services, help-desk services, contact-centre services, technical support for various consumer electronic products as well as for software applications.
KURETAKE CO., LTD.
576, Minamikyobate-cho 7-chome, Nara-shi, Nara 630-8670 Japan.
A corporation organized and existing under the laws of Japan.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.2; Colorants; Dyes; Pigments; Aluminium powder for painters, artists and decorators; Fixatives for watercolors; Watercolour paints for use in art; Oil paints for use in art; Printing ink; Toner; Paints; Coatings.

Cl.16; Drawing paper; Xuan paper [for Chinese painting and calligraphy]; Advertisement boards of paper or cardboard; Writing paper; Scrapbooks; Printed matter; Printed publications; Watercolor paintings; Wrapping paper; Pencil sharpeners; Stationery; Ink; Ink cartridges for writing instruments; Ink sticks; Ink stones [ink reservoirs]; Seals [stamps]; Punches [office requisites]; Writing instruments; Pens; Marking pens; Brush pens; Writing brushes; Pencil holders; Writing cases (stationery); Adhesives [glues] for stationery or household purposes; Drawing instruments; Paint boxes; Drawing materials; Palettes for painters; Pastels [crayons]; Painting sets for artists.
SINETICA

4375570 12/12/2019

SINETICA INDUSTRIES S.R.L.
Via Per Sacile, 75, I-31018 Gaiarine, Italy
A company duly organised and existing under the Laws of Italy

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics
Cl.42; Interior design
4376595   13/12/2019
PADCARE LABS PRIVATE LIMITED
PADCARE LABS PRIVATE LIMITED H. NO. 1399, FLAT 102, NITA RESIDENCY MHASLA, RAIGAD- 402105 MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
Cl.39; WASTE COLLECTION AND TRANSPORT
Cl.40; WASTE TREATMENT AND DISPOSAL
ILUMA

Priority claimed from 16/09/2019; Application No. : 34284 ;Andorra

4378653  16/12/2019

PHILIP MORRIS PRODUCTS S.A.
Quai Jeanrenaud 3, 2000 Neuchâtel, Switzerland
A Swiss company

Address for service in India/Attorney address:

ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used

MUMBAI

Cl.9; Batteries for electronic cigarettes; batteries for electronic devices that are used for heating tobacco, chargers for electronic devices that are used for heating tobacco; USB chargers for electronic devices that are used for heating tobacco; car chargers for electronic cigarettes; car chargers for devices that are used for heating tobacco; battery chargers for electronic cigarettes.

Cl.34; Wired vaporizer for electronic cigarettes and electronic smoking devices; tobacco, raw or manufactured; tobacco products, including cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, kretek; snus; tobacco substitutes (not for medical purposes); smokers' articles, including cigarette paper and tubes, cigarette filters, tobacco tins, cigarette cases and ashtrays, pipes, pocket apparatus for rolling cigarettes, lighters; matches; tobacco sticks, tobacco products for the purpose of being heated, electronic devices and their parts for the purpose of heating cigarettes or tobacco in order to release nicotine-containing aerosol for inhalation; liquid nicotine solutions for use in electronic cigarettes; electronic smoking devices; electronic cigarettes; electronic cigarettes as substitute for traditional cigarettes; electronic devices for the inhalation of nicotine containing aerosol; oral vaporising devices for smokers, tobacco products and tobacco substitutes; smoker's articles for electronic cigarettes; parts and fittings for the aforesaid products included in class 34; devices for extinguishing heated cigarettes and cigars as well as heated tobacco sticks ; electronic rechargeable cigarette cases.
Priority claimed from 12/12/2019; Application No. : 18165394 ;EUROPEAN COMMUNITY(CTM) 4378661  16/12/2019

Oman Oil Company S.A.O.C
P.O. Box 261, Al Qurum, Bousher, Muscat Governorate, Sultanate of Oman
A company incorporated in Sultanate of Oman

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.1: Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry; chemical products for use in industry; petroleum derivatives; petroleum dispersants; additives for petroleum products; chemical products derived from petroleum; petroleum cracking catalysts; chemical additives for oil; chemical additives for industrial oil; chemicals used in oil drilling; chemicals for use in the oil and gas industry; chemicals used for refining oils; polymers for use in the drilling and oil industries; stabilisers for oils; gas for industrial use; gases for industrial purposes; chemicals for use in the gas industry; plastics in crude state; chemical additives for fuel; decontaminants for fuel; detergent additives for fuel; chemical additives for lubricants; chemical additives for diesel fuels; gasoline additives; liquefied petroleum gas; liquefied gases; polymers for industrial use; chemical additives for polymers; polymer resins, unprocessed resins; unprocessed synthetic resins; unprocessed artificial resins; unprocessed plastics; unprocessed artificial and synthetic resins; hydraulic fluid; aromatics [chemicals]; paraxylene; benzene; benzene derivatives; polypropylene; polypropylene resins; unprocessed polypropylene resins.

Cl.17: Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal; semi-processed synthetic resins; semi-processed artificial resins; plastic fibres, other than for textile use; semi-processed synthetic polymer resins; processed polymer resins; unprocessed synthetic resins; unprocessed artificial resins; processed polypropylene; polypropylene; polymers for use in industry.
JE International Corporation
4-144-2 Akanabe Hishino, Gifu-shi, Gifu-ken 500-8268, Japan
A corporation duly organised and existing under the Laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.35; Information retrieval services on the Internet using artificial intelligence program for others; Information retrieval services executed using electronic calculators, for others; Providing information for others for sales of goods by Internet web sites; Agency services of products or services and for companies on the Internet; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services of others through a global computer network; Intermediary services for the purchase and sale of goods through shopping malls on Internet websites; Providing information about sale of goods offered in the form of shopping malls on Internet websites; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services on the Internet; Advertising; Advertising agency services on Internet -based shopping malls, for others; Provision of advertising space on the Internet and provision of information related to such services; Agency of corporate advertising on the Internet; Intermediary services for the purchase and sale of goods on the Internet; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services by advertising on Internet websites; Provision of advertising space on the Internet; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services by awarding purchase points for credit card use; Office work related to application and
reception of credit card use; Operation management regarding the operation of computer systems; Systematization of data in computer databases; General office work regarding management of pecuniary claim by computer; Issuing or issuing intermediary and clearing of trading stamp or coupon or point accumulation type card and discount privilege card; Investigation or introduction or advice and provision of information regarding issuing systems of trading stamp or coupon or point accumulation type card franchise or member; Issuing of trading stamp; Issuing or clearing and managing point cards; Providing information on the use of point cards; Advertising to promote the sale of products and the use of services by the point accumulation method or discount privilege grant method; Marketing; Accounting for third parties; Accounting; Provision of information on issuance of discount coupons (including electronic coupons); Management analysis and teaching; Management analysis or advice regarding management; Provision of advertising space; Agency for planning and execution for advertising and sales promotion, and teaching and advice for such purposes; Providing information on advertising and sales promotion planning and execution agency; Advertising including distribution of advertising materials; Provision or lending of advertising space (including on the Internet); Lending of advertising equipment; Market research or analysis; Providing commercial information; Issuing or managing or clearing of accumulable points given to users according to the purchase price of goods and services that can be exchanged with goods or services or offered for discounts and provision of information related thereto; Office work regarding the purchase and sale of goods for others; Intermediary services for the purchase and sale of goods and provision of information related thereto; Providing information on product sales; Issuing or managing or clearing points for promoting sales of products and providing services; Accumulating points and clearing points to promote product sales and services; Planning or operation or agency of execution for promoting the sale and promoting the provision of goods and services on the Internet; Planning or agency of execution regarding promoting the sale and promoting the provision of goods and services on the Internet; Issuing coupons (including electronic coupons) and discount coupons (including electronic discount coupons) to promote product sales or services; Agency for issuing coupons (including electronic coupons) and discount coupons to promote product sales or services; Issuing or managing or clearing coupons (including electronic coupons) and discount coupons for promoting sales of products or providing services and provision of information related thereto; Issuing or managing or clearing points (including electronic points) for promoting sales of products or providing services and provision of information related thereto; Issuing or managing or clearing point cards for promoting sales of products or providing services; Providing information on issuance or management or clearing of point cards for promoting sales of products or providing services; Agency work related to payment for goods; Agency or agency of mail order sales; Providing business information related to electronic commerce; Providing information on stores that can use coupons (including electronic coupons) for registered members of electronic money services; Providing information on sales management; Agency of sales aggregation and provision of information related thereto; Recruitment and management of merchant or members of point cards for sales promotion; Recruitment and management of merchants and members of trading stamps or coupons or point accumulation cards or discount benefit cards for sales promotion or sales promotion; Issuing or intermediary of issuing or clearing of privilege points (stored and managed as electronic data) for sales promotion or service provision promotion; Provision of information on issuing or intermediary of issuing or clearing of privilege points (stored and managed as electronic data) for sales promotion or for promotion of the provision of services

Cl.42; Design or creation or maintenance of electronic calculator programs; Introduction and explanation of performance or operation methods, etc., of machines that require highly specialized knowledge or technology or experience in order to perform accurate operations according to the purpose of electronic computers or automobiles, etc.; Lending of electronic calculators; Providing chatbots and other automatic conversation programs; Provision of application software by online (SaaS); Lending computers software; Lending storage space on the server; Cloud Computing; Provision of other electronic calculator programs; Provision of artificial intelligence computer programs; Provision of computer programs designed to the means of others; Provision of application software; Provision of programs for electronic calculators; Application program design or creation or maintenance; Design or creation or maintenance of computer software and programs; Providing search engines for information or websites and other information sources available on computer networks; Provision of Internet search engines
ACH175

4380390  17/12/2019

AIRBUS HELICOPTERS
Aéroport International Marseille Provence, 13 725 Marignane Cedex, France
Simplified joint-stock company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
3866190

DELHI

CI.12; Helicopters and rotorcraft and structural parts and fittings therefor, included in class 12.

CI.37; Installation, upgrading, maintenance, repair and overhaul of helicopters and rotorcraft, parts, fittings and equipment therefor; Customization [installation services] of helicopters and rotorcraft; Custom installation of helicopter and rotorcraft interiors; Painting for helicopters and rotorcraft; Information and consultancy relating to all the above-mentioned services.
4381172 18/12/2019
BIOGENOMICS LIMITED
trading as; BioGenomics Limited
First Floor Kothari Compound, Opposite To Tikuji-ni-Wadi Thane(w)-400610 Maharashtra India.
Active
Proposed to be Used
To be associated with:
2494092, 2494106, 2513592, 2513593
MUMBAI
Cl.5; Pharmaceutical, Biopharmaceutical and veterinary preparations.
Cl.42; Biopharmaceuticals characterization and Bioanalytics solution.
Trade Marks Journal No: 1938 , 27/01/2020 Class 99

BCM SOCIAL CORP.
Vistra Corporate Services Centre, Wickhams Cay II, Road Town, Tortola, VG1110, British Virgin Islands
a company organized under the laws of British Virgin Islands

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Computer programs, downloadable; Downloadable computer application software for mobile phones; Computer software applications, downloadable; Video telephones; Couplers [data processing equipment]; Intercommunication apparatus; Telephone apparatus; audio- and video-receivers; Web video cameras; Microphones used for telecommunication apparatus; multimedia projectors.

Cl.38; Videoconferencing services; Teleconferencing services; Audio-conferencing services; Video telephone services; streaming of data; video-on-demand transmission; satellite, cable and network transmission of sounds, images, signals and data; transmission of information through video communication systems; providing on-line chatrooms for social networking; Providing virtual private network (VPN) services.
Rajira

4382428  19/12/2019
RAJIRA FOODS PRIVATE LIMITED
#115, Vasanthnagar Colony, Kukatpally, Hyderabad - 500085 INDIA
Active

Address for service in India/Attorney address:
VISHWANATH & GLOBAL ATTORNEYS
# 42-839, 2ND FLOORL, MAULA ALI, SECUNDERABAD - 500 040.

Proposed to be Used
CHENNAI

Cl.29; fruit or vegetable-based food; milk beverages with milk predominating; milk substitutes; preserved mushrooms; pulses and nuts prepared for human consumption; seeds prepared for human consumption.

Cl.30; beverages with coffee, cocoa, chocolate or tea base; cereals prepared for human consumption; pizza, pies, sandwiches; chocolate-coated nuts; flavourings, other than essential oils, for beverages.
CheerShots

4382765  19/12/2019

CELAGENEX RESEARCH (INDIA) PVT. LTD.
801, Emerald-B, Dosti Planet North, Old Mumbai Pune Road, Shill, Thane - 400612, Maharashtra, India

Body Incorporate

Address for service in India/Attorney address:

NEHA RAMANI
LexOrbis 146 Jolly Maker Chamber II, Vinay K Shah Marg, Nariman Point, Mumbai – 400021 - India

Proposed to be Used

MUMBAI

Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; Unprocessed artificial resins, unprocessed plastics; Fire extinguishing and fire prevention compositions; Tempering and soldering preparations; Substances for tanning animal skins and hides; Adhesives for use in industry; Putties and other paste fillers; Compost, manures, fertilizers; Biological preparations for use in industry and science

Cl.5; Pharmaceutical, medicinal, nutraceutical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for human beings and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides

Cl.35; Advertising, business management, business administration, office functions, online retail services, online advertising, promotion and marketing services, import and export services
4383652  20/12/2019
ORSON HOLDINGS COMPANY LIMITED
ORSON HOLDINGS COMPANY LIMITED, 14C, RAJA SANTOSH ROAD, ALIPORE, KOLKATA-700027
MANUFACTURER OF VALVES
COMPANY
Used Since :16/06/1998
KOLKATA
Cl.7;VALVES
Cl.11;PRESSURE RELIEF VALVES (SAFETY APPARATUS)FOR GAS APPARATUS
4385647    21/12/2019
MUDIT AGARWAL
B-64 NEAR JAIN MANDIR RAMGANGA VIHAR PHASE 1 MDA MORADABAD 244001 UTTAR PRADESH INDIA
INDIVIDUAL

Address for service in India/Agents address:
DEEPAK RASTOGI
NEAR RADHA KRISHAN MANDIR, DEPUTY GANJ, MORADABAD-244001, UTTAR PRADESH
Used Since :20/11/2019

DELHI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices

Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparation made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices;
4386633   23/12/2019
CAESARS LICENSE COMPANY, LLC
One Caesars Palace Drive, Las Vegas, Nevada 89109, United States of America
A Nevada limited liability company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
1675553, 2239472, 3409659

DELHI

Cl.35; Advertising; business administration and business management consulting services; business management assistance; business organization consultancy; business presentation of goods and services on communication media, for retail purposes; administration of an incentive award program enabling participants to obtain discounts and complimentary awards on goods and services through membership; organization of membership incentive programs for commercial or advertising purposes; industrial or commercial management assistance; commercial administration of the licensing of the goods and services of others; sales promotion for others; personnel management consultancy; relocation services for businesses; compilation of information into computer databases; processing (administrative) of purchase orders; accounting; rental of vending machines; retail store and shopping mall services; operation and administration of shopping centers and retail outlets.

Cl.41; Entertainment services; casino services; gaming services; gambling services; providing facilities for gambling; interactive gaming; providing an internet website portal in the field of computer games and gaming; television entertainment services; organization and provision of games and competitions for entertainment purposes; providing virtual environments in which users can interact through social games for recreation, leisure or entertainment purposes; organization of entertainment for wedding celebrations; providing facilities for entertainment; night clubs; discotheques; cabarets; theatre and entertainment services featuring music, dance, comedy and magic; health clubs; recreation and sporting clubs; beach and pool clubs; golf club services; provision of golf facilities; organizing golf tournaments; country club services; providing sports facilities; amusement park services; theme parks; amusement arcades; amusement centers; booking of performances of music, comedy, dance, drama and magic; providing facilities for recreational activities; providing facilities for performances of music, comedy, dance, drama and magic; arranging and conducting athletic events, athletic competitions and sports events; organization and promotion of sporting activities and competitions; production of radio and television programs; production of videos, movies, audio tapes and electronic games and equipment; providing online publications; publication of electronic books and journals online; conducting horse races; management of sports facilities and sporting events; provision of physical education and gymnastic facilities; production of shows; theatrical ticket agency services; organization of meetings and conferences; education services; providing instruction and training in the fields of gambling, sports and entertainment; hotel management training; casino services featuring discounts and complimentary services for frequent patrons through the use of an identification card; information, consultancy and advisory services relating to the aforesaid.
ORFINE

4386994   23/12/2019

ORGANO CORPORATION
1-2-8, Shinsuna, Koto-ku, Tokyo 136-8631 Japan
A Corporation

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Park site, Vikhroli (West), Mumbai - 400 079

Proposed to be Used

MUMBAI

Cl.7; Membrane filters for use as parts of machines; filtering machines for chemical processing; filter housings being parts of machines; filters being parts of machines; cartridges for filtering machines; machines for manufacturing semiconductors; machines for preparing beverages [industrial]; food and beverage processing and preparation machines and apparatus.

Cl.11; Filters for water purifiers; water filtering units for industrial use; water filtering apparatus; water filters; water filtration and purification units and replacement cartridges and filters thereof; membrane purifying apparatus for the purification of water; filters for waste water; waste water treatment tanks for household purposes; water treatment apparatus for water purification; water softening apparatus; electric water purifiers for household purposes; household tap-water filters, non-electric.
Meister Cloud
Priority claimed from 06/09/2019; Application No. : 2019-118802 ; Japan
4387067  23/12/2019
TOSHIBA DIGITAL SOLUTIONS CORPORATION
72-34, Horikawa-cho, Saiwai-ku, Kawasaki-shi, Kanagawa, Japan
A Japanese Corporation
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9; Telecommunication machines and apparatus; electronic machines, apparatus and their parts; computer programs; computer programs downloadable via a communication network; computer programs for systems supporting productivity improvement for manufacturers.
Cl.35; Business management analysis or business consultancy; market research or analysis; providing information concerning commercial sales; compilation of information into computer databases.
Cl.42; Computer software design, computer programming, and maintenance of computer software; rental of computers; providing computer programs on data networks; cloud computing.
Meister RemoteX

Priority claimed from 29/10/2019; Application No.: 2019-138270; Japan

4387068   23/12/2019

TOSHIBA DIGITAL SOLUTIONS CORPORATION
72-34, Horikawa-cho, Saiwai-ku, Kawasaki-shi, Kanagawa, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Telecommunication machines and apparatus; electronic machines, apparatus and their parts; computer programs; computer programs downloadable via a communication network; computer programs for systems supporting productivity improvement for manufacturers.

Cl.35; Business management analysis or business consultancy; market research or analysis; providing information concerning commercial sales; compilation of information into computer databases.

Cl.42; Computer software design, computer programming, and maintenance of computer software; rental of computers; providing computer programs on data networks; cloud computing.
Meister ManufactX

Priority claimed from 29/10/2019; Application No. : 2019-138269 ;Japan

4387069   23/12/2019

TOSHIBA DIGITAL SOLUTIONS CORPORATION
72-34, Horikawa-cho, Suiwai-ku, Kawasaki-shi, Kanagawa, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Telecommunication machines and apparatus; electronic machines, apparatus and their parts; computer programs; computer programs downloadable via a communication network; computer programs for systems supporting productivity improvement for manufacturers.

Cl.35; Business management analysis or business consultancy; market research or analysis; providing information concerning commercial sales; compilation of information into computer databases.

Cl.42; Computer software design, computer programming, and maintenance of computer software; rental of computers; providing computer programs on data networks; cloud computing.
WINDSOR HOUSE BRITISH SCHOOL

4389361   26/12/2019
LINKS EDUCATIONAL TRUST
THE MILLENNIUM SCHOOL, SECTOR-38, SUBHASH CHOWK, GURGAON
TRUST UNDER INDIAN LAWS

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Proposed to be Used

DELHI

Cl.9; Teaching apparatus and instruments, apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; Education software; Educational Software; Downloadable education media; Educational computer application; Educational tablet application; Educational computer software; Downloadable educational course material;

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; book binding material; photographs; Stationery; adhesive for stationery; Artist’s material; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic material for packaging (not included in other classes); printers’ type; Printing blocks; Educational books; Educational equipment; Educational publications; Printed educational materials; Stationery and educational supplies; Educational and instructional material; Children’s interactive educational books; Three dimensional models for educational purposes; Printed instructional, educational, and teaching materials; Illustrated wall maps for educational purposes;

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; Higher Education; Business Education; Educational services; Educational research; Educational information; Boarding school education; Educational consultancy; Online education services; Pre-school education; Providing of education; Primary education services; Providing educational courses; Organizing of education competitions; Organizing of education conferences; Organizing of education conventions; Computer education training services; services of schools (education);

Cl.42; Design development of computer hardware and software; programming of educational software; hosting multimedia educational content; certification of education services; rental of computer software for developing online educational materials; providing temporary use of non-downloadable software for developing online educational materials.
WINDSOR HOUSE INTERNATIONAL SCHOOL

4389365  26/12/2019
LINKS EDUCATIONAL TRUST
THE MILLENNIUM SCHOOL, SECTOR-38, SUBHASH CHOWK, GURGAON
TRUST UNDER INDIAN LAWS

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Proposed to be Used

DELHI

Cl.9; Teaching apparatus and instruments, apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; Education software; Educational Software; Downloadable education media; Educational computer application; Educational tablet application; Educational computer software; Downloadable educational course material;

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; book binding material; photographs; Stationery; adhesive for stationery; Artist’s’ material; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic material for packaging (not included in other classes); printers’ type; Printing blocks; Educational books; Educational equipment; Educational publications; Printed educational materials; Stationery and educational supplies; Educational and instructional material; Children's interactive educational books; Three dimensional models for educational purposes; Printed instructional, educational, and teaching materials; Illustrated wall maps for educational purposes;

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; Higher Education; Business Education; Educational services; Educational research; Educational information; Boarding school education; Educational consultancy; Online education services; Pre-school education; Providing of education; Primary education services; Providing educational courses; Organizing of education competitions; Organizing of education conferences; Organizing of education conventions; Computer education training services; services of schools (education);

Cl.42; Design development of computer hardware and software; programming of educational software; hosting multimedia educational content; certification of education services; rental of computer software for developing online educational materials; providing temporary use of non-downloadable software for developing online educational materials.
4389485  26/12/2019
ELLSWORTH ADHESIVES INDIA PVT. LTD.
12th Floor, Unit No 1201, Gopal Heights, Netaji Subhash Palace, Pitampura, North West Delhi, Delhi, 110034, India
An Indian Company
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.1; Chemicals used in industry and further manufacture, namely silicone, unprocessed silicone resin, unprocessed plastics; adhesive substances for use in industry; Curative; Polyurethane; Silicone; Methacrylic acid; Tensio-active agents; Phenolic resin; Organic silicon resin; chemical additives for use in a wide variety of industries; Chemical polymer and copolymers emulsions for use in the manufacture of adhesives, coatings, nonwoven paper and textile products
Cl.7; Mixer for chemical processing; Compressed air guns for the extrusion of adhesive; Coupling (machine); Air pressure controllers for machines, motors and engines; Mixer (machine); Battery industrial special machine; Finishing machine; Low pressure molding machines; Regulator (machine parts); Plastic injection moulding machine; Frictioning machine; Viscose machine; Dispensing machine; Automatic operator (manipulator); Robots (mechanic); Electric adhesive spray gun; Pump (machine, engine or motor parts); Vacuum pump (machine); Valve (machine parts); Pneumatic conveyer; Tubular pneumatic transmitter; Plastic processing machine; Injection molding machine; Low pressure injection molding machine; Machines for controlling, detecting, dispensing or otherwise applying liquid, powder or foam materials including adhesives, sealants, waxes, lotions, surfactants and paints; Laminating machines; pneumatic machines; Slotting machines for metalworking; Spraying machines; industrial process controllers; Pile drivers; Oil filters; Fuel filters; Filters for machines; Water heaters [parts of machines]; Fueling nozzles; pumps; Power supply apparatus [generators]; Powder coating spray guns; Spray valves [parts of machines]; Electronic plastic punching machine (Surface treatment of plastic printing); Embossing machines; Mould for processing plastics; Moulding machine; Moulding (machine parts)
ELLSWORTH

4389486  26/12/2019
ELLSWORTH ADHESIVES INDIA PVT. LTD.
12th Floor, Unit No 1201, Gopal Heights, Netaji Subhash Palace, Pitampura, North West Delhi, Delhi, 110034, India
An Indian Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELI

Cl.1; Chemicals used in industry and further manufacture, namely silicone, unprocessed silicone resins, unprocessed plastics; adhesive substances for use in industry; Curative; Polyurethane; Silicone; Methacrylic acid; Tensio-active agents; Phenolic resin; Organic silicon resin; chemical additives for use in a wide variety of industries; Chemical polymer and copolymers emulsions for use in the manufacture of adhesives, coatings, nonwoven paper and textile products

Cl.7; Mixer for chemical processing; Compressed air guns for the extrusion of adhesive; Coupling (machine); Air pressure controllers for machines, motors and engines; Mixer (machine); Battery industrial special machine; Finishing machine; Low pressure molding machines; Regulator (machine parts); Plastic injection moulding machine; Frictioning machine; Viscose machine; Dispensing machine; Automatic operator (manipulator); Robots (mechanic); Electric adhesive spray gun; Pump (machine, engine or motor parts); Vacuum pump (machine); Valve (machine parts); Pneumatic conveyor; Tubular pneumatic transmitter; Plastic processing machine; Injection molding machine; Low pressure injection molding machine; Machines for controlling, detecting, dispensing or otherwise applying liquid, powder or foam materials including adhesives, sealants, waxes, lotions, surfactants and paints; Laminating machines; pneumatic machines; Slotting machines for metalworking; Spraying machines; industrial process controllers; Pile drivers; Oil filters; Fuel filters; Filters for machines; Water heaters [parts of machines]; Fueling nozzles; pumps; Power supply apparatus [generators]; Powder coating spray guns; Spray valves [parts of machines]; Electronic plastic punching machine (Surface treatment of plastic printing); Embossing machines; Mould for processing plastics; Moulding machine; Moulding (machine parts)
4389487   26/12/2019
ELLSWORTH ADHESIVES INDIA PVT. LTD.
12th Floor, Unit No 1201, Gopal Heights, Netaji Subhash Palace, Pitampura, North West Delhi, Delhi, 110034, India
An Indian Company
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.7; Mixer for chemical processing; Compressed air guns for the extrusion of adhesive; Coupling (machine); Air pressure controllers for machines, motors and engines; Mixer (machine); Battery industrial special machine; Finishing machine; Low pressure molding machines; Regulator (machine parts); Plastic injection moulding machine; Frictioning machine; Viscose machine; Dispensing machine; Automatic operator (manipulator); Robots (mechanic); Electric adhesive spray gun; Pump (machine, engine or motor parts); Vacuum pump (machine); Valve (machine parts); Pneumatic conveyor; Tubular pneumatic transmitter; Plastic processing machine; Injection molding machine; Low pressure injection molding machine; Machines for controlling, detecting, dispensing or otherwise applying liquid, powder or foam materials including adhesives, sealants, waxes, lotions, surfactants and paints; Laminating machines; pneumatic machines; Slotting machines for metalworking; Spraying machines; industrial process controllers; Pile drivers; Oil filters; Fuel filters; Filters for machines; Water heaters [parts of machines]; Fueling nozzles; pumps; Power supply apparatus [generators]; Powder coating spray guns; Spray valves [parts of machines]; Electronic plastic punching machine (Surface treatment of plastic printing); Embossing machines; Mould for processing plastics; Moulding machine; Moulding (machine parts)

Cl.9; Printed circuit board processor; Measuring instrument; Laboratory apparatus and instruments; Optical fiber (photoconductive fiber); Radiological apparatus for industrial purposes; Measuring instrument; Goggles; Non-medical monitoring devices; Electric installations for the remote control of industrial operations; Automatic measuring device; Electric regulator

Cl.11; Apparatus and installations for lighting; Electric bulbs; Light-emitting diode (LED) luminaires; Lampshades; Lightning equipment and devices; Bulbs; Ultraviolet lamps, not for medical use; Curing lamps, not for medical purposes

Cl.35; Retail and distribution services in respect of adhesives, sealants, lubricants, coatings encapsulants, tapes, soldering products, surface preparations, specialty chemicals maintenance and repair products, dispensing equipment; Purchase for others (purchase commodity or service for other enterprise); Marketing; Import and export agency; Advertisement; Business information; Outsourced services (Business assistance); Commercial intermediary service; Purchasing and procurement services, namely, procurement of contracts for the purchase and sale of goods and services for others; franchised commercial management
GLASS DADDY

4389628  26/12/2019

ML BROTHER LLP
1579, 1st Floor, Kings Way Camp, Outram Lane Near Nulife Hospital, Delhi 110009
Limited Liability Partnership Firm

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH (WEST) NEW DELHI - 110 026.

Proposed to be Used
DELHI

Cl.9; Earphones and headphones, wireless earphones and headphones, adaptor cables for headphones, audio speakers, loudspeakers, wireless speakers, wireless indoor and outdoor speakers, cabinets for loudspeakers, home theatre systems comprising DVD players, audio amplifiers, audio speakers, etc., subwoofers, wireless headsets for smartphones, hands-free kits for phones, wireless cellular phone headsets, wireless computer peripherals, wireless telephony apparatus, wireless transmitters and receivers, wireless earbuds, portable media players, wireless receivers and transmitters for portable media players, microphones, karaoke players, karaoke machines, battery chargers, chargers for electric batteries, cell phone battery chargers, batteries and battery chargers, solar-powered battery chargers, power banks, electric cables, cases for mobile phones, cases for smartphones, mobile phone cases featuring rechargeable batteries, protective cases for smartphones, waterproof cases for smart phones, Protective covers and cases for cell phones, laptops and portable media players, Screen guards, Screen guards for mobile phones, Screen covers for mobile phones, Carrying cases, holders, protective cases and stands featuring power supply connectors, adaptors, speakers and battery charging devices, specially adapted for use with handheld digital electronic devices, namely, cell phones, smartphones, MP3 players, tablet computers, etc., data cables, data synchronization cables, wireless chargers and wireless charging pads for smartphones.

Cl.35; Advertising; business management; business administration; office functions.
LOMADS
4391063  27/12/2019
NISHANT BHASKAR
Flat no. 22, Escada 102 Rebello Road Bandra West, Mumbai, Maharashtra 400050, India
INDIVIDUAL
Address for service in India/Attorney address:
ABHISHEK MAGOTRA
MS LAW PARTNERS B-3, Sagar Apartments 6 Tilak Marg New Delhi - 110 001 India
Proposed to be Used
MUMBAI
Cl.42; Design and development of computer software, design, development, management, building, and operation of social network platform, such as mobile applications or websites, for social networking, event-listing, commerce, e-commerce, consultancy, advisory and related services to help people find other people, groups, associations, government or non-government or semi-government or private organizations, paid or unpaid events, products and services for personal, commercial and professional needs; system development, system design, system architecture, software engineering, computer aided design, data compilation, statistical analysis, machine learning and artificial intelligence through mobile applications, website and other technology applications; hosting data in data centers, through cloud solutions, or computer software packages, programs and solutions; design, development and manufacture of application tools of all kinds for internet based applications, and deal with all kinds of software and hardware related to all fields of internet communication.

Cl.45; Internet-based social networking services; online social networking services to help people find other people, groups, associations, government or non-government or semi-government or private organizations, paid or unpaid events, products and services for personal, commercial and professional needs; online services provided to individuals in relation with social events; online social networking services accessible by means of websites or mobile applications to enable people to find other people and activities in their locality, such finding a tennis partner, finding a graphic designer, attending a workshop on fermentation and other similar activities; social networking services accessible by means of websites or mobile applications to enable businesses to advertise their offerings to users in a locality, social networking services to enable individuals and businesses to put up paid as well as non-paid events and activities.
Trade Marks Journal No: 1938, 27/01/2020 Class 99

4391064  27/12/2019
NISHANT BHASKAR
Flat no. 22, Escada 102 Rebello Road Bandra West, Mumbai, Maharashtra 400050, India
INDIVIDUAL

Address for service in India/Attorney address:
ABHISHEK MAGOTRA
MS LAW PARTNERS B-3, Sagar Apartments 6 Tilak Marg New Delhi - 110 001 India

Proposed to be Used
MUMBAI

Cl.42: Design and development of computer software, design, development, management, building, and operation of social network platform, such as mobile applications or websites, for social networking, event-listing, commerce, e-commerce, consultancy, advisory and related services to help people find other people, groups, associations, government or non-government or semi-government or private organizations, paid or unpaid events, products and services for personal, commercial and professional needs; system development, system design, system architecture, software engineering, computer aided design, data compilation, statistical analysis, machine learning and artificial intelligence through mobile applications, website and other technology applications; hosting data in data centers, through cloud solutions, or computer software packages, programs and solutions; design, development and manufacture of application tools of all kinds for internet based applications, and deal with all kinds of software and hardware related to all fields of internet communication.

Cl.45: Internet-based social networking services; online social networking services to help people find other people, groups, associations, government or non-government or semi-government or private organizations, paid or unpaid events, products and services for personal, commercial and professional needs; online services provided to individuals in relation with social events; online social networking services accessible by means of websites or mobile applications to enable people to find other people and activities in their locality, such finding a tennis partner, finding a graphic designer, attending a workshop on fermentation and other similar activities; social networking services accessible by means of websites or mobile applications to enable businesses to advertise their offerings to users in a locality, social networking services to enable individuals and businesses to put up paid as well as non-paid events and activities.
Positive Edge Solutions Private Limited

#597, Maple, 15th Cross Ring Road J.P.Nagar 6th Phase Bangalore-560078

Address for service in India/Agents address:

Gigi Joseph K J

48, Opp. Kendriya Sadan, 100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used

CHENNAI

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity apparatus for recording, transmission or reproduction of sound or images magnetic data carriers, recording discs compact discs, dvds and other digital recording media mechanisms for coin-operated apparatus cash registers, calculating machines, data processing equipment, computers computer software fire-extinguishing apparatus in class 9

Cl.41: Production of entertainment programmes including education, sports, religious, cultural, news & current affairs, production of audio, video, still & moving images; production, presentation, distribution, syndication & rental of television, radio, cable, satellite & internet programmes and of films, entertainment services, publishing services (including electronic publishing services); providing non-downloadable electronic publications; information & advisory services relating to aforesaid services included in class 41

Cl.42: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software included in class 42
4393266  30/12/2019
COÖPERATIEVE RABOBANK U.A.
Croeselaan 18, 3521 CB UTRECHT, The Netherlands
a company, organised and existing under the laws of The Netherlands

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since : 31/12/1998

DELHI

Cl.9; Image, sound and other data carriers in electronic, magnetic, optical or other form (not included in other classes); Electronic publications stored on carriers; Electronic publications, downloadable, in particular available via electronic and telecommunications channels; Apparatus for recording, transmission or reproduction of sound, images or data; Data-processing apparatus; Computers and computer peripheral devices; Computer software; Telecommunications instruments and apparatus for receiving, transmission, transforming, distribution (including digital distribution) and broadcasting of data, sound or images; Cash registers, calculating machines, apparatus for conducting financial transactions automatically, payment terminals; Credit cards, bank cards, charge cards and telephone cards with a magnetic strip or other electronic encoding

Cl.35; Business management; business administration; office functions; drawing up of statements (of accounts); business appraisals; business inquiries; business research; cost price analysis; economic forecasting; business investigation; tax preparation; efficiency experts; commercial management of companies, enterprises, institutions and organizations; commercial assistance in the running of companies, enterprises, institutions and organizations; commercial assistance in the setting up or dissolving of companies, enterprises, institutions and organizations; managing companies, enterprises, institutions and organizations

Cl.36; Finance and insurance; services of a banking firm, namely, mortgages; financial analyses, estimates and budgets; financial services and advice; financing; fiscal experts, evaluations and advices; mediation and advice concerning stock market transactions; issuing securities; mediation and advice concerning real estate transactions; capital management; representing financial interests of third parties; leasing of data communication apparatus, in particular for the benefit of financial transactions; all included in class 36
4393469  30/12/2019
TOYOTA JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS TOYOTA MOTOR CORPORATION)
1, Toyota-cho, Toyota-shi, Aichi-ken, Japan
A Japanese Corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks.

Cl.25; Clothing, footwear, headwear.

Cl.35; Advertising; business management; business administration; office functions.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; providing information and commentary in the field of real estate development.

Cl.37; Construction services; installation and repair services; mining extraction, oil and gas drilling.

Cl.38; Telecommunications services.

Cl.39; Transport; packaging and storage of goods; travel arrangement.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.

Cl.43; Services for providing food and drink; temporary accommodation.

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
Series trade mark u/s 15 of Trade Marks Act, 1999

4394418 31/12/2019
Zernet Limited
Room 901, Centre Point, 181-185 Gloucester Road, Wan Chai, Hong Kong
A Hong Kong corporation

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Remote control apparatus for air conditioning installations; electric control devices for energy management; wireless controllers to remotely monitor and control the function and status of electric control devices for energy management and systems.

Cl.11; Air conditioners; air cooling apparatus; air purifying units; air filters for air-conditioning unit; ventilation apparatus.
PANNA BAZAAR
4396393  02/01/2020
PANNA SAREES PVT. LTD
2380, AJMAL KHAN ROAD, KAROL BAGH, NEW DELHI - 110005
Body Incorporated
Address for service in India/Attorney address:
SIDHANATH SINGH
46 LGF, Jorbagh, New Delhi-110003
Proposed to be Used
To be associated with:
1593574
DELHI
Cl.25; Clothing, footwear, headgear
Cl.35; Advertising, business management, business administration, office functions.
RIGHT CAR RIGHT NOW

4399599 06/01/2020

GIRNAR SOFTWARE PRIVATE LIMITED
11TH FLOOR, TOWER – B, EMAAR DIGITAL GREENS, GOLF COURSE EXTENSION ROAD, GURUGRAM - 122102.
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :20/01/2018

DELHI

Cl.9; Downloadable computer software for use in e-commerce and m-commerce; Computer database software, cloud solutions, storage, audio, video, hardware, business management tools, and mobile applications featuring information relating to search, buy, sale, re-sale, valuation, residual value, dealers, manufacturers, service centres, user reviews, finance, insurance, warranty, lease purchasing of new and used vehicles; Software and mobile applications providing evaluation, analysis and ratings of new and used vehicles; software to enable uploading posting, showing, displaying, tagging, blogging, sharing or otherwise providing audio- visual content over the internet and other communications networks; downloadable music and video; downloadable electronic publications; mobile applications.

Cl.35; Operating an online marketplace for buyers and sellers of vehicles, omni channel; providing online searchable databases featuring classified advertising listings for vehicles, promotion services, business management, mediation services, auction, comparison; Providing information in the field of vehicle valuation, advertising, competition, stocking, inventory and pricing, vehicle parts, accessories, merchandise, promotional items, marketing research and studies; preparing and placing advertisements for others; Computerized website and databases featuring information about vehicles for sale, rankings, ratings, and reviews, and information about vehicle cost, financing, insurance, warranty and rebates and incentives; providing business information regarding vehicle sales; business research and data analysis services in the field of vehicle sales; providing business information regarding motor vehicle dealerships; Providing business and consumer information in the field of motor vehicle history information in a dealer’s inventory for the purpose of valuation, advertising, competition, stocking, inventory and pricing; preparing and placing advertisements for others in the motor vehicle industry; providing information regarding vehicle dealerships for second-hand vehicles; providing business information in relation to buying and selling of new and second-hand vehicles;

Cl.36; Vehicle valuation, quotations and financial information, discounts, loyalty programmes, schemes; providing information regarding loans, leasing, contract on hire and insurance for vehicles; Warranty services pertaining to vehicles, exchange services; Provision of advisory and consultancy services in relation to financing, leasing, contract and insurance of vehicles;

Cl.37; Maintenance and repair services; vehicle wash, lubrication, battery services, road side assistance services of vehicles, database covering information relating to repair and maintenance services;

Cl.39; Vehicle rental services; vehicle leasing services; vehicle towing services; vehicle breakdown recovery services; recovery of vehicles; vehicle reservation services; transportation of vehicles and its parts, transportation logistics; transport management services;

Cl.41; Entertainment services; Education and training services; On-line (non-downloadable) and off-line publication of texts, books, magazines, newspapers, journals, manuals, periodicals and newsletters pertaining to vehicles including via mobile application or other electronic means; Arranging and conducting competitions, ceremonies, training sessions, seminars and conferences pertaining to vehicles; providing non-downloadable electronic publications and online videos; provision of information via blogs featuring information in the field of vehicles and related information; providing a database of information and developments regarding new and used vehicles via computer information networks, global networks and wireless networks;

Cl.42; Analysis and provision of information relating to the design of vehicles; updating and design of computer software; customer relationship management, design, drawing and commissioned, content writing, all for the compilation of web pages on the Internet; providing an e-commerce platform on the Internet featuring a wide variety of information (also interactive information) from a computer-stored data bank.
Chalao apni

4399600  06/01/2020
GIRNAR SOFTWARE PRIVATE LIMITED
11TH FLOOR, TOWER – B, EMAAR DIGITAL GREENS, GOLF COURSE EXTENSION ROAD, GURUGRAM - 122102.
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :21/02/2018

DELHI

Cl.9; Downloadable computer software for use in e-commerce and m-commerce; Computer database software, cloud solutions, storage, audio, video, hardware, business management tools, and mobile applications featuring information relating to search, buy, sale, re-sale, valuation, residual value, dealers, manufacturers, service centres, user reviews, finance, insurance, warranty, lease purchasing of new and used vehicles; Software and mobile applications providing evaluation, analysis and ratings of new and used vehicles; software to enable uploading posting, showing, displaying, tagging, blogging, sharing or otherwise providing audio-visual content over the internet and other communications networks; downloadable music and video; downloadable electronic publications; mobile applications.

Cl.35; Operating an online marketplace for buyers and sellers of vehicles, omni channel; providing online searchable databases featuring classified advertising listings for vehicles, promotion services, business management, mediation services, auction, comparison; Providing information in the field of vehicle valuation, advertising, competition, stocking, inventory and pricing, vehicle parts, accessories, merchandise, promotional items, marketing research and studies; preparing and placing advertisements for others; Computerized website and databases featuring information about vehicles for sale, rankings, ratings, and reviews, and information about vehicle cost, financing, insurance, warranty and rebates and incentives; providing business information regarding vehicle sales; business research and data analysis services in the field of vehicle sales; providing business information regarding motor vehicle dealerships; Providing business and consumer information in the field of motor vehicle history information in a dealer's inventory for the purpose of valuation, advertising, competition, stocking, inventory and pricing; preparing and placing advertisements for others in the motor vehicle industry; providing information regarding vehicle dealerships for second-hand vehicles; providing business information in relation to buying and selling of new and second-hand vehicles;

Cl.36; Vehicle valuation, quotations and financial information, discounts, loyalty programmes, schemes; providing information regarding loans, leasing, contract on hire and insurance for vehicles; Warranty services pertaining to vehicles, exchange services; Provision of advisory and consultancy services in relation to financing, leasing, contract and insurance of vehicles;

Cl.37; Maintenance and repair services; vehicle wash, lubrication, battery services, road side assistance services of vehicles, database covering information relating to repair and maintenance services;

Cl.39; Vehicle rental services; vehicle leasing services; vehicle towing services; vehicle breakdown recovery services; recovery of vehicles; vehicle reservation services; transportation of vehicles and its parts, transportation logistics; transport management services;

Cl.41; Entertainment services; Education and training services; On-line (non-downloadable) and off-line publication of texts, books, magazines, newspapers, journals, manuals, periodicals and newsletters pertaining to vehicles including via mobile application or other electronic means; Arranging and conducting competitions, ceremonies, training sessions, seminars and conferences pertaining to vehicles; providing non-downloadable electronic publications and online videos; provision of information via blogs featuring information in the field of vehicles and related information; providing a database of information and developments regarding new and used vehicles via computer information networks, global networks and wireless networks;

Cl.42; Analysis and provision of information relating to the design of vehicles; updating and design of computer software; customer relationship management, design, drawing and commissioned, content writing, all for the compilation of web pages on the Internet; providing an e-commerce platform on the Internet featuring a wide variety of information (also interactive information) from a computer-stored data bank.